

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

Dated: 31<sup>st</sup> December, 2025

**CONSTITUTION OF BENCHES FOR HEARINGS THROUGH HYBRID MODE  
AS PER ENCLOSED CAUSE LIST**

From 05.01.2026 to 08.01.2026, 12.01.2026 to 15.01.2026,  
19.01.2026 to 22.01.2026 & 27.01.2026 to 29.01.2026

| BENCH | COURT ROOM | TIME     | VICE PRESIDENT/MEMBERS                                                                                                                                                       |
|-------|------------|----------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| A     | 1          | 10.30 AM | <u>From 05.01.2026 to 08.01.2026, 12.01.2026 to 15.01.2026, 19.01.2026 to 21.01.2026 &amp; 27.01.2026 to 29.01.2026:-</u><br>Shri Mahavir Singh, VP & Ms. Renu Jauhri, AM    |
|       | 1          | 10.30 AM | <u>On 22.01.2026:-</u><br>Shri Vimal Kumar, JM & Ms. Renu Jauhri, AM                                                                                                         |
| C     | 3          | 10.30 AM | <u>From 05.01.2026 to 08.01.2026, 12.01.2026 to 14.01.2026 &amp; 27.01.2026 to 29.01.2026:-</u><br>S/Shri Challa Nagendra Prasad, JM & M. Balaganesh, AM                     |
|       | 3          | 10.30 AM | <u>On 15.01.2026 and 19.01.2026 to 22.01.2026:-</u><br>S/Shri Challa Nagendra Prasad, JM & Brajesh Kumar Singh, AM                                                           |
| SMC   | 3          | 10.30 AM | <u>From 05.01.2026 to 08.01.2026 &amp; 12.01.2026 to 15.01.2026:-</u><br>Shri Challa Nagendra Prasad, JM                                                                     |
|       | 4          | 10.30 AM | <u>From 19.01.2026 to 22.01.2026 &amp; 27.01.2026 to 29.01.2026:-</u><br>Shri Satbeer Singh Godara, JM                                                                       |
| I     | 2          | 10.30 AM | S/Shri Vikas Awasthy, JM & Sanjay Awasthi, AM                                                                                                                                |
| E     | 4          | 10.30 AM | <u>From 05.01.2026 to 08.01.2026, 13.01.2026 to 15.01.2026 &amp; 19.01.2026 to 22.01.2026:-</u><br>S/Shri Satbeer Singh Godara, JM & Amitabh Shukla, AM                      |
|       | 4          | 10.30 AM | <u>On 12.01.2026:-</u><br>S/Shri Satbeer Singh Godara, JM & Naveen Chandra, AM                                                                                               |
|       | 4          | 10.30 AM | <u>From 27.01.2026 to 29.01.2026:-</u><br>S/Shri Satbeer Singh Godara, JM & Manish Agarwal, AM                                                                               |
| D     | 5          | 10.30 AM | <u>From 05.01.2026 to 08.01.2026, 12.01.2026 to 15.01.2026, 19.01.2026 to 21.01.2026 &amp; 27.01.2026 to 29.01.2026:-</u><br>S/Shri Ramit Kochar, AM & Raj Kumar Chauhan, JM |
|       | 5          | 10.30 AM | <u>On 22.01.2026:-</u><br>S/Shri Ramit Kochar, AM & Sudhir Kumar, JM                                                                                                         |
| F     | 6          | 10.30 AM | <u>From 05.01.2026 to 08.01.2026 &amp; 12.01.2026 to 15.01.2026:-</u><br>S/Shri S. Rifaur Rahman, AM & Sudhir Kumar, JM                                                      |
|       | 6          | 10.30 AM | <u>From 19.01.2026 to 22.01.2026 &amp; 27.01.2026 to 29.01.2026:-</u><br>S/Shri S. Rifaur Rahman, AM & Vimal Kumar, JM                                                       |
| G     | 7          | 10.30 AM | Ms. Madhumita Roy, JM & Shri Naveen Chandra, AM                                                                                                                              |
| H     | 9          | 10.30 AM | <u>From 05.01.2026 to 08.01.2026 &amp; 19.01.2026 to 22.01.2026:-</u><br>S/Shri Yogesh Kumar US, JM & Manish Agarwal, AM                                                     |
|       | 9          | 10.30 AM | <u>From 12.01.2026 to 15.01.2026 &amp; 27.01.2026 to 29.01.2026:-</u><br>S/Shri Yogesh Kumar US, JM & Brajesh Kumar Singh, AM                                                |
| B     | 8          | 10.30 AM | S/Shri Anubhav Sharma, JM & Manish Agarwal, AM                                                                                                                               |

Note: -

1. Bench-SMC will commence immediately after completion of Bench-C from 05.01.2026 to 08.01.2026 and 12.01.2026 to 15.01.2026 and after completion of Bench-E from 19.01.2026 to 22.01.2026 and 27.01.2026 to 29.01.2026.
2. Bench-A will commence immediately after completion of Bench-F on 22.01.2026.
3. Bench-G will commence immediately after completion of Bench-E on 12.01.2026.
4. Bench-H will commence immediately after completion of Bench-C on 15.01.2026.
5. Bench-B will commence immediately after completion of Bench-H from 05.01.2026 to 08.01.2026 & 19.01.2026 to 22.01.2026 and after completion of Bench-E from 27.01.2026 to 29.01.2026.

Sd/-  
[MAHAVIR SINGH]  
VICE PRESIDENT

  
Assistant Registrar 12/2

Copies to: All concerned.

# **INCOME TAX APPELLATE TRIBUNAL : DELHI BENCHES : NE W DELHI**

Dated: 31.12.2025

## **NOTICE**

**Links of the Court Rooms of ITAT, Delhi Benches for Joining through Video Conferencing for the period from 05.01.2026 to 08.01.2026 & 12.01.2026 to 15.01.2026 & 19.01.2026 to 22.01.2026 & 27.01.2026 to 29.01.2026:-**

| Court Room No. | Meeting link for Joining through Virtual Mode (Cisco Webex Platform)                                              | Meeting Number (Cisco Webex) |
|----------------|-------------------------------------------------------------------------------------------------------------------|------------------------------|
| Court Room 1   | <a href="https://itatdelhizone.webex.com/meet/court_room_1">https://itatdelhizone.webex.com/meet/court_room_1</a> | 25180242862                  |
| Court Room 2   | <a href="https://itatdelhizone.webex.com/meet/court_room_2">https://itatdelhizone.webex.com/meet/court_room_2</a> | 25191305622                  |
| Court Room 3   | <a href="https://itatdelhizone.webex.com/meet/court_room_3">https://itatdelhizone.webex.com/meet/court_room_3</a> | 25177451276                  |
| Court Room 4   | <a href="https://itatdelhizone.webex.com/meet/court_room_4">https://itatdelhizone.webex.com/meet/court_room_4</a> | 25142052414                  |
| Court Room 5   | <a href="https://itatdelhizone.webex.com/meet/court_room_5">https://itatdelhizone.webex.com/meet/court_room_5</a> | 25126239355                  |
| Court Room 6   | <a href="https://itatdelhizone.webex.com/meet/court_room_6">https://itatdelhizone.webex.com/meet/court_room_6</a> | 25119658243                  |
| Court Room 7   | <a href="https://itatdelhizone.webex.com/meet/Court_Room_7">https://itatdelhizone.webex.com/meet/Court_Room_7</a> | 25127955211                  |
| Court Room 8   | <a href="https://itatdelhizone.webex.com/meet/court_room_8">https://itatdelhizone.webex.com/meet/court_room_8</a> | 25104506738                  |
| Court Room 9   | <a href="https://itatdelhizone.webex.com/meet/Court_Room_9">https://itatdelhizone.webex.com/meet/Court_Room_9</a> | 25176466721                  |

The counsels can join the Hybrid Court Room through the above mentioned Video Conferencing links.

1. Links will be open at-least 15 minutes before the commencement of the Bench proceedings.
2. The links will remain active when the bench is sitting during Court hours of the Tribunal.
3. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
4. The Counsels/DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
5. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
6. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
7. Paper Books, Synopsis, Written submissions etc., should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.

  
Assistant Registrar

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF A BENCH FOR 05-JANUARY-2026 (MONDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                        | Remarks |
|-----|-------------------|-------------|------------------------------------------------------|---------|
| 1   | ITA 638/DEL/2023  | 2010-11     | [A] ASR WINES (P) LTD.                               |         |
| 2   | ITA 2866/DEL/2024 | 2017-18     | [A] AMITA GUPTA                                      |         |
| 3   | ITA 2879/DEL/2024 | 2018-19     | [A] AMITA GUPTA                                      |         |
| 4   | ITA 3826/DEL/2024 | 2016-17     | [D] VENUS PORTFOLIOS PRIVATE LIMITED (E-(FILE))      |         |
| 5   | CO 124/DEL/2025   | 2012-13     | [A] RAJAN KUMAR                                      |         |
| 6   | ITA 130/DEL/2025  | 2012-13     | [D] RAJAN KUMAR                                      |         |
| 7   | ITA 136/DEL/2025  | 2013-14     | [D] RAJAN KUMAR                                      |         |
| 8   | ITA 204/DEL/2025  | 2016-17     | [A] APACE DEVELOPERS PVT LTD                         |         |
| 9   | ITA 856/DEL/2025  | 2016-17     | [D] APACE DEVELOPERS PVT LTD                         |         |
| 10  | ITA 2222/DEL/2025 | 2016-17     | [A] VIJAY KUMAR MANCHANDA                            |         |
| 11  | ITA 2276/DEL/2025 | 2015-16     | [A] LATE SMT. SHASHI MITTAL THROUGH LH VISHNU MITTAL |         |
| 12  | ITA 2304/DEL/2025 | 2014-15     | [A] PEAKWOOD REALITY PVT LTD                         |         |
| 13  | ITA 2384/DEL/2025 | 2021-22     | [A] MED FRESHE PRIVATE LIMITED                       |         |
| 14  | ITA 3563/DEL/2025 | 2020-21     | [A] PRAHLAD SINGH (E- (FILE))                        |         |
| 15  | ITA 6201/DEL/2025 | 2013-14     | [A] M/S SUMAJA ELECTROINFRA PVT. LTD                 |         |
| 16  | ITA 6202/DEL/2025 | 2014-15     | [A] M/S SUMAJA ELECTROINFRA PVT. LTD                 |         |
| 17  | ITA 6203/DEL/2025 | 2014-15     | [A] M/S SUMAJA ELECTROINFRA PVT. LTD                 |         |
| 18  | ITA 6204/DEL/2025 | 2015-16     | [A] M/S SUMAJA ELECTROINFRA PVT. LTD                 |         |
| 19  | ITA 6205/DEL/2025 | 2017-18     | [A] RAKESH KUMAR                                     |         |
| 20  | ITA 6206/DEL/2025 | 2023-24     | [A] MAHAVIR PRASAD GUPTA AND SONS                    |         |
| 21  | ITA 6208/DEL/2025 | 2015-16     | [A] SANJEEV KUMAR AGGARWAL                           |         |
| 22  | BMA 1/DEL/2024    | 2019-20     | [A] KUNAL KHATTAR L/H OF JAGDISH KHATTAR             |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF A BENCH FOR 06-JANUARY-2026 (TUESDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                  | Remarks |
|-----|-------------------|-------------|------------------------------------------------|---------|
| 1   | ITA 120/DEL/2025  | 2015-16     | [D] 21ST CENTURY E-SOLUTIONS PRIVATE LIMITED   |         |
| 2   | ITA 2157/DEL/2025 | 2017-18     | [A] SANGANERIYA SPINNING MILLS LTD             |         |
| 3   | ITA 2273/DEL/2025 | 2016-17     | [A] AKSHAY ANAND                               |         |
| 4   | ITA 2275/DEL/2025 | 2018-19     | [A] GAGAN BHARTI EDUCATIONAL SOCIETY           |         |
| 5   | ITA 2278/DEL/2025 | 2021-22     | [D] VARUN MANCHANDA                            |         |
| 6   | ITA 2279/DEL/2025 | 2015-16     | [A] VILAYIL SATYAN PILLAI                      |         |
| 7   | ITA 2280/DEL/2025 | 2018-19     | [A] MYTH MEDIA SOLUTION PRIVATE LIMITED        |         |
| 8   | ITA 2423/DEL/2025 | 2020-21     | [A] CENTRE FOR GENERAL EDUCATION SOCIETY       |         |
| 9   | ITA 2444/DEL/2025 | 2021-22     | [A] ASHOK MISHRA                               |         |
| 10  | ITA 3178/DEL/2025 | 2022-23     | [A] JAGATJEET SINGH (E- FILE)                  |         |
| 11  | ITA 6209/DEL/2025 | 2017-18     | [A] POONAM                                     |         |
| 12  | ITA 6210/DEL/2025 | 2016-17     | [A] NAVAL SETH L/H LATE SH. GHANSHAM DASS SETH |         |
| 13  | ITA 6211/DEL/2025 | 2015-16     | [D] DINESH KUMAR GAIND                         |         |
| 14  | ITA 6212/DEL/2025 | 2011-12     | [D] UMA STRIPS LIMITED                         |         |
| 15  | ITA 6213/DEL/2025 | 2018-19     | [D] SHALLY THAPAR                              |         |
| 16  | ITA 6214/DEL/2025 | 2019-20     | [D] SHALLY THAPAR                              |         |
| 17  | ITA 6215/DEL/2025 | 2020-21     | [D] SHALLY THAPAR                              |         |
| 18  | ITA 6216/DEL/2025 | 2022-23     | [D] SHALLY THAPAR                              |         |
| 19  | ITA 6217/DEL/2025 | 2023-24     | [A] SALMAN QURESHI                             |         |
| 20  | ITA 6218/DEL/2025 | 2017        | [D] SHIV CHARAN GUPTA                          |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF A BENCH FOR 07-JANUARY-2026 (WEDNESDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                                                         | Remarks |
|-----|-------------------|-------------|-------------------------------------------------------------------------------------------------------|---------|
| 1   | ITA 2190/DEL/2024 | 2023-24     | [A] ARYA SMAJ                                                                                         |         |
| 2   | ITA 174/DEL/2025  | 2016-17     | [D] NARESH KUMAR AGGARWAL                                                                             |         |
| 3   | ITA 2234/DEL/2025 | 2017-18     | [A] MUKUT BEHARI LAL BHARGAVA                                                                         |         |
| 4   | ITA 2355/DEL/2025 | 2021-22     | [A] ALLEN PETROCHEMICALS PVT. LTD.                                                                    |         |
| 5   | ITA 2447/DEL/2025 | 2014-15     | [A] SH. RAMESH YADAV                                                                                  |         |
| 6   | ITA 4347/DEL/2025 | 2018-19     | [A] LDM AGRO FOODS PRIVATE LIMITED                                                                    |         |
| 7   | ITA 6219/DEL/2025 | 2014-15     | [D] SPARKLE BUILDWELL PRIVATE LIMITED                                                                 |         |
| 8   | ITA 6223/DEL/2025 | 2013-14     | [A] OMKAM DEVELOPERS LIMITED                                                                          |         |
| 9   | ITA 6225/DEL/2025 | 2017-18     | [A] NARESH KUMAR TOMAR                                                                                |         |
| 10  | ITA 6226/DEL/2025 | 2007-08     | [A] NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED (AS SUCCESSOR OF ALCATEL LUCENT INDIA LIMITED) |         |
| 11  | ITA 6228/DEL/2025 | 2020-21     | [A] PUNEET KOHLI                                                                                      |         |
| 12  | ITA 6229/DEL/2025 | 2017-18     | [A] RAMA KANT TIWARI                                                                                  |         |
| 13  | ITA 6230/DEL/2025 | 2017-18     | [A] RAMA KANT TIWARI                                                                                  |         |
| 14  | ITA 6231/DEL/2025 | 2015-16     | [A] HERITAGE RESORTS PRIVATE LTD                                                                      |         |
| 15  | ITA 6232/DEL/2025 | 2020-21     | [A] ASHISH TYAGI                                                                                      |         |
| 16  | ITA 6236/DEL/2025 | 2015-16     | [A] SEEMA RANI SARNA                                                                                  |         |
| 17  | ITA 6237/DEL/2025 | 2018-19     | [A] M/S DESIGN WORKSHOP (INDIA) PRIVATE LIMITED                                                       |         |
| 18  | ITA 6238/DEL/2025 | 2019-20     | [A] DESIGN WORKSHOP INDIA PRIVATE LIMITED                                                             |         |
| 19  | ITA 6239/DEL/2025 | 2020-21     | [A] M/S DESIGN WORKSHOP (INDIA) PRIVATE LIMITED                                                       |         |
| 20  | ITA 6240/DEL/2025 | 2021-22     | [A] DESIGN WORKSHOP INDIA PRIVATE LIMITED                                                             |         |
| 21  | ITA 6241/DEL/2025 | 2022-23     | [A] DESIGN WORKSHOP (INDIA) PRIVATE LIMITED                                                           |         |
| 22  | ITA 6235/DEL/2025 | 2015-16     | [A] EASH KUMAR SARNA                                                                                  |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF A BENCH FOR 08-JANUARY-2026 (THURSDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                         | Remarks |
|-----|-------------------|-------------|---------------------------------------|---------|
| 1   | ITA 1491/DEL/2022 | 2014-15     | [A] PUSHPA SALUJA (U/S.260A)          |         |
| 2   | ITA 1807/DEL/2023 | 2017-18     | [A] BHAVNA SINGLA                     |         |
| 3   | ITA 1841/DEL/2023 | 2017-18     | [D] BHAWNA SINGLA                     |         |
| 4   | ITA 3221/DEL/2023 | 2017-18     | [A] BHAVNA SINGLA ((E FILING APPEAL)) |         |
| 5   | ITA 6242/DEL/2025 | 2021-22     | [D] MAHESH KUMAR AGGARWAL             |         |
| 6   | ITA 6243/DEL/2025 | 2019-20     | [A] GURMEET CHADHA                    |         |
| 7   | ITA 6249/DEL/2025 | 2017-18     | [A] LOVE GARG                         |         |
| 8   | ITA 6250/DEL/2025 | 2025-26     | [A] PISTA DEVI EDUCATION SOCIETY      |         |
| 9   | ITA 6251/DEL/2025 | 2017-18     | [A] ANURAG SINGHAL                    |         |
| 10  | ITA 6252/DEL/2025 | 2012-13     | [A] SIDDHART SHANKAR                  |         |
| 11  | ITA 6253/DEL/2025 | 2018-19     | [A] SIDDHARTHA LAL TRUST              |         |
| 12  | ITA 6254/DEL/2025 | 2016-17     | [D] ASTER TRADELINKS PRIVATE LIMITED  |         |
| 13  | ITA 6255/DEL/2025 | 2012-13     | [A] BG STEEL PRIVATE LIMITED          |         |
| 14  | ITA 6244/DEL/2025 | 2014-15     | [A] SUSHMA SHRESTHA                   |         |
| 15  | ITA 6245/DEL/2025 | 2015-16     | [A] SUSHMA SHRESTHA                   |         |
| 16  | ITA 6246/DEL/2025 | 2016-17     | [A] SUSHMA SHRESTHA                   |         |
| 17  | ITA 6247/DEL/2025 | 2017-18     | [A] SUSHMA SHRESTHA                   |         |
| 18  | ITA 6248/DEL/2025 | 2018-19     | [A] SUSHMA SHRESTHA                   |         |
| 19  | ITA 6258/DEL/2025 | 2014-15     | [A] ANIL SARDA                        |         |
| 20  | ITA 6259/DEL/2025 | 2015-16     | [A] ANIL SARDA                        |         |

*Bench*  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF A BENCH FOR 12-JANUARY-2026 (MONDAY)**

| Srl | Appeal Number     | Assmt. Year               | Assessee Name                                    | Remarks |
|-----|-------------------|---------------------------|--------------------------------------------------|---------|
| 1   | ITA 236/DEL/2025  | 2017-18                   | [A] SALUJA CONSTRUCTION COMPANY LIMITED          |         |
| 2   | ITA 2326/DEL/2025 | 2012-13                   | [A] BANSAL POLES PVT LTD                         |         |
| 3   | ITA 2402/DEL/2025 | 2013-2014                 | [A] ANIL DALAL                                   |         |
| 4   | ITA 5733/DEL/2025 | 2020-21                   | [A] NITIN KAHER (E- FILE ))                      |         |
| 5   | ITA 6260/DEL/2025 | 2016-17                   | [A] MAMTA                                        |         |
| 6   | ITA 6263/DEL/2025 | 2019-2020                 | [A] SUBODH KANT SAHAY HUF                        |         |
| 7   | ITA 6262/DEL/2025 | 2017-2018                 | [A] SAROJ GUPTA                                  |         |
| 8   | ITA 6264/DEL/2025 | 2018-2019                 | [A] SAROJ GUPTA                                  |         |
| 9   | ITA 6265/DEL/2025 | 2020-2021                 | [A] SAROJ GUPTA                                  |         |
| 10  | ITA 6266/DEL/2025 | AY2023-24 TO<br>AY2025-26 | [A] VEER KUNWAR SINGH FOUNDATION                 |         |
| 11  | ITA 6267/DEL/2025 | AY2023-24 TO<br>AY2025-26 | [A] VEER KUNWAR SINGH FOUNDATION                 |         |
| 12  | ITA 6268/DEL/2025 | 2014-15                   | [A] VIKAS AGARWAL                                |         |
| 13  | ITA 6269/DEL/2025 | 2017-2018                 | [A] SAPNA JAIN                                   |         |
| 14  | ITA 6270/DEL/2025 | 2013-14                   | [A] JAIVEER NAGAR                                |         |
| 15  | ITA 6271/DEL/2025 | 2017-18                   | [A] MOAJAM ALI                                   |         |
| 16  | ITA 6272/DEL/2025 | 2019-20                   | [A] MOAJAM ALI                                   |         |
| 17  | ITA 6273/DEL/2025 | 2021-22                   | [A] DELHI GUJARAT FLEET CARRIERS PRIVATE LIMITED |         |
| 18  | ITA 6275/DEL/2025 | 2012-13                   | [A] MUKUL KUMAR YADAV                            |         |
| 19  | ITA 6276/DEL/2025 | 2015-16                   | [A] NTRIPRAJ SINGH SOHAL                         |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025



## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF A BENCH FOR 13-JANUARY-2026 (TUESDAY)

| Sr | Appeal Number     | Assmt. Year | Assessee Name                                                       | Remarks |
|----|-------------------|-------------|---------------------------------------------------------------------|---------|
| 1  | ITA 3090/DEL/2023 | 2016-17     | [D] AAMBY VALLEY CITY LTD ((E FILED APPEAL))                        |         |
| 2  | CO 35/DEL/2024    | 2016-17     | [A] AAMBY VALLEY CITY LTD                                           |         |
| 3  | ITA 5614/DEL/2024 | 2018-19     | [D] BHARAT BHUSHAN                                                  |         |
| 4  | ITA 211/DEL/2025  | 2011-12     | [D] M/S VIVACIOUS MARKETING SOLUTIONS PRIVATE LIMITED               |         |
| 5  | ITA 232/DEL/2025  | 2011-12     | [D] M/S VIVACIOUS MARKETING SOLUTIONS PRIVATE LIMITED               |         |
| 6  | ITA 2281/DEL/2025 | 2019-20     | [D] M/S ALLIANCE ADVERTISING AND MARKETING PVT. LTD                 |         |
| 7  | ITA 2282/DEL/2025 | 2019-20     | [D] M/S ALLIANCE CONNECT AD PVT. LTD                                |         |
| 8  | ITA 6277/DEL/2025 | 2020-21     | [A] AMAN SAINI                                                      |         |
| 9  | ITA 6278/DEL/2025 | 2012-2013   | [A] RUCHI JAIN                                                      |         |
| 10 | ITA 6279/DEL/2025 | 2020-2021   | [A] VINOD GUPTA                                                     |         |
| 11 | ITA 6280/DEL/2025 | 2018-19     | [A] YASHPAL GROVER                                                  |         |
| 12 | ITA 6281/DEL/2025 | 2013-14     | [A] SARITA SARDA                                                    |         |
| 13 | ITA 6282/DEL/2025 | 2014-15     | [A] SARITA SARDA                                                    |         |
| 14 | ITA 6285/DEL/2025 | 2015-16     | [A] REKANTAA DEVELOPERS PVT LTD                                     |         |
| 15 | ITA 6286/DEL/2025 | 2016-17     | [A] REKANTAA DEVELOPERS PVT LTD                                     |         |
| 16 | ITA 6287/DEL/2025 | 2015-16     | [A] YUDHISHHIR                                                      |         |
| 17 | ITA 6289/DEL/2025 | 2018-19     | [A] RESHMA HARBAKSH SINGH THROUGH LEGAL HEIR SH. VIKRAMADITYA SINGH |         |
| 18 | ITA 6290/DEL/2025 | 2017-18     | [A] M/S BABA CONSTRUCTION PRIVATE LIMITED                           |         |
| 19 | ITA 6291/DEL/2025 | 2018-19     | [A] M/S BABA CONSTRUCTION PRIVATE LIMITED                           |         |
| 20 | ITA 6292/DEL/2025 | 2019-20     | [A] M/S BABA CONSTRUCTION PRIVATE LIMITED                           |         |
| 21 | ITA 6293/DEL/2025 | 2020-21     | [A] M/S BABA CONSTRUCTION PRIVATE LIMITED                           |         |
| 22 | ITA 6294/DEL/2025 | 2021-22     | [A] M/S BABA CONSTRUCTION PRIVATE LIMITED                           |         |

Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF A BENCH FOR 14-JANUARY-2026 (WEDNESDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                   | Remarks |
|-----|-------------------|-------------|-------------------------------------------------|---------|
| 1   | ITA 6295/DEL/2025 | 2012-13     | [A] STAR BUILDERS AND DEVELOPERS                |         |
| 2   | ITA 6296/DEL/2025 | 2018-19     | [A] JAMMU PIGMENTS LIMITED                      |         |
| 3   | ITA 6297/DEL/2025 | 2017-18     | [A] GATIK BUILDTECH PRIVATE LIMITED             |         |
| 4   | ITA 6298/DEL/2025 | 2016-17     | [A] PROGRESSIVE MEGA STRUCTURES PRIVATE LIMITED |         |
| 5   | ITA 6299/DEL/2025 | 2013-14     | [A] KAWATRA TENT & CATERERS PRIVATE LIMITED     |         |
| 6   | ITA 6300/DEL/2025 | 2017-18     | [A] KAWATRA TENT & CATERERS PRIVATE LIMITED     |         |
| 7   | ITA 6301/DEL/2025 | 2018-19     | [A] KAWATRA TENT & CATERERS PRIVATE LIMITED     |         |
| 8   | ITA 6302/DEL/2025 | 2019-20     | [A] KAWATRA TENT & CATERERS PRIVATE LIMITED     |         |
| 9   | ITA 6303/DEL/2025 | 2020-21     | [D] BHAWANI FINVEST PRIVATE LIMITED             |         |
| 10  | CO 264/DEL/2025   | 2020-21     | [A] BHAWANI FINVEST PRIVATE LIMITED             |         |
| 11  | ITA 6304/DEL/2025 | 2015-2016   | [A] LALIT KUMAR                                 |         |
| 12  | ITA 6305/DEL/2025 | 2013-14     | [A] TANGENT INFOCOM PRIVATE LIMITED             |         |
| 13  | ITA 6307/DEL/2025 | 2022-2023   | [A] NCR WAREHOUSING PRIVATE LIMITED             |         |
| 14  | ITA 6308/DEL/2025 | 2018-19     | [A] ANKIT JAIN                                  |         |
| 15  | ITA 6309/DEL/2025 | 2017-18     | [D] GUPTA JEWELLERS PRIVATE LIMITED.            |         |
| 16  | ITA 6310/DEL/2025 | 2015-16     | [A] SARITA SARDA                                |         |

Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF A BENCH FOR 15-JANUARY-2026 (THURSDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                               | Remarks |
|-----|-------------------|-------------|-------------------------------------------------------------|---------|
| 1   | ITA 6314/DEL/2025 | 2019-20     | [D] RITU GULATI                                             |         |
| 2   | ITA 6315/DEL/2025 | 2012-13     | [D] SILVER OAK PROJECTS PVT LTD                             |         |
| 3   | ITA 6317/DEL/2025 | 2019-20     | [A] LAXMI NARAYAN                                           |         |
| 4   | ITA 6318/DEL/2025 | 2015-16     | [D] IDEMIA SYSCOM INDIA PRIVATE LIMITED                     |         |
| 5   | ITA 6319/DEL/2025 | 2017-18     | [A] ANUMOD SHARMA                                           |         |
| 6   | ITA 6320/DEL/2025 | 2020-21     | [A] SOMBIR SINGH MAAN                                       |         |
| 7   | ITA 6321/DEL/2025 | 2017-2018   | [A] STYRIC CHEM PRIVATE LIMITED                             |         |
| 8   | CO 266/DEL/2025   | 2018-19     | [A] VINTEK CIRCUITS (INDIA) PVT. LTD.                       |         |
| 9   | ITA 6323/DEL/2025 | 2018-19     | [D] VINTEK CIRCUITS (INDIA) PVT. LTD.                       |         |
| 10  | ITA 6324/DEL/2025 | 2017-18     | [D] HEMA ARORA                                              |         |
| 11  | ITA 6326/DEL/2025 | 2013-14     | [A] SUJATA KODURU                                           |         |
| 12  | ITA 6328/DEL/2025 | 2020-21     | [D] HALDIRAM SNACKS PRIVATE LIMITED                         |         |
| 13  | ITA 6329/DEL/2025 | 2017-18     | [A] SANGEETA TIWARI                                         |         |
| 14  | ITA 6330/DEL/2025 | 2016-17     | [D] ANIL KUMAR SINGHAL                                      |         |
| 15  | CO 268/DEL/2025   | 2016-17     | [D] SAURABH SINGHAL LEGAL HEIR OF LATE MAHESH CHAND SINGHAL |         |
| 16  | ITA 6331/DEL/2025 | 2016-17     | [D] SAURABH SINGHAL LEGAL HEIR OF LATE MAHESH CHAND SINGHAL |         |
| 17  | ITA 6332/DEL/2025 | 2017-18     | [D] PRITI BRIJLAL BHATIA                                    |         |
| 18  | ITA 6334/DEL/2025 | 2015-16     | [A] SATISH KUMAR                                            |         |
| 19  | ITA 6335/DEL/2025 | 2016-17     | [A] HRIDAY SHANKER TIWARI                                   |         |
| 20  | ITA 6336/DEL/2025 | 2017-18     | [A] HRIDAY SHANKER TIWARI                                   |         |
| 21  | ITA 6337/DEL/2025 | 2018-19     | [A] HRIDAY SHANKER TIWARI                                   |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF A BENCH FOR 19-JANUARY-2026 (MONDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                     | Remarks |
|-----|-------------------|-------------|---------------------------------------------------|---------|
| 1   | ITA 946/DEL/2020  | 2016-17     | [D] VIBHA TANEJA (R/M)                            |         |
| 2   | BMA 6/DEL/2023    | 2019-20     | [A] SHANTANU BHOWMICK                             |         |
| 3   | ITA 1764/DEL/2023 | 2011-12     | [A] BHARAT GUPTA                                  |         |
| 4   | ITA 3143/DEL/2023 | 2016-17     | [A] BALAR MARKETING PVT. LTD ((E FILING APPEAL))  |         |
| 5   | ITA 3144/DEL/2023 | 2017-18     | [A] BALAR MARKETING PVT.LTD ((E FILING APPEAL))   |         |
| 6   | ITA 3094/DEL/2023 | 2012        | [D] BALAR MARKETING PVT LTD ((E FILED APPEAL))    |         |
| 7   | ITA 3146/DEL/2023 | 2019-20     | [A] BALAR MARKETING PVT.LTD ((E FILING APPEAL))   |         |
| 8   | ITA 3147/DEL/2023 | 2020-21     | [A] BALAR MARKETING PVT.LTD ((E FILING APPEAL))   |         |
| 9   | ITA 3148/DEL/2023 | 2021-22     | [A] BALAR MARKETING PVT. LTD ((E FILING APPEAL))  |         |
| 10  | ITA 3422/DEL/2023 | 2017-18     | [D] BALAR MARKETING PVT. LTD. ((E FILING APPEAL)) |         |
| 11  | ITA 3423/DEL/2023 | 2018-19     | [D] BALAR MARKETING P. LTD. ((E FILING APPEAL))   |         |
| 12  | ITA 3424/DEL/2023 | 2019-20     | [D] BALAR MARKETING PVT. LTD ((E FILING APPEAL))  |         |
| 13  | ITA 3425/DEL/2023 | 2020-21     | [D] BALAR MARKETING PVT. LTD. ((E FILING APPEAL)) |         |
| 14  | ITA 3145/DEL/2023 | 2018-19     | [A] BALAR MARKETING PVT. LTD ((E FILING APPEAL))  |         |
| 15  | ITA 3426/DEL/2023 | 2021-22     | [D] BALAR MARKETING PVT. LTD. ((E FILING APPEAL)) |         |
| 16  | ITA 3531/DEL/2023 | 2021-22     | [D] BHAGAT CONSTRUCTION COMPANY PVT. LTD.         |         |
| 17  | ITA 2609/DEL/2024 | 2017-18     | [A] R.P. ENTERPRISES (E FILING)                   |         |
| 18  | ITA 2724/DEL/2024 | 2017-18     | [D] R. P. ENTERPRISES (E FILING)                  |         |
| 19  | ITA 4995/DEL/2024 | 2018-19     | [D] PUNJAB NATIONAL BANK (E-(FILE))               |         |
| 20  | CO 129/DEL/2025   | 2018-19     | [A] PUNJAB NATIONAL BANK                          |         |
| 21  | BMA 4/DEL/2025    | 2019-20     | [A] SHANTANU BHOWMICK (E FILE)                    |         |
| 22  | BMA 6/DEL/2025    | 2020-21     | [A] RAJINDER KUMAR SHARMA                         |         |
| 23  | ITA 4410/DEL/2025 | 2019-2020   | [A] BHANWARLAL PAREEK ((E- FILE))                 |         |
| 24  | ITA 4836/DEL/2025 | 2014-15     | [A] SH. MUKESH SINGLA & SONS (HUF)                |         |
| 25  | ITA 6338/DEL/2025 | 2017        | [D] VISHAP BAJAJ                                  |         |
| 26  | ITA 6339/DEL/2025 | 2017        | [D] SEEMA SEHGAL                                  |         |
| 27  | ITA 6340/DEL/2025 | 2020        | [D] SHILPA PASARI                                 |         |
| 28  | ITA 6341/DEL/2025 | 2019-20     | [A] ANKIT JAIN                                    |         |
| 29  | ITA 6342/DEL/2025 | 2022-23     | [A] RAJA TRADELINKS PVT LTD                       |         |
| 30  | ITA 6343/DEL/2025 | 2016-17     | [A] SHASHI JAIN                                   |         |
| 31  | ITA 6344/DEL/2025 | 2018-19     | [A] NEELAM JAIN                                   |         |
| 32  | ITA 6345/DEL/2025 | 2016-17     | [A] MANJINDER KAUR CHANIANA                       |         |
| 33  | ITA 6347/DEL/2025 | 2014-15     | [A] SONI COMMERCIAL ENTERPRISES PRIVATE LIMITED   |         |
| 34  | ITA 6348/DEL/2025 | 2014-15     | [A] SONI COMMERCIAL ENTERPRISES PRIVATE LIMITED   |         |
| 35  | ITA 6349/DEL/2025 | 2016-17     | [A] SONI COMMERCIAL ENTERPRISES PRIVATE LIMITED   |         |

*[Signature]*

CAUSE LIST OF A BENCH FOR 19-JANUARY-2026 (MONDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name          | Remarks |
|-----|-------------------|-------------|------------------------|---------|
| 36  | ITA 6351/DEL/2025 | 2017-18     | [A] KP DIAMOND (P) LTD |         |

Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF A BENCH FOR 20-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                             | Remarks |
|-----|-------------------|-------------|-------------------------------------------|---------|
| 1   | ITA 6257/DEL/2025 | 2022-2023   | [A] SYED KAUSAR ABBAS (E-(FILE))          |         |
| 2   | ITA 6352/DEL/2025 | 2010-11     | [A] ANISHA GUPTA                          |         |
| 3   | ITA 6353/DEL/2025 | 2011-12     | [A] NARENDA KUMAR RAJGHARIA               |         |
| 4   | ITA 6354/DEL/2025 | 2017-18     | [A] ITUPLE TECHNOLOGIES PRIVATE LIMITED   |         |
| 5   | ITA 6356/DEL/2025 | 2013-14     | [D] M/S RAMESHWAR DAYAL EDUCATIONAL TRUST |         |
| 6   | ITA 6357/DEL/2025 | 2014-15     | [D] M/S RAMESHWAR DAYAL EDUCATIONAL TRUST |         |
| 7   | ITA 6358/DEL/2025 | 2015-16     | [D] M/S RAMESHWAR DAYAL EDUCATIONAL TRUST |         |
| 8   | ITA 6359/DEL/2025 | 2016-17     | [D] M/S RAMESHWAR DAYAL EDUCATIONAL TRUST |         |
| 9   | ITA 6360/DEL/2025 | 2017-18     | [D] M/S RAMESHWAR DAYAL EDUCATIONAL TRUST |         |
| 10  | ITA 6361/DEL/2025 | 2019-20     | [D] M/S RAMESHWAR DAYAL EDUCATIONAL TRUST |         |
| 11  | ITA 6362/DEL/2025 | AY 2016-17  | [A] AJAY KUMAR                            |         |
| 12  | ITA 6363/DEL/2025 | 2017-18     | [D] RV CAFE PRIVATE LIMITED               |         |
| 13  | ITA 6364/DEL/2025 | 2019-20     | [D] AKSHAY GOEL                           |         |
| 14  | ITA 6365/DEL/2025 | 2016-17     | [A] SANGEETA TIWARI                       |         |
| 15  | ITA 6366/DEL/2025 | 2017-18     | [A] AMAN SHARMA                           |         |
| 16  | ITA 6367/DEL/2025 | 2019-20     | [D] BHAGAT SINGH                          |         |
| 17  | ITA 6368/DEL/2025 | 2014-15     | [A] JYOTI CHAUHAN                         |         |
| 18  | ITA 6370/DEL/2025 | 2018-19     | [A] SURINDER KUMAR MALHOTRA               |         |
| 19  | ITA 6371/DEL/2025 | 2017-18     | [D] HERO ECOTECH LIMITED                  |         |
| 20  | ITA 6372/DEL/2025 | 2012-13     | [A] AMQ FROZEN FOODS PVT LTD              |         |
| 21  | ITA 6373/DEL/2025 | 2013-14     | [A] AMQ FROZEN FOODS PVT LTD              |         |

  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF A BENCH FOR 21-JANUARY-2026 (WEDNESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                          | Remarks |
|-----|-------------------|-------------|--------------------------------------------------------|---------|
| 1   | ITA 6396/DEL/2025 | 2016-17     | [A] MALVIYA NAGAR WATER SERVICES PRIVATE LIMITED (S/G) |         |
| 2   | ITA 6374/DEL/2025 | 2013-14     | [A] FORUM SALES PVT LTD                                |         |
| 3   | ITA 6375/DEL/2025 | 2014-15     | [A] FORUM SALES PVT LTD                                |         |
| 4   | ITA 6376/DEL/2025 | 2024-25     | [A] NARESH AGGARWAL FOUNDATION                         |         |
| 5   | ITA 6377/DEL/2025 | 2024-25     | [A] NARESH AGGARWAL FOUNDATION                         |         |
| 6   | ITA 6378/DEL/2025 | 2016-17     | [A] THE APPOLO CRANES PRIVATE LIMITED                  |         |
| 7   | ITA 6379/DEL/2025 | 2012-13     | [A] M/S C.P. & ASSOCIATES(P) LTD.                      |         |
| 8   | ITA 6380/DEL/2025 | 2017-18     | [A] M/S JINDAL CHARITABLE SOCIETY                      |         |
| 9   | ITA 6381/DEL/2025 | 2017-18     | [A] MOHAN UDYOG PVT. LTD.                              |         |
| 10  | ITA 6382/DEL/2025 | 2018-19     | [A] PRABHAT KUMAR TANDON                               |         |
| 11  | ITA 1421/DEL/2024 | 2018-19     | [A] BIRFA INTERNATIONAL PVT LTD ((E FILED APPEAL))     |         |
| 12  | ITA 1705/DEL/2024 | 2017-2018   | [A] BIRFA INTERNATIONAL PVT LTD ((E FILED APPEAL))     |         |
| 13  | ITA 5737/DEL/2025 | 2023-24     | [A] SHAHZEK KHAN (E-( FILE ))                          |         |
| 14  | ITA 6383/DEL/2025 | 2013-14     | [A] MANOJ KUMAR SINGH                                  |         |
| 15  | ITA 6385/DEL/2025 | 2026-2027   | [A] RIPUDAMAN CHARITABLE TRUST                         |         |
| 16  | ITA 6389/DEL/2025 | 2017-18     | [D] SHANN JEWELLERS                                    |         |
| 17  | ITA 6391/DEL/2025 | 2007-08     | [A] RAJESHWARI HOOJA THROUGH LEGAL HEIRS               |         |
| 18  | ITA 6392/DEL/2025 | 2018        | [D] HARI OM SEHGAL                                     |         |
| 19  | ITA 6393/DEL/2025 | 2014-15     | [A] MUBARAK OVERSEAS PRIVATE LIMITED                   |         |
| 20  | ITA 6394/DEL/2025 | 2017-18     | [A] HARI ROADWAYAS PVT LTD.                            |         |
| 21  | ITA 6395/DEL/2025 | 2018-19     | [A] ANAND AGARWAL                                      |         |
| 22  | ITA 6397/DEL/2025 | 2026-2027   | [A] RIPUDAMAN CHARITABLE TRUST                         |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF A BENCH FOR 22-JANUARY-2026 (THURSDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                    | Remarks |
|-----|-------------------|-------------|------------------------------------------------------------------|---------|
| 1   | ITA 1867/DEL/2020 | 2016-17     | [A] BEACON HIGHER EDUCATION SERVICES PVT LTD (R/M)               |         |
| 2   | ITA 2574/DEL/2024 | 2017-18     | [D] BEACON HIGHER EDUCATION SERVICES PRIVATE LIMITED ((E-FILED)) |         |
| 3   | BMA 10/DEL/2023   | 2016-17     | [A] MOIN AKHTAR QURESHI (E-FILE)                                 |         |
| 4   | BMA 11/DEL/2023   | 2016-17     | [D] MOIN AKHTAR QURESHI (E-FILE)                                 |         |
| 5   | BMA 12/DEL/2023   | 2017-18     | [D] MOIN AKHTAR QURESHI (E-FILE)                                 |         |
| 6   | ITA 3015/DEL/2023 | 2008-09     | [A] MOIN AKHTAR QURESHI                                          |         |
| 7   | ITA 3057/DEL/2023 | 2013-14     | [A] MOIN AKHTAR QURESHI (E-FILE)                                 |         |
| 8   | ITA 3058/DEL/2023 | 2012-13     | [A] MOIN AKHTAR QURESHI (E-FILE)                                 |         |
| 9   | ITA 3059/DEL/2023 | 2011-12     | [A] MOIN AKHTAR QURESHI (E-FILE)                                 |         |
| 10  | ITA 3066/DEL/2023 | 2010-11     | [A] MOIN AKHTAR QURESHI (E-FILE)                                 |         |
| 11  | ITA 3060/DEL/2023 | 2009-10     | [A] MOIN AKHTAR QURESHI (E-FILE)                                 |         |
| 12  | ITA 3061/DEL/2023 | 2010-11     | [A] MOIN AKHTAR QURESHI (E-FILE)                                 |         |
| 13  | ITA 3062/DEL/2023 | 2008-09     | [A] MOIN AKHTAR QURESHI (E-FILE)                                 |         |
| 14  | ITA 3063/DEL/2023 | 2013-14     | [A] MOIN AKHTAR QURESHI (E-FILE)                                 |         |
| 15  | ITA 3064/DEL/2023 | 2012-13     | [A] MOIN AKHTAR QURESHI (E-FILE)                                 |         |
| 16  | ITA 3065/DEL/2023 | 2011-12     | [A] MOIN AKHTAR QURESHI (E-FILE)                                 |         |
| 17  | ITA 3067/DEL/2023 | 2009-10     | [A] MOIN AKHTAR QURESHI (E-FILE)                                 |         |
| 18  | ITA 6398/DEL/2025 | 2016-17     | [D] MEDIA AGILITY INDIA PRIVATE LIMITED                          |         |
| 19  | ITA 6399/DEL/2025 | 2026-27     | [A] KARTAVYAM                                                    |         |
| 20  | ITA 6400/DEL/2025 | 2026-27     | [A] KARTAVYAM                                                    |         |
| 21  | ITA 6401/DEL/2025 | 2017-18     | [D] ENN VEE HOLDINGS PVT. LTD.                                   |         |
| 22  | ITA 6404/DEL/2025 | 2019-20     | [A] SANGEETA PRASAD                                              |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025



## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF A BENCH FOR 27-JANUARY-2026 (TUESDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                        | Remarks |
|-----|-------------------|-------------|------------------------------------------------------|---------|
| 1   | ITA 4621/DEL/2024 | 2011-12     | [D] RAMAKANT                                         |         |
| 2   | CO 251/DEL/2025   | 2015        | [A] RAVI PRAKASH AGGARWAL                            |         |
| 3   | ITA 789/DEL/2024  | 2015        | [D] RAVI PRAKASH AGGARWAL (E-(FILE))                 |         |
| 4   | ITA 2190/DEL/2025 | 2013-14     | [A] CHETANYA BUILDCON PVT LTD                        |         |
| 5   | ITA 2189/DEL/2025 | 2012-13     | [A] CHETANYA BUILDCON PVT LTD                        |         |
| 6   | ITA 6405/DEL/2025 | 2021-22     | [A] MINOTTI MALHOTRA                                 |         |
| 7   | ITA 6406/DEL/2025 | 2017-18     | [D] ASHISH KUMAR CHAURASIA                           |         |
| 8   | ITA 6407/DEL/2025 | 2018-19     | [D] ASHISH KUMAR CHAURASIA                           |         |
| 9   | ITA 6410/DEL/2025 | 2025-26     | [A] SHREE KRISHNA SANSTHAN                           |         |
| 10  | ITA 6411/DEL/2025 | 2025-26     | [A] SHREE KRISHNA SANSTHAN                           |         |
| 11  | ITA 6412/DEL/2025 | 2019-20     | [A] PRAVESH AGGARWAL                                 |         |
| 12  | ITA 6413/DEL/2025 | 2022-23     | [A] ANKITA CONSTRUCTIONS LLP                         |         |
| 13  | ITA 6414/DEL/2025 | 2015-16     | [A] ANIL KUMAR GARG                                  |         |
| 14  | ITA 6415/DEL/2025 | 2016-17     | [A] ANIL KUMAR GARG                                  |         |
| 15  | ITA 6416/DEL/2025 | 2017-18     | [D] PIYARE LAL KISHAN LAL EDUCATIONAL & SOCIAL TRUST |         |
| 16  | CO 265/DEL/2025   | 2017-18     | [A] PIYARE LAL KISHAN LAL EDUCATIONAL SOCIAL TRUST   |         |
| 17  | ITA 2151/DEL/2024 | 2013        | [D] RAJESH KUMAR GOVIL (E FILING)                    |         |
| 18  | ITA 328/DEL/2023  | 2016-17     | [A] RAJESH SHARMA                                    |         |
| 19  | ITA 3642/DEL/2024 | 2013-14     | [D] RADHEY KISHAN                                    |         |
| 20  | ITA 3776/DEL/2024 | 2013-14     | [A] RADHEY KISHAN                                    |         |
| 21  | ITA 787/DEL/2023  | 2016-17     | [D] RAJESH SHARMA                                    |         |

Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF A BENCH FOR 28-JANUARY-2026 (WEDNESDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                   | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------------------|---------|
| 1   | ITA 5411/DEL/2024 | 2018-19     | [A] ACCORD ELECTROPOWER PRIVATE LIMITED                         |         |
| 2   | ITA 2760/DEL/2024 | 2012-13     | [D] YASHITA FINANCE PRIVATE LIMITED (E-FILE)                    |         |
| 3   | ITA 448/DEL/2024  | 2021-2022   | [A] PPK NEWSCLICK STUDIO PVT LTD (E FLING)                      |         |
| 4   | ITA 206/DEL/2025  | 2012-13     | [A] VISHWAS MARKETING SERVICES (P) LTD                          |         |
| 5   | ITA 1380/DEL/2025 | 2019-20     | [A] RAJEEV AGGARWAL                                             |         |
| 6   | ITA 2212/DEL/2025 | 2014-15     | [A] KHAS FOODS PRIVATE LIMITED                                  |         |
| 7   | ITA 2353/DEL/2025 | 2020-21     | [A] IMPERIAL AUTO INDUSTRIES LIMITED                            |         |
| 8   | ITA 2980/DEL/2025 | 2013-14     | [A] EXL SERVICES.COM (INDIA) PVT. LTD.                          |         |
| 9   | ITA 2981/DEL/2025 | 2014-15     | [A] EXL SERVICES.COM (INDIA) PVT. LTD                           |         |
| 10  | ITA 4326/DEL/2025 | 2018-19     | [A] VIKAS WSP LIMITED                                           |         |
| 11  | ITA 4328/DEL/2025 | 2018-19     | [A] VINDHYA TRUST                                               |         |
| 12  | ITA 4329/DEL/2025 | 2023-24     | [D] LUXURIOUS INLAND DEVELOPERS LLP                             |         |
| 13  | ITA 4349/DEL/2025 | 2020        | [D] MANIK WADHWA                                                |         |
| 14  | ITA 5677/DEL/2025 | 2020-21     | [A] MOYEZ (E-( FILE ))                                          |         |
| 15  | ITA 6417/DEL/2025 | 2018-19     | [A] SHRI MAHAVIR PULSES PRIVATE LIMITED                         |         |
| 16  | ITA 6418/DEL/2025 | 2018-19     | [A] SANGEETA TIWARI                                             |         |
| 17  | ITA 6419/DEL/2025 | 2014-15     | [A] MAHAVEERA RICE WORLD (NOW KNOWN AS MAHAVIRA RICE WORLD LLP) |         |
| 18  | ITA 6420/DEL/2025 | 2019-20     | [A] YASHU IRON PRIVATE LIMITED                                  |         |
| 19  | ITA 6421/DEL/2025 | 2021-22     | [A] MUKESHKUMAR KANTILAL PATEL                                  |         |
| 20  | ITA 6422/DEL/2025 | 2014-2015   | [A] MD EDUCATIONAL SOCIETY                                      |         |
| 21  | ITA 6424/DEL/2025 | 2016-17     | [A] PUNIT BERIWALA                                              |         |
| 22  | ITA 6425/DEL/2025 | 2019-20     | [A] AMAR NATH GUPTA & SON                                       |         |
| 23  | ITA 6427/DEL/2025 | 2020-21     | [A] AKANSH AGGARWAL                                             |         |
| 24  | ITA 6428/DEL/2025 | 2020-21     | [A] AKANSH AGGARWAL                                             |         |

Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF A BENCH FOR 29-JANUARY-2026 (THURSDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                              | Remarks |
|-----|-------------------|-------------|--------------------------------------------|---------|
| 1   | ITA 3570/DEL/2023 | 2017-18     | [A] RAMAN GUPTA (E FILING)                 |         |
| 2   | ITA 3758/DEL/2023 | 2017-18     | [D] RAMAN GUPTA (E FILING)                 |         |
| 3   | ITA 3534/DEL/2024 | 2015-16     | [D] ARTI ARORA ((E FILED))                 |         |
| 4   | ITA 230/DEL/2025  | 2025-26     | [A] TRIGUNA THE SCIENCE OF LIVING          |         |
| 5   | ITA 235/DEL/2025  | 2025-26     | [A] TRIGUNA THE SCIENCE OF LIVING          |         |
| 6   | ITA 2251/DEL/2025 | 2017-18     | [A] LIFELONG REAL ESTATE PRIVATE LIMITED   |         |
| 7   | ITA 6429/DEL/2025 | 2025-26     | [A] CHANDER BHAN MEMORIAL CHARITABLE TRUST |         |
| 8   | ITA 6430/DEL/2025 | 2025-26     | [A] CHANDER BHAN MEMORIAL CHARITABLE TRUST |         |
| 9   | ITA 6431/DEL/2025 | 2013-14     | [A] PUNEET NANDA                           |         |
| 10  | ITA 6433/DEL/2025 | 2012-13     | [A] VANITA THAKRAN                         |         |
| 11  | ITA 6434/DEL/2025 | 2016-17     | [A] ASHISH GARG                            |         |
| 12  | ITA 6435/DEL/2025 | 2019-20     | [A] VINTAGE DISTILLERS LTD.                |         |
| 13  | ITA 6436/DEL/2025 | 2020-21     | [A] VINTAGE DISTILLERS LTD.                |         |
| 14  | ITA 6437/DEL/2025 | 2021-22     | [A] VINTAGE DISTILLERS LTD.                |         |
| 15  | ITA 6438/DEL/2025 | 2022-23     | [A] VINTAGE DISTILLERS LTD.                |         |
| 16  | ITA 6439/DEL/2025 | 2023-24     | [A] VINTAGE DISTILLERS LTD.                |         |
| 17  | ITA 6440/DEL/2025 | 2024-25     | [A] VINTAGE DISTILLERS LTD.                |         |

Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF B BENCH FOR 05-JANUARY-2026 (MONDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                    | Remarks |
|-----|-------------------|-------------|--------------------------------------------------|---------|
| 1   | ITA 3716/DEL/2023 | 2012-13     | [D] ASHISH GUPTA (E. FILE)                       |         |
| 2   | CO 103/DEL/2025   | 2012-13     | [A] ASHISH GUPTA                                 |         |
| 3   | ITA 1449/DEL/2023 | 2019-20     | [A] NAVEEN GOEL                                  |         |
| 4   | ITA 2603/DEL/2023 | 2015        | [D] GLOBAL EMERGING MARKETS INDIA LTD (E FILING) |         |
| 5   | ITA 3255/DEL/2024 | 2019-20     | [A] RAMESH KESHERWANI                            |         |
| 6   | ITA 3256/DEL/2024 | 2019-20     | [A] RAMESH KESHERWANI                            |         |
| 7   | ITA 4249/DEL/2024 | 2020-21     | [A] PRAYAS EXPORTS PVT. LTD.                     |         |
| 8   | ITA 393/DEL/2025  | 2014-15     | [A] HERITAGE LAMPS                               |         |
| 9   | ITA 394/DEL/2025  | 2017-18     | [A] HERITAGE LAMPS                               |         |
| 10  | ITA 395/DEL/2025  | 2019-20     | [A] HERITAGE LAMPS                               |         |
| 11  | ITA 396/DEL/2025  | 2016-17     | [A] HERITAGE LAMPS                               |         |
| 12  | ITA 517/DEL/2025  | 2020-21     | [D] SICPA INDIA PRIVATE LIMITED                  |         |
| 13  | ITA 2459/DEL/2025 | 2016-17     | [A] VINAY HOMES PVT LTD                          |         |
| 14  | ITA 2460/DEL/2025 | 2015-16     | [A] KULDEEP SALUJA                               |         |
| 15  | ITA 2472/DEL/2025 | 2018-19     | [A] PERIWAL POLYMERS PVT LTD                     |         |
| 16  | ITA 2731/DEL/2025 | 2017-18     | [A] HARJEET KAUR                                 |         |
| 17  | ITA 2737/DEL/2025 | 2012-13     | [A] VIJLA DEVI                                   |         |
| 18  | ITA 2750/DEL/2025 | 2020-21     | [D] RITU BHANDULA                                |         |
| 19  | ITA 2752/DEL/2025 | 2012-13     | [A] CHARANBIR SINGH SETHI                        |         |
| 20  | ITA 2755/DEL/2025 | 2020-21     | [D] SUJINDER SINGH                               |         |

Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF B BENCH FOR 06-JANUARY-2026 (TUESDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                      | Remarks |
|-----|-------------------|-------------|----------------------------------------------------|---------|
| 1   | ITA 3183/DEL/2024 | 2014-15     | [D] GAGAN INFRAENERGY LIMITED (E FILING)           |         |
| 2   | CO 100/DEL/2024   | 2014-15     | [A] GAGAN INFRAENERGY LIMITED (E FILING)           |         |
| 3   | ITA 2795/DEL/2022 | 2019-20     | [A] NITIN PASSI                                    |         |
| 4   | ITA 2796/DEL/2022 | 2019-20     | [A] ROSHNI PASSI                                   |         |
| 5   | ITA 2806/DEL/2022 | 2019-20     | [D] NITIN PASSI                                    |         |
| 6   | ITA 2807/DEL/2022 | 2019-20     | [D] ROSHNI PASSI                                   |         |
| 7   | ITA 2808/DEL/2022 | 2019-20     | [D] SWARN LATA PASSI                               |         |
| 8   | ITA 1780/DEL/2023 | 2011-12     | [A] CRG TRADING & FINVEST PRIVATE LIMITED          |         |
| 9   | ITA 2185/DEL/2023 | 2017-18     | [A] VALLEY IRON AND STEEL CO LTD (E- ( FILE))      |         |
| 10  | ITA 2485/DEL/2023 | 2012-13     | [D] VALLEY IRON AND STEEL CO. LIMITED (E- ( FILE)) |         |
| 11  | ITA 2486/DEL/2023 | 2017-18     | [D] VALLEY IRON AND STEEL CO. LIMITED (E- ( FILE)) |         |
| 12  | ITA 2087/DEL/2024 | 2018-19     | [A] CHARAT SINGH (E FILING)                        |         |
| 13  | ITA 2580/DEL/2024 | 2018-19     | [A] DHANI LOANS AND SERVICES LIMITED (E FILING)    |         |
| 14  | ITA 5827/DEL/2024 | 2015-16     | [D] GOLD SOUK FINANCE PRIVATE LIMITED (E. FILE)    |         |
| 15  | ITA 2475/DEL/2025 | 2016-17     | [D] ASHUTOSH INFRA PRIVATE LIMITED                 |         |
| 16  | ITA 2483/DEL/2025 | 2017-18     | [A] SH.SUNIL BHALA                                 |         |
| 17  | ITA 2490/DEL/2025 | 2017-18     | [D] PASHUPATI ROAD CARRIER PVT. LTD.               |         |
| 18  | ITA 2758/DEL/2025 | 2011-12     | [A] M/S AGRICO ORGANICS LTD.                       |         |
| 19  | ITA 2770/DEL/2025 | 2021-22     | [A] RAJINDER SINGH                                 |         |
| 20  | ITA 2771/DEL/2025 | 2018-19     | [A] GARGI WOOLLENS PRIVATE LIMITED                 |         |
| 21  | ITA 6631/DEL/2025 | 2013-14     | [A] RADHEY SHYAM                                   |         |

Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF B BENCH FOR 07-JANUARY-2026 (WEDNESDAY)**

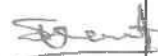
| Srl | Appeal Number     | Assmt. Year | Assessee Name                                          | Remarks |
|-----|-------------------|-------------|--------------------------------------------------------|---------|
| 1   | ITA 6137/DEL/2024 | 2010-11     | [D] HIGHTEC PROPCON PRIVATE LIMITED (E. FILING)        |         |
| 2   | CO 63/DEL/2025    | 2010-11     | [A] HIGHTEC PROPCON PRIVATE LIMITED                    |         |
| 3   | CO 245/DEL/2025   | 2010-11     | [A] HIGHTEC PROPCON PRIVATE LIMITED                    |         |
| 4   | ITA 3778/DEL/2024 | 2012-13     | [D] RAJ BHAGWAN BANSAL                                 |         |
| 5   | CO 193/DEL/2025   | 2012-13     | [D] RAJ BHAGWAN BANSAL                                 |         |
| 6   | ITA 3592/DEL/2023 | 2013-14     | [A] DILEEP KUMAR GUPTA (E. FILLING)                    |         |
| 7   | ITA 3593/DEL/2023 | 2014-15     | [A] DILEEP KUMAR GUPTA (E. FILLING)                    |         |
| 8   | ITA 4569/DEL/2024 | 2018-19     | [D] DOGRA EDUCATIONAL SOCIETY (E FILING)               |         |
| 9   | ITA 225/DEL/2025  | 2017-18     | [A] SANDEEP RAMNIKAL BOKADIA                           |         |
| 10  | ITA 284/DEL/2025  | 2019-20     | [A] VISHAL BHUTANI                                     |         |
| 11  | ITA 285/DEL/2025  | 2019-20     | [A] VISHAL BHUTANI                                     |         |
| 12  | ITA 468/DEL/2025  | 2016-17     | [A] SEEMSAN IMPEX PRIVATE LIMITED (E. FILE)            |         |
| 13  | ITA 469/DEL/2025  | 2018-19     | [A] SEEMSAN IMPEX PRIVATE LIMITED (E. FILE)            |         |
| 14  | ITA 470/DEL/2025  | 2017-18     | [A] SEEMSAN IMPEX PRIVATE LIMITED (E. FILE)            |         |
| 15  | ITA 2462/DEL/2025 | 2017-18     | [A] SMT. KOMAL TYAGI                                   |         |
| 16  | ITA 2488/DEL/2025 | 2016-17     | [A] PRAMOD KUMAR AGGARWAL                              |         |
| 17  | ITA 2681/DEL/2025 | 2017-18     | [D] TRIVENI IMPEX PRIVATE LIMITED (E- FILE)            |         |
| 18  | ITA 2789/DEL/2025 | 2022-23     | [D] ANISH YADAV                                        |         |
| 19  | CO 248/DEL/2025   | 2022-23     | [A] ANISH YADAV                                        |         |
| 20  | ITA 623/DEL/2025  | 2010        | [D] PERFETTI VAN MELLE INIDA PRIVATE LIMITED (E. FILE) |         |
| 21  | ITA 2567/DEL/2025 | 2021-2022   | [A] GAUTAM CHOPRA                                      |         |
| 22  | ITA 7103/DEL/2025 | 2015-2016   | [A] PRAMOD KUMAR AGGARWAL (E- (FILE))                  |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF B BENCH FOR 08-JANUARY-2026 (THURSDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                           | Remarks |
|-----|-------------------|-------------|---------------------------------------------------------|---------|
| 1   | ITA 1039/DEL/2023 | 2019-20     | [A] FAQIR CHAND LOCKERS & VAULTS PRIVATE LIMITED        |         |
| 2   | ITA 4658/DEL/2024 | 2011-12     | [D] PARAMOUNT PROPBUILD PVT. LTD. (E. FILE)             |         |
| 3   | ITA 5802/DEL/2024 | 2015-16     | [A] DSC ENGINEERING PRIVATE LIMITED                     |         |
| 4   | ITA 362/DEL/2025  | 2011-12     | [A] SITAL LEASING AND FINANCE LIMITED                   |         |
| 5   | ITA 2762/DEL/2025 | 2017-2018   | [A] ARIHANT AGRIFOODS PRIVATE LIMITED                   |         |
| 6   | ITA 2773/DEL/2025 | 2013-14     | [A] AMRIT PAL SINGH CHADHA                              |         |
| 7   | ITA 2774/DEL/2025 | 2013-14     | [A] CHARANBIR SINGH SETHI                               |         |
| 8   | ITA 2788/DEL/2025 | 2018-19     | [A] YOGESHWAR SHARMA                                    |         |
| 9   | ITA 2791/DEL/2025 | 2016-17     | [A] M/S STANCE CONSUMER ELECTRONICS PRIVATE LIMITED     |         |
| 10  | ITA 2792/DEL/2025 | 2017-18     | [A] M/S STANCE CONSUMER ELECTRONICS PRIVATE LIMITED     |         |
| 11  | ITA 2793/DEL/2025 | 2013-14     | [A] M/S FAIRDEAL INFORMATION TECHNOLOGY PRIVATE LIMITED |         |
| 12  | ITA 3158/DEL/2025 | 2015-16     | [A] NARENDER SINGH (E- FILE)                            |         |
| 13  | ITA 3251/DEL/2025 | 2014-15     | [D] DEEPAK MATTA                                        |         |
| 14  | ITA 4516/DEL/2025 | 2014-15     | [D] DEEPAK MATTA (E. FILING)                            |         |

  
Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF B BENCH FOR 12-JANUARY-2026 (MONDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                          | Remarks |
|-----|-------------------|-------------|--------------------------------------------------------|---------|
| 1   | ITA 5042/DEL/2024 | 2018-19     | [D] RACHIT ENTERPRISES (E- ( FILE))                    |         |
| 2   | ITA 555/DEL/2025  | 2014-2015   | [A] MAXWORTH INFRASTRUCTURES PRIVATE LIMITED (E. FILE) |         |
| 3   | ITA 2798/DEL/2025 | 2020-21     | [A] KPA APPARELS PRIVATE LIMITED (E. FILE)             |         |
| 4   | ITA 2823/DEL/2025 | 2013-14     | [A] CPR CAPITAL SERVICES LTD                           |         |
| 5   | ITA 2824/DEL/2025 | 2019-20     | [A] BSC PAINTS PVT LTD.                                |         |
| 6   | ITA 2825/DEL/2025 | 2020-21     | [A] BSC PAINTS PVT LTD                                 |         |
| 7   | ITA 5171/DEL/2024 | 2018-19     | [A] GAURAV KATHURIA (E FILING)                         |         |
| 8   | ITA 3478/DEL/2024 | 2017-18     | [D] DEV RUBBER FACTORY PRIVATE LIMITED (E FILING)      |         |
| 9   | ITA 2627/DEL/2025 | 2011-12     | [A] ALOK KUMAR AGARWAL                                 |         |
| 10  | ITA 2628/DEL/2025 | 2012-13     | [A] ALOK KUMAR AGARWAL                                 |         |
| 11  | ITA 2629/DEL/2025 | 2013-14     | [A] ALOK KUMAR AGARWAL                                 |         |
| 12  | ITA 2630/DEL/2025 | 2014-15     | [A] ALOK KUMAR AGARWAL                                 |         |
| 13  | ITA 2631/DEL/2025 | 2015-16     | [A] ALOK KUMARAGARWAL                                  |         |
| 14  | ITA 2632/DEL/2025 | 2016-17     | [A] ALOK KUMAR AGARWAL                                 |         |
| 15  | ITA 2633/DEL/2025 | 2017-18     | [A] ALOK KUMAR AGARWAL                                 |         |
| 16  | ITA 2634/DEL/2025 | 2018-19     | [A] ALOK KUMAR AGARWAL                                 |         |
| 17  | ITA 2635/DEL/2025 | 2019-20     | [A] ALOK KUMAR AGARWAL                                 |         |
| 18  | ITA 2636/DEL/2025 | 2020-21     | [A] ALOK KUMAR AGARWAL                                 |         |
| 19  | ITA 4440/DEL/2025 | 2017-18     | [D] DALMIA CONTINENTAL PRIVATE LIMITED (E. FILING)     |         |
| 20  | ITA 4447/DEL/2025 | 2008-09     | [A] SUNDEEP DHUPER (E. FILING)                         |         |
| 21  | ITA 4458/DEL/2025 | 2009-10     | [A] RICHHPAL STEEL UDYOG PRIVATE LIMITED               |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025



## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF B BENCH FOR 13-JANUARY-2026 (TUESDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                          | Remarks |
|-----|-------------------|-------------|--------------------------------------------------------|---------|
| 1   | ITA 2811/DEL/2025 | 2013-14     | [A] RAJBIR SINGH                                       |         |
| 2   | ITA 2814/DEL/2025 | 2013-14     | [A] GURJEET SINGH JOHAR (DECEASED), THROUGH LEGAL HEIR |         |
| 3   | ITA 2815/DEL/2025 | 2014-15     | [A] GURJEET SINGH JOHAR, DECEASED, THROUGH LEGAL HEIR  |         |
| 4   | ITA 2816/DEL/2025 | 2015-16     | [A] GURJEET SINGH JOHAR, DECEASED, THROUGH LEGAL HEIR  |         |
| 5   | ITA 2819/DEL/2025 | 2019-20     | [A] JOGINDER PAYLA (E. FILE)                           |         |
| 6   | ITA 2820/DEL/2025 | 2020-21     | [A] JOGINDER PAYLA (E. FILE)                           |         |
| 7   | ITA 2821/DEL/2025 | 2016-17     | [A] GURJEET SINGH JOHAR, DECEASED, THROUGH LEGAL HEIR  |         |
| 8   | ITA 1783/DEL/2023 | 2019-20     | [A] AMIT JAIN                                          |         |
| 9   | ITA 1784/DEL/2023 | 2019-20     | [A] NIDHI JAIN                                         |         |
| 10  | ITA 388/DEL/2025  | 2019-20     | [A] SMT. NIDHI JAIN                                    |         |
| 11  | ITA 389/DEL/2025  | 2019-20     | [A] SMT NIDHI JAIN                                     |         |
| 12  | ITA 390/DEL/2025  | 2019-20     | [A] SH. AMIT JAIN                                      |         |
| 13  | ITA 391/DEL/2025  | 2019-20     | [A] SH. AMIT JAIN                                      |         |
| 14  | ITA 2496/DEL/2025 | 2010-11     | [A] MANOJ NAGAR (E. FILE)                              |         |
| 15  | ITA 2510/DEL/2025 | 2011-12     | [A] MANOJ NAGAR                                        |         |
| 16  | ITA 2511/DEL/2025 | 2012-13     | [A] MANOJ NAGAR                                        |         |
| 17  | ITA 2512/DEL/2025 | 2013-14     | [A] MANOJ NAGAR                                        |         |
| 18  | ITA 2513/DEL/2025 | 2014-15     | [A] MANOJ NAGAR                                        |         |
| 19  | ITA 2514/DEL/2025 | 2015-16     | [A] MANOJ NAGAR                                        |         |
| 20  | ITA 2515/DEL/2025 | 2016-17     | [A] MANOJ NAGAR                                        |         |
| 21  | ITA 2516/DEL/2025 | 2017-18     | [A] MANOJ NAGAR                                        |         |
| 22  | ITA 2517/DEL/2025 | 2018-18     | [A] MANOJ NAGAR                                        |         |
| 23  | ITA 2518/DEL/2025 | 2019-20     | [A] MANOJ NAGAR                                        |         |
| 24  | ITA 2519/DEL/2025 | 2020-21     | [A] MANOJ NAGAR                                        |         |
| 25  | ITA 2520/DEL/2025 | 2020-21     | [A] MANOJ NAGAR                                        |         |
| 26  | ITA 2532/DEL/2025 | 2013-14     | [A] LALIT KUMAR NAGAR                                  |         |
| 27  | ITA 2533/DEL/2025 | 2014-15     | [A] LALIT KUMAR NAGAR                                  |         |
| 28  | ITA 2534/DEL/2025 | 2015-16     | [A] LALIT KUMAR NAGAR                                  |         |
| 29  | ITA 2535/DEL/2025 | 2016-17     | [A] LALIT KUMAR NAGAR                                  |         |
| 30  | ITA 2536/DEL/2025 | 2017-18     | [A] LALIT KUMAR NAGAR                                  |         |
| 31  | ITA 2537/DEL/2025 | 2018-19     | [A] LALIT KUMAR NAGAR                                  |         |
| 32  | ITA 2538/DEL/2025 | 2019-20     | [A] LALIT KUMAR NAGAR                                  |         |
| 33  | ITA 2539/DEL/2025 | 2020-21     | [A] LALIT KUMAR NAGAR                                  |         |
| 34  | ITA 2540/DEL/2025 | 2019-20     | [A] RAJ KUMAR NAGAR                                    |         |
| 35  | ITA 3551/DEL/2025 | 2010-11     | [A] RAJ KUMAR NAGAR                                    |         |



**CAUSE LIST OF B BENCH FOR 13-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                           | Remarks |
|-----|-------------------|-------------|---------------------------------------------------------|---------|
| 36  | ITA 2552/DEL/2025 | 2011-12     | [A] RAJ KUMAR NAGAR                                     |         |
| 37  | ITA 2553/DEL/2025 | 2012-13     | [A] RAJ KUMAR NAGAR                                     |         |
| 38  | ITA 2554/DEL/2025 | 2013-14     | [A] RAJ KUMAR NAGAR                                     |         |
| 39  | ITA 2555/DEL/2025 | 2014-15     | [A] RAJ KUMAR NAGAR                                     |         |
| 40  | ITA 2556/DEL/2025 | 2015-16     | [A] RAJ KUMAR NAGAR                                     |         |
| 41  | ITA 2557/DEL/2025 | 2016-17     | [A] RAJ KUMAR NAGAR                                     |         |
| 42  | ITA 2558/DEL/2025 | 2017-18     | [A] RAJ KUMAR NAGAR                                     |         |
| 43  | ITA 2559/DEL/2025 | 2018-19     | [A] RAJ KUMAR NAGAR                                     |         |
| 44  | ITA 2560/DEL/2025 | 2019-20     | [A] RAJ KUMAR NAGAR                                     |         |
| 45  | ITA 2561/DEL/2025 | 2020-21     | [A] RAJ KUMAR NAGAR                                     |         |
| 46  | ITA 2572/DEL/2025 | 2010-11     | [A] SH. NITISH KUMAR NAGAR L/H OF LATE SH. MAHESH NAGAR |         |
| 47  | ITA 2573/DEL/2025 | 2012-13     | [A] SH. NITISH KUMAR NAGAR L/H OF LATE SH. MAHESH NAGAR |         |
| 48  | ITA 2574/DEL/2025 | 2013-14     | [A] SH. NITISH KUMAR NAGAR L/H OF LATE SH. MAHESH NAGAR |         |
| 49  | ITA 2575/DEL/2025 | 2014-15     | [A] SH. NITISH KUMAR NAGAR L/H OF LATE SH. MAHESH NAGAR |         |
| 50  | ITA 2576/DEL/2025 | 2015-16     | [A] SH. NITISH KUMAR NAGAR L/H OF LATE SH. MAHESH NAGAR |         |
| 51  | ITA 2577/DEL/2025 | 2016-17     | [A] SH. NITISH KUMAR NAGAR L/H OF LATE SH. MAHESH NAGAR |         |
| 52  | ITA 2578/DEL/2025 | 2017-18     | [A] SH. NITISH KUMAR NAGAR L/H OF LATE SH. MAHESH NAGAR |         |
| 53  | ITA 2579/DEL/2025 | 2018-19     | [A] SH. NITISH KUMAR NAGAR L/H OF LATE SH. MAHESH NAGAR |         |
| 54  | ITA 2580/DEL/2025 | 2019-20     | [A] SH. NITISH KUMAR NAGAR L/H OF LATE SH. MAHESH NAGAR |         |
| 55  | ITA 2581/DEL/2025 | 2020-21     | [A] SH. NITISH KUMAR NAGAR L/H OF LATE SH. MAHESH NAGAR |         |
| 56  | ITA 2649/DEL/2025 | 2010-11     | [A] REKHA NAGAR                                         |         |
| 57  | ITA 2650/DEL/2025 | 2011-12     | [A] REKHA NAGAR                                         |         |
| 58  | ITA 2651/DEL/2025 | 2012-13     | [A] REKHA NAGAR                                         |         |
| 59  | ITA 2652/DEL/2025 | 2013-14     | [A] REKHA NAGAR                                         |         |
| 60  | ITA 2653/DEL/2025 | 2014-15     | [A] REKHA NAGAR                                         |         |
| 61  | ITA 2654/DEL/2025 | 2015-16     | [A] REKHA NAGAR                                         |         |
| 62  | ITA 2655/DEL/2025 | 2016-17     | [A] REKHA NAGAR                                         |         |
| 63  | ITA 2656/DEL/2025 | 2017-18     | [A] REKHA NAGAR                                         |         |
| 64  | ITA 2657/DEL/2025 | 2018-19     | [A] REKHA NAGAR                                         |         |
| 65  | ITA 2658/DEL/2025 | 2019-20     | [A] REKHA NAGAR                                         |         |
| 66  | ITA 2659/DEL/2025 | 2020-21     | [A] REKHA NAGAR                                         |         |
| 67  | ITA 2741/DEL/2025 | 2013-14     | [A] JOGINDER PAYLA                                      |         |
| 68  | ITA 2742/DEL/2025 | 2014-15     | [A] JOGINDER PAYLA                                      |         |
| 69  | ITA 2743/DEL/2025 | 2015-16     | [A] JOGINDER PAYLA                                      |         |
| 70  | ITA 2744/DEL/2025 | 2016-17     | [A] JOGINDER PAYLA                                      |         |
| 71  | ITA 2745/DEL/2025 | 2017-18     | [A] JOGINDER PAYLA                                      |         |

ITA 2746/2025 2018-19 JOGINDER PAYLA

*[Signature]*

**CAUSE LIST OF B BENCH FOR 13-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                        | Remarks |
|-----|-------------------|-------------|------------------------------------------------------|---------|
| 73  | ITA 2747/DEL/2025 | 2010-11     | [A] REKHA NAGAR (E- (FILE))                          |         |
| 74  | ITA 2748/DEL/2025 | 2010-11     | [A] REKHA NAGAR (E- (FILE))                          |         |
| 75  | ITA 2749/DEL/2025 | 2014-15     | [A] REKHA NAGAR (E- (FILE))                          |         |
| 76  | ITA 2775/DEL/2025 | 2010-11     | [A] NITISH NAGAR L/H OF LATE SH MAHESH NAGAR         |         |
| 77  | ITA 2776/DEL/2025 | 2010-11     | [A] NITISH NAGAR L/H OF MAHESH NAGAR                 |         |
| 78  | ITA 2777/DEL/2025 | 2011-12     | [A] NITISH KUMAR NAGAR L/H OF LATE SH MAHESH NAGAR   |         |
| 79  | ITA 2778/DEL/2025 | 2011-12     | [A] NITISH KUMAR NAGAR L/H OF LATE SH MAHESH NAGAR   |         |
| 80  | ITA 2779/DEL/2025 | 2012-13     | [A] NITISH KUMAR NAGAR L/H OF LATE SH. MAHESH NAGAR  |         |
| 81  | ITA 2780/DEL/2025 | 2012-13     | [A] NITISH KUMAR NAGAR L/ OF LATE SH MAHESH NAGAR    |         |
| 82  | ITA 2781/DEL/2025 | 2013-14     | [A] NITISH KUMAR NAGAR L/H OF LATE SH MAHESH NAGAR   |         |
| 83  | ITA 2782/DEL/2025 | 2013-14     | [A] NITISH KUMAR NAGAR L/H OF LATE SH. MAHESH NAGAR  |         |
| 84  | ITA 2783/DEL/2025 | 2015-16     | [A] NITISH KUMAR NAGAR L/H OF LATE SH. MAHESH NAGAR  |         |
| 85  | ITA 2784/DEL/2025 | 2015-16     | [A] NITISH KUMAR NAGAR L/H OF LATE SH. MAHESH NAGAR  |         |
| 86  | ITA 2785/DEL/2025 | 2016-17     | [A] NITISH KUMAR NAGAR L/H OF LATE SH. MAHESH NAGAR  |         |
| 87  | ITA 2786/DEL/2025 | 2018-19     | [A] NITISH KUMAR NAGAR L/H OF LATE SH MAHESH NAGAR   |         |
| 88  | ITA 2787/DEL/2025 | 2020-21     | [A] NITISH KUMAR NAGAR L/H OF LATE SH . MAHESH NAGAR |         |
| 89  | ITA 2795/DEL/2025 | 2015-16     | [A] REKHA NAGAR (E- (FILE))                          |         |
| 90  | ITA 2796/DEL/2025 | 2019-20     | [A] REKHA NAGAR (E- (FILE))                          |         |
| 91  | ITA 3157/DEL/2025 | 2014-15     | [A] NARENDER SINGH (E- FILE)                         |         |
| 92  | ITA 3159/DEL/2025 | 2016-17     | [A] NARENDER SINGH (E- FILE)                         |         |
| 93  | ITA 3160/DEL/2025 | 2017-18     | [A] NARENDER SINGH (E- FILE)                         |         |
| 94  | ITA 3161/DEL/2025 | 2018-19     | [A] NARENDER SINGH (E- FILE)                         |         |
| 95  | ITA 3162/DEL/2025 | 2020-21     | [A] NARENDER SINGH (E- FILE)                         |         |
| 96  | ITA 4685/DEL/2025 | 2012-13     | [A] KAILASH KUMAR                                    |         |
| 97  | ITA 4686/DEL/2025 | 2013-14     | [A] KAILASH KUMAR                                    |         |
| 98  | ITA 4688/DEL/2025 | 2015-16     | [A] KAILASH KUMAR                                    |         |
| 99  | ITA 4689/DEL/2025 | 2016-17     | [A] KAILASH KUMAR                                    |         |
| 100 | ITA 4687/DEL/2025 | 2014-15     | [A] KAILASH KUAMR (E. FILING)                        |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF B BENCH FOR 14-JANUARY-2026 (WEDNESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                            | Remarks |
|-----|-------------------|-------------|----------------------------------------------------------|---------|
| 1   | ITA 1500/DEL/2025 | 2018-19     | [A] RAJ KUMAR                                            |         |
| 2   | ITA 1501/DEL/2025 | 2019-20     | [A] RAJ KUMAR                                            |         |
| 3   | ITA 1502/DEL/2025 | 2020-21     | [A] RAJ KUMAR                                            |         |
| 4   | ITA 1503/DEL/2025 | 2021-22     | [A] RAJ KUMAR                                            |         |
| 5   | ITA 2501/DEL/2025 | 2022-23     | [D] DEEPAK PAWAR                                         |         |
| 6   | ITA 2839/DEL/2025 | 2021-22     | [D] PRIYANKA GUPTA (LEGAL HEIR OF LATE SMT. NEERU GUPTA) |         |
| 7   | ITA 2744/DEL/2024 | 2017-18     | [D] RAMAKRISHNA ELECTRO COMPONENTS PVT. LTD. (E FILING)  |         |
| 8   | CO 81/DEL/2024    | 2017-18     | [A] RAMAKRISHNA ELECTRO COMPONENTS PVT. LTD. (EFILING)   |         |
| 9   | ITA 1321/DEL/2024 | 2016-17     | [A] HILLVIEW MARKETING PVT LTD (E FILING)                |         |
| 10  | ITA 2383/DEL/2024 | 2015-16     | [A] RAHUL GUPTA (E FILING)                               |         |
| 11  | ITA 3149/DEL/2024 | 2018-19     | [A] VINOD KUMAR                                          |         |
| 12  | ITA 3415/DEL/2024 | 2015-16     | [A] RAM CHANDRA                                          |         |
| 13  | ITA 2845/DEL/2025 | 2016-17     | [A] MEERUT ROLLER FLOUR MILLS(P)LTD                      |         |
| 14  | ITA 2850/DEL/2025 | 2014-15     | [A] SANCHIT KUMAR                                        |         |
| 15  | ITA 4412/DEL/2025 | 2017-18     | [A] SEETU KOHLI CONCEPTS PVT LTD                         |         |
| 16  | ITA 4413/DEL/2025 | 2011-12     | [A] KAPTAN SINGH                                         |         |
| 17  | ITA 4454/DEL/2025 | 2017-18     | [A] GAURAV VERMA                                         |         |
| 18  | ITA 4455/DEL/2025 | 2018-19     | [A] GAURAV VERMA                                         |         |
| 19  | ITA 4456/DEL/2025 | 2019-20     | [A] GAURAV VERMA                                         |         |
| 20  | ITA 4465/DEL/2025 | 2014-15     | [A] SANJAY GUPTA                                         |         |
| 21  | ITA 4466/DEL/2025 | 2015-16     | [A] SANJAY GUPTA                                         |         |
| 22  | ITA 4467/DEL/2025 | 2016-17     | [A] SANJAY GUPTA                                         |         |
| 23  | ITA 4468/DEL/2025 | 2017-18     | [A] SANJAY GUPTA                                         |         |
| 24  | ITA 4554/DEL/2025 | 2018-19     | [A] SANJAY GUPTA (E. FILING)                             |         |
| 25  | ITA 4555/DEL/2025 | 2019-20     | [A] SANJAY GUPTA (E. FILING)                             |         |

*Assistant Registrar*  
29-Dec-2025

CAUSE LIST OF B BENCH FOR 15-JANUARY-2026 (THURSDAY)

| Srl | Appeal Number      | Assmt. Year | Assessee Name                             | Remarks |
|-----|--------------------|-------------|-------------------------------------------|---------|
| 1   | ITA 5244/DEL/2024  | 2018-19     | [A] PRAMOD AGGARWAL (E- (FILE))           |         |
| 2   | IT(SS)A 1/DEL/2024 | 2011-2012   | [A] HAKERE SRIKANTA NAGASHWARN (E FILING) |         |
| 3   | ITA 2327/DEL/2024  | 2012-2013   | [A] HAKERE SRIKANTA NAGASHWARN (E FILING) |         |
| 4   | ITA 2328/DEL/2024  | 2013-2014   | [A] HAKERE SRIKANTA NAGASHWARN (E FILING) |         |
| 5   | ITA 2329/DEL/2024  | 2014-2015   | [A] HAKERE SRIKANTA NAGASHWARN (E FILING) |         |
| 6   | ITA 2330/DEL/2024  | 2015-2016   | [A] HAKERE SRIKANTA NAGASHWARN (E FILING) |         |
| 7   | ITA 2331/DEL/2024  | 2016-2017   | [A] HAKERE SRIKANTA NAGASHWARN (E FILING) |         |
| 8   | ITA 2527/DEL/2025  | 2018-19     | [A] M/S SAHIL HOME LOOMTEX (P) LTD.       |         |

  
Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF B BENCH FOR 19-JANUARY-2026 (MONDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                    | Remarks |
|-----|-------------------|-------------|--------------------------------------------------|---------|
| 1   | ITA 799/DEL/2024  | 2014-15     | [A] PARAS MAL LODHA (E- ( FILE))                 |         |
| 2   | ITA 800/DEL/2024  | 2015-16     | [A] PARAS MAL LODHA (E- ( FILE))                 |         |
| 3   | ITA 801/DEL/2024  | 2016-17     | [A] PARAS MAL LODHI (E- ( FILE))                 |         |
| 4   | ITA 802/DEL/2024  | 2017-18     | [A] PARAS MAL LODHA (E- ( FILE))                 |         |
| 5   | ITA 875/DEL/2024  | 2013-14     | [D] PARAS MAL LODHA (E FILING)                   |         |
| 6   | ITA 876/DEL/2024  | 2017-18     | [D] PARAS MAL LODHA (E FILING)                   |         |
| 7   | ITA 643/DEL/2024  | 2014-15     | [D] GEMCO ENERGY LIMITED (E FILING)              |         |
| 8   | ITA 644/DEL/2024  | 2015-16     | [D] GEMCO ENERGY LIMITED (E FILING)              |         |
| 9   | CO 58/DEL/2024    | 2014-15     | [A] GEMCO ENERGY LIMITED (E FILING)              |         |
| 10  | CO 59/DEL/2024    | 2015-16     | [A] GEMCO ENERGY LIMITED (E FILING)              |         |
| 11  | ITA 1961/DEL/2023 | 2011-12     | [D] PRATEEK MADHAN                               |         |
| 12  | ITA 467/DEL/2025  | 2015-16     | [A] BINA AGARWAL (E. FILE)                       |         |
| 13  | ITA 627/DEL/2025  | 2020-21     | [A] ORITEX EXPORTS LLP                           |         |
| 14  | ITA 4591/DEL/2025 | 2023-24     | [A] FARIDABAD IMPLEMENTS PVT. LTD. (E- ( FILE )) |         |
| 15  | ITA 4617/DEL/2025 | 2015-16     | [A] INUUS INFRASTRUCTURE(P) LTD.                 |         |
| 16  | ITA 2837/DEL/2025 | 2021-22     | [D] MILAN GUPTA                                  |         |
| 17  | ITA 2227/DEL/2025 | 2018-19     | [A] GEETANJALI BHAYANA                           |         |
| 18  | ITA 2228/DEL/2025 | 2019-20     | [A] GEETANJALI BHAYANA                           |         |
| 19  | ITA 2252/DEL/2025 | 2020-21     | [A] GEETANJALI BHAYANA                           |         |
| 20  | ITA 2300/DEL/2025 | 2018-19     | [A] GLOBAL ARTHUB LLP                            |         |
| 21  | ITA 2301/DEL/2025 | 2019-20     | [A] GLOBAL ARTHUB LLP                            |         |
| 22  | ITA 2499/DEL/2025 | 2013-14     | [A] SUMITRA DEVI (E. FILE)                       |         |
| 23  | ITA 2521/DEL/2025 | 2013-14     | [A] SUNIL JINDAL                                 |         |
| 24  | ITA 2522/DEL/2025 | 2014-15     | [A] SUNIL JINDAL                                 |         |
| 25  | ITA 2523/DEL/2025 | 2015-16     | [A] SUNIL JINDAL                                 |         |
| 26  | ITA 2524/DEL/2025 | 2016-17     | [A] SUNIL JINDAL                                 |         |
| 27  | ITA 4014/DEL/2025 | 2017-18     | [A] ASHWANI KUMAR GUPTA                          |         |
| 28  | ITA 4741/DEL/2025 | 2014-15     | [D] ASHWANI KUMAR GUPTA                          |         |
| 29  | ITA 4742/DEL/2025 | 2016-17     | [D] ASHWANI KUMAR GUPTA                          |         |
| 30  | ITA 4743/DEL/2025 | 2017-18     | [D] ASHWANI KUMAR GUPTA                          |         |
| 31  | ITA 4744/DEL/2025 | 2018-19     | [D] ASHWANI KUMAR GUPTA                          |         |
| 32  | ITA 2541/DEL/2025 | 2017-18     | [A] SUNIL JINDAL                                 |         |
| 33  | ITA 2542/DEL/2025 | 2018-19     | [A] SUNIL JINDAL                                 |         |
| 34  | ITA 2543/DEL/2025 | 2019-20     | [A] SUNIL JINDAL                                 |         |

Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF B BENCH FOR 20-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                    | Remarks |
|-----|-------------------|-------------|--------------------------------------------------|---------|
| 1   | ITA 349/DEL/2025  | 2017-18     | [A] BUDDLEIA TRADERS PRIVATE LIMITED (E. FILING) |         |
| 2   | ITA 383/DEL/2025  | 2021-22     | [D] PAYAL GARG (E. FILING)                       |         |
| 3   | ITA 2765/DEL/2025 | 2016-17     | [A] SUSHMA GARG                                  |         |
| 4   | ITA 2809/DEL/2025 | 2014-15     | [A] SUSHMA GARG                                  |         |
| 5   | ITA 2835/DEL/2025 | 2021-22     | [D] MEENA MEHRA (E. FILE)                        |         |
| 6   | ITA 2708/DEL/2025 | 2013-14     | [A] PROFORM INTERIORS PRIVATE LIMITED            |         |
| 7   | ITA 2709/DEL/2025 | 2014-15     | [A] PROFORM INTERIORS PRIVATE LIMITED            |         |
| 8   | ITA 2710/DEL/2025 | 2015-16     | [A] PROFORM INTERIORS PRIVATE LIMITED            |         |
| 9   | ITA 2711/DEL/2025 | 2016-17     | [A] PROFORM INTERIORS PRIVATE LIMITED            |         |
| 10  | ITA 2712/DEL/2025 | 2017-18     | [A] PROFORM INTERIORS PRIVATE LIMITED            |         |
| 11  | ITA 2713/DEL/2025 | 2018-19     | [A] PROFORM INTERIORS PRIVATE LIMITED            |         |
| 12  | ITA 2714/DEL/2025 | 2019-20     | [A] PROFORM INTERIORS PRIVATE LIMITED            |         |
| 13  | ITA 2715/DEL/2025 | 2020-21     | [A] PROFORM INTERIORS PRIVATE LIMITED            |         |
| 14  | ITA 2716/DEL/2025 | 2021-22     | [A] PROFORM INTERIORS PRIVATE LIMITED            |         |
| 15  | ITA 2717/DEL/2025 | 2022-23     | [A] PROFORM INTERIORS PRIVATE LIMITED            |         |
| 16  | ITA 4008/DEL/2025 | 2018-19     | [D] PROFORM INTERIORS PRIVATE LIMITED            |         |
| 17  | ITA 4153/DEL/2025 | 2012-13     | [D] PROFORM INTERIORS PRIVATE LIMITED            |         |
| 18  | ITA 4461/DEL/2025 | 2016-17     | [A] VINOD KUMAR GUPTA                            |         |
| 19  | ITA 4462/DEL/2025 | 2015-16     | [A] VINOD KUMAR GUPTA                            |         |
| 20  | ITA 4494/DEL/2025 | 2014-15     | [A] LEGEND POWER PVT LTD.                        |         |
| 21  | ITA 4495/DEL/2025 | 2015-16     | [A] LEGEND POWER PVT LTD                         |         |
| 22  | ITA 6914/DEL/2025 | 2017-18     | [D] MSG ELECTRIC SYSTEM PRIVATE LIMITED          |         |
| 23  | ITA 4673/DEL/2025 | 2017-18     | [A] MSG ELECTRIC SYSTEM PRIVATE LIMITED          |         |
| 24  | ITA 4773/DEL/2025 | 2018-19     | [A] SAMAST HANUMAN BHAKT GAU SEWA DHAM TRUST     |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF B BENCH FOR 21-JANUARY-2026 (WEDNESDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                              | Remarks |
|-----|-------------------|-------------|------------------------------------------------------------|---------|
| 1   | ITA 423/DEL/2025  | 2014-15     | [A] CHOPRA FILLING STATION                                 |         |
| 2   | ITA 593/DEL/2025  | 2021-22     | [A] PASHUPATI ECOTEX LLP                                   |         |
| 3   | ITA 1372/DEL/2025 | 2021        | [D] PASHUPATI ECOTAX LLP                                   |         |
| 4   | ITA 2828/DEL/2025 | 2021-22     | [A] ITRON INDIA PRIVATE LIMITED (E. FILE)                  |         |
| 5   | ITA 953/DEL/2023  | 2017-18     | [D] CHAWLA GEMS PVT. LTD.                                  |         |
| 6   | ITA 954/DEL/2023  | 2017-18     | [D] CHAWLA JEWELLERS                                       |         |
| 7   | ITA 4055/DEL/2024 | 2017-18     | [D] CONTINENTAL CONSTRUCTION LIMITED (E FILING)            |         |
| 8   | ITA 2863/DEL/2025 | 2018-19     | [A] JINDAL GREEN CROP INTERNATIONAL PVT LTD                |         |
| 9   | ITA 2864/DEL/2025 | 2018-19     | [A] DALIP JINDAL                                           |         |
| 10  | ITA 2866/DEL/2025 | 2015-16     | [A] SANDEEP KAPUR                                          |         |
| 11  | ITA 4993/DEL/2019 | 2015-16     | [D] ECOSPHERE AGROFARMS P.LTD                              |         |
| 12  | ITA 73/DEL/2025   | 2016-17     | [A] OMNITEL TECHNOLOGIES PRIVATE LIMITED (S/G (E FILING))  |         |
| 13  | ITA 353/DEL/2025  | 2014-15     | [A] OMNITEL TECHNOLOGIES PRIVATE LIMITED (S/G (E FILING))  |         |
| 14  | ITA 2897/DEL/2025 | 2017-18     | [D] MOHAN EXPORTS (INDIA) PVT. LTD (E. FILING)             |         |
| 15  | ITA 2907/DEL/2025 | 2018        | [D] AL-HAMD AGRO FOOD PRODUCTS PRIVATE LIMITED (E. FILING) |         |
| 16  | ITA 4474/DEL/2025 | 2012-13     | [D] SHIPRA BANSAL                                          |         |
| 17  | ITA 4482/DEL/2025 | 2017-18     | [A] PRADEEP KUMAR                                          |         |
| 18  | ITA 4497/DEL/2025 | 2015-16     | [A] DASHMESH EDUCATIONAL CHARITABLE TRUST                  |         |
| 19  | ITA 4594/DEL/2025 | 2012-13     | [A] K M V INDUSTRIES (E. FILING)                           |         |

Assistant Registrar  
29-Dec-2025



## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF B BENCH FOR 22-JANUARY-2026 (THURSDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                          | Remarks |
|-----|-------------------|-------------|--------------------------------------------------------|---------|
| 1   | ITA 1757/DEL/2023 | 2018-19     | [D] CADDIE HOTELS PVT LTD                              |         |
| 2   | ITA 2884/DEL/2023 | 2018-19     | [A] DEEPA SACHDEVA (INDIVIDUAL)                        |         |
| 3   | ITA 3017/DEL/2023 | 2015-16     | [D] DEEPA SACHDEVA (E FILING)                          |         |
| 4   | ITA 3303/DEL/2023 | 2017-18     | [D] DALIP NAGAR (E FILING)                             |         |
| 5   | ITA 40/DEL/2024   | 2010-11     | [A] RAJ KUMAR GANDHI (E FILING)                        |         |
| 6   | ITA 1969/DEL/2024 | 2012-2013   | [A] GRID INDIA POWER CABLES PRIVATE LIMITED (E FILING) |         |
| 7   | ITA 3204/DEL/2024 | 2007-08     | [A] RALSON CARBON BLACK LIMITED (EFILING)              |         |
| 8   | ITA 3387/DEL/2024 | 2017-18     | [D] RICH FOOD CORPORATION (E. FILING)                  |         |
| 9   | ITA 3448/DEL/2024 | 2019-20     | [A] G.P. GARG AND SONS HUF (E FILING)                  |         |
| 10  | ITA 4201/DEL/2024 | 2017-18     | [A] DEEPAK VERMA (E FILING)                            |         |
| 11  | ITA 4808/DEL/2024 | 2020-21     | [D] HARVINDER SINGH KWATRA (E FILING)                  |         |
| 12  | ITA 295/DEL/2025  | 2022-23     | [D] BHARAT KALIA (E. FILE)                             |         |
| 13  | ITA 2689/DEL/2025 | 2018-19     | [A] JITENDRA KUMAR KESHARI (E. FILE)                   |         |
| 14  | ITA 2690/DEL/2025 | 2019-20     | [A] JITENDRA KUMAR KESHARI                             |         |
| 15  | ITA 2691/DEL/2025 | 2018-19     | [A] AJIT SINGH (E. FILE)                               |         |
| 16  | ITA 2693/DEL/2025 | 2021-22     | [A] NITIN MANGLA                                       |         |
| 17  | ITA 2867/DEL/2025 | 2011-12     | [A] FRESENIUS KABI ONCOLOGY LIMITED                    |         |
| 18  | ITA 2878/DEL/2025 | 2015-2016   | [A] HARVINDER SINGH SETHI (E. FILE)                    |         |
| 19  | ITA 2879/DEL/2025 | 2013-14     | [A] RIZWAN (E. FILE)                                   |         |
| 20  | ITA 2880/DEL/2025 | 2013-14     | [A] RIZWAN (E. FILE)                                   |         |
| 21  | ITA 2882/DEL/2025 | 2023-24     | [A] ACIC BMU FOUNDATION (E. FILE)                      |         |
| 22  | ITA 2883/DEL/2025 | 2017-18     | [D] JOGINDER SINGH (E. FILE)                           |         |

  
Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF B BENCH FOR 27-JANUARY-2026 (TUESDAY)

| Sri | Appeal Number     | Assmt. Year | Assessee Name                                                         | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------------------------|---------|
| 1   | ITA 839/DEL/2022  | 2014-15     | [D] IDS INFOTECH LTD.                                                 |         |
| 2   | ITA 840/DEL/2022  | 2015-16     | [D] IDS INFOTECH LTD.                                                 |         |
| 3   | ITA 1290/DEL/2024 | 2014-15     | [A] GOEL FLEXIBLE PACKAGING PVT LTD (E FILING)                        |         |
| 4   | ITA 1498/DEL/2024 | 2016-17     | [A] RAMESH AGGARWAL (HUF)                                             |         |
| 5   | ITA 2981/DEL/2024 | 2016-17     | [A] DELHI BROTHERHOOD SOCIETY (E. FILE)                               |         |
| 6   | ITA 4777/DEL/2024 | 2018-19     | [D] PRADEEP AGGARWAL (E. FILE)                                        |         |
| 7   | ITA 5334/DEL/2024 | 2018        | [D] UNITED HITECH PVT LTD (E. FILE)                                   |         |
| 8   | ITA 5705/DEL/2024 | 2021-22     | [D] M/S PEC LIMITED (E.FILE)                                          |         |
| 9   | ITA 5901/DEL/2024 | 2022-23     | [D] M/S. DISCOVERY SALES (E. FILE)                                    |         |
| 10  | ITA 384/DEL/2025  | 2021-22     | [A] VIKRAM BAKSHI (E. FILING)                                         |         |
| 11  | ITA 2696/DEL/2025 | 2021-22     | [A] S&P INFRASTRUCTURE DEVELOPERS PVT LTD & SRI BALAJI ENTERPRISES JV |         |
| 12  | ITA 2701/DEL/2025 | 2014-15     | [A] BIHARIJI CONSULTANCY PVT LTD                                      |         |
| 13  | ITA 2702/DEL/2025 | 2014-15     | [A] BIHARIJI CONSULTANCY PVT LTD                                      |         |
| 14  | ITA 2836/DEL/2025 | 2017-18     | [D] M/S AGILUS DIAGNOSTICS LIMITED (E. FILE)                          |         |
| 15  | ITA 2889/DEL/2025 | 2018-19     | [D] K C INDIA LIMITED (E. FILE)                                       |         |
| 16  | ITA 2895/DEL/2025 | 2025-2026   | [A] PARUL SHARMA (E. FILE)                                            |         |
| 17  | CO 135/DEL/2025   | 2016-17     | [A] BAL RAM KASANA                                                    |         |
| 18  | ITA 409/DEL/2025  | 2016-17     | [D] BAL RAM KASANA                                                    |         |
| 19  | ITA 4500/DEL/2025 | 2021-22     | [D] SANJAY GOEL                                                       |         |
| 20  | ITA 4674/DEL/2025 | 2017-18     | [A] LORD KRISHNA DEVELOPERS & BUILDERS                                |         |
| 21  | ITA 4675/DEL/2025 | 2018-19     | [A] LORD KRISHNA DEVELOPERS & BUILDERS                                |         |
| 22  | ITA 4682/DEL/2025 | 2020        | [D] AMARJIT SINGH SETHI                                               |         |
| 23  | ITA 4683/DEL/2025 | 2021        | [D] AMARJIT SINGH SETHI                                               |         |
| 24  | ITA 4684/DEL/2025 | 2013-14     | [A] CHANCHAL BANSAL                                                   |         |
| 25  | ITA 5396/DEL/2025 | 2017-18     | [D] LORD KRISHNA DEVELOPERS & BUILDER                                 |         |
| 26  | ITA 5397/DEL/2025 | 2018-19     | [D] LORD KRISHNA DEVELOPERS & BUILDER                                 |         |

  
Assistant Registrar  
29-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF B BENCH FOR 28-JANUARY-2026 (WEDNESDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                              | Remarks |
|-----|-------------------|-------------|------------------------------------------------------------|---------|
| 1   | ITA 2552/DEL/2024 | 2012-13     | [D] DR. JAGAR NARAIN SUBHARTI CHARITABLE TRUST (E FILING)  |         |
| 2   | ITA 2553/DEL/2024 | 2013-14     | [D] DR. JAGAT NARAIN SUBHARATI CHARITABLE TRUST (E FILING) |         |
| 3   | ITA 2704/DEL/2025 | 2017-18     | [A] ADIHM DEVELOPERS PVT LTD                               |         |
| 4   | ITA 2705/DEL/2025 | 2018-19     | [A] ADIHM DEVELOPERS PVT LTD                               |         |
| 5   | ITA 2891/DEL/2025 | 2016-17     | [D] ASHISH MADAN (E. FILE)                                 |         |
| 6   | ITA 2892/DEL/2025 | 2017-18     | [D] ASHISH MADAN (E. FILE)                                 |         |
| 7   | ITA 2893/DEL/2025 | 2018-19     | [D] ASHISH MADAN (E. FILE)                                 |         |
| 8   | ITA 2894/DEL/2025 | 2017-18     | [A] GALAX MINERALS (P) LTD. (E. FILE)                      |         |
| 9   | ITA 3556/DEL/2023 | 2011-12     | [A] PHOOL SINGH RAGHAV (E FILING)                          |         |
| 10  | ITA 4452/DEL/2025 | 2017-18     | [D] DISTRICT INFORMATION TECHNOLOGY SOCIETY                |         |
| 11  | ITA 4470/DEL/2025 | 2017-2018   | [A] RAJENDER TUTEJA                                        |         |

Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

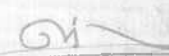
## CAUSE LIST OF B BENCH FOR 29-JANUARY-2026 (THURSDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                        | Remarks |
|-----|-------------------|-------------|----------------------------------------------------------------------|---------|
| 1   | ITA 1260/DEL/2022 | 2016-17     | [D] CURADEV PHARMA P.LTD                                             |         |
| 2   | ITA 2666/DEL/2023 | 2012-13     | [A] HARIOM MEDIA SERVICES PRIVATE LIMITED (E FILING)                 |         |
| 3   | ITA 3886/DEL/2023 | 2020-21     | [A] CURADEV PHARMA PRIVATE LIMITED                                   |         |
| 4   | ITA 3887/DEL/2023 | 2018-19     | [A] CURADEV PHARMA PRIVATE LIMITED                                   |         |
| 5   | ITA 2044/DEL/2024 | 2012-13     | [A] FIRST HOSPITALITY & LEISURE PRIVATE LIMITED                      |         |
| 6   | ITA 2314/DEL/2024 | 2012-13     | [A] DEMAS DEVELOPERS PRIVATE LIMITED (E FILING)                      |         |
| 7   | ITA 2918/DEL/2024 | 2012-13     | [D] FIRST HOSPITALITY AND LEISURE PVT. LTD. (E FILING)               |         |
| 8   | ITA 2962/DEL/2024 | 2012-13     | [D] MS DEMAS DEVELOPERS PRIVATE LIMITED (E FILING)                   |         |
| 9   | ITA 3608/DEL/2024 | 2017-18     | [D] EKO INDIA FINANCIAL SERVICES PRIVATE LIMITED (E FILING)          |         |
| 10  | ITA 4755/DEL/2024 | 2017-18     | [D] HARI GOVIND TEXFAB (INDIA) PVT. LTD. (E FILING)                  |         |
| 11  | ITA 558/DEL/2025  | 2018-19     | [A] NATIONAL ASSOCIATION OF SOFTWARE AND SERVICE COMPANIES (E- FILE) |         |
| 12  | ITA 559/DEL/2025  | 2021-22     | [A] NATIONAL ASSOCIATION OF SOFTWARE AND SERVICE COMPANIES (E- FILE) |         |
| 13  | ITA 2550/DEL/2025 | 2021-22     | [A] SH. SATYA PRASAN RAJGURU                                         |         |
| 14  | ITA 2700/DEL/2025 | 2017-18     | [A] SATISH KUMAR                                                     |         |
| 15  | ITA 4698/DEL/2025 | 2017-18     | [D] KRSKA CAPITAL PRIVATE LIMITED (E. FILING)                        |         |
| 16  | ITA 5280/DEL/2025 | 2018-19     | [D] NATIONAL ASSOCIATION OF SOFTWARE AND SERVICE COMPANIES           |         |
| 17  | ITA 5281/DEL/2025 | 2021-22     | [D] NATIONAL ASSOCIATION OF SOFTWARE AND SERVICE COMPANIES           |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF C BENCH FOR 05-JANUARY-2026 (MONDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                          | Remarks |
|-----|-------------------|-------------|----------------------------------------|---------|
| 1   | CO 99/DEL/2024    | 2015-16     | [A] ISHAN EDUCATIONAL RESEARCH SOCIETY |         |
| 2   | ITA 3555/DEL/2024 | 2015-16     | [D] ISHAN EDUCATIONAL RESEARCH SOCIETY |         |
| 3   | ITA 1097/DEL/2025 | 2021-22     | [A] MALHOTRA CABLES PRIVATE LIMITED    |         |
| 4   | ITA 1102/DEL/2025 | 2023-24     | [A] MALHOTRA CABLES PRIVATE LIMITED    |         |
| 5   | ITA 1107/DEL/2025 | 2020-21     | [A] MALHOTRA CABLES PRIVATE LIMITED    |         |
| 6   | ITA 1108/DEL/2025 | 2019-20     | [A] MALHOTRA CABLES PRIVATE LIMITED    |         |
| 7   | ITA 1317/DEL/2025 | 2016-17     | [D] MALHOTRA CABLES PVT LTD            |         |
| 8   | ITA 1318/DEL/2025 | 2017-18     | [D] MALHOTRA CABLES PVT LTD            |         |
| 9   | ITA 1319/DEL/2025 | 2018-19     | [D] MALHOTRA CABLES PVT LTD            |         |
| 10  | ITA 1320/DEL/2025 | 2019-20     | [D] MALHOTRA CABLES PVT LTD            |         |
| 11  | ITA 1321/DEL/2025 | 2020-21     | [D] MALHOTRA CABLES PVT LTD            |         |
| 12  | ITA 1322/DEL/2025 | 2021-22     | [D] MALHOTRA CABLES PVT LTD            |         |
| 13  | ITA 1323/DEL/2025 | 2022-23     | [D] MALHOTRA CABLES PVT LTD            |         |
| 14  | ITA 1324/DEL/2025 | 2023-24     | [D] MALHOTRA CABLES PVT LTD            |         |
| 15  | ITA 4781/DEL/2025 | 2023-24     | [D] SUPREME SECURITIES LIMITED         |         |

  
Assistant Registrar  
26-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF C BENCH FOR 06-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                           | Remarks |
|-----|-------------------|-------------|-------------------------------------------------------------------------|---------|
| 1   | ITA 2506/DEL/2023 | 2013-14     | [A] ZENITH PORTFOLIO AND INSURANCE ADVISORS PRIVATE LIMITED ((E-FILED)) |         |
| 2   | ITA 2507/DEL/2023 | 2014-15     | [A] ZENITH PORTFOLIO AND INSURANCE ADVISORS PRIVATE LIMITED ((E-FILED)) |         |
| 3   | ITA 2508/DEL/2023 | 2015-16     | [A] ZENITH PORTFOLIO AND INSURANCE ADVISORS PRIVATE LIMITED ((E-FILED)) |         |
| 4   | ITA 421/DEL/2024  | 2018-19     | [A] INTERNATION TRACTORS LIMITED ((E-FILE))                             |         |
| 5   | ITA 442/DEL/2024  | 2018-19     | [D] INTERNATIONAL TRACTORS LTD. ((E-FILE))                              |         |
| 6   | ITA 549/DEL/2024  | 2020-21     | [D] INTERNATIONAL TRACTORS LTD. ((E-FILE))                              |         |
| 7   | ITA 4890/DEL/2025 | 2017-18     | [D] JAGPREET & CO                                                       |         |
| 8   | ITA 4901/DEL/2025 | 2017-18     | [A] BALWANT SINGH                                                       |         |
| 9   | ITA 4913/DEL/2025 | 2017-18     | [A] KUBER RECYCLE PROJECTS PRIVATE LIMITED, NEW DELHI                   |         |
| 10  | ITA 4914/DEL/2025 | 2018-19     | [A] KUBER RECYCLE PROJECTS PRIVATE LIMITED, NEW DELHI                   |         |
| 11  | ITA 4915/DEL/2025 | 2017-18     | [A] BASANT RAI HUKAM CHAND JAIN PRIVATE LIMITED                         |         |
| 12  | ITA 4916/DEL/2025 | 2020-2021   | [A] MAYA AGRAWAL                                                        |         |
| 13  | ITA 4917/DEL/2025 | 2020-2021   | [A] ANJALI AGRAWAL                                                      |         |
| 14  | ITA 380/DEL/2022  | 2012-13     | [A] TERVEENI SINGH                                                      |         |
| 15  | ITA 381/DEL/2022  | 2013-14     | [A] TERVEENI SINGH                                                      |         |
| 16  | ITA 382/DEL/2022  | 2014-15     | [A] TERVEENI SINGH                                                      |         |
| 17  | ITA 383/DEL/2022  | 2017-18     | [A] TERVEENI SINGH                                                      |         |
| 18  | ITA 384/DEL/2022  | 2018-19     | [A] TERVEENI SINGH                                                      |         |

  
 Assistant Registrar  
 26-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF C BENCH FOR 07-JANUARY-2026 (WEDNESDAY)**

| Srl | Appeal Number            | Assmt. Year | Assessee Name                                    | Remarks |
|-----|--------------------------|-------------|--------------------------------------------------|---------|
| 1   | IT(SS)A<br>5787/DEL/2024 | 2017-18     | [A] KESHAV DALAL (E. FILE)                       |         |
| 2   | ITA 2050/DEL/2023        | 2018-19     | [A] KOTA TRUCKS P.LTD                            |         |
| 3   | ITA 3552/DEL/2024        | 2013-14     | [D] P P JEWELLERS EXPORTS (E- FILE)              |         |
| 4   | ITA 3735/DEL/2024        | 2013-14     | [D] P P JEWELLERS EXPORTS (E- FILE)              |         |
| 5   | ITA 5782/DEL/2024        | 2005-06     | [A] V & S INTERNATIONAL PRIVATE LIMITED (E FILE) |         |
| 6   | ITA 5824/DEL/2024        | 2018-19     | [A] KESHAV DALAL                                 |         |
| 7   | ITA 1095/DEL/2025        | 2018-19     | [D] KESHAV DALAL                                 |         |
| 8   | ITA 3089/DEL/2025        | 2011-12     | [A] GULMOHAR REALBUILD PVT LTD                   |         |
| 9   | ITA 3103/DEL/2025        | 2014-15     | [A] GUJARAT GUARDIAN LIMITED                     |         |
| 10  | ITA 3105/DEL/2025        | 2018-19     | [A] KALI CHARAN SHARMA                           |         |
| 11  | ITA 3107/DEL/2025        | 2018-19     | [D] AFP MANUFACTURING CO PVT LTD                 |         |
| 12  | ITA 3109/DEL/2025        | 2010-11     | [D] R L STEEL AND ENERGY LIMITED                 |         |
| 13  | ITA 3134/DEL/2025        | 2021-22     | [A] SHAYAM GUPTA                                 |         |
| 14  | ITA 3135/DEL/2025        | 2020-21     | [A] SHAYAM GUPTA                                 |         |
| 15  | ITA 3136/DEL/2025        | 2018-19     | [A] SHAYAM GUPTA                                 |         |
| 16  | ITA 3137/DEL/2025        | 2019-20     | [A] SHAYAM GUPTA                                 |         |
| 17  | ITA 4812/DEL/2025        | 2020-21     | [D] GUJARAT GUARDIAN LIMITED                     |         |
| 18  | ITA 4827/DEL/2025        | 2016-17     | [A] DIPIKA POLYMERS PRIVATE LIMITED              |         |
| 19  | ITA 4885/DEL/2025        | 2015-16     | [A] SHIPAIR LOGISTICS PRIVATE LIMITED            |         |
| 20  | ITA 4886/DEL/2025        | 2015-16     | [A] M/S SHREE RAJ MAHAL GEMS PRIVATE LIMITED     |         |
| 21  | ITA 4907/DEL/2025        | 2022-23     | [A] AKASH SOMANY                                 |         |

  
Assistant Registrar  
26-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF C BENCH FOR 08-JANUARY-2026 (THURSDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                       | Remarks |
|-----|-------------------|-------------|---------------------------------------------------------------------|---------|
| 1   | CO 233/DEL/2025   | 2016-17     | [A] SAMS REAL ESTATE PVT. LTD.                                      |         |
| 2   | CO 234/DEL/2025   | 2015-16     | [A] SAMS REAL ESTATE PVT. LTD.                                      |         |
| 3   | ITA 2932/DEL/2025 | 2020-21     | [A] KL CONCAST PRIVATE LIMITED                                      |         |
| 4   | ITA 3069/DEL/2024 | 2014-15     | [D] URBAINIA SPACES PVT LTD (E- FILE)                               |         |
| 5   | ITA 4256/DEL/2025 | 2020-21     | [D] KL CONCAST PVT LTD                                              |         |
| 6   | ITA 454/DEL/2024  | 2019-20     | [A] SUMIT KOHLI                                                     |         |
| 7   | ITA 455/DEL/2024  | 2019-20     | [A] SURINDER KOHLI                                                  |         |
| 8   | ITA 4850/DEL/2025 | 2016-17     | [A] RBI NEW DELHI STAFF CO-OPERATIVE THRIFT AND CREDIT SOCIETY LTD  |         |
| 9   | ITA 4851/DEL/2025 | 2020-21     | [A] RBI NEW DELHI STAFF CO- OPERATIVE THRIFT AND CREDIT SOCIETY LTD |         |
| 10  | ITA 4855/DEL/2025 | 2017-18     | [A] WORLDWIDE TEXTILES PRIVATE LIMITED                              |         |
| 11  | ITA 4883/DEL/2025 | 2011-12     | [A] FINE PROPERTIES PVT. LTD.                                       |         |
| 12  | ITA 4884/DEL/2025 | 2012-13     | [A] FINE PROPERTIES PVT. LTD.                                       |         |
| 13  | ITA 4919/DEL/2025 | 2015-16     | [A] SWIFT IMPEX PRIVATE LIMITED, NEW DELHI                          |         |
| 14  | ITA 4920/DEL/2025 | 2016-17     | [A] SWIFT IMPEX PRIVATE LIMITED, NEW DELHI                          |         |
| 15  | ITA 4921/DEL/2025 | 2017-18     | [A] SWIFT IMPEX PRIVATE LIMITED, NEW DELHI                          |         |
| 16  | ITA 4922/DEL/2025 | 2018-19     | [A] SWIFT IMPEX PRIVATE LIMITED, NEW DELHI                          |         |
| 17  | ITA 4923/DEL/2025 | 2019-20     | [A] SWIFT IMPEX PRIVATE LIMITED, NEW DELHI                          |         |
| 18  | ITA 4924/DEL/2025 | 2020-21     | [A] SWIFT IMPEX PRIVATE LIMITED, NEW DELHI                          |         |
| 19  | ITA 4925/DEL/2025 | 2019-20     | [A] ALANKIT FOUNDATION, NEW DELHI                                   |         |
| 20  | ITA 4926/DEL/2025 | 2020-21     | [A] ALANKIT FOUNDATION, NEW DELHI                                   |         |
| 21  | ITA 4927/DEL/2025 | 2016-2017   | [A] APACHE LABS PRIVATE LIMITED                                     |         |
| 22  | ITA 4928/DEL/2025 | 2020-2021   | [A] SHIKHA AGRAWAL                                                  |         |
| 23  | ITA 4932/DEL/2025 | 2019-20     | [A] SHASHI BALA                                                     |         |
| 24  | ITA 4938/DEL/2025 | 2015-16     | [A] PADMA LOGISTICS PVT LTD                                         |         |
| 25  | ITA 851/DEL/2025  | 2016-17     | [D] SAMS REAL ESTATE PVT. LTD.                                      |         |
| 26  | ITA 854/DEL/2025  | 2015-16     | [D] SAMS REAL ESTATE PVT. LTD.                                      |         |

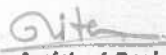
*Gil*  
Assistant Registrar  
26-Dec-2025



**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF C BENCH FOR 12-JANUARY-2026 (MONDAY)**

| SrI | Appeal Number     | Assmt. Year | Assessee Name                              | Remarks |
|-----|-------------------|-------------|--------------------------------------------|---------|
| 1   | CO 196/DEL/2025   | 2011-12     | [A] PRENIT WORLD LLP                       |         |
| 2   | ITA 438/DEL/2024  | 2010-11     | [A] INTERNATION TRACTORS LIMITED (E-FILE)  |         |
| 3   | ITA 1449/DEL/2024 | 2018-19     | [A] T.V. TODAY NETWORK LIMITED (E FILE)    |         |
| 4   | ITA 1821/DEL/2024 | 2018-19     | [D] T.V. TODAY NETWORK LIMITED             |         |
| 5   | ITA 1303/DEL/2025 | 2014-15     | [A] NV DISTILLERIES AND BREWERIES PVT LTD. |         |
| 6   | ITA 1304/DEL/2025 | 2016-17     | [A] NV DISTILLERIES AND BREWERIES PVT LTD  |         |
| 7   | ITA 1305/DEL/2025 | 2017-18     | [A] NV DISTILLERIES AND BREWERIES PVT LTD  |         |
| 8   | ITA 1369/DEL/2025 | 2015-16     | [A] RAJEEV AGGARWAL                        |         |
| 9   | ITA 1370/DEL/2025 | 2016-17     | [A] RAJEEV AGGARWAL                        |         |
| 10  | ITA 1376/DEL/2025 | 2017-18     | [A] RAJEEV AGGARWAL                        |         |
| 11  | ITA 1392/DEL/2025 | 2011-12     | [D] PRENIT WORLD LLP                       |         |
| 12  | ITA 1397/DEL/2025 | 2019-20     | [A] RAJEEV AGGARWAL                        |         |
| 13  | ITA 4485/DEL/2025 | 2016-17     | [A] RAJDHANI FLOUR MILLS LTD               |         |
| 14  | ITA 4486/DEL/2025 | 2017-18     | [A] RAJDHANI FLOUR MILLS LTD               |         |
| 15  | ITA 4487/DEL/2025 | 2018-19     | [A] RAJDHANI FLOUR MILLS LTD               |         |
| 16  | ITA 4488/DEL/2025 | 2019-20     | [A] RAJDHANI FLOUR MILLS LTD               |         |
| 17  | ITA 4489/DEL/2025 | 2020-21     | [A] RAJDHANI FLOUR MILLS LTD               |         |
| 18  | ITA 4490/DEL/2025 | 2021-22     | [A] RAJDHANI FLOUR MILLS LTD               |         |
| 19  | ITA 4491/DEL/2025 | 2022-23     | [A] RAJDHANI FLOUR MILLS LTD               |         |
| 20  | ITA 4492/DEL/2025 | 2023-24     | [A] RAJDHANI FLOUR MILLS LTD               |         |
| 21  | ITA 4493/DEL/2025 | 2023-24     | [A] SHREEDAYAL ENTERPRISES PVT LTD         |         |
| 22  | ITA 4569/DEL/2025 | 2023-24     | [A] CHETAN JAIN                            |         |
| 23  | ITA 4779/DEL/2025 | 2024-25     | [A] RICHMOND EDUCATIONAL SOCIETY           |         |
| 24  | ITA 4828/DEL/2025 | 2016-17     | [D] RAJDHANI FLOUR MILLS LTD.              |         |
| 25  | ITA 4829/DEL/2025 | 2017-18     | [D] RAJDHANI FLOUR MILLS LTD.              |         |
| 26  | ITA 4830/DEL/2025 | 2018-19     | [D] RAJDHANI FLOUR MILLS LTD.              |         |
| 27  | ITA 4831/DEL/2025 | 2019-20     | [D] RAJDHANI FLOUR MILLS LTD.              |         |
| 28  | ITA 4832/DEL/2025 | 2020-21     | [D] RAJDHANI FLOUR MILLS LTD.              |         |
| 29  | ITA 4833/DEL/2025 | 2021-22     | [D] RAJDHANI FLOUR MILLS LTD.              |         |
| 30  | ITA 4834/DEL/2025 | 2023-24     | [D] RAJDHANI FLOUR MILLS LTD.              |         |
| 31  | ITA 4866/DEL/2025 | 2016-17     | [A] PIONEER PANEL PRODUCTS                 |         |
| 32  | ITA 4891/DEL/2025 | 2012-13     | [A] M/S VEER OIL & GENERAL MILLS           |         |
| 33  | ITA 4895/DEL/2025 | 2022-2023   | [A] ANIL MADAN                             |         |
| 34  | ITA 4896/DEL/2025 | 2023-2024   | [A] ANIL MADAN                             |         |

  
 Assistant Registrar  
 26-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF C BENCH FOR 13-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                               | Remarks |
|-----|-------------------|-------------|---------------------------------------------|---------|
| 1   | ITA 1197/DEL/2023 | 2017-18     | [A] REALTIME MARKETING PVT LTD.             |         |
| 2   | ITA 2963/DEL/2023 | 2009-2010   | [A] KULDEEP                                 |         |
| 3   | ITA 4587/DEL/2024 | 2017-18     | [A] RAJESH GUPTA (E- FILE)                  |         |
| 4   | ITA 1307/DEL/2025 | 2013-14     | [A] ARCOTECH LIMITED                        |         |
| 5   | ITA 1310/DEL/2025 | 2017        | [D] SMART VALUE PRODUCTS & SERVICES LIMITED |         |
| 6   | ITA 1313/DEL/2025 | 2017-18     | [A] RAVI KUMAR                              |         |
| 7   | ITA 3080/DEL/2025 | 2016-17     | [D] MOHAN ENTERPRISES                       |         |
| 8   | ITA 3090/DEL/2025 | 2010-11     | [A] SUDHIR AWANA                            |         |
| 9   | ITA 3094/DEL/2025 | 2018-19     | [A] HERO FINCORP LTD                        |         |
| 10  | ITA 3098/DEL/2025 | 2020-21     | [A] ALOK SINGH                              |         |
| 11  | ITA 3101/DEL/2025 | 2018-2019   | [A] DHARAM PAL SINGH                        |         |
| 12  | ITA 5067/DEL/2024 | 2015-16     | [A] JAGMOHAN SINGH BEDI                     |         |
| 13  | ITA 5068/DEL/2024 | 2016-17     | [A] JAGMOHAN SINGH BEDI                     |         |
| 14  | ITA 5069/DEL/2024 | 2017-18     | [A] JAGMOHAN SINGH BEDI                     |         |
| 15  | ITA 1335/DEL/2025 | 2021        | [D] VIJAY KUMAR                             |         |
| 16  | ITA 3081/DEL/2025 | 2017-18     | [A] ARVIND CHADHA                           |         |
| 17  | ITA 4837/DEL/2025 | 2016-17     | [A] SUNDER MARKETING ASSOCIATES             |         |
| 18  | ITA 4852/DEL/2025 | 2019-20     | [A] SHRI LAKSHMI ASSOCIATES                 |         |
| 19  | ITA 4853/DEL/2025 | 2020-21     | [A] SHRI LAKSHMI ASSOCIATES                 |         |
| 20  | ITA 4854/DEL/2025 | 2018-19     | [A] GOLDEN RAIN DEVELOPERS PVT. LTD         |         |
| 21  | ITA 4860/DEL/2025 | 2014-2015   | [A] DHARAMBIR                               |         |
| 22  | ITA 4876/DEL/2025 | 2012-13     | [A] RSWM LIMITED                            |         |
| 23  | ITA 4877/DEL/2025 | 2014-15     | [A] VINOD KUMAR JAIN                        |         |
| 24  | ITA 4878/DEL/2025 | 2017-18     | [A] VINOD KUMAR JAIN                        |         |

  
 Assistant Registrar  
 25-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF C BENCH FOR 14-JANUARY-2026 (WEDNESDAY)

| Sr | Appeal Number     | Assmt. Year | Assessee Name                               | Remarks |
|----|-------------------|-------------|---------------------------------------------|---------|
| 1  | ITA 1635/DEL/2023 | 2018-19     | [A] IMRAT                                   |         |
| 2  | ITA 4929/DEL/2024 | 2011-12     | [A] JASBIR SINGH                            |         |
| 3  | ITA 4979/DEL/2024 | 2015-16     | [D] KIND BUILDING SOLUTIONS PRIVATE LIMITED |         |
| 4  | ITA 5462/DEL/2024 | 2017-18     | [D] JAGDISH KUMAR DHINGRA                   |         |
| 5  | ITA 1336/DEL/2025 | 2014-15     | [D] POOJA MITTAL                            |         |
| 6  | ITA 4839/DEL/2025 | 2016-17     | [A] NEHRU BAL NIKETAN PRABANDH SAMITI       |         |
| 7  | ITA 4842/DEL/2025 | 2016-17     | [A] ALKA JINDAL                             |         |
| 8  | ITA 4845/DEL/2025 | 2014-15     | [A] ARCHANA GOEL                            |         |
| 9  | ITA 1935/DEL/2024 | 2014-15     | [A] KUBER PLANTERS LIMITED ((E-FILE))       |         |
| 10 | ITA 1936/DEL/2024 | 2015-16     | [A] KUBER PLANTERS LIMITED ((E-FILE))       |         |
| 11 | ITA 1937/DEL/2024 | 2016-17     | [A] KUBER PLANTERS LIMITED ((E-FILE))       |         |
| 12 | ITA 1938/DEL/2024 | 2017-18     | [A] KUBER PLANTERS LIMITED ((E-FILE))       |         |
| 13 | ITA 1939/DEL/2024 | 2018-19     | [A] KUBER PLANTERS LIMITED ((E-FILE))       |         |

  
Assistant Registrar  
26-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF C BENCH FOR 15-JANUARY-2026 (THURSDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                       | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------|---------|
| 1   | ITA 4129/DEL/2024 | 2014-15     | [A] UNISON HOTELS PVT LTD.                          |         |
| 2   | ITA 4598/DEL/2024 | 2016-17     | [A] RAJESH KATHURIA                                 |         |
| 3   | ITA 4798/DEL/2025 | 2017-18     | [A] ASHWANI CHOPRA                                  |         |
| 4   | ITA 4814/DEL/2025 | 2024-25     | [A] G D EDUCATION SOCIETY                           |         |
| 5   | ITA 4846/DEL/2025 | 2015-16     | [A] PALURI RAGHAVAN GOPALA                          |         |
| 6   | ITA 2788/DEL/2022 | 2014-15     | [A] RAMGARHIA CO-OPERATIVE BANK LTD                 |         |
| 7   | ITA 4758/DEL/2025 | 2016-17     | [A] PRIYANKA BHAGAT                                 |         |
| 8   | ITA 4847/DEL/2025 | 2016-17     | [A] VIVASVAT RETAIL AND IT SERVICES PRIVATE LIMITED |         |

  
Assistant Registrar  
26-Dec-2025

## CAUSE LIST OF C BENCH FOR 19-JANUARY-2026 (MONDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                    | Remarks |
|-----|-------------------|-------------|------------------------------------------------------------------|---------|
| 1   | ITA 1524/DEL/2023 | 2018-19     | [A] RB DIVERSIFIED PVT. LTD.                                     |         |
| 2   | ITA 1641/DEL/2023 | 2015-16     | [D] RB DIVERSIFIED PVT. LTD.                                     |         |
| 3   | ITA 1642/DEL/2023 | 2017-18     | [D] RB DIVERSIFIED PVT. LTD.                                     |         |
| 4   | ITA 774/DEL/2025  | 2018-19     | [A] KRITIKA JAIN                                                 |         |
| 5   | ITA 1316/DEL/2025 | 2017-18     | [A] SANDEEP KUMAR AGARWAL                                        |         |
| 6   | ITA 3108/DEL/2025 | 2012        | [D] SWAN DIGITAL FOUNDATION                                      |         |
| 7   | ITA 3113/DEL/2025 | 2008-09     | [A] SRI SAT SAHIB HOUSING AND INFRASTRUCTURE DEVELOPMENT COMPANY |         |
| 8   | ITA 3114/DEL/2025 | 2009-10     | [A] SRI SAT SAHIB HOUSING AND INFRASTRUCTURE DEVELOPMENT COMPANY |         |
| 9   | ITA 3115/DEL/2025 | 2010-11     | [A] SRI SAT SAHIB HOUSING AND INFRASTRUCTURE DEVELOPMENT COMPANY |         |
| 10  | ITA 4792/DEL/2025 | 2018        | [D] RAJEEV KUMAR MITTAL                                          |         |
| 11  | ITA 4911/DEL/2025 | 2012-13     | [A] VIKAS CHOUDHARY                                              |         |
| 12  | ITA 2975/DEL/2025 | 2020-21     | [A] G.D. GOENKA PVT LTD                                          |         |
| 13  | ITA 2976/DEL/2025 | 2021-22     | [A] G.D. GOENKA PVT LTD                                          |         |
| 14  | ITA 8341/DEL/2019 | 2011-12     | [D] KROSS DIAMONDS PVT. LTD.                                     |         |
| 15  | ITA 3796/DEL/2023 | 2011-12     | [A] MS. BESTECH HOSPITALITIES PVT. LTD ((E-FILED APPEAL))        |         |
| 16  | ITA 2939/DEL/2025 | 2017-18     | [D] TOP-TECH CABLES PRIVATE LIMITED                              |         |

  
Assistant Registrar  
26-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF C BENCH FOR 20-JANUARY-2026 (TUESDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                      | Remarks |
|-----|-------------------|-------------|----------------------------------------------------|---------|
| 1   | ITA 1882/DEL/2023 | 2017-18     | [A] ASHOK KUMAR GUPTA (R/M)                        |         |
| 2   | ITA 592/DEL/2024  | 2020-21     | [A] REAL CAPITAL TOWERS PRIVATE LIMITED (E FILING) |         |
| 3   | ITA 962/DEL/2024  | 2013-14     | [A] VAYAM TECHNOLOGIES LIMITED                     |         |
| 4   | ITA 1052/DEL/2024 | 2013-14     | [D] VAYAM TECHNOLOGIES LIMITED                     |         |
| 5   | ITA 4944/DEL/2025 | 2023-24     | [A] INDIAN INSTITUTE OF FOREIGN TRADE              |         |
| 6   | ITA 4945/DEL/2025 | 2001-02     | [A] MAJOR SURESH YADAV                             |         |
| 7   | ITA 4947/DEL/2025 | 2017-18     | [A] ADITI GROVER                                   |         |
| 8   | ITA 4949/DEL/2025 | 2017-2018   | [A] ALOK AGARWAL & SONS HUF                        |         |
| 9   | ITA 4950/DEL/2025 | 2019-2020   | [A] ALOK AGARWAL & SONS HUF                        |         |
| 10  | ITA 4958/DEL/2025 | 2019-2020   | [A] ANKIT AGARWAL HUF                              |         |
| 11  | ITA 4959/DEL/2025 | 2020-21     | [A] HALDIRAM SNACKS PVT LTD                        |         |
| 12  | ITA 4960/DEL/2025 | 2014-2015   | [A] ANKIT MADAN                                    |         |
| 13  | ITA 4961/DEL/2025 | 2015-2016   | [A] ANKIT MADAN                                    |         |
| 14  | ITA 4962/DEL/2025 | 2016-2017   | [A] ANKIT MADAN                                    |         |
| 15  | ITA 4963/DEL/2025 | 2017-2018   | [A] ANKIT MADAN                                    |         |
| 16  | ITA 4964/DEL/2025 | 2018-2019   | [A] ANKIT MADAN                                    |         |
| 17  | ITA 4965/DEL/2025 | 2019-2020   | [A] ANKIT MADAN                                    |         |
| 18  | ITA 4966/DEL/2025 | 2019-2020   | [A] JAGMOHAN KEJRIWAL                              |         |
| 19  | ITA 4967/DEL/2025 | 2015-16     | [A] MAHABIR PARSHAD GUPTA, NEW DELHI               |         |
| 20  | ITA 4968/DEL/2025 | 2016-17     | [A] MAHABIR PARSHAD GUPTA, NEW DELHI               |         |
| 21  | ITA 4969/DEL/2025 | 2017-18     | [A] MAHABIR PARSHAD GUPTA, NEW DELHI               |         |
| 22  | ITA 4970/DEL/2025 | 2018-19     | [A] MAHABIR PARSHAD GUPTA, NEW DELHI               |         |
| 23  | ITA 4971/DEL/2025 | 2019-2020   | [A] MAHABIR PARSHAD GUPTA                          |         |
| 24  | ITA 4972/DEL/2025 | 2020-21     | [A] MAHABIR PARSHAD GUPTA, NEW DELHI               |         |
| 25  | ITA 6470/DEL/2025 | 2021-21     | [A] OM PARKASH                                     |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF C BENCH FOR 21-JANUARY-2026 (WEDNESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                            | Remarks |
|-----|-------------------|-------------|----------------------------------------------------------|---------|
| 1   | ITA 1794/DEL/2022 | 2008-09     | [A] KARAMVEER DALAL                                      |         |
| 2   | ITA 2425/DEL/2023 | 2011-12     | [A] IRIS REAL ESTATE P. LTD. ((E-FILE))                  |         |
| 3   | ITA 2313/DEL/2024 | 2014-15     | [A] JPR BALAJI INFRA PRIVATE LIMITED ((E-FILE))          |         |
| 4   | ITA 4590/DEL/2024 | 2019-20     | [A] VIPIN JAIN                                           |         |
| 5   | ITA 4594/DEL/2024 | 2022-23     | [A] VIPIN JAIN                                           |         |
| 6   | ITA 657/DEL/2025  | 2012-13     | [A] RAMESH GANDHI                                        |         |
| 7   | ITA 661/DEL/2025  | 2012-13     | [A] RAJESH GANDHI                                        |         |
| 8   | ITA 662/DEL/2025  | 2019-20     | [A] RAJESH GANDHI                                        |         |
| 9   | ITA 663/DEL/2025  | 2020-21     | [A] RAJESH GANDHI                                        |         |
| 10  | ITA 664/DEL/2025  | 2021-22     | [A] RAJESH GANDHI                                        |         |
| 11  | ITA 1354/DEL/2025 | 2023-24     | [A] TINNA RUBBER AND INFRASTRUCTURE LIMITED              |         |
| 12  | ITA 1381/DEL/2025 | 2018-19     | [A] ABVPA5814C                                           |         |
| 13  | ITA 1382/DEL/2025 | 2013-14     | [D] AMITA KAPUR                                          |         |
| 14  | ITA 4794/DEL/2025 | 2015-16     | [A] THE DIVYA LOK CO OPERATIVE GROUP HOUSING SOCIETY LTD |         |
| 15  | ITA 4795/DEL/2025 | 2016-17     | [A] THE DIVYA LOK CO OPERATIVE GROUP HOUSING SOCIETY LTD |         |
| 16  | ITA 4802/DEL/2025 | 2017-18     | [A] MANJEET SINGH                                        |         |
| 17  | ITA 4976/DEL/2025 | 2016-17     | [A] VENELEC ELECTROMECH INDUSTRIES PVT LTD.              |         |
| 18  | ITA 4978/DEL/2025 | 2014-15     | [A] HANSRAJ                                              |         |
| 19  | ITA 4979/DEL/2025 | 2019-20     | [A] NEERAJ KATARIA L/H RAM PARKASH KATARIA               |         |
| 20  | ITA 4984/DEL/2025 | 2012-13     | [A] P M AIR PRODUCTS PRIVATE LIMITED                     |         |

  
Assistant Registrar  
26-Dec-2025

## CAUSE LIST OF C BENCH FOR 22-JANUARY-2026 (THURSDAY)

| Srl | Appeal Number     | Assmt. Year       | Assessee Name                                                            | Remarks |
|-----|-------------------|-------------------|--------------------------------------------------------------------------|---------|
| 1   | CO 133/DEL/2023   | 2013-14           | [A] KAWATRA TENT AND CATERERS PRIVATE LIMITED                            |         |
| 2   | CO 137/DEL/2023   | 2018-19           | [A] KAWATRA TENT AND CATERERS PRIVATE LIMITED                            |         |
| 3   | CO 138/DEL/2023   | 2019-20           | [A] KAWATRA TENT AND CATERERS PRIVATE LIMITED                            |         |
| 4   | CO 107/DEL/2024   | 2011-12           | [D] IMTIYAZ AHMED ANSARI                                                 |         |
| 5   | ITA 985/DEL/2023  | 2015-16           | [A] JINDAL BULLION LLP (SUCCESSOR ENTITY OF M/S. JINDAL BULLION LIMITED) |         |
| 6   | ITA 986/DEL/2023  | 2016-17           | [A] JINDAL BULLION LLP (SUCCESSOR ENTITY OF M/S. JINDAL BULLION LIMITED) |         |
| 7   | ITA 987/DEL/2023  | 2017-18           | [A] JINDAL BULLION LLP (SUCCESSOR ENTITY OF M/S. JINDAL BULLION LIMITED) |         |
| 8   | ITA 911/DEL/2024  | 2010-2011 ONWARDS | [A] KALAKAR TRUST                                                        |         |
| 9   | ITA 2337/DEL/2024 | 2015-16           | [D] IRIS PIONEER INFRAPROJECT PRIVATE LIMITED ((E-FILE))                 |         |
| 10  | ITA 2428/DEL/2024 | 2017-2018         | [A] IL FS ENERGY DEVELOPMENT COMPANY LIMITED ((E-FILE))                  |         |
| 11  | ITA 2429/DEL/2024 | 2018-2019         | [A] IL FS ENERGY DEVELOPMENT COMPANY LIMITED ((E-FILE))                  |         |
| 12  | ITA 2701/DEL/2024 | 2017-18           | [D] IL AND FS ENERGY DEVELOPMENT COMPANY LIMITED (E- ( FILING ))         |         |
| 13  | ITA 2768/DEL/2024 | 2018-19           | [D] IL AND FS ENERGY DEVELOPMENT COMPANY LIMITED (E- ( FILING ))         |         |
| 14  | ITA 3584/DEL/2024 | 2011-12           | [D] IMTIYAZ AHMED ANSARI                                                 |         |
| 15  | ITA 4007/DEL/2024 | 2017-18           | [A] KANHIYA LAL GAUTAM                                                   |         |
| 16  | ITA 5368/DEL/2024 | 2015-16           | [D] INDIAN SOCIETY FOR TECHNICAL EDUCATION                               |         |
| 17  | ITA 5370/DEL/2024 | 2016-17           | [D] INDIAN SOCIETY FOR TECHNICAL EDUCATION                               |         |
| 18  | ITA 5375/DEL/2024 | 2012-13           | [D] INDIAN INSTITUTE FOR TECHNICAL EDUCATION                             |         |
| 19  | ITA 5628/DEL/2024 | 2017-18           | [D] PURAN CHAND                                                          |         |
| 20  | ITA 1366/DEL/2025 | 2014-15           | [A] AMRIK SINGH THROUGH LEGAL HEIR KAWALPREET KAUR                       |         |
| 21  | ITA 3093/DEL/2025 | 2021-22           | [A] SWIFTLY COMMERCE TECH PVT LTD                                        |         |

  
 Assistant Registrar  
 26-Dec-2025



**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF C BENCH FOR 27-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                     | Remarks |
|-----|-------------------|-------------|---------------------------------------------------|---------|
| 1   | ITA 5505/DEL/2024 | 2012-13     | [A] KRISH ROAD CARRIERS PRIVATE LIMITED           |         |
| 2   | ITA 5529/DEL/2024 | 2018-19     | [A] VINOSHA TRADE PVT LTD                         |         |
| 3   | ITA 733/DEL/2025  | 2018-19     | [D] INTERNATIONAL LAND DEVELOPERS PRIVATE LIMITED |         |
| 4   | ITA 867/DEL/2025  | 2019-20     | [A] KAPIL RAJ ANAND                               |         |
| 5   | ITA 2957/DEL/2025 | 2018-19     | [A] PREETI GUPTA                                  |         |
| 6   | ITA 2958/DEL/2025 | 2015-16     | [A] RAHUL KHAITAN                                 |         |
| 7   | ITA 3036/DEL/2025 | 2010-11     | [A] CONTINENTAL CONSTRUCTION LTD                  |         |
| 8   | ITA 4755/DEL/2025 | 2017-18     | [A] VIVEK MITTAL                                  |         |
| 9   | ITA 2969/DEL/2025 | 2017-18     | [D] SUKHIJA RESTAUBAR PRIVATE LIMITED             |         |

  
Assistant Registra.  
26-Dec-2025

## CAUSE LIST OF C BENCH FOR 28-JANUARY-2026 (WEDNESDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                         | Remarks |
|-----|-------------------|-------------|---------------------------------------|---------|
| 1   | ITA 3193/DEL/2023 | 2020-21     | [D] KIRAN PAL KHATANA ((E-FILE))      |         |
| 2   | ITA 3194/DEL/2023 | 2019-20     | [D] KIRAN PAL KHATANA ((E-FILE))      |         |
| 3   | ITA 2635/DEL/2024 | 2018-19     | [A] KOHINOOR FOODS LIMITED ((E-FILE)) |         |
| 4   | ITA 1356/DEL/2025 | 2018-19     | [A] BALJIT SINGH NARULA               |         |
| 5   | ITA 1357/DEL/2025 | 2015-16     | [A] BALJIT SINGH NARULA               |         |
| 6   | ITA 1358/DEL/2025 | 2014-15     | [A] BALJIT SINGH NARULA               |         |
| 7   | ITA 1840/DEL/2025 | 2017-18     | [A] SAURABH MAHESHWARI                |         |
| 8   | ITA 1844/DEL/2025 | 2017-18     | [A] RAHUL MAHESHWARI                  |         |
| 9   | ITA 1845/DEL/2025 | 2014-15     | [D] BALJIT SINGH NARULA               |         |
| 10  | ITA 2062/DEL/2025 | 2015-16     | [D] BALJIT SINGH NARULA               |         |
| 11  | ITA 2063/DEL/2025 | 2018-19     | [D] BALJIT SINGH NARULA               |         |
| 12  | ITA 3062/DEL/2025 | 2017-18     | [A] SHRI HARI INDUSTRIES              |         |

Assistant Registrar  
26-Dec-2025

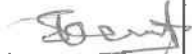
## CAUSE LIST OF C BENCH FOR 29-JANUARY-2026 (THURSDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                       | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------|---------|
| 1   | ITA 4090/DEL/2024 | 2018-19     | [A] VIJAYA AHUJA                                    |         |
| 2   | ITA 2739/DEL/2025 | 2017-18     | [A] SHADAB AHMED SIDDIQUI (E- (FILE))               |         |
| 3   | ITA 2740/DEL/2025 | 2018-19     | [A] SHADAB AHMED SIDDIQUI (E- (FILE))               |         |
| 4   | CO 117/DEL/2023   | 2011-12     | [A] JAGAT OVERSEAS                                  |         |
| 5   | CO 118/DEL/2023   | 2012-13     | [A] JAGAT OVERSEAS                                  |         |
| 6   | ITA 1375/DEL/2022 | 2011-12     | [D] JAGAT OVERSEAS                                  |         |
| 7   | ITA 1376/DEL/2022 | 2012-13     | [D] JAGAT OVERSEAS                                  |         |
| 8   | ITA 2102/DEL/2022 | 2015-16     | [D] JAGAT AGRO COMMODITIES PVT LTD                  |         |
| 9   | ITA 2199/DEL/2022 | 2015-16     | [D] JAGAT OVERSEAS                                  |         |
| 10  | ITA 768/DEL/2024  | 2011-12     | [A] J M CHEMICAL CO. ((E-FILE))                     |         |
| 11  | ITA 769/DEL/2024  | 2012-13     | [A] J M CHEMICAL CO. ((E-FILE))                     |         |
| 12  | ITA 770/DEL/2024  | 2013-14     | [A] J M CHEMICAL CO ((E-FILE))                      |         |
| 13  | ITA 787/DEL/2024  | 2014-15     | [A] J M CHEMICAL CO. ((E-FILE))                     |         |
| 14  | ITA 2800/DEL/2024 | 2015-16     | [D] JBM PROJECTS AND INFRASTRUCTURES PVT LTD        |         |
| 15  | ITA 5066/DEL/2024 | 2012-13     | [A] VIPUL AGRAWAL                                   |         |
| 16  | ITA 5457/DEL/2024 | 2017-18     | [D] VIPIN MITTAL                                    |         |
| 17  | ITA 1377/DEL/2025 | 2011-12     | [A] DHANSAMRIDHI FINANCE PRIVATE LIMITED            |         |
| 18  | ITA 1387/DEL/2025 | 2013-14     | [A] BINDAL VANIJYA PRIVATE LIMITED                  |         |
| 19  | ITA 1389/DEL/2025 | 2020-21     | [D] ERNST & YOUNG SERVICES PRIVATE LIMITED          |         |
| 20  | ITA 1408/DEL/2025 | 2017-2018   | [A] MUKESH KUMAR GARG                               |         |
| 21  | ITA 5003/DEL/2025 | 2015-16     | [A] SHRI KRISHNA HARE EDUCATIONAL TRUST (E- (FILE)) |         |

Assistant Registrar  
26-Dec-2025

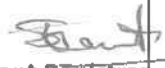
**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF D BENCH FOR 05-JANUARY-2026 (MONDAY)**

| Srl | Appeal Number            | Assmt. Year | Assessee Name                                                     | Remarks |
|-----|--------------------------|-------------|-------------------------------------------------------------------|---------|
| 1   | ITA 863/DEL/2023         | 2018-19     | [A] SURENDRA PAL GARG (INTL. TAXATION)                            |         |
| 2   | ITA 3233/DEL/2023        | 2021-22     | [A] SABRE GBL INC. (INTL. TAXATION ( E FILING))                   |         |
| 3   | ITA 2211/DEL/2023        | 2020-21     | [A] SABRE GBL INC. (INTL. TAXATION)                               |         |
| 4   | ITA 2244/DEL/2023        | 2020-21     | [A] SABRE GLOBAL TECHNOLOGIES LIMITED (INTL. TAXATION (E-FILING)) |         |
| 5   | ITA 3220/DEL/2023        | 2021-22     | [A] SABRE GLOBAL TECHNOLOGIES LIMITED (INTL. TAXATION (E-FILING)) |         |
| 6   | ITA 720/DEL/2025         | 2022-23     | [A] SABRE GBL INC.                                                |         |
| 7   | ITA 2253/DEL/2023        | 2020-2021   | [A] JTEKT CORPORATION (E- (FILING))                               |         |
| 8   | ITA 3115/DEL/2023        | 2021-22     | [A] VINAY CHAUDHARY (E- ( FILING ))                               |         |
| 9   | ITA 1942/DEL/2025        | 2018-19     | [A] QUARTZELEC LIMITED                                            |         |
| 10  | ITA 2226/DEL/2024        | 2020-21     | [A] HAREON SOLAR SINGAPORE PRIVATE LIMITED (INTL. TAXATION)       |         |
| 11  | ITA 801/DEL/2025         | 2016-17     | [A] SATHYANARAYAN CHANDRASHEKHAR                                  |         |
| 12  | ITA 1020/DEL/2025        | 2022-23     | [A] WHESOE ENGINEERING LIMITED                                    |         |
| 13  | ITA 1049/DEL/2025        | 2022-23     | [A] GRID SOLUTIONS OY LIMITED                                     |         |
| 14  | ITA 1081/DEL/2025        | 2018-19     | [A] EGON ZEHNDER LTD                                              |         |
| 15  | ITA 1827/DEL/2025        | 2022-23     | [A] AGIO IMAGE LTD                                                |         |
| 16  | IT(IT)A<br>1693/DEL/2025 | 2022-23     | [A] JTEKT CORPORATION                                             |         |

  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF D BENCH FOR 06-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                | Remarks |
|-----|-------------------|-------------|--------------------------------------------------------------|---------|
| 1   | ITA 1359/DEL/2012 | 2008-09     | [A] SMS MEET GMBH (INTL. TAXATION)                           |         |
| 2   | ITA 1360/DEL/2012 | 2008-09     | [A] SMS MEVAC UK LTD. (INTL. TAXATION)                       |         |
| 3   | ITA 1390/DEL/2012 | 2008-09     | [D] M/S. SMS MEER GMBH (INTL. TAXATION)                      |         |
| 4   | ITA 1391/DEL/2012 | 2008-09     | [D] M/S. SMS MEVAC UK LTD. (INTL. TAXATION)                  |         |
| 5   | ITA 1075/DEL/2014 | 2009-10     | [A] SMS MEER GMBH (INTL. TAXATION)                           |         |
| 6   | ITA 1076/DEL/2014 | 2009-10     | [A] SMS MEVAC UK LTD. (INTL. TAXATION)                       |         |
| 7   | ITA 1916/DEL/2014 | 2009-10     | [D] M/S. SMS MEVAC UK LTD. (INTL. TAXATION)                  |         |
| 8   | ITA 136/DEL/2015  | 2010-11     | [A] SMS MEER GMBH (INTL. TAXATION)                           |         |
| 9   | ITA 5831/DEL/2015 | 2011-12     | [A] MR. SMS MEER GMBH (INTL. TAXATION)                       |         |
| 10  | ITA 6042/DEL/2015 | 2011-12     | [D] M/S SMS MEER GMBH (INTL. TAXATION)                       |         |
| 11  | ITA 6043/DEL/2015 | 2011-12     | [D] M/S SMS MEVAC UK LTD. (INTL. TAXATION)                   |         |
| 12  | ITA 5016/DEL/2016 | 2012-13     | [A] SMS MEER GMBH (INTL. TAXATION)                           |         |
| 13  | ITA 5415/DEL/2016 | 2013-14     | [A] SMS MEVAC UK LTD. (INTL. TAXATION)                       |         |
| 14  | ITA 5416/DEL/2016 | 2013-14     | [A] SMS MEER GMBH (INTL. TAXATION)                           |         |
| 15  | ITA 5655/DEL/2016 | 2013-14     | [D] M/S. SMS MEER GMBH (INTL. TAXATION)                      |         |
| 16  | ITA 2509/DEL/2018 | 2014-15     | [D] SMS MEER GMBH (INTL. TAXATION)                           |         |
| 17  | ITA 2693/DEL/2018 | 2014-15     | [A] SMS MEVAC UK LTD. (INTL. TAXATION)                       |         |
| 18  | ITA 2694/DEL/2018 | 2014-15     | [A] SMS MEER GMBH (INTL. TAXATION)                           |         |
| 19  | ITA 3072/DEL/2019 | 2015-16     | [A] SMS MEER GMBH (INTL. TAXATION)                           |         |
| 20  | ITA 1932/DEL/2020 | 2017-18     | [A] SMS MEVAC UK LTD (INTL. TAXATION)                        |         |
| 21  | ITA 2137/DEL/2023 | 2020-21     | [A] TABLEAU INTERNATIONAL, UNLIMITED COMPANY (RECONSTRUCTED) |         |

  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF D BENCH FOR 07-JANUARY-2026 (WEDNESDAY)**

| Srl | Appeal Number            | Assmt. Year | Assessee Name                                                             | Remarks |
|-----|--------------------------|-------------|---------------------------------------------------------------------------|---------|
| 1   | SA 599/DEL/2025          | 2020-21     | [A] LG ELECTRONICS INC.                                                   |         |
| 2   | SA 600/DEL/2025          | 2017-18     | [A] LG ELECTRONICS INC.                                                   |         |
| 3   | SA 601/DEL/2025          | 2016-17     | [A] LG ELECTRONICS INC., KOREA (LGEK)                                     |         |
| 4   | SA 602/DEL/2025          | 2015-16     | [A] LG ELECTRONICS INC.                                                   |         |
| 5   | ITA 7011/DEL/2019        | 2015-16     | [A] LG ELECTRONICS INC. (S/G (INTL. TAXATION))                            |         |
| 6   | ITA 7012/DEL/2019        | 2016-17     | [A] LG ELECTRONICS INC., KOREA (LGEK) (S/G (INTL. TAXATION))              |         |
| 7   | ITA 179/DEL/2021         | 2017-18     | [A] LG ELECTRONICS INC. (S.G.)                                            |         |
| 8   | ITA 1034/DEL/2023        | 2020-21     | [A] LG ELECTRONICS INC. (INTL. TAXATION)                                  |         |
| 9   | ITA 3790/DEL/2023        | AY 2021-22  | [A] SHL GROUP LIMITED (E- ( FILING))                                      |         |
| 10  | ITA 3922/DEL/2023        | 2021-22     | [A] FANS A.S. (INTL. TAXATION (E-FILING ))                                |         |
| 11  | ITA 1220/DEL/2024        | 2018-2019   | [A] YOUCLOUD DMCC (INTL. TAXATION (E-FILING ))                            |         |
| 12  | ITA 4815/DEL/2025        | 2018-19     | [A] SHRIRAM BAGAVATHYAPPAN                                                |         |
| 13  | ITA 812/DEL/2025         | 2015-16     | [A] BHAVIT SHASHIKANT DESAI                                               |         |
| 14  | ITA 1886/DEL/2025        | 2022-23     | [A] EXPEDIA LODGING PARTNER SERVICES SARL                                 |         |
| 15  | ITA 1943/DEL/2025        | 2018-19     | [A] EXPEDIA LODGING PARTNER SERVICES SARL                                 |         |
| 16  | ITA 1894/DEL/2025        | 2022-23     | [A] CARRIER CORPORATION                                                   |         |
| 17  | ITA 1948/DEL/2025        | 2022-23     | [A] MITSUBISHI ELECTRIC EUROPE B.V.                                       |         |
| 18  | ITA 4556/DEL/2025        | 2019-20     | [A] SHIV PUNJ                                                             |         |
| 19  | IT(IT)A<br>1090/DEL/2025 | 2022-23     | [A] INTERNATIONAL CENTER FOR LIVING AQUATIC RESOURCES<br>MANAGEMENT (S/G) |         |

  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF D BENCH FOR 08-JANUARY-2026 (THURSDAY)**

| Sri | Appeal Number       | Assmt. Year | Assessee Name                                                               | Remarks |
|-----|---------------------|-------------|-----------------------------------------------------------------------------|---------|
| 1   | SA 11/CHANDI/2016   | 2010-11     | [A] SHOWA CORPORATION (INTL. TAXATION)                                      |         |
| 2   | SA 155/DEL/2021     | 2009-10     | [A] SHOWA CORPORATION (NOW MERGED WITH HITACHI ASTEMO LTD) (INTL. TAXATION) |         |
| 3   | SA 156/DEL/2021     | 2012-13     | [A] SHOWA CORPORATION (NOW MERGED WITH HITACHI ASTEMO LTD) (INTL. TAXATION) |         |
| 4   | SA 157/DEL/2021     | 2013-14     | [A] SHOWA CORPORATION (NOW MERGED WITH HITACHI ASTEMO LTD) (INTL. TAXATION) |         |
| 5   | ITA 2546/DEL/2014   | 2009-10     | [A] SHOWA CORPORATION (S/G (INTL. TAXATION))                                |         |
| 6   | ITA 6754/DEL/2017   | 2013-14     | [A] SHOWA CORPORATION (S/G (INTL. TAXATION))                                |         |
| 7   | ITA 3695/DEL/2010   | 2005-06     | [D] M/S. SHOWA CORPORATION (OLD APPEAL/TOPPRIORITY)                         |         |
| 8   | ITA 4007/DEL/2010   | 2005-06     | [A] M/S. SHOWA CORPORATION (OLD APPEAL/TOPPRIORITY)                         |         |
| 9   | ITA 5429/DEL/2010   | 2006-07     | [A] SHOWA CORPORATION (OLD APPEAL/TOPPRIORITY)                              |         |
| 10  | ITA 4868/DEL/2011   | 2007-08     | [A] SHOWA CORPORTION (INTL. TAXATION)                                       |         |
| 11  | ITA 5815/DEL/2012   | 2008-09     | [A] SHOWA CORPORATION (INTL. TAXATION)                                      |         |
| 12  | ITA 125/CHANDI/2015 | 2010-11     | [A] SHOWA CORPORATION ((INTL. TAXATION))                                    |         |
| 13  | ITA 2004/DEL/2016   | 2011-12     | [A] SHOWA CORPORATION (INTL. TAXATION)                                      |         |
| 14  | ITA 2175/DEL/2016   | 2011-12     | [D] M/S SHOWA CORPORATION (INTL. TAXATION)                                  |         |
| 15  | ITA 1578/DEL/2017   | 2012-13     | [A] SHOWA CORPORATION (INTL. TAXATION)                                      |         |
| 16  | ITA 6737/DEL/2018   | 2014-15     | [A] SHOWA CORPORATION (INTL. TAXATION)                                      |         |
| 17  | ITA 9529/DEL/2019   | 2015-16     | [A] SHOWA CORPORATION (INTL. TAXATION)                                      |         |
| 18  | ITA 109/DEL/2021    | 2016-17     | [A] SHOWA CORPORATION (INTL. TAXATION)                                      |         |

*Shant*  
Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF D BENCH FOR 12-JANUARY-2026 (MONDAY)

| Srl | Appeal Number         | Assmt. Year          | Assessee Name                                                                        | Remarks |
|-----|-----------------------|----------------------|--------------------------------------------------------------------------------------|---------|
| 1   | ITA 548/DEL/2025      | 2018-19              | [A] HONDA R&D COMPANY LIMITED (S/G)                                                  |         |
| 2   | ITA 5639/DEL/2018     | 2012-13              | [A] BOMBARDIER TRANSPORTATION GMBH (S.G.)                                            |         |
| 3   | IT(SS)A 417/DEL/2004  | 01.04.87 to 08.05.97 | [D] P.K. SHARMA ((U/S 260A))                                                         |         |
| 4   | IT(SS)A 126/DEL/2005  | 01.04.87 to 08.05.97 | [D] ROWENA SHARMA ((U/S 260A))                                                       |         |
| 5   | ITA 1521/DEL/2011     | 2006-07              | [A] CSG INTERNATIONAL LTD. (INTL. TAXATION)                                          |         |
| 6   | ITA 2534/DEL/2017     | 2013-14              | [A] LAHMEYER INTERNATIONAL GMBH (INTRL. TAX.)                                        |         |
| 7   | ITA 15/DEL/2018       | 2013-14              | [A] SYSTRA SA PROJECTS OFFICE                                                        |         |
| 8   | ITA 16/DEL/2018       | 2014-15              | [A] SYSTRA SA PROJECTS OFFICE                                                        |         |
| 9   | ITA 515/DEL/2018      | 2014-15              | [A] LAHMEYER INTERNATIONAL GMBH (INTL. TAXATION)                                     |         |
| 10  | ITA 231/DEL/2021      | 2017-18              | [A] ARUN BUSSI                                                                       |         |
| 11  | ITA 2856/DEL/2022     | 2017-18              | [D] RAYTHEON COMPANY (INTL. TAXATION)                                                |         |
| 12  | ITA 786/DEL/2023      | 2020-21              | [A] FLUOR DANIEL ASIA INC. (INTL. TAXATION)                                          |         |
| 13  | ITA 805/DEL/2023      | 2020-21              | [A] LUCY ELECTRIC (EMS) LIMITED (INTL. TAXATION)                                     |         |
| 14  | IT(ITA) 5897/DEL/2024 | AY 2021-22           | [A] LUCY ELECTRIC (EMS) LIMITED                                                      |         |
| 15  | ITA 1741/DEL/2025     | 2022-23              | [A] LUCY ELECTRIC (EMS) LIMITED                                                      |         |
| 16  | ITA 918/DEL/2023      | 2020-21              | [A] NUOVO PIGNONE INTERNATIONAL SRL (INTL. TAXATION)                                 |         |
| 17  | ITA 1992/DEL/2023     | 2020-21              | [A] INTECSEA INC. (INTL. TAXATION)                                                   |         |
| 18  | ITA 2031/DEL/2025     | 2022-23              | [A] INTECSEA INC. (E FILING)                                                         |         |
| 19  | ITA 2151/DEL/2023     | 2020-21              | [A] TOYOTA BOSHOKU CORPORATION (INTL. TAXATION)                                      |         |
| 20  | ITA 2171/DEL/2023     | 2017-18              | [A] ARUN BUSSI                                                                       |         |
| 21  | ITA 2340/DEL/2023     | 2020-21              | [A] OUTSYSTEMS SINGAPORE PTE LTD (INTL. TAXATION)                                    |         |
| 22  | ITA 3522/DEL/2023     | 2021-22              | [A] OUTSYSTEMS SINGAPORE PTE. LTD. (INTL. TAXATION (E- FILING))                      |         |
| 23  | ITA 3006/DEL/2023     | 2021-22              | [A] FLUOR DANIEL ASIA INC (E- ( FILING ))                                            |         |
| 24  | ITA 1140/DEL/2025     | 2022-23              | [A] FLUOR DANIEL ASIA INC                                                            |         |
| 25  | ITA 3207/DEL/2023     | 2021-22              | [A] PANAYA LIMITED (INTL. TAXATION)                                                  |         |
| 26  | ITA 3851/DEL/2023     | 2021-22              | [A] HUAWEI TECHNOLOGIES CO. LTD ((E-FILING))                                         |         |
| 27  | ITA 1039/DEL/2025     | 2022-23              | [A] HUAWEI TECHNOLOGIES CO. LTD                                                      |         |
| 28  | ITA 1632/DEL/2024     | 2019-20              | [A] NAND MOHAN AHUJA (INTL. TAXATION)                                                |         |
| 29  | ITA 912/DEL/2025      | 2018-19              | [A] HONDA MOTOR CO., LTD.                                                            |         |
| 30  | ITA 913/DEL/2025      | 2022-23              | [A] HONDA MOTOR CO., LTD.                                                            |         |
| 31  | ITA 1005/DEL/2025     | 2021-2022            | [A] MOBITECH CREATIONS PRIVATE LIMITED                                               |         |
| 32  | ITA 1116/DEL/2025     | 2015-16              | [A] PRABHAT BHATIA (E FILING)                                                        |         |
| 33  | IT(ITA) 1127/DEL/2025 | AY 2022-23           | [A] MONTRES BREQUET SA                                                               |         |
| 34  | ITA 1184/DEL/2025     | 2022-23              | [A] KORN PERRY (US)                                                                  |         |
| 35  | ITA 1847/DEL/2025     | 2022-23              | [A] BBC GLOBAL NEWS LTD                                                              |         |
| 36  | ITA 1988/DEL/2025     | 2022-23              | [A] DISCOVERY NETWORKS ASIA-PACIFIC PTE LIMITED                                      |         |
| 37  | ITA 2009/DEL/2025     | 2022-23              | [A] SMITHS DETECTION ASIA PACIFIC PTE LTD                                            |         |
| 38  | IT(ITA) 2030/DEL/2025 | 2022-23              | [A] ISHA KACKER (E FILING)                                                           |         |
| 39  | ITA 2043/DEL/2025     | 2022-23              | [A] BENTLY NEVADA LLC                                                                |         |
| 40  | ITA 5370/DEL/2025     | 2019-20              | [A] VENUS JEWEL INTERNATIONAL LIMITED (SUBSEQUENTLY KNOWN AS FINO LUXURY GROUP LTD.) |         |
| 41  | ITA 3604/DEL/2025     | 2020-21              | [A] BT GLOBAL COMMUNICATIONS INDIA PRIVATE LIMITED                                   |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025



## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF D BENCH FOR 13-JANUARY-2026 (TUESDAY)

| Srl | Appeal Number         | Assmt. Year | Assessee Name                                                   | Remarks |
|-----|-----------------------|-------------|-----------------------------------------------------------------|---------|
| 1   | ITA 6089/DEL/2010     | 2006-07     | [A] ERICSSON AB (S.G.OLD APPEAL/TOPPRIORITY)                    |         |
| 2   | ITA 5708/DEL/2011     | 2007-08     | [A] ERICSSON AB (S.G.)                                          |         |
| 3   | ITA 98/DEL/2013       | 2008-09     | [A] M/S. ERICSSON AB, SWEDEN (INTL. TAXATION)                   |         |
| 4   | ITA 1609/DEL/2014     | 2009-10     | [A] ERICSSON AB, SWEDEN ((S.G.))                                |         |
| 5   | ITA 1609/DEL/2015     | 2010-11     | [A] ERICSSON AB, SWEDEN (S.G.)                                  |         |
| 6   | ITA 589/DEL/2016      | 2011-12     | [A] ERICSSON AB, SWEDEN (INTL. TAXATION)                        |         |
| 7   | ITA 6163/DEL/2016     | 2011-12     | [A] ERICSSON AB (INTL. TAXATION)                                |         |
| 8   | ITA 7680/DEL/2017     | 2013-14     | [A] ERICSSON AB, SWEDEN (INTL. TAXATION)                        |         |
| 9   | ITA 5216/DEL/2018     | 2014-15     | [A] ERICSSON AB, SWEDEN (INTL. TAXATION)                        |         |
| 10  | ITA 9079/DEL/2019     | 2015-16     | [A] ERICSSON AB, SWEDEN (INTL. TAXATION)                        |         |
| 11  | ITA 125/DEL/2021      | 2017-18     | [A] ERICSSON AB (INTL. TAXATION)                                |         |
| 12  | ITA 2381/DEL/2022     | 2018-19     | [A] ERICSSON AB (INTL. TAXATION)                                |         |
| 13  | ITA 3157/DEL/2023     | 2021-22     | [A] ERICSSON AB (INTL. TAXATION S.G.(E FILING))                 |         |
| 14  | ITA 5766/DEL/2010     | 2004-05     | [A] COMVERSE KENAN UK (INTL. TAXATION)                          |         |
| 15  | ITA 5767/DEL/2010     | 2007-08     | [A] COMVERSE KENAN UK (INTL. TAXATION)                          |         |
| 16  | ITA 4948/DEL/2011     | 2008-09     | [A] COMVERSE KENAN UK (INTL. TAXATION)                          |         |
| 17  | CO 139/DEL/2023       | 2018-19     | [A] TOYOTO TSUSHO CORPORATION (INTL. TAXATION (E- (FILING))     |         |
| 18  | ITA 1828/DEL/2018     | 2013-14     | [A] TOYOTA TSUSHO CORPORATION (INTL. TAXATION)                  |         |
| 19  | ITA 1508/DEL/2020     | 2016-17     | [D] TOYOTA TSUSHO CORPORATION (INTL. TAXATION)                  |         |
| 20  | ITA 1911/DEL/2018     | 2013-14     | [D] TOYOTA TSUSHO CORPORATION (INTL. TAXATION)                  |         |
| 21  | ITA 1514/DEL/2020     | 2016-17     | [A] TOYOTA TSUSHO CORPORATION (INTL. TAXATION)                  |         |
| 22  | ITA 1513/DEL/2020     | 2015-16     | [A] TOYOTA TSUSHO CORPORATION (INTL. TAXATION)                  |         |
| 23  | ITA 2602/DEL/2023     | 2018-19     | [A] TOYOTA TSUSHO CORPORATION (INTL. TAXATION (E- (FILING))     |         |
| 24  | ITA 1908/DEL/2020     | 2015-16     | [D] TOYOTA TSUSHO CORPORATION (INTL. TAXATION)                  |         |
| 25  | ITA 2803/DEL/2023     | 2018-19     | [D] TOYOTO TSUSHO CORPORATION (INTL. TAXATION (E- (FILING))     |         |
| 26  | ITA 6112/DEL/2017     | 2014-15     | [A] SOJITZ CORPORATION                                          |         |
| 27  | ITA 4840/DEL/2019     | 2015-16     | [A] SOJITZ CORPORATION (INTL. TAXATION)                         |         |
| 28  | ITA 159/DEL/2023      | 2013-14     | [A] NEHA SETH (INTL. TAXATION)                                  |         |
| 29  | ITA 639/DEL/2023      | 2016-17     | [A] TRACTEBEL ENGINEERING GMBH (INTL. TAXATION)                 |         |
| 30  | ITA 640/DEL/2023      | 2015-16     | [A] TRACTEBEL ENGINEERING GMBH (INTL. TAXATION)                 |         |
| 31  | ITA 2069/DEL/2023     | AY 2020-21  | [A] ELSEVIER B.V. (INTL. TAXATION (E FILING))                   |         |
| 32  | ITA 3545/DEL/2023     | AY 2021-22  | [A] ELSEVIER B.V. (INTL. TAXATION (E- FILING))                  |         |
| 33  | IT(ITA) 1505/DEL/2025 | AY 2022-23  | [A] ELSEVIER LIMITED                                            |         |
| 34  | IT(ITA) 1731/DEL/2025 | AY 2022-23  | [A] ELSEVIER INC.                                               |         |
| 35  | ITA 2535/DEL/2023     | 2020-21     | [A] TELEFONAKTIEBOLAGET LM ERICSSON (INTL. TAXATION (E-FILING)) |         |
| 36  | ITA 3785/DEL/2023     | AY 2021-22  | [A] CBRE PTE. LTD. (E- ( FILING ))                              |         |
| 37  | ITA 3786/DEL/2023     | AY 2021-22  | [A] CBRE LIMITED (INTL. TAXATION)                               |         |
| 38  | ITA 2059/DEL/2025     | 2022-23     | [A] CBRE PTE. LTD.                                              |         |
| 39  | ITA 2060/DEL/2025     | 2022-23     | [A] CBRE LIMITED                                                |         |
| 40  | ITA 2061/DEL/2025     | 2022-23     | [A] CBRE (C) PTY LTD                                            |         |
| 41  | ITA 3528/DEL/2023     | 2021-22     | [A] AMPLITUDE, INC. (INTL. TAXATION E- (FILING))                |         |
| 42  | ITA 3562/DEL/2023     | AY 2021-22  | [A] CODAGENIX INC. (INTL. TAXATION (E-FILING))                  |         |
| 43  | ITA 1830/DEL/2025     | 2022-23     | [A] COPERION GMBH                                               |         |
| 44  | IT(ITA) 4561/DEL/2025 | 2019-20     | [A] PETROFAC INTERNATIONAL (UAE) LLC                            |         |

*Denny*  
Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF D BENCH FOR 14-JANUARY-2026 (WEDNESDAY)

| Srl | Appeal Number        | Assmt. Year | Assessee Name                                                  | Remarks |
|-----|----------------------|-------------|----------------------------------------------------------------|---------|
| 1   | ITA 1853/DEL/2025    | 2022-23     | [A] OLIVER WYMAN LTD (S/G)                                     |         |
| 2   | ITA 5834/DEL/2019    | 2014-15     | [A] INDRA SISTEMAS S. A. (INTL. TAXATION)                      |         |
| 3   | ITA 5835/DEL/2019    | 2015-16     | [A] INDRA SISTEMAS S. A. (INTL. TAXATION)                      |         |
| 4   | ITA 6002/DEL/2019    | 2015-16     | [D] INDRA SISTEMAS S. A. (INTL. TAXATION)                      |         |
| 5   | ITA 9019/DEL/2019    | 2016-17     | [A] INDRA SISTEMAS S.A. (INTL. TAXATION)                       |         |
| 6   | ITA 1117/DEL/2020    | 2011-12     | [A] INDRA SISTEMAS S. A. (INTL. TAXATION)                      |         |
| 7   | ITA 1118/DEL/2020    | 2012-13     | [A] INDRA SISTEMAS S. A. (INTL. TAXATION)                      |         |
| 8   | ITA 1119/DEL/2020    | 2014-15     | [A] INDRA SISTEMAS S. A. (INTL. TAXATION)                      |         |
| 9   | ITA 1862/DEL/2020    | 2012-13     | [D] INDRA SISTEMAS SA (INTL. TAXATION)                         |         |
| 10  | ITA 1863/DEL/2020    | 2014-15     | [D] INDRA SISTEMAS SA (INTL. TAXATION)                         |         |
| 11  | ITA 1966/DEL/2022    | 2017-18     | [A] INDRA SISTEMAS S.A (INTL. TAXATION)                        |         |
| 12  | ITA 1950/DEL/2022    | 2019-20     | [A] ASHOK KUMAR AWAL (INTL. TAXATION)                          |         |
| 13  | ITA 1982/DEL/2022    | 2018-19     | [A] COGNITE TECHNOLOGIES ISRAEL LTD (INTL. TAXATION)           |         |
| 14  | ITA 1983/DEL/2022    | 2019-20     | [A] COGNITE TECHNOLOGIES ISRAEL LTD (INTL. TAXATION)           |         |
| 15  | ITA 2124/DEL/2023    | 2020-21     | [A] COGNITE TECHNOLOGIES ISRAEL (INTL. TAXATION (E-FILING))    |         |
| 16  | ITA 541/DEL/2025     | 2022-23     | [A] COGNITE TECHNOLOGIES ISRAEL LIMITED                        |         |
| 17  | ITA 2431/DEL/2023    | 2020-21     | [A] ALTRAN TECHNOLOGIES (INTL. TAXATION)                       |         |
| 18  | ITA 3754/DEL/2023    | 2021-22     | [A] ALTRAN TECHNOLOGIES (INTL. TAXATION E- ( FILING ))         |         |
| 19  | ITA 1582/DEL/2025    | 2022-23     | [A] VOLVO INFORMATION TECHNOLOGY AB                            |         |
| 20  | ITA 2741/DEL/2023    | 2020-21     | [A] DIEBOLD NIXDORF SOFTWARE CV (INTL. TAXATION (E FILING ))   |         |
| 21  | ITA 3903/DEL/2023    | 2021-22     | [A] DIEBOLD NIXDORF SOFTWARE CV (INTL. TAXATION E- ( FILING )) |         |
| 22  | ITA 1141/DEL/2025    | 2022-23     | [A] DIEBOLD NIXDORF SOFTWARE CV                                |         |
| 23  | ITA 3844/DEL/2024    | 2020-21     | [A] CERAGON NETWORKS LIMITED (INTL. TAXATION (E.H))            |         |
| 24  | ITA 5587/DEL/2024    | 2021-22     | [A] CERAGON NETWORKS LIMITED                                   |         |
| 25  | ITA 1130/DEL/2025    | 2022-23     | [A] ANGELICA INVESTMENTS PTE. LTD.                             |         |
| 26  | ITA 1555/DEL/2025    | 2022-23     | [A] DUCATI MOTOR HOLDING S.P.A                                 |         |
| 27  | ITA 5273/DEL/2025    | 2012-13     | [D] BANBURY HOUSE INN (1995) LTD                               |         |
| 28  | ITA 1674/DEL/2025    | 2022-23     | [A] INDIUM IV (MAURITIUS) LIMITED                              |         |
| 29  | ITA 1740/DEL/2025    | 2022-23     | [A] ASIA SATELLITE TELECOMMUNICATIONS COMPANY LIMITED          |         |
| 30  | ITA 1887/DEL/2025    | 2022-23     | [A] DNATA                                                      |         |
| 31  | ITA 1895/DEL/2025    | 2022-23     | [A] CHECKMARK LIMITED                                          |         |
| 32  | ITA 1909/DEL/2025    | 2022-23     | [A] CYBER-ARK SOFTWARE LIMITED                                 |         |
| 33  | ITA 1931/DEL/2025    | 2022-23     | [A] DOW JONES & COMPANY INC.                                   |         |
| 34  | ITA 2842/DEL/2025    | 2020-21     | [A] HASBRO SA                                                  |         |
| 35  | IT(ITA 1666/DEL/2025 | 2022-23     | [A] TORAY ADVANCED MATERIALS KOREA INC.                        |         |
| 36  | IT(ITA 1522/DEL/2025 | 2022-23     | [A] SANKO SHOJI CO., LTD.                                      |         |

Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF D BENCH FOR 15-JANUARY-2026 (THURSDAY)

| Srl | Appeal Number        | Assmt. Year | Assessee Name                                                               | Remarks |
|-----|----------------------|-------------|-----------------------------------------------------------------------------|---------|
| 1   | ITA 2329/DEL/2023    | 2020-21     | [A] EUI LIMITED ((S.G) E- (FILING))                                         |         |
| 2   | ITA 331/DEL/2025     | 2022-23     | [A] EUI LIMITED (S/G)                                                       |         |
| 3   | ITA 898/DEL/2015     | 2011-12     | [A] CEVA LOGISTICS HEADOFFICE BV (INTL. TAXATION)                           |         |
| 4   | ITA 1261/DEL/2016    | 2012-13     | [A] CEVA LOGISTICS HEADOFFICE BV (INTL. TAXATION)                           |         |
| 5   | ITA 5128/DEL/2016    | 2013-14     | [A] CEVA LOGISTICS HEADOFFICE BV (INTL. TAXATION)                           |         |
| 6   | ITA 4846/DEL/2018    | 2014-15     | [A] CEVA LOGISTICS HEADOFFICE BV (INTL. TAXATION)                           |         |
| 7   | ITA 4880/DEL/2018    | 2014-15     | [D] CEVA LOGISTICS HEADOFFICE BV (INTL. TAXATION)                           |         |
| 8   | ITA 916/DEL/2021     | 2015-16     | [A] INTELSAT GLOBAL SALES AND MARKETING LIMITED (INTL. TAXATION)            |         |
| 9   | ITA 917/DEL/2021     | 2017-18     | [A] INTELSAT GLOBAL SALES AND MARKETING LIMITED (INTL. TAXATION)            |         |
| 10  | ITA 855/DEL/2023     | 2020-21     | [A] INTELSAT GLOBAL SALES AND MARKETING LIMITED (INTL. TAXATION)            |         |
| 11  | ITA 3580/DEL/2023    | 2021-22     | [A] INTELSAT GLOBAL SALES AND MARKETING LIMITED (INTL. TAXATION (E-FILING)) |         |
| 12  | ITA 1696/DEL/2022    | 2018-19     | [A] SABRE MARKETING NEDERLAND, BV. (INTL. TAXATION)                         |         |
| 13  | ITA 1697/DEL/2022    | 2019-20     | [A] SABRE MARKETING NEDERLAND, BV. (INTL. TAXATION)                         |         |
| 14  | ITA 847/DEL/2025     | 2022-23     | [A] SABRE GLOBAL TECHNOLOGIES LIMITED                                       |         |
| 15  | ITA 2323/DEL/2022    | 2019-20     | [A] AIR PRODUCTS SERVICES EUROPE SA (INTL. TAXATION)                        |         |
| 16  | ITA 1099/DEL/2025    | 2022-23     | [A] AIR PRODUCTS SERVICES EUROPE SA                                         |         |
| 17  | ITA 1897/DEL/2023    | 2020-21     | [A] WHESSE ENGINEERING LIMITED (INTL. TAXATION)                             |         |
| 18  | ITA 3340/DEL/2023    | 2021-22     | [A] TRAVELPORT INTERNATIONAL OPERATIONS LIMITED (INTL. TAXATION)            |         |
| 19  | ITA 757/DEL/2025     | 2022-23     | [A] TRAVELPORT INTERNATIONAL OPERATIONS LIMITED                             |         |
| 20  | ITA 3561/DEL/2023    | 2021-22     | [A] AVL LIST GMBH (INTL. TAXATION (E-FILING))                               |         |
| 21  | ITA 2430/DEL/2024    | AY 2016-17  | [A] CRICKET AUSTRALIA (INTL. TAXATION (E-FILING))                           |         |
| 22  | ITA 2431/DEL/2024    | AY 2016-17  | [A] CRICKET SOUTH AFRICA (INTL. TAXATION (E-FILING))                        |         |
| 23  | ITA 4889/DEL/2024    | 2018-19     | [D] INDIA BUSINESS EXCELLENCE FUND I                                        |         |
| 24  | CO 35/DEL/2025       | 2018-19     | [A] INDIA BUSINESS EXCELLENCE FUND I                                        |         |
| 25  | ITA 547/DEL/2025     | 2022-23     | [A] BAUER MASCHINEN GMBH                                                    |         |
| 26  | IT(ITA) 731/DEL/2025 | AY 2022-23  | [A] OMEGA SA                                                                |         |
| 27  | ITA 1784/DEL/2025    | 2018-19     | [A] EMIRATES-CAE FLIGHT TRAINING (LLC)                                      |         |
| 28  | ITA 1789/DEL/2025    | 2022-23     | [A] MITSUI CHEMICALS, INC.                                                  |         |
| 29  | ITA 1896/DEL/2025    | 2018-19     | [A] AMAZON WEB SERVICES, INC.                                               |         |
| 30  | ITA 1950/DEL/2025    | 2020-2021   | [A] KEY SAFETY SYSTEMS INC.                                                 |         |
| 31  | ITA 2011/DEL/2025    | 2022-23     | [A] IPSTAR INTERNATIONAL PTE. LIMITED                                       |         |
| 32  | ITA 2040/DEL/2025    | 2022-23     | [A] MYNTRA INC (E FILING)                                                   |         |
| 33  | ITA 2055/DEL/2025    | 2022-23     | [A] ADVICS CO., LTD.                                                        |         |
| 34  | ITA 4037/DEL/2025    | 2017-18     | [A] SACHIN SAXENA                                                           |         |
| 35  | ITA 4579/DEL/2025    | 2019-20     | [D] BINA BATLIJALA                                                          |         |

Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF D BENCH FOR 19-JANUARY-2026 (MONDAY)

| Srl | Appeal Number         | Assmt. Year | Assessee Name                                                                                                                         | Remarks |
|-----|-----------------------|-------------|---------------------------------------------------------------------------------------------------------------------------------------|---------|
| 1   | ITA 5671/DEL/2011     | 2007-08     | [A] ORACLE SYSTEMS CORPORATION (S.G.)                                                                                                 |         |
| 2   | ITA 3314/DEL/2013     | 2006-07     | [A] ORACLE SYSTEMS CORPORATION (S.G.)                                                                                                 |         |
| 3   | ITA 1974/DEL/2014     | 2009-10     | [A] M/S. ORACLE SYSTEMS CORPORATION (S.G.)                                                                                            |         |
| 4   | ITA 4054/DEL/2014     | 2008-09     | [A] ORACLE SYSTEMS CORPORATION (S.G.)                                                                                                 |         |
| 5   | ITA 2088/DEL/2017     | 2010-11     | [A] ORACLE SYSTEMS CORPORATION (S.G.)                                                                                                 |         |
| 6   | ITA 2089/DEL/2017     | 2011-12     | [A] ORACLE SYSTEMS CORPORATION (S.G.)                                                                                                 |         |
| 7   | ITA 2090/DEL/2017     | 2012-13     | [A] ORACLE SYSTEMS CORPORATION (S.G.)                                                                                                 |         |
| 8   | ITA 3244/DEL/2023     | 2021-22     | [A] ORACLE AMERICA INC. (INTL. TAXATION)                                                                                              |         |
| 9   | ITA 3245/DEL/2023     | 2021-22     | [A] ORACLE CORPORATION SINGAPORE PTE. LTD. (INTL. TAXATION)                                                                           |         |
| 10  | ITA 2257/DEL/2024     | 2016-17     | [A] ORACLE AMERICA INC. (INTL. TAXATION)                                                                                              |         |
| 11  | ITA 2258/DEL/2024     | 2016-17     | [A] ORACLE CORPORATION SINGAPORE PTE. LTD. (INTL. TAXATION)                                                                           |         |
| 12  | ITA 2477/DEL/2024     | 2016-17     | [A] ORACLE CAPAC SERVICES UNLIMITED COMPANY (INTL. TAXATION)                                                                          |         |
| 13  | ITA 985/DEL/2025      | 2022-23     | [A] ORACLE CORPORATION SINGAPORE PTE. LIMITED                                                                                         |         |
| 14  | ITA 1953/DEL/2025     | 2022-23     | [A] ORACLE CAPAC SERVICES UNLIMITED COMPANY                                                                                           |         |
| 15  | ITA 1765/DEL/2022     | 2017-18     | [A] SUZUKI MOTOR CORPORATION (S.G.)                                                                                                   |         |
| 16  | ITA 1893/DEL/2023     | 2020-21     | [A] SUZUKI MOTOR CORPORATION (S.G.)                                                                                                   |         |
| 17  | ITA 161/DEL/2011      | 2007-08     | [A] AMERICOM ASIA PACIFIC LLC (INTL. TAXATION)                                                                                        |         |
| 18  | ITA 5611/DEL/2011     | 2002-03     | [A] AMERICOM ASIA PACIFIC LLC (INTL. TAXATION)                                                                                        |         |
| 19  | ITA 970/DEL/2013      | 2003-04     | [D] M/S. AMERICOM ASIA PACIFIC LLC (INTL. TAXATION)                                                                                   |         |
| 20  | ITA 971/DEL/2013      | 2004-05     | [D] M/S. AMERICOM ASIA PACIFIC LLC (INTL. TAXATION)                                                                                   |         |
| 21  | ITA 972/DEL/2013      | 2005-06     | [D] M/S. AMERICOM ASIA PACIFIC LLC (INTL. TAXATION)                                                                                   |         |
| 22  | ITA 973/DEL/2013      | 2006-07     | [D] M/S. AMERICOM ASIA PACIFIC LLC (INTL. TAXATION)                                                                                   |         |
| 23  | ITA 1225/DEL/2013     | 2003-04     | [A] M/S AMERICOM ASIA PACIFIC LLC (INTL. TAXATION)                                                                                    |         |
| 24  | ITA 1226/DEL/2013     | 2004-05     | [A] AMERICOM ASIA PACIFIC LLC (INTL. TAXATION)                                                                                        |         |
| 25  | ITA 1227/DEL/2013     | 2005-06     | [A] M/S AMERICOM ASIA PACIFIC LLC (INTL. TAXATION)                                                                                    |         |
| 26  | ITA 1228/DEL/2013     | 2006-07     | [A] M/S AMERICOM ASIA PACIFIC LLC (INTL. TAXATION)                                                                                    |         |
| 27  | ITA 2450/DEL/2014     | 2005-06     | [D] M/S. CAIRN ENERGY INDIA WEST BV                                                                                                   |         |
| 28  | ITA 8770/DEL/2019     | 2016-17     | [A] GEODATE ENGINEERING S.P.A. (R/M)                                                                                                  |         |
| 29  | ITA 342/DEL/2023      | 2016-17     | [A] MOHAMMED AHSAN ALI KHAN (INTL. TAXATION)                                                                                          |         |
| 30  | ITA 343/DEL/2023      | 2016-17     | [A] MOHAMMAD WAJAHAT ALI KHAN (INTL. TAXATION)                                                                                        |         |
| 31  | ITA 344/DEL/2023      | 2017-18     | [A] MOHAMMAD WAJAHAT ALI KHAN (INTL. TAXATION)                                                                                        |         |
| 32  | ITA 893/DEL/2023      | 2014-15     | [A] SAAB AKTIEBOLAG                                                                                                                   |         |
| 33  | ITA 1916/DEL/2023     | 2020-21     | [A] HYOSUNG CORPORATION (INTL. TAXATION)                                                                                              |         |
| 34  | ITA 3908/DEL/2023     | 2021-22     | [A] FIDELITY NATIONAL INFORMATION SERVICES(NETHERLANDS) B.V. (FORMERLY FIDELITY INFORMATION SERVICES HOL (INTL. TAXATION (E-FILING))) |         |
| 35  | ITA 1281/DEL/2024     | 2018-19     | [A] SERVICIOS DE PERSONAL CINEMA S.A. DE C.V. (INTL. TAXATION)                                                                        |         |
| 36  | ITA 1185/DEL/2025     | 2022-23     | [A] CLOUDERA INC                                                                                                                      |         |
| 37  | IT(IT)A 1239/DEL/2025 | 2022-23     | [A] KITARA PIJN 1101                                                                                                                  |         |

Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF D BENCH FOR 20-JANUARY-2026 (TUESDAY)

| Srl | Appeal Number         | Assmt. Year | Assessee Name                                                           | Remarks |
|-----|-----------------------|-------------|-------------------------------------------------------------------------|---------|
| 1   | ITA 1909/DEL/2016     | 2011-12     | [A] FEDERAL MOGUL GOETZE (INDIA) LTD. (R/M)                             |         |
| 2   | ITA 3186/DEL/2017     | 2011-12     | [A] M/S FEDERAL MOGUL GOETZE (INDIA) LTD.                               |         |
| 3   | ITA 1503/DEL/2022     | 2018-19     | [A] INTELSAT GLOBAL SALES AND MARKETING LIMITED (INTL. TAXATION)        |         |
| 4   | ITA 1787/DEL/2022     | 2018-19     | [A] INTELSAT GLOBAL SALES AND MARKETING LTD (INTL. TAXATION)            |         |
| 5   | ITA 2274/DEL/2022     | 2019-20     | [A] INTELSAT GLOBAL SALES AND MARKETING LIMITED (INTL. TAXATION)        |         |
| 6   | ITA 2874/DEL/2022     | 2019-20     | [A] INTELSAT GLOBAL SALES AND MARKETING LIMITED (INTL. TAXATION)        |         |
| 7   | ITA 1832/DEL/2025     | 2022-23     | [A] INTELSAT GLOBAL SALES AND MARKETING LIMITED                         |         |
| 8   | ITA 2083/DEL/2022     | 2019-20     | [A] SIEYUAN ELECTRIC CO. LTD. (INTL. TAXATION)                          |         |
| 9   | ITA 1401/DEL/2025     | 2022-23     | [A] SIEYUAN ELECTRIC CO.LTD                                             |         |
| 10  | ITA 2216/DEL/2022     | 2019-20     | [A] UNIVERSAL TRACTOR HOLDING LLC                                       |         |
| 11  | ITA 2225/DEL/2022     | 2018-19     | [A] SK TELECOM CO. LTD. (INTL. TAXATION)                                |         |
| 12  | ITA 2279/DEL/2022     | 2015-16     | [A] NOV RIG SOLUTIONS PTE, LTD (INTL. TAXATION)                         |         |
| 13  | ITA 694/DEL/2023      | 2019-20     | [A] FLIPKART (SHENZHEN) INTERNATIONAL TRADING CO. LTD. (INTL. TAXATION) |         |
| 14  | ITA 695/DEL/2023      | 2020-21     | [A] FLIPKART (SHENZHEN) INTERNATIONAL TRADING CO. LTD. (INTL. TAXATION) |         |
| 15  | ITA 3213/DEL/2023     | 2021-22     | [A] FLIPKART (SHENZHEN) INTERNATIONAL TRADING CO. LTD. (INTL. TAXATION) |         |
| 16  | ITA 1200/DEL/2025     | 2022-23     | [A] FLIPKART (SHENZHEN) INTERNATIONAL TRADING CO. LTD                   |         |
| 17  | ITA 1629/DEL/2023     | 2019-20     | [A] FLOWSERVE US INC (INTL. TAXATION)                                   |         |
| 18  | ITA 2162/DEL/2023     | 2020-21     | [A] SOFTWAREONE INC (INTL. TAXATION E- ( FILING))                       |         |
| 19  | ITA 3504/DEL/2023     | 2021-22     | [A] EVALUESERVE HOLDING AG (INTL. TAXATION (E- (FILING))                |         |
| 20  | ITA 3857/DEL/2023     | 2021-22     | [A] ANDRITZ VIETNAM COMPANY LIMITED (INTL. TAXATION)                    |         |
| 21  | ITA 2073/DEL/2024     | 2013-14     | [A] TBEA SHANDONG LUNENG TAISHAN CABLE CO. LTD.                         |         |
| 22  | ITA 2084/DEL/2024     | 2016-17     | [A] TBEA SHANDONG LUNENG TAISHAN CABLE CO. LTD.                         |         |
| 23  | ITA 2085/DEL/2024     | 2017-18     | [A] TBEA SHANDONG LUNENG TAISHAN CABLE CO. LTD.                         |         |
| 24  | ITA 2619/DEL/2024     | 2020-21     | [A] INTERNET FUND III PTE. LTD. (INTL. TAXATION (E- (FILING))           |         |
| 25  | ITA 871/DEL/2025      | 2022-23     | [A] NUNHEMS NETHERLANDS B.V.                                            |         |
| 26  | ITA 884/DEL/2025      | 2016-17     | [A] SHASHI BHUSAN PANDEY                                                |         |
| 27  | ITA 1661/DEL/2025     | 2018-19     | [A] MANVENDU BHARADWAJ                                                  |         |
| 28  | ITA 1675/DEL/2025     | 2022-23     | [A] AMPLITUDE, INC.                                                     |         |
| 29  | ITA 1889/DEL/2025     | 2022-23     | [A] MICROSOFT REGIONAL SALES PTE. LTD.                                  |         |
| 30  | ITA 2001/DEL/2025     | 2002-03     | [A] ALCATEL- LUCENT PORTUGAL SA                                         |         |
| 31  | ITA 2002/DEL/2025     | 2003-04     | [A] ALCATEL- LUCENT PORTUGAL SA                                         |         |
| 32  | IT(ITA) 2024/DEL/2025 | 2022-23     | [A] CONFLUENT, INC. (E FILING)                                          |         |
| 33  | IT(ITA) 2039/DEL/2025 | 2022-23     | [A] INNIO JENBACHER GMBH & CO OG (E FILING)                             |         |
| 34  | IT(ITA) 2151/DEL/2025 | 2022-23     | [A] TERMA A/S                                                           |         |
| 35  | ITA 4598/DEL/2025     | 2011-12     | [D] EMIRATES INTEGRATED TELECOMMUNICATIONS COMPANY PJSC                 |         |
| 36  | ITA 4599/DEL/2025     | 2013-14     | [D] EMIRATES INTEGRATED TELECOMMUNICATIONS COMPANY PJSC                 |         |
| 37  | ITA 4600/DEL/2025     | 2014-15     | [D] EMIRATES INTEGRATED TELECOMMUNICATIONS COMPANY PJSC                 |         |
| 38  | ITA 4601/DEL/2025     | 2015-16     | [D] EMIRATES INTEGRATED TELECOMMUNICATIONS COMPANY PJSC                 |         |
| 39  | ITA 4602/DEL/2025     | 2016-17     | [D] EMIRATES INTEGRATED TELECOMMUNICATIONS COMPANY PJSC                 |         |
| 40  | ITA 4603/DEL/2025     | 2018-19     | [D] EMIRATES INTEGRATED TELECOMMUNICATIONS COMPANY PJSC                 |         |

Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF D BENCH FOR 21-JANUARY-2026 (WEDNESDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                                     | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------------------------------------|---------|
| 1   | ITA 2328/DEL/2015 | 2010-11     | [A] M/S. LINDE AKTIENGESELLSCHAFT (INTL. TAXATION)                                |         |
| 2   | ITA 2352/DEL/2018 | 2011-12     | [A] LINDE AKTIENGESELLSCHAFT (INTL. TAXATION)                                     |         |
| 3   | ITA 2609/DEL/2018 | 2011-12     | [D] LINDE AKTIENGESELLSCHAFT (INTL. TAXATION)                                     |         |
| 4   | ITA 3777/DEL/2018 | 2012-13     | [A] LINDE AKTIENGESELLSCHAFT (INTL. TAXATION)                                     |         |
| 5   | ITA 4229/DEL/2018 | 2012-13     | [D] LINDE AKTIENGESELLSCHAFT (INTL. TAXATION)                                     |         |
| 6   | ITA 3972/DEL/2019 | 2013-14     | [D] LINDE AKTIENGESELLSCHAFT (INTL. TAXATION)                                     |         |
| 7   | ITA 8011/DEL/2019 | 2014-15     | [D] LINDE AKTIENGESELLSCHAFT (INTL. TAXATION)                                     |         |
| 8   | ITA 8075/DEL/2019 | 2014-15     | [A] LINDE AKTIENGESELLSCHAFT (INTL. TAXATION)                                     |         |
| 9   | ITA 7767/DEL/2019 | 2015-16     | [A] BENTELER AUTOMATIVE (CHINA) INVESTMENTR LIMITES (INTL. TAXATION)              |         |
| 10  | ITA 1006/DEL/2022 | 2016-17     | [A] BENTELER AUTOMOTIVE (CHINA) INVESTMENT LTD (INTL. TAXATION)                   |         |
| 11  | ITA 1007/DEL/2022 | 2017-18     | [A] BENTELER AUTOMOTIVE (CHINA) INVESTMENT LTD (INTL. TAXATION)                   |         |
| 12  | ITA 752/DEL/2022  | 2018-19     | [A] TRACTEBEL ENGINEERING GMBH (INTL. TAXATION)                                   |         |
| 13  | ITA 1819/DEL/2022 | 2018-19     | [A] KUKAMA VENTURES LTD (INTL. TAXATION)                                          |         |
| 14  | ITA 1959/DEL/2022 | 2018-19     | [A] MVM EGI ZRT.(FORMERLY KNOWN AS ENEXO HUNGARY ZRT.) (INTL. TAXATION)           |         |
| 15  | ITA 2210/DEL/2022 | 2018-19     | [A] ROSEMOUNT LLC, USA (INTL. TAXATION)                                           |         |
| 16  | ITA 2331/DEL/2022 | 2019-20     | [A] INTUIT INC. (INTL. TAXATION)                                                  |         |
| 17  | ITA 2357/DEL/2022 | 2018-19     | [A] EGIS RAIL (INTL. TAXATION)                                                    |         |
| 18  | ITA 2358/DEL/2022 | 2019-20     | [A] EGIS RAIL (INTL. TAXATION)                                                    |         |
| 19  | ITA 153/DEL/2023  | 2016-17     | [A] SKW STAHL-METALLURGIE GMBH (INTL. TAXATION)                                   |         |
| 20  | ITA 2327/DEL/2023 | 2020-21     | [A] DONALDSON COMPANY INC. ((E FILLING))                                          |         |
| 21  | ITA 2421/DEL/2023 | AY 2020-21  | [A] PSA INTERNATIONAL PTE LTD (INTL. TAXATION (E- FILLING))                       |         |
| 22  | ITA 2667/DEL/2023 | 2020-21     | [A] MACQUARIE SBI INFRASTRUCTURE INVESTMENTS PTE LTD (INTL. TAXATION (E-FILLING)) |         |
| 23  | ITA 2717/DEL/2023 | 2020-21     | [A] POLIAGE INC. (MERGED WITH CAPGEMINI AMERICA INC.) (INTL. TAXATION (E FILED))  |         |
| 24  | ITA 2979/DEL/2023 | 2021-22     | [A] DONALDSON COMPANY INC (INTL. TAXATION E- ( FILING ))                          |         |
| 25  | ITA 3623/DEL/2023 | 2021-22     | [A] EGIS INTERNATIONAL SAS (INTL. TAXATION (E- (FILING))                          |         |
| 26  | ITA 3652/DEL/2023 | 2021-22     | [A] CONFLUENT, INC. (INTL. TAXATION (E-FILLING))                                  |         |
| 27  | ITA 3825/DEL/2023 | 2021-22     | [A] TREND MICRO AUSTRALIA PROPRIETARY LIMITED (INTL. TAXATION)                    |         |
| 28  | ITA 1860/DEL/2024 | 2013-14     | [A] SHIMIZU CORPORATION (INTL. TAXATION (E-FILLING))                              |         |
| 29  | ITA 1861/DEL/2024 | 2014-15     | [A] SHIMIZU CORPORATION (INTL. TAXATION (E-FILLING))                              |         |
| 30  | ITA 1862/DEL/2024 | 2015-16     | [A] SHIMIZU CORPORATION (INTL. TAXATION (E-FILLING))                              |         |
| 31  | ITA 1863/DEL/2024 | 2016-17     | [A] SHIMIZU CORPORATION (INTL. TAXATION (E-FILLING))                              |         |
| 32  | ITA 1864/DEL/2024 | 2017-18     | [A] SHIMIZU CORPORATION (INTL. TAXATION (E-FILLING))                              |         |
| 33  | ITA 1865/DEL/2024 | 2018-19     | [A] SHIMIZU CORPORATION (INTL. TAXATION (E-FILLING))                              |         |
| 34  | ITA 5039/DEL/2024 | 2020-21     | [A] VISHAL WANCHOO                                                                |         |
| 35  | ITA 882/DEL/2025  | 2022-23     | [A] DONALDSON COMPANY INC                                                         |         |
| 36  | ITA 1230/DEL/2025 | 2022-23     | [A] CAIRN UK HOLDINGS LIMITED                                                     |         |
| 37  | ITA 5363/DEL/2025 | 2021-22     | [D] Ariba INC                                                                     |         |

Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF D BENCH FOR 22-JANUARY-2026 (THURSDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                           | Remarks |
|-----|-------------------|-------------|-------------------------------------------------------------------------|---------|
| 1   | ITA 2094/DEL/2022 | 2017-18     | [A] GENPACT LUXEMBOURG S.A.R.L (INTL. TAXATION (S.G))                   |         |
| 2   | ITA 3251/DEL/2023 | 2021-22     | [A] CAIRN ENERGY HYDROCARBONS LIMITED (INTL. TAXATION (S.G))            |         |
| 3   | BMA 13/DEL/2023   | 2019-20     | [D] ANKITA RAI TIWARI                                                   |         |
| 4   | CO 122/DEL/2023   | 2019-20     | [A] ANKITA RAI TIWARI                                                   |         |
| 5   | BMA 14/DEL/2023   | 2019-20     | [D] NIMIT RAI TIWARI                                                    |         |
| 6   | CO 123/DEL/2023   | 2019-20     | [A] NIMIT RAI TIWARI                                                    |         |
| 7   | BMA 13/DEL/2025   | 2019-20     | [D] ASHISH GARG                                                         |         |
| 8   | BMA 15/DEL/2025   | 2021        | [D] TARUN TRIKHA                                                        |         |
| 9   | BMA 20/DEL/2025   | 2015-16     | [D] TAHILIANI DESIGN PVT. LTD.                                          |         |
| 10  | BMA 21/DEL/2025   | 2017-18     | [D] TAHILIANI DESIGN PVT. LTD.                                          |         |
| 11  | BMA 22/DEL/2025   | 2018-19     | [D] TAHILIANI DESIGN PVT. LTD.                                          |         |
| 12  | BMA 23/DEL/2025   | 2022-23     | [A] RAHUL BHATNAGAR                                                     |         |
| 13  | ITA 2992/DEL/2016 | 2009-10     | [A] SMEC INTERNATIONAL PVT. LTD. (R/M)                                  |         |
| 14  | ITA 2993/DEL/2016 | 2010-11     | [A] SMEC INTERNATIONAL PTY LTD. (R/M)                                   |         |
| 15  | ITA 674/DEL/2022  | 2018-19     | [A] PANASONIC CORPORATION (INTL. TAXATION)                              |         |
| 16  | ITA 2045/DEL/2023 | 2020-21     | [A] PANASONIC HOLDINGS CORPORATION (INTL. TAXATION)                     |         |
| 17  | ITA 3772/DEL/2023 | 2021-22     | [A] PANASONIC HOLDINGS CORPORATION (INTL. TAXATION (E-FILING))          |         |
| 18  | ITA 1736/DEL/2022 | 2018-19     | [A] WOW ARCHITECTS PTE. LTD. (INTL. TAXATION)                           |         |
| 19  | ITA 1737/DEL/2022 | 2019-20     | [A] WOW ARCHITECTS PTE LTD (INTL. TAXATION)                             |         |
| 20  | ITA 3160/DEL/2023 | 2021-22     | [A] WOW ARCHITECTS PTE. LTD. (INTL. TAXATION)                           |         |
| 21  | ITA 2361/DEL/2022 | 2019-20     | [A] FANGDA INNOTECH CO. LTD. (INTL. TAXATION)                           |         |
| 22  | ITA 2362/DEL/2023 | 2020-21     | [D] FANGDA INNOTECH CO LTD (INTL. TAXATION (E-FILING))                  |         |
| 23  | ITA 825/DEL/2023  | 2020-21     | [A] FIREEYE IRELAND LIMITED (INTL. TAXATION)                            |         |
| 24  | ITA 917/DEL/2023  | 2020-21     | [A] CLOUDERA INC. (INTL. TAXATION)                                      |         |
| 25  | ITA 3387/DEL/2023 | 2021-22     | [A] CLOUDERA INC. (INTL. TAXATION (E-FILING))                           |         |
| 26  | ITA 1816/DEL/2023 | 2020-21     | [A] ZTE CORPORATION (INTL. TAXATION)                                    |         |
| 27  | ITA 3434/DEL/2023 | 2021-22     | [A] ZTE CORPORATION (INTL. TAXATION)                                    |         |
| 28  | ITA 2024/DEL/2023 | 2020-21     | [A] ZEBRA TECHNOLOGIES ASIA PACIFIC PTE LTD (INTL. TAXATION (E FILING)) |         |
| 29  | ITA 3351/DEL/2023 | 2021-22     | [A] ZEBRA TECHNOLOGIES ASIA PACIFIC PTE LTD (INTL. TAXATION (E-FILING)) |         |
| 30  | ITA 2398/DEL/2023 | 2020-21     | [A] TECHNIP ENERGIES (INTL. TAXATION)                                   |         |
| 31  | ITA 2411/DEL/2023 | 2020-21     | [A] TRAVELPORT GLOBAL DISTRIBUTION SYSTEM BV (INTL. TAXATION)           |         |
| 32  | ITA 2719/DEL/2023 | 2010-11     | [A] PGS GEOPHYSICAL AS (E-FILE)                                         |         |
| 33  | ITA 3601/DEL/2023 | 2021-22     | [A] SPLENDOUR MARINE PTE LTD. (INTL. TAXATION (E-FILING))               |         |
| 34  | ITA 3602/DEL/2023 | 2021-22     | [A] SPLENDOUR MARINE TRADING FZE (INTL. TAXATION (E-FILING))            |         |
| 35  | ITA 3744/DEL/2023 | 2021-22     | [A] ENSONO, INC. (INTL. TAXATION (E- FILING))                           |         |
| 36  | ITA 1408/DEL/2024 | 2018-19     | [A] MACE MACRO TECHNICAL SERVICES LLC (INTL. TAXATION)                  |         |

  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF D BENCH FOR 27-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number         | Assmt. Year | Assessee Name                                                                                                                       | Remarks |
|-----|-----------------------|-------------|-------------------------------------------------------------------------------------------------------------------------------------|---------|
| 1   | ITA 3328/DEL/2023     | 2021-22     | [A] PERFETTI VAN MELLE ICT B.V (S.G. (R/M))                                                                                         |         |
| 2   | ITA 422/DEL/2025      | 2022-23     | [A] PERFETTI VAN MELLE ICT B.V. (S/G)                                                                                               |         |
| 3   | ITA 1673/DEL/2017     | 2012-13     | [A] M/S Ariba INC (INTL. TAX.)                                                                                                      |         |
| 4   | ITA 6658/DEL/2017     | 2013-14     | [D] Ariba INC (INTL. TAXATION)                                                                                                      |         |
| 5   | ITA 6659/DEL/2017     | 2014-15     | [D] Ariba INC (INTL. TAXATION)                                                                                                      |         |
| 6   | ITA 6792/DEL/2017     | 2013-14     | [A] Ariba INC (INTL. TAXATION)                                                                                                      |         |
| 7   | ITA 6793/DEL/2017     | 2014-15     | [A] Ariba INC (INTL. TAXATION)                                                                                                      |         |
| 8   | ITA 8837/DEL/2019     | 2016-17     | [A] Ariba INC. (INTL. TAXATION)                                                                                                     |         |
| 9   | ITA 495/DEL/2022      | 2017-18     | [A] Ariba INC. (INTL. TAXATION)                                                                                                     |         |
| 10  | ITA 1724/DEL/2023     | 2018-19     | [D] Ariba INC. (INTL. TAXATION)                                                                                                     |         |
| 11  | ITA 1725/DEL/2023     | 2019-20     | [D] Ariba INC. (INTL. TAXATION)                                                                                                     |         |
| 12  | ITA 1726/DEL/2023     | 2020-21     | [D] Ariba INC. (INTL. TAXATION)                                                                                                     |         |
| 13  | ITA 2124/DEL/2017     | 2012-13     | [D] M/S. REED ELSEVIER (SINGAPORE) 2008 PTE. LTD.                                                                                   |         |
| 14  | CO 71/DEL/2023        | 2012-13     | [A] RELX (SINGAPORE) PTE LTD [FORMERLY KNOWN AS REED ELSEVIER (SINGAPORE) 2008 PTE. LTD.] (E- ( FILING ))                           |         |
| 15  | ITA 5302/DEL/2018     | 2013-14     | [D] GURPREET SINGH DHILLON (INTL. TAXATION)                                                                                         |         |
| 16  | ITA 5318/DEL/2018     | 2013-14     | [A] GURPREET SINGH DHILLON (INTL. TAXATION)                                                                                         |         |
| 17  | ITA 1140/DEL/2022     | 2017-18     | [A] SINOGAS MANAGEMENT PTE LTD. (INTL. TAXATION)                                                                                    |         |
| 18  | ITA 2144/DEL/2022     | 2018-19     | [A] SINOGAS MANAGEMENT PTE LTD (INTL. TAXATION)                                                                                     |         |
| 19  | ITA 2349/DEL/2022     | 2019-20     | [A] HASKONINGDHV NEDERLAND B.V. (INTL. TAXATION)                                                                                    |         |
| 20  | ITA 2027/DEL/2023     | 2020-21     | [A] HASKONINGDHV NEDERLAND BV (INTL. TAXATION)                                                                                      |         |
| 21  | ITA 2892/DEL/2022     | 2013-14     | [A] JAGUAR LAND ROVER HOLDINGS LTD (EARLIER KNOWN AS LAND ROVER) (INTL. TAXATION)                                                   |         |
| 22  | ITA 792/DEL/2023      | 2015-16     | [A] BUREAU VERITAS SINGAPORE PTE LTD (INTL. TAXATION)                                                                               |         |
| 23  | ITA 832/DEL/2023      | 2020-21     | [A] GE ENERGY POWER CONVERSION GROUP (PREVIOUSLY KNOWN AS FINANCIERE CVT) (INTL. TAXATION)                                          |         |
| 24  | IT(IT)A 1142/DEL/2025 | 2022-23     | [A] GE ENGINE SERVICES LLC                                                                                                          |         |
| 25  | ITA 2427/DEL/2023     | 2020-21     | [A] NAGRAVISION AS (INTL. TAXATION)                                                                                                 |         |
| 26  | ITA 2898/DEL/2023     | 2021-22     | [A] FIBERHOME TELECOMMUNICATION TECHNOLOGIES CO. LTD. (INTL. TAXATION)                                                              |         |
| 27  | ITA 3421/DEL/2023     | 2021-22     | [A] DENSO INTERNATIONAL ASIA CO. LTD. (INTL. TAXATION (E-FILING))                                                                   |         |
| 28  | ITA 3717/DEL/2024     | 2018-19     | [A] INVENTIVE TRANSFORMATION PHILIPPINES INC.(FORMERLY KNOWN AS IL AND FS TECHNOLOGIES PHILIPPINES INC. (INTL. TAXATION (E-FILING)) |         |
| 29  | ITA 973/DEL/2025      | 2022-23     | [A] SPRINGER NATURE CUSTOMER SERVICE CENTER GMBH                                                                                    |         |
| 30  | ITA 1838/DEL/2025     | 2022-23     | [A] MISUMI CORPORATION                                                                                                              |         |
| 31  | ITA 2013/DEL/2025     | 2018-19     | [A] ALSTOM RAIL SWEDEN AB (E FILING)                                                                                                |         |
| 32  | ITA 2014/DEL/2025     | 2018-19     | [A] ALSTOM (SHARED SERVICES) PHILIPPINES INC. (E FILING)                                                                            |         |
| 33  | ITA 2081/DEL/2025     | 2022-23     | [A] BAKER HUGHES ENERGY TECHNOLOGY UK LIMITED                                                                                       |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025



## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF D BENCH FOR 28-JANUARY-2026 (WEDNESDAY)

| Srl | Appeal Number         | Assmt. Year | Assessee Name                                                  | Remarks |
|-----|-----------------------|-------------|----------------------------------------------------------------|---------|
| 1   | ITA 974/DEL/2025      | 2018-19     | [A] SUZUKI MOTOR CORPORATION (E/H)                             |         |
| 2   | ITA 975/DEL/2025      | 2022-23     | [A] SUZUKI MOTOR CORPORATION (E/H)                             |         |
| 3   | ITA 2207/DEL/2022     | 2019-20     | [A] A.T.KEARNEY INC. (INTL. TAXATION)                          |         |
| 4   | ITA 1548/DEL/2023     | 2020-21     | [A] A.T. KEARNEY INC. (INTL. TAXATION)                         |         |
| 5   | ITA 1933/DEL/2025     | 2022-23     | [A] A.T. KEARNEY LIMITED                                       |         |
| 6   | ITA 387/DEL/2023      | 2019-20     | [A] LIGHTBOX EXPANSTION FUND                                   |         |
| 7   | ITA 388/DEL/2023      | 2019-20     | [A] LIGHTBOX VENTURES II                                       |         |
| 8   | ITA 2675/DEL/2023     | 2020-21     | [A] PRIMARY REAL ESTATE INVESTMENTS (INTL. TAXATION)           |         |
| 9   | ITA 3846/DEL/2023     | 2021-22     | [A] HOME CREDIT INTERNATIONAL A.S. (INTL. TAXATION E-(FILING)) |         |
| 10  | IT(IT)A 542/DEL/2025  | 2022-23     | [A] SPLENDOUR MARINE TRADING FZE                               |         |
| 11  | ITA 1954/DEL/2025     | 2022-23     | [A] ZEBRA TECHNOLOGIES ASIA PACIFIC PTE LTD (E FILING)         |         |
| 12  | IT(IT)A 1969/DEL/2025 | 2022-23     | [A] GE DIGITAL INTERNATIONAL LLC                               |         |
| 13  | ITA 1970/DEL/2025     | 2018-19     | [A] BECHTEL POWER CORPORAYTON                                  |         |
| 14  | ITA 1977/DEL/2025     | 2022-23     | [A] BECHTE LIMITED                                             |         |
| 15  | IT(IT)A 1991/DEL/2025 | 2022-23     | [A] CADENCE DESIGN SYSTEMS INC.                                |         |
| 16  | IT(IT)A 1992/DEL/2025 | 2022-23     | [A] CADENCE DESIGN SYSTEMS (IRELAND) LIMITED                   |         |
| 17  | ITA 2054/DEL/2025     | 2022-23     | [A] NUOVO PIGNONE INTERNATIONAL SRL                            |         |

Assistant-Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF D BENCH FOR 29-JANUARY-2026 (THURSDAY)

| Sr# | Appeal Number         | Assmt. Year | Assessee Name                                                                          | Remarks |
|-----|-----------------------|-------------|----------------------------------------------------------------------------------------|---------|
| 1   | ITA 1947/DEL/2025     | 2022-23     | [A] GE ENERGY PARTS INC (S/G)                                                          |         |
| 2   | ITA 2281/DEL/2019     | 2015-16     | [A] HERBERT SMITH FREEHILLS LLP (INTL. TAXATION)                                       |         |
| 3   | ITA 2352/DEL/2022     | 2018-19     | [A] HERBERT SMITH FREEHILLS LLP (INTL. TAXATION)                                       |         |
| 4   | ITA 3209/DEL/2023     | 2021-22     | [A] HERBERT SMITH FREEHILLS LLP (INTL. TAXATION (E FILING))                            |         |
| 5   | ITA 4045/DEL/2019     | 2014-15     | [A] M/S. THYSSEN KRUPP SYSTEMS ENGINEERING GMBH (INTL. TAXATION)                       |         |
| 6   | ITA 9050/DEL/2019     | 2015-16     | [A] THYSSEN KRUPP SYSTEMS ENGINEERING GMBH (INTL. TAXATION)                            |         |
| 7   | ITA 376/DEL/2020      | 2016-17     | [A] THYSSEN KRUPP SYSTEMS ENGINEERING GMBH (INTL. TAXATION)                            |         |
| 8   | ITA 1851/DEL/2022     | 2018-19     | [A] AMPHENOL FCI ASIA PTE LTD. (FORMERLY KNOWN AS FCI ASIA PTE. LTD.) (INTL. TAXATION) |         |
| 9   | ITA 1852/DEL/2022     | 2019-20     | [A] AMPHENOL FCI ASIA PTE LTD (FORMERLY KNOW AS FCI ASIA PTE LTD) (INTL. TAXATION)     |         |
| 10  | ITA 814/DEL/2023      | 2020-21     | [A] AMPHENOL FCI ASIA PTE LTD (INTL. TAXATION)                                         |         |
| 11  | ITA 3002/DEL/2023     | 2021-22     | [A] AMPHENOL FCI ASIA PTE LTD ((E-FILING))                                             |         |
| 12  | ITA 2056/DEL/2025     | 2022-23     | [A] AMPHENOL FCI ASIA PTE LTD                                                          |         |
| 13  | ITA 1155/DEL/2025     | 2018-19     | [A] JUNGLEE GAMES INC.                                                                 |         |
| 14  | IT(ITA) 1431/DEL/2025 | 2022-2023   | [A] FIREEYE IRELAND LIMITED                                                            |         |

Assistant Registrar  
29-Dec-2025

## CAUSE LIST OF E BENCH FOR 05-JANUARY-2026 (MONDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                   | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------------------|---------|
| 1   | ITA 2938/DEL/2022 | 2011-12     | [A] NYK ENTERPRISES P.LTD                                       |         |
| 2   | ITA 1244/DEL/2023 | 2019-20     | [D] LOTUS HERBALS COLOUR COSMETICS                              |         |
| 3   | ITA 611/DEL/2023  | 2018-19     | [D] LOTUS HERBALS COLOUR COSMETICS                              |         |
| 4   | ITA 2033/DEL/2023 | 2013-14     | [A] NISHAN INBUILD LIMITED                                      |         |
| 5   | ITA 4970/DEL/2024 | N.A.        | [A] MILES2SMILE FOUNDATION                                      |         |
| 6   | ITA 4969/DEL/2024 | N.A.        | [A] MILES2SMILE FOUNDATION                                      |         |
| 7   | ITA 3568/DEL/2024 | 2012-13     | [A] NAVEEN TIMBER PVT. LTD.                                     |         |
| 8   | ITA 3355/DEL/2024 | 2018-19     | [D] THE INDURE PRIVATE LIMITED                                  |         |
| 9   | ITA 2932/DEL/2024 | 2017-18     | [A] NANDINI DEVELOPMENT ASSOCIATION                             |         |
| 10  | ITA 2028/DEL/2024 | 2019-20     | [A] LAKHI RAM                                                   |         |
| 11  | ITA 6100/DEL/2024 | 2017-18     | [A] MANISH GUTPA                                                |         |
| 12  | ITA 889/DEL/2025  | 2010-11     | [D] HONEY ARORA                                                 |         |
| 13  | ITA 998/DEL/2025  | 2016-17     | [D] HONEY ARORA                                                 |         |
| 14  | ITA 1015/DEL/2025 | 2019-20     | [D] HONEY ARORA                                                 |         |
| 15  | ITA 1014/DEL/2025 | 2018-19     | [D] HONEY ARORA                                                 |         |
| 16  | ITA 1012/DEL/2025 | 2017-18     | [D] HONEY ARORA                                                 |         |
| 17  | CO 259/DEL/2025   | 2010-11     | [A] HONEY ARORA                                                 |         |
| 18  | CO 260/DEL/2025   | 2016-17     | [A] HONEY ARORA                                                 |         |
| 19  | CO 262/DEL/2025   | 2018-19     | [A] HONEY ARORA                                                 |         |
| 20  | CO 263/DEL/2025   | 2019-20     | [A] HONEY ARORA                                                 |         |
| 21  | CO 261/DEL/2025   | 2017-18     | [A] HONEY ARORA                                                 |         |
| 22  | ITA 5281/DEL/2024 | 2011-12     | [D] VAYAM TECHNOLOGIES LIMITED                                  |         |
| 23  | ITA 3569/DEL/2024 | 2016-17     | [A] NAVEEN TIMBER PVT. LTD.                                     |         |
| 24  | ITA 873/DEL/2025  | 2020-21     | [A] KAPIL RAJ ANAND                                             |         |
| 25  | ITA 877/DEL/2025  | 2021-22     | [A] KAPIL RAJ ANAND                                             |         |
| 26  | ITA 881/DEL/2025  | 2018-19     | [D] DHARAMVIR KHOSLA                                            |         |
| 27  | CO 76/DEL/2025    | 2018-19     | [A] DHARAMVIR KHOSLA                                            |         |
| 28  | ITA 891/DEL/2025  | 2018-19     | [A] VIRGO SOFTECH LIMITED                                       |         |
| 29  | ITA 894/DEL/2025  | 2011-12     | [A] YASH TUTEJA                                                 |         |
| 30  | ITA 895/DEL/2025  | 2018-19     | [A] YASH TUTEJA                                                 |         |
| 31  | ITA 896/DEL/2025  | 2020-21     | [A] YASH TUTEJA                                                 |         |
| 32  | ITA 911/DEL/2025  | -           | [A] UNIVERSAL CONFEDERATION OF SREE NARAYANA GURU ORGANISATIONS |         |
| 33  | ITA 955/DEL/2025  | 2021-22     | [D] TRIMASTER PRIVATE LIMITED                                   |         |
| 34  | CO 119/DEL/2025   | 2021-22     | [A] TRIMASTER PRIVATE LIMITED                                   |         |
| 35  | ITA 1011/DEL/2025 | 2024-25     | [A] INTERNATIONAL UNION AGAINST TUBERCULOSIS AND LUNG DISEASE   |         |
| 36  | ITA 1028/DEL/2025 | 2016-17     | [A] SUDISH KUMAR                                                |         |
| 37  | ITA 1103/DEL/2025 | 2016-17     | [A] SUDISH KUMAR                                                |         |
| 38  | ITA 1030/DEL/2025 | 2018-19     | [A] SHIVAM AGRJOILS PRIVATE LIMITED                             |         |
| 39  | ITA 1031/DEL/2025 | 2013-14     | [D] BETSY GROWTH FINANCE LTD                                    |         |
| 40  | ITA 3499/DEL/2025 | 2021-22     | [A] USHA GIRDHARILAL JHUNJHUNWALA                               |         |

*[Signature]*  
Assistant Registrar  
26-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF E BENCH FOR 06-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                   | Remarks |
|-----|-------------------|-------------|-------------------------------------------------|---------|
| 1   | ITA 440/DEL/2024  | 2021-22     | [D] MINERALS MANAGEMENR SERVICES INDIA PVT. LTD |         |
| 2   | ITA 1784/DEL/2024 | 2011-12     | [A] LALESHWAR KUMAR RAUT                        |         |
| 3   | ITA 2493/DEL/2024 | 2011-12     | [A] VISHWAS MARKETING SERVICES PRIVATE LIMITED  |         |
| 4   | ITA 4886/DEL/2024 | 2015-16     | [D] MUKESH KUMAR MOHTA                          |         |
| 5   | CO 93/DEL/2025    | 2015-16     | [A] MUKESH KUMAR MOHTA                          |         |
| 6   | ITA 5719/DEL/2024 | 2018-19     | [A] T.C. AGRO FOOD INDUSTRIES                   |         |
| 7   | ITA 1046/DEL/2025 | 2008-09     | [A] PRESTIGIOUS ENTERPRISES PRIVATE LIMITED     |         |
| 8   | ITA 1050/DEL/2025 | 2008-09     | [A] PRESTIGIOUS ENTERPRISES PRIVATE LIMITED     |         |
| 9   | ITA 1061/DEL/2025 | 2018-19     | [A] SHRI RAM READY MIX CONCRETE PRIVATE LIMITED |         |
| 10  | ITA 1062/DEL/2025 | 2019-20     | [A] SHRI RAM READY MIX CONCRETE PRIVATE LIMITED |         |
| 11  | ITA 1063/DEL/2025 | 2020-21     | [A] SHRI RAM READY MIX CONCRETE PRIVATE LIMITED |         |
| 12  | ITA 1064/DEL/2025 | 2021-22     | [A] SHRI RAM READY MIX CONCRETE PRIVATE LIMITED |         |
| 13  | ITA 1065/DEL/2025 | 2018-19     | [A] KAMDHENU CEMENT                             |         |
| 14  | ITA 1066/DEL/2025 | 2019-20     | [A] KAMDHENU CEMENT                             |         |
| 15  | ITA 1067/DEL/2025 | 2020-21     | [A] KAMDHENU CEMENT                             |         |
| 16  | ITA 1119/DEL/2025 | 2017        | [D] M/S RUDRA BULLDWELL HOMES PVT. LTD.         |         |
| 17  | CO 108/DEL/2025   | 2017-18     | [A] RUDRA BULLDWELL HOMES PVT. LTD              |         |
| 18  | ITA 3341/DEL/2025 | 2018-19     | [A] T.C. AGRO FOOD INDUSTRIES                   |         |

  
Assistant Registrar  
26-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

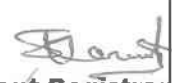
**CAUSE LIST OF E BENCH FOR 07-JANUARY-2026 (WEDNESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                               | Remarks |
|-----|-------------------|-------------|---------------------------------------------|---------|
| 1   | ITA 2686/DEL/2022 | 2016-17     | [A] MATRIX CLOTHING P.LTD                   |         |
| 2   | ITA 2687/DEL/2022 | 2018-19     | [A] MATRIX CLOTHING P.LTD                   |         |
| 3   | ITA 2688/DEL/2022 | 2019-20     | [A] MATRIX CLOTHING P.LTD                   |         |
| 4   | ITA 2842/DEL/2022 | 2016-17     | [D] MATRIX CLOTHING PVT. LTD.               |         |
| 5   | ITA 1396/DEL/2023 | 2016-17     | [D] N V HOLDING (INDIA) P.LTYD              |         |
| 6   | ITA 1096/DEL/2024 | 2014-15     | [A] NV DISTILLERIES(UK) PVT LTD             |         |
| 7   | ITA 1186/DEL/2024 | 2020-21     | [A] PTC INDIA LIMITED (E FILING)            |         |
| 8   | ITA 2858/DEL/2024 | 2020-21     | [D] PTC INDIA LIMITED (EFILING)             |         |
| 9   | ITA 3251/DEL/2024 | 2017-18     | [D] NAVEEN ARORA                            |         |
| 10  | ITA 3358/DEL/2024 | 2018-19     | [D] MB INFRABUILD PRIVATE LIMITED           |         |
| 11  | ITA 4071/DEL/2024 | 2015-16     | [A] VCOMMISSION MEDIA PRIVATE LIMITED       |         |
| 12  | ITA 892/DEL/2025  | 2016-17     | [A] KAMAL TANEJA                            |         |
| 13  | ITA 893/DEL/2025  | 2017-18     | [A] KAMAL TANEJA                            |         |
| 14  | ITA 1077/DEL/2025 | 2018-19     | [A] HARBEL SINGH AND SONS                   |         |
| 15  | ITA 1078/DEL/2025 | 2019-20     | [A] HARBEL SINGH AND SONS                   |         |
| 16  | ITA 1079/DEL/2025 | 2021-21     | [A] HARBEL SINGH AND SONS                   |         |
| 17  | ITA 1080/DEL/2025 | 2021-22     | [A] HARBEL SINGH AND SONS                   |         |
| 18  | ITA 1187/DEL/2025 | 2017-18     | [A] KRN EXCLUSIVE                           |         |
| 19  | ITA 1190/DEL/2025 | 2024-25     | [A] BSG FAMILY TRUST                        |         |
| 20  | ITA 1470/DEL/2025 | 2016-17     | [A] MEENAKSHI SAREE CENTRE (P) LTD          |         |
| 21  | ITA 3287/DEL/2025 | 2015-16     | [A] A2Z WASTE MANAGEMENT (FATEHPUR) LIMITED |         |
| 22  | ITA 3299/DEL/2025 | 2013-14     | [A] A2Z WASTE MANAGEMENT (FATEHPUR) LIMITED |         |
| 23  | ITA 3300/DEL/2025 | 2013-14     | [A] A2Z WASTE MANAGEMENT (FATEHPUR) LIMITED |         |
| 24  | ITA 3301/DEL/2025 | 2014-15     | [A] A2Z WASTE MANAGEMENT (FATEHPUR) LIMITED |         |
| 25  | ITA 3302/DEL/2025 | 2014-15     | [A] A2Z WASTE MANAGEMENT (FATEHPUR) LIMITED |         |

  
**Assistant Registrar**  
 26-Dec-2025

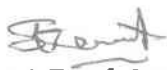
**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF E BENCH FOR 08-JANUARY-2026 (THURSDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                              | Remarks |
|-----|-------------------|-------------|------------------------------------------------------------|---------|
| 1   | ITA 5189/DEL/2024 | 2017-18     | [D] SH. MANMOHINDER PAL SINGH                              |         |
| 2   | ITA 5902/DEL/2024 | 2014-15     | [A] MAHABHADRA CONSTRUCTIONS LTD                           |         |
| 3   | ITA 1087/DEL/2025 | 2020-21     | [A] SCK INFRATECH PRIVATE LIMITED                          |         |
| 4   | ITA 1106/DEL/2025 | 2013-14     | [A] YAMUNA BUILDERS PRIVATE LIMITED                        |         |
| 5   | ITA 1464/DEL/2025 | 2018-19     | [A] BHANSALI UDYOG PRIVATE LIMITED, NEW DELHI              |         |
| 6   | ITA 1482/DEL/2025 | 2017-18     | [D] PRAVEEN CHAUDHARY                                      |         |
| 7   | ITA 3242/DEL/2025 | 2015-16     | [A] THE HARYANA STATE COOP LA BOUR & CONSTRUCTION FED L TD |         |
| 8   | ITA 3243/DEL/2025 | 2016-17     | [A] THE HARYANA STATE COOP LA BOUR & CONSTRUCTION FED L TD |         |
| 9   | ITA 3244/DEL/2025 | 2017-18     | [A] THE HARYANA STATE COOP LA BOUR & CONSTRUCTION FED L TD |         |
| 10  | ITA 3245/DEL/2025 | 2022-23     | [A] SUMRIT IMPEX PRIVATE LIMITED                           |         |
| 11  | ITA 3247/DEL/2025 | 2011-12     | [D] VEDANTA LIMITED                                        |         |
| 12  | ITA 3248/DEL/2025 | 2020-21     | [D] PNC RAJASTHAN HIGHWAYS PVT. LTD.                       |         |
| 13  | ITA 4988/DEL/2025 | 2016-17     | [A] CITYCON BUILDWEL PRIVATE LIMITED                       |         |
| 14  | ITA 4990/DEL/2025 | 2021-2022   | [A] NARENDER NATH                                          |         |
| 15  | ITA 4212/DEL/2024 | 2017-18     | [A] MANOJ KUMAR VERMA                                      |         |
| 16  | ITA 5282/DEL/2024 | 2017-18     | [D] M/S YAMUNA INDUSTRIES LIMITED                          |         |
| 17  | ITA 5808/DEL/2024 | 2018-19     | [D] OUTSOURCEPARTNERS INTERNATIONAL PVT. LTD.              |         |
| 18  | ITA 5975/DEL/2024 | 2018-19     | [A] OUTSOURCEPARTNERS INTERNATIONAL PRIVATE LIMITED        |         |
| 19  | ITA 1048/DEL/2025 | 2014-15     | [D] GAGNISH ARORA                                          |         |
| 20  | ITA 5204/DEL/2025 | 2017-18     | [A] OM WELFARE SOCIETY                                     |         |

  
Assistant Registrar  
26-Dec-2025

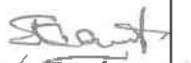
**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF E BENCH FOR 12-JANUARY-2026 (MONDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                         | Remarks |
|-----|-------------------|-------------|-------------------------------------------------------|---------|
| 1   | SA 2/DEL/2025     | 2016-2017   | [A] MANOJ AGGARWAL                                    |         |
| 2   | ITA 2775/DEL/2024 | 2016-2017   | [A] MANOJ AGGARWAL                                    |         |
| 3   | ITA 2474/DEL/2022 | 2015-16     | [A] MADHU GOYAL                                       |         |
| 4   | ITA 3480/DEL/2023 | 2014-15     | [A] MULTI MANTECH INTERNATIONAL PRIVATE LIMITED       |         |
| 5   | ITA 710/DEL/2024  | 2017-18     | [A] MANGE RAM                                         |         |
| 6   | ITA 2875/DEL/2024 | 2017-18     | [D] PEEJAY INDUSTRIES PVT. LTD.                       |         |
| 7   | ITA 4568/DEL/2024 | 2017-18     | [A] LATE SH. MAHA SINGH TH. LEGAL HEIR BIJENDER SINGH |         |
| 8   | ITA 945/DEL/2025  | 2019-20     | [A] BHAVYA BISHNOI                                    |         |
| 9   | ITA 1000/DEL/2025 | 2017-18     | [D] AMSTRONG AGENCIES PVT LTD                         |         |
| 10  | ITA 2698/DEL/2025 | 2018-19     | [A] SAMIR VISHNU KRIPALANI                            |         |
| 11  | ITA 2699/DEL/2025 | 2019-20     | [A] SAMIR VISHNU KRIPALANI                            |         |
| 12  | ITA 3400/DEL/2025 | 2018-19     | [A] SPARSH VYAPAAR PRIVATE LIMITED                    |         |
| 13  | ITA 3437/DEL/2025 | 2019-20     | [A] S.S. INFRASTRUCTERS                               |         |
| 14  | ITA 3438/DEL/2025 | 2021-22     | [A] S.S. INFRASTRUCTURES                              |         |
| 15  | ITA 3555/DEL/2025 | 2017        | [D] KAVINDER                                          |         |
| 16  | ITA 5067/DEL/2025 | 2020-21     | [A] IKEA INDIA PRIVATE LIMITED                        |         |

  
Assistant Registrar  
26-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF E BENCH FOR 13-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                       | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------|---------|
| 1   | ITA 487/DEL/2024  | 2018-19     | [A] NEEL INDUSTRIES PVT. LTD. (E-FILLING)           |         |
| 2   | ITA 1895/DEL/2024 | 2017-18     | [A] ORIENTAL VACATIONS AND JOURNEYS PRIVATE LIMITED |         |
| 3   | ITA 4818/DEL/2024 | 2014-15     | [A] OASIS INFRA DEVELOPERS PRIVATE LIMITED          |         |
| 4   | ITA 900/DEL/2025  | 2018-19     | [A] C.R. INVESTMENTS                                |         |
| 5   | ITA 1181/DEL/2025 | 2017-18     | [A] CHANDRALEKHA CONSTRUCTIONS PVT LTD              |         |
| 6   | ITA 1519/DEL/2025 | 2021-22     | [A] KANWAR SINGH TANWAR                             |         |
| 7   | ITA 3252/DEL/2025 | 2015-16     | [A] MARG REALCON PVT LTD                            |         |
| 8   | ITA 3261/DEL/2025 | 2010-11     | [A] NEEV REALCON PVT LTD                            |         |
| 9   | ITA 3262/DEL/2025 | 2014-15     | [A] NITIN KUMAR GUPTA                               |         |
| 10  | ITA 3263/DEL/2025 | 2015-16     | [A] NITIN KUMAR GUPTA                               |         |
| 11  | ITA 3291/DEL/2025 | 2017-18     | [D] M/S RETRO FOOTWEARS PRIVATE LIMITED             |         |
| 12  | ITA 3327/DEL/2025 | 2017-18     | [D] AMBA JEWELLERS PVT LTD                          |         |
| 13  | ITA 4751/DEL/2025 | 2017-18     | [A] AMBA JEWELLERS PRIVATE LIMITED                  |         |
| 14  | ITA 4991/DEL/2025 | 2025-26     | [A] PRAHARSHITA FOUNDATION                          |         |
| 15  | ITA 4992/DEL/2025 | 2012-13     | [A] RAINBOW INFRACON PRIVATE LIMITED                |         |
| 16  | ITA 4994/DEL/2025 | 2018-19     | [A] DIVYA ENTERPRISES                               |         |
| 17  | ITA 4995/DEL/2025 | 2019-20     | [A] DIVYA ENTERPRISES                               |         |
| 18  | ITA 5138/DEL/2025 | 2021-22     | [A] GAS SUPPLY CO PVT LTD                           |         |
| 19  | ITA 5226/DEL/2025 | 2024-25     | [A] PRAHARSHITA FOUNDATION                          |         |
| 20  | ITA 5227/DEL/2025 | 2024-25     | [A] PRAHARSHITA FOUNDATION                          |         |

  
Assistant Registrar  
26-Dec-2025



## CAUSE LIST OF E BENCH FOR 14-JANUARY-2026 (WEDNESDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                               | Remarks |
|-----|-------------------|-------------|---------------------------------------------|---------|
| 1   | ITA 951/DEL/2025  | 2015-16     | [A] RADHA BUILDTECH (INDIA) PRIVATE LIMITED |         |
| 2   | ITA 949/DEL/2025  | 2014-15     | [A] RADHA BUILDTECH (INDIA) PRIVATE LIMITED |         |
| 3   | ITA 694/DEL/2025  | 2019-20     | [A] RADHA BUILDTECH (INDIA) PRIVATE LIMITED |         |
| 4   | ITA 695/DEL/2025  | 2020-21     | [A] RADHA BUILDTECH (INDIA) PRIVATE LIMITED |         |
| 5   | ITA 1935/DEL/2025 | 2018-19     | [A] RADHA BUILDTECH (INDIA) PRIVATE LIMITED |         |
| 6   | ITA 1936/DEL/2025 | 2018-19     | [A] RADHA BUILDTECH (INDIA) PRIVATE LIMITED |         |
| 7   | ITA 1085/DEL/2025 | 2021-22     | [A] RADHA BUILDTECH (INDIA) PRIVATE LIMITED |         |
| 8   | ITA 1137/DEL/2025 | 2017-18     | [A] RADHA BUILDTECH (INDIA) PRIVATE LIMITED |         |
| 9   | ITA 1132/DEL/2025 | 2016-17     | [A] RADHA BUILDTECH (INDIA) PRIVATE LIMITED |         |
| 10  | ITA 4463/DEL/2024 | 2017-18     | [D] MOHIT ANEJA                             |         |
| 11  | ITA 2482/DEL/2024 | 2012-13     | [A] VYSYA INFRASTRUCTURE LTD.               |         |
| 12  | ITA 908/DEL/2025  | 2018-19     | [A] AUM JEWELS                              |         |
| 13  | ITA 909/DEL/2025  | 2017-18     | [A] AUM JEWELS                              |         |
| 14  | ITA 3460/DEL/2025 | 2016-17     | [A] MANJU GOYAL                             |         |
| 15  | ITA 5293/DEL/2025 | 2018-19     | [A] RAJESH GUPTA                            |         |
| 16  | ITA 5294/DEL/2025 | 2017-18     | [A] FEMMELLA FASHIOSN INDIA LTD             |         |
| 17  | ITA 5296/DEL/2025 | 2022-23     | [A] CHANDRA PRAKASH JAIN                    |         |
| 18  | ITA 5297/DEL/2025 | 2019-20     | [A] TRUTECH CONSTRUCTIONS PRIVATE LIMITED   |         |
| 19  | ITA 5298/DEL/2025 | 2017-18     | [A] BASE EXPORTS PRIVATE LIMITED            |         |
| 20  | ITA 5300/DEL/2025 | 2013-14     | [A] ARVR EDUCATION SOCIETY                  |         |
| 21  | ITA 5301/DEL/2025 | 2014-15     | [A] M/S PADMA POLYCHEM PVT. LTD.            |         |
| 22  | ITA 5302/DEL/2025 | 2016-17     | [A] LNG AMAETHON LLP                        |         |
| 23  | ITA 5303/DEL/2025 | 2013-14     | [A] STIC TRAVELS PVT. LTD                   |         |
| 24  | ITA 5304/DEL/2025 | 2014-15     | [A] STIC TRAVELS PVT. LTD                   |         |
| 25  | ITA 3543/DEL/2025 | 2015-16     | [A] VINAY KUMAR                             |         |

  
Assistant Registrar  
76-Nov-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF E BENCH FOR 15-JANUARY-2026 (THURSDAY)**

| Srl | Appeal Number            | Assmt. Year | Assessee Name                                                                                      | Remarks |
|-----|--------------------------|-------------|----------------------------------------------------------------------------------------------------|---------|
| 1   | IT(SS)A<br>5312/DEL/2025 | 2017-18     | [A] SANGITA ASHOK BANTHIA                                                                          |         |
| 2   | IT(SS)A<br>5313/DEL/2025 | 2018-19     | [A] SANGITA ASHOK BANTHIA                                                                          |         |
| 3   | ITA 1123/DEL/2025        | 2018-19     | [A] SUNIL AMBALAVELIL RAJU                                                                         |         |
| 4   | ITA 1129/DEL/2025        | 2017-18     | [A] NITA KOTHARI                                                                                   |         |
| 5   | ITA 1249/DEL/2025        | 2015        | [D] GURMEET KAUR                                                                                   |         |
| 6   | ITA 5131/DEL/2025        | 2023-24     | [A] ZENTO EXIM PRIVATE LIMITED                                                                     |         |
| 7   | ITA 5136/DEL/2025        | 2017-18     | [A] NEW BHOLA SONS JEWELLERS                                                                       |         |
| 8   | ITA 5137/DEL/2025        | 2016-17     | [A] ARCSERVE SOFTWARE SOLUTIONS PRIVATE LIMITED                                                    |         |
| 9   | ITA 5139/DEL/2025        | 2018-19     | [A] AANCHAL PROPERTIES PRIVATE LIMITED                                                             |         |
| 10  | ITA 5142/DEL/2025        | 2017-18     | [A] RAJA PAINTS INDIA PRIVATE LIMITED                                                              |         |
| 11  | ITA 5143/DEL/2025        | 2017-18     | [D] LOTUS HERBALS PRIVATE LIMITED                                                                  |         |
| 12  | ITA 5305/DEL/2025        | 2018-19     | [A] M/S NIRVANA NEST BUILDCON PVT. LTD                                                             |         |
| 13  | ITA 5307/DEL/2025        | 2017-18     | [A] SURAJMAL GARG METALS PRIVATE LIMITED                                                           |         |
| 14  | ITA 5314/DEL/2025        | 2018-19     | [A] MCKINSEY GLOBAL CAPABILITIES AND SERVICES PRIVATE LIMITED (MGCS) [MGSIPL NOW MERGED WITH MGCS] |         |
| 15  | ITA 5315/DEL/2025        | 2015-16     | [A] LEON REALTORS PRIVATE LIMITED                                                                  |         |
| 16  | ITA 5316/DEL/2025        | 2016-17     | [A] LEON REALTORS PRIVATE LIMITED                                                                  |         |
| 17  | ITA 5317/DEL/2025        | 2017-18     | [D] ANR INTERNATIONAL PRIVATE LIMITED                                                              |         |
| 18  | ITA 5318/DEL/2025        | 2019-20     | [D] PUNJ LLOYD LTD                                                                                 |         |

  
Assistant Registrar  
26-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF E BENCH FOR 19-JANUARY-2026 (MONDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                               | Remarks |
|-----|-------------------|-------------|-------------------------------------------------------------|---------|
| 1   | ITA 4467/DEL/2024 | 2016        | [D] THE BALLABGARH COOPERATIVE MILK PRODUCERS UNION LIMITED |         |
| 2   | ITA 4468/DEL/2024 | 2017        | [D] THE BALLABGARH COOPERATIVE MILK PRODUCERS UNION LIMITED |         |
| 3   | ITA 5441/DEL/2024 | 2012-13     | [A] MUKESH KUMAR                                            |         |
| 4   | ITA 5463/DEL/2024 | 2018-19     | [D] MANOJ KUMAR GOYAL                                       |         |
| 5   | ITA 6709/DEL/2025 | 2018-19     | [A] SUDHIR KUMAR SAXENA (E-(FILE))                          |         |
| 6   | ITA 6073/DEL/2024 | 2017-18     | [D] NEW SHAKTI ABHUSHAN BHANDAR                             |         |
| 7   | ITA 6388/DEL/2025 | 2017-18     | [A] HARSHISH SINGH                                          |         |
| 8   | ITA 3332/DEL/2025 | 2017-18     | [A] NAMAN KHANNAH                                           |         |
| 9   | ITA 5141/DEL/2025 | 2018        | [D] RAJEEV KUMAR MITTAL                                     |         |
| 10  | ITA 5319/DEL/2025 | 2019-20     | [A] IMPERIAL LIFE SCIENCE PRIVATE LIMITED                   |         |
| 11  | ITA 5320/DEL/2025 | 2020-21     | [A] IMPERIAL LIFE SCIENCE PRIVATE LIMITED                   |         |
| 12  | ITA 5321/DEL/2025 | 2020-21     | [D] ALSORG INTERIORS INDIA PRIVATE LIMITED                  |         |
| 13  | ITA 5322/DEL/2025 | 2018        | [D] DOLLY SABHARWAL                                         |         |
| 14  | ITA 5323/DEL/2025 | 2019        | [D] DOLLY SABHARWAL                                         |         |
| 15  | ITA 5324/DEL/2025 | 2020        | [D] DOLLY SABHARWAL                                         |         |
| 16  | ITA 5325/DEL/2025 | 2022        | [D] DOLLY SABHARWAL                                         |         |
| 17  | ITA 5326/DEL/2025 | 2017-18     | [D] IMPERIA STRUCTURES LIMITED                              |         |
| 18  | ITA 5327/DEL/2025 | 2022-23     | [D] DR.SAMEER GUPTA                                         |         |
| 19  | ITA 5328/DEL/2025 | 2016-17     | [A] M/S. SYNERGY GLOBAL STEEL PRIVATE LIMITED               |         |

  
**Assistant Registrar**  
**26-Dec-2025**

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF E BENCH FOR 20-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                        | Remarks |
|-----|-------------------|-------------|------------------------------------------------------|---------|
| 1   | ITA 1093/DEL/2023 | 2018-19     | [A] NAVEEN TOURS PRIVATE LIMITED                     |         |
| 2   | ITA 870/DEL/2024  | 2012-13     | [A] MORAL ALLOYS PRIVATE LIMITED                     |         |
| 3   | ITA 871/DEL/2024  | 2017-18     | [A] MORAL ALLOYS PRIVATE LIMITED                     |         |
| 4   | ITA 3531/DEL/2025 | 2020-21     | [A] AMAZON TRANSPORTATION SERVICES PRIVATE LIMITED   |         |
| 5   | ITA 1025/DEL/2025 | 2020-21     | [A] PROACTIVE IN & OUT ADVERTISING PRIVATE LIMITED   |         |
| 6   | ITA 3532/DEL/2025 | 2021-22     | [A] AMAZON RETAIL INDIA PRIVATE LIMITED              |         |
| 7   | ITA 3562/DEL/2025 | 2020-21     | [A] APPARIO RETAIL PRIVATE LIMITED                   |         |
| 8   | ITA 5036/DEL/2025 | 2022-23     | [A] GAS SUPPLY CO PVT. LTD.                          |         |
| 9   | ITA 5153/DEL/2025 | 2017-18     | [A] VIMAL CHAWLA CHARITABLE TRUST                    |         |
| 10  | ITA 5154/DEL/2025 | 2018-19     | [A] VIMAL CHAWLA CHARITABLE TRUST                    |         |
| 11  | ITA 5158/DEL/2025 | 2017-18     | [A] CAPITAL CITY HOSPITALITY PRIVATE LIMITED         |         |
| 12  | ITA 5329/DEL/2025 | 2016-17     | [A] M/S. SYNERGY ISPAT PRIVATE LIMITED               |         |
| 13  | ITA 5330/DEL/2025 | 2009-10     | [A] ARIHANT CHAND JAIN                               |         |
| 14  | ITA 5331/DEL/2025 | 2016-17     | [D] ENSO INFRASTRUCTURES PVT LTD                     |         |
| 15  | ITA 5335/DEL/2025 | 2018-19     | [D] MANCHANDA AND MANCHANDA BUILDERS PRIVATE LIMITED |         |

  
Assistant Registrar  
26-Dec-2025

CAUSE LIST OF E BENCH FOR 21-JANUARY-2026 (WEDNESDAY)

| Srl | Appeal Number         | Assmt. Year | Assessee Name                              | Remarks |
|-----|-----------------------|-------------|--------------------------------------------|---------|
| 1   | ITA 1652/DEL/2024     | 2021-22     | [D] MOHINDER KUMR                          |         |
| 2   | CO 22/DEL/2025        | 2021-22     | [A] MOHINDER KUMR                          |         |
| 3   | ITA 1710/DEL/2024     | 2018-19     | [D] MURLI RAM MEENA                        |         |
| 4   | ITA 1498/DEL/2025     | 2010-11     | [A] YOGESH CHADHA                          |         |
| 5   | ITA 1537/DEL/2025     | 2020-21     | [A] DEVINDER SINGH                         |         |
| 6   | ITA 1538/DEL/2025     | 2019-20     | [A] DEVINDER SINGH                         |         |
| 7   | ITA 1539/DEL/2025     | 2018-19     | [A] DEVINDER SINGH                         |         |
| 8   | IT(SS)A 5342/DEL/2025 | 2017-18     | [A] ASHOKKUMAR A BANTHIA                   |         |
| 9   | ITA 3314/DEL/2025     | 2012-13     | [A] SUSHMITA MAZUMDAR                      |         |
| 10  | ITA 5135/DEL/2025     | 2017-18     | [A] SAMPARK INDIA LOGISTICS LIMITED        |         |
| 11  | ITA 5145/DEL/2025     | 2022-23     | [D] ESSENTIA DESIGNS PRIVATE LIMITED       |         |
| 12  | ITA 5336/DEL/2025     | 2015-16     | [D] M/S HINDUSTAN THERMAL PROJECTS LIMITED |         |
| 13  | ITA 5337/DEL/2025     | 2017-18     | [A] VISHAL FIRE WORKS                      |         |
| 14  | ITA 5338/DEL/2025     | 2014-15     | [D] NLDK TIMBERS PRIVATE LIMITED           |         |
| 15  | ITA 5339/DEL/2025     | 2014-15     | [D] NLDK TIMBERS PRIVATE LIMITED           |         |
| 16  | ITA 5351/DEL/2025     | 2020-2021   | [A] DILIP CHADHA                           |         |
| 17  | ITA 5340/DEL/2025     | 2015-16     | [A] RANDHEER SINGH RANA                    |         |
| 18  | ITA 5349/DEL/2025     | 2017-18     | [A] SONA BLW PRECISION FORGINGS LIMITED    |         |
| 19  | ITA 5350/DEL/2025     | 2018-19     | [A] SONA BLW PRECISION FORGINGS LIMITED    |         |

  
Assistant Registrar  
26-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF E BENCH FOR 22-JANUARY-2026 (THURSDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                          | Remarks |
|-----|-------------------|-------------|----------------------------------------|---------|
| 1   | ITA 1980/DEL/2022 | 2010-11     | [A] LAXMI NARAYAN                      |         |
| 2   | ITA 609/DEL/2024  | 2012-13     | [A] MY LIFE SECURITIES PRIVATE LIMITED |         |
| 3   | ITA 2995/DEL/2024 | 2011-12     | [A] MANISH KHANDELWAL                  |         |
| 4   | ITA 1532/DEL/2025 | 2010-11     | [D] CARDIO TECHNOVENTION               |         |
| 5   | ITA 3254/DEL/2025 | 2017-18     | [A] IYOGI PRIVATE LIMITED              |         |
| 6   | ITA 3403/DEL/2025 | 2020-21     | [A] ASHWANI JAIN                       |         |
| 7   | ITA 3404/DEL/2025 | 2021-22     | [A] ASHWANI JAIN                       |         |
| 8   | ITA 3569/DEL/2025 | 2017-18     | [D] CMC TEXTILE PRIVATE LIMITED        |         |
| 9   | ITA 5169/DEL/2025 | 2018-19     | [D] AJAYA BHARADWAJ                    |         |
| 10  | ITA 5171/DEL/2025 | 2016-17     | [A] SMT. BRIJESH                       |         |
| 11  | ITA 5361/DEL/2025 | 2018-19     | [A] ATUL VOHRA                         |         |
| 12  | ITA 5362/DEL/2025 | 2019-20     | [A] AMIT KUMAR GOYAL                   |         |
| 13  | ITA 5353/DEL/2025 | 2016-17     | [A] DHIR & DHIR ASSOCIATES             |         |
| 14  | ITA 5354/DEL/2025 | 2017-18     | [A] DHIR & DHIR ASSOCIATES             |         |
| 15  | ITA 5355/DEL/2025 | 2018-19     | [A] DHIR & DHIR ASSOCIATES             |         |
| 16  | ITA 5356/DEL/2025 | 2019-20     | [A] DHIR & DHIR ASSOCIATES             |         |
| 17  | ITA 5357/DEL/2025 | 2020-21     | [A] DHIR & DHIR ASSOCIATES             |         |
| 18  | ITA 5358/DEL/2025 | 2021-22     | [A] DHIR & DHIR ASSOCIATES             |         |
| 19  | ITA 5359/DEL/2025 | 2022-23     | [A] DHIR & DHIR ASSOCIATES             |         |
| 20  | ITA 5360/DEL/2025 | 2023-24     | [A] DHIR & DHIR ASSOCIATES             |         |

  
Assistant Registrar  
26-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF E BENCH FOR 27-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                              | Remarks |
|-----|-------------------|-------------|--------------------------------------------|---------|
| 1   | ITA 775/DEL/2022  | 2017-18     | [A] ORIENT CRAFT LTD.                      |         |
| 2   | ITA 1166/DEL/2023 | 2009-10     | [A] VERSATILE DATAMATICS (P) LTD.          |         |
| 3   | ITA 1823/DEL/2023 | 2016-17     | [D] OSPREY E COMMERCE PRIVATE LIMITED      |         |
| 4   | ITA 1849/DEL/2023 | 2016-17     | [A] OSPREY E COMMERCE PRIVATE LIMITED      |         |
| 5   | ITA 441/DEL/2024  | 2017-18     | [D] MCGRAW HILL EDUCATION (INDIA) PVT. LTD |         |
| 6   | ITA 1388/DEL/2024 | 2013-14     | [A] MANDEEP SINGH ANAND                    |         |
| 7   | ITA 1809/DEL/2024 | 2015-16     | [A] MSB E TRADE SECURITIES LIMITED         |         |
| 8   | ITA 2040/DEL/2024 | 2015-16     | [D] MSB E TRADE SECURITIES LIMITED         |         |
| 9   | ITA 3644/DEL/2024 | 2016-17     | [D] MGM REALTORS PRIVATE LIMITED           |         |
| 10  | ITA 3256/DEL/2025 | 2013-14     | [A] FUTURESTIC INTERNATIONAL PVT LTD       |         |
| 11  | ITA 3303/DEL/2025 | 2016-17     | [D] ADROIT FINANCIAL SERVICES PVT. LTD     |         |
| 12  | ITA 3344/DEL/2025 | 2022-23     | [D] INDO SPIRITS                           |         |
| 13  | ITA 5364/DEL/2025 | 2016-17     | [D] SH. RAJEEV DHINGRA                     |         |
| 14  | CO 229/DEL/2025   | 2016-17     | [A] SH. RAJEEV DHINGRA                     |         |
| 15  | ITA 5365/DEL/2025 | 2023-24     | [A] MAA CHINTPUINI MANDIR TRUST            |         |
| 16  | ITA 5366/DEL/2025 | 2018-19     | [D] PUNEET YADU DALMIA                     |         |
| 17  | ITA 5368/DEL/2025 | 2016-17     | [D] SH. NAVEEN MANCHANDA                   |         |
| 18  | ITA 5369/DEL/2025 | 2020-21     | [A] ASTOM MULTITRADE PVT LTD               |         |

  
Assistant Registrar  
26-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF E BENCH FOR 28-JANUARY-2026 (WEDNESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                           | Remarks |
|-----|-------------------|-------------|---------------------------------------------------------|---------|
| 1   | ITA 370/DEL/2025  | 2017-18     | [A] NV DISTILLERIES AND BREWERIES PVT LTD               |         |
| 2   | ITA 629/DEL/2025  | 2017-18     | [D] NV DISTILLERIES & BREWERIES PVT. LTD.               |         |
| 3   | ITA 3361/DEL/2025 | 2015-16     | [A] NV DISTILLERIES PVT LTD                             |         |
| 4   | ITA 3362/DEL/2025 | 2016-17     | [A] NV DISTILLERIES PVT LTD                             |         |
| 5   | ITA 4511/DEL/2025 | 2018-19     | [D] M/S NV DISTILLERIES & BREWERIES PVT. LTD.           |         |
| 6   | ITA 4375/DEL/2025 | 2015-16     | [D] NV DISTILLERIES PVT. LTD.                           |         |
| 7   | ITA 4376/DEL/2025 | 2016-17     | [D] NV DISTILLERIES PVT. LTD.                           |         |
| 8   | ITA 964/DEL/2025  | -           | [A] UTTAR PRADESH MITRA MANDAL TRUST                    |         |
| 9   | ITA 965/DEL/2025  | -           | [A] SHALIMAR BAGH SAMAJ SEVA SAMITI                     |         |
| 10  | ITA 1524/DEL/2025 | 2019-20     | [A] VAAAN INFRA PRIVATE LIMITED                         |         |
| 11  | ITA 1525/DEL/2025 | 2020-21     | [A] VAAAN INFRA PRIVATE LIMITED                         |         |
| 12  | ITA 3363/DEL/2025 | 2018-19     | [A] NV DISTILLERIES AND BREWERIES PVT LTD               |         |
| 13  | ITA 3579/DEL/2025 | 2017-18     | [D] M/S KRISHNA DEVELOPERS & PROMOTERS                  |         |
| 14  | ITA 3595/DEL/2025 | 2018-19     | [A] FIS GLOBAL BUSINESS SOLUTIONS INDIA PRIVATE LIMITED |         |

  
Assistant Registrar  
26-Dec-2025



## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF E BENCH FOR 29-JANUARY-2026 (THURSDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                       | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------|---------|
| 1   | ITA 3087/MUM/2023 | 2012-13     | [A] SANJAY KUMAR SINGH                              |         |
| 2   | ITA 595/DEL/2024  | 2013-14     | [A] NARBIR SINGH AND CO                             |         |
| 3   | ITA 1660/DEL/2024 | 2015-16     | [A] NEXGEN INFRACON PVT LTD                         |         |
| 4   | ITA 3891/DEL/2024 | 2018-2019   | [A] MANIKJEET SINGH KALS                            |         |
| 5   | ITA 5450/DEL/2024 | 2014-15     | [A] NEXGEN INFRACON PVT. LTD                        |         |
| 6   | ITA 5586/DEL/2024 | 2018-19     | [A] MAHENDER MALIK                                  |         |
| 7   | ITA 6139/DEL/2024 | 2006-07     | [D] NATIONAL INDUSTRIAL CORPORATION PRIVATE LIMITED |         |
| 8   | ITA 969/DEL/2025  | 2020-21     | [A] KANODIA TECHNOPLAST LTD                         |         |
| 9   | ITA 3068/DEL/2025 | 2019-20     | [A] KANODIA TECHNOPLAST LTD                         |         |
| 10  | ITA 3274/DEL/2025 | 2014-15     | [A] PRATAP BURMAN                                   |         |
| 11  | ITA 3276/DEL/2025 | 2014-15     | [A] AMRIK SINGH                                     |         |
| 12  | ITA 3277/DEL/2025 | 2016-17     | [A] AMRIK SINGH                                     |         |
| 13  | ITA 3278/DEL/2025 | 2017-18     | [A] AMRIK SINGH                                     |         |
| 14  | ITA 3329/DEL/2025 | 2018-19     | [A] PANKAJ SETHI                                    |         |
| 15  | ITA 3340/DEL/2025 | 2018-19     | [D] REKHA THAKRAL                                   |         |
| 16  | ITA 3349/DEL/2025 | 2013-14     | [A] ANKIT AGGARWAL                                  |         |
| 17  | ITA 3374/DEL/2025 | 2018-19     | [A] RAJESH BANSAL                                   |         |
| 18  | ITA 3380/DEL/2025 | 2021-22     | [A] FORTIS HOSPITALS LIMITED                        |         |
| 19  | ITA 3389/DEL/2025 | 2016-17     | [D] ADVERMARK WIRESMITH PVT LTD                     |         |
| 20  | ITA 3390/DEL/2025 | 2017-18     | [D] ADVERMARK WIRESMITH PVT LTD                     |         |
| 21  | ITA 3445/DEL/2025 | 2021-22     | [A] JEETMAL CHORARIA                                |         |
| 22  | ITA 4514/DEL/2025 | 2021-22     | [D] JEETMAL CHORARIA                                |         |
| 23  | ITA 5038/DEL/2025 | 2017-18     | [A] ESS AAR CORPORATE SERVICES PRIVATE LIMITED      |         |

  
Assistant Registrar  
26-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF F BENCH FOR 05-JANUARY-2026 (MONDAY)**

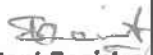
| Srl | Appeal Number     | Assmt. Year | Assessee Name                                   | Remarks |
|-----|-------------------|-------------|-------------------------------------------------|---------|
| 1   | ITA 4978/DEL/2014 | 2005-06     | [A] M/S. PEE AAR SECURITIES LTD.                |         |
| 2   | ITA 728/DEL/2016  | 2007-08     | [D] M/S. GUPTA & CO. PVT. LTD.                  |         |
| 3   | ITA 6414/DEL/2017 | 2008-09     | [D] MAHABIR SOLVENT OIL MILLS                   |         |
| 4   | ITA 6182/DEL/2019 | 2015-16     | [A] RIVET HEALTH CLUB PVT LTD                   |         |
| 5   | ITA 1628/DEL/2020 | 2013-14     | [A] ANUJ BUILDCON PVT LTD                       |         |
| 6   | ITA 883/DEL/2021  | 2010-11     | [A] CHANDRA PRAKASH GOEL                        |         |
| 7   | ITA 884/DEL/2021  | 2011-12     | [A] CHANDRA PRAKASH GOEL                        |         |
| 8   | ITA 3801/DEL/2025 | 2013-14     | [A] ALANKIT INSURANCE TPA LTD                   |         |
| 9   | ITA 3802/DEL/2025 | 2014-15     | [A] ALANKIT INSURANCE TPA LTD                   |         |
| 10  | ITA 3803/DEL/2025 | 2015-16     | [A] ALANKIT INSURANCE TPA LTD                   |         |
| 11  | ITA 3804/DEL/2025 | 2016-17     | [A] ALANKIT INSURANCE TPA LTD                   |         |
| 12  | ITA 3805/DEL/2025 | 2017-18     | [A] ALANKIT INSURANCE TPA LTD                   |         |
| 13  | ITA 3806/DEL/2025 | 2018-19     | [A] ALANKIT INSURANCE TPA LTD                   |         |
| 14  | ITA 3807/DEL/2025 | 2020-21     | [A] ALANKIT INSURANCE TPA LTD                   |         |
| 15  | ITA 3808/DEL/2025 | 2019-20     | [A] ALANKIT INSURANCE TPA LTD                   |         |
| 16  | ITA 3810/DEL/2025 | 2022-23     | [D] LUXURIOUS INLAND DEVELOPERS LLP             |         |
| 17  | ITA 5407/DEL/2025 | 2021-22     | [A] OM PARKASH                                  |         |
| 18  | ITA 5408/DEL/2025 | 2017-18     | [A] JATIN ARORA                                 |         |
| 19  | ITA 5409/DEL/2025 | 2018-19     | [A] JATIN ARORA                                 |         |
| 20  | ITA 5410/DEL/2025 | 2019-20     | [A] JATIN ARORA                                 |         |
| 21  | ITA 5412/DEL/2025 | 2015-16     | [A] INCKAH INFRASTRUCTURE TECHNOLOGIES PVT LTD. |         |
| 22  | ITA 5413/DEL/2025 | 2018-19     | [A] BHARTIYA INTERNATIONAL LTD.                 |         |
| 23  | ITA 5414/DEL/2025 | 2018-19     | [A] AVNI POLYMERS PVT LTD.                      |         |
| 24  | ITA 5415/DEL/2025 | 2019-20     | [A] AVNI POLMYERS PVT.LTD                       |         |
| 25  | ITA 5416/DEL/2025 | 2017-18     | [A] PRABHAT KUMAR TANDON                        |         |
| 26  | ITA 5417/DEL/2025 | 2019-20     | [A] PRABHAT KUMAR TANDON                        |         |

*[Signature]*  
Assistant-Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF F BENCH FOR 06-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                  | Remarks |
|-----|-------------------|-------------|------------------------------------------------|---------|
| 1   | ITA 5136/DEL/1998 | 1992-93     | [D] SHRI PREM PRAKASH                          |         |
| 2   | ITA 5226/DEL/2016 | 2012-13     | [A] M/S SHRING CONSTRUCTION CO. PVT. LTD.      |         |
| 3   | ITA 7057/DEL/2018 | 2012-13     | [A] SHRING CONSTRUCTION COMPANY PVT. LTD.      |         |
| 4   | ITA 573/DEL/2019  | 2015-16     | [A] HARDCORE VINIYOG P.LTD (R/M)               |         |
| 5   | ITA 2607/DEL/2019 | 2015-16     | [A] VANEET AGGARWAL                            |         |
| 6   | ITA 1992/DEL/2020 | 2006-07     | [A] SINGHAL FASTENERS COMPANY PRIVATE LIMITED  |         |
| 7   | ITA 3834/DEL/2025 | 2016-17     | [A] SOUTH WEST PINNACLE EXPLORATION LIMITED    |         |
| 8   | ITA 3838/DEL/2025 | 2016-17     | [D] MUNDRA AGENCIES PRIVATE LIMITED            |         |
| 9   | ITA 3839/DEL/2025 | 2015-16     | [A] NARAYAN SECURITIES LIMITED                 |         |
| 10  | ITA 3844/DEL/2025 | 2011-12     | [A] SUN ITECH AND BROADCAST PVT LTD            |         |
| 11  | ITA 3856/DEL/2025 | 2015-16     | [D] M/S MANI CAPITAL LIMITED                   |         |
| 12  | ITA 3857/DEL/2025 | 2013-14     | [D] SHIV KUMAR GUPTA                           |         |
| 13  | CO 152/DEL/2025   | 2013-14     | [D] SHIV KUMAR GUPTA                           |         |
| 14  | ITA 3859/DEL/2025 | 2015-16     | [A] SATISH BATRA (E FILE)                      |         |
| 15  | ITA 3864/DEL/2025 | 2017-18     | [A] MAMRAJ AGGARWAL (E FILE)                   |         |
| 16  | ITA 3865/DEL/2025 | 2015-16     | [D] ZARDOZI RETAILERS PRIVATE LIMITED (E FILE) |         |
| 17  | ITA 3866/DEL/2025 | 2014-15     | [A] MUKTESH LEKHI (E FILE)                     |         |
| 18  | ITA 3867/DEL/2025 | 2014-15     | [A] PAWAN KUMAR (E FILE)                       |         |
| 19  | ITA 3875/DEL/2025 | 2016-17     | [A] NIKITA KAPOOR                              |         |
| 20  | ITA 5418/DEL/2025 | 2012-13     | [A] SANJAY SINGHAL                             |         |
| 21  | ITA 5419/DEL/2025 | 2013-14     | [A] SANJAY SINGHAL                             |         |
| 22  | ITA 5420/DEL/2025 | 2014-15     | [A] SANJAY SINGHAL                             |         |
| 23  | ITA 5421/DEL/2025 | 2015-16     | [A] SANJAY SINGHAL                             |         |
| 24  | ITA 5422/DEL/2025 | 2016-17     | [A] SANJAY SINGHAL                             |         |
| 25  | ITA 5423/DEL/2025 | 2012-13     | [A] NOIDA TOLL BRIDGE COMPANY LIMITED          |         |
| 26  | ITA 5424/DEL/2025 | 2013-14     | [A] NOIDA TOLL BRIDGE COMPANY LIMITED          |         |
| 27  | ITA 5425/DEL/2025 | 2014-15     | [A] NOIDA TOLL BRIDGE COMPANY LIMITED          |         |
| 28  | ITA 5426/DEL/2025 | 2016-17     | [A] NOIDA TOLL BRIDGE COMPANY LIMITED          |         |
| 29  | ITA 5427/DEL/2025 | 2017-18     | [A] NOIDA TOLL BRIDGE COMPANY LIMITED          |         |

  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF F BENCH FOR 07-JANUARY-2026 (WEDNESDAY)**

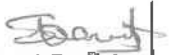
| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                                | Remarks |
|-----|-------------------|-------------|------------------------------------------------------------------------------|---------|
| 1   | ITA 1737/DEL/2016 | 2011-12     | [A] PHI SEEDS PVT. LTD.                                                      |         |
| 2   | ITA 7655/DEL/2017 | 2012-13     | [A] PHI SEEDS PVT. LTD. (S/G)                                                |         |
| 3   | ITA 3432/DEL/2018 | 2010-11     | [A] AMRIT BANASPATI COMPANY LTD.                                             |         |
| 4   | ITA 3433/DEL/2018 | 2011-12     | [A] AMRIT BANASPATI COMPANY LTD.                                             |         |
| 5   | ITA 3434/DEL/2018 | 2012-13     | [A] AMRIT BANASPATI COMPANY LTD.                                             |         |
| 6   | ITA 3636/DEL/2018 | 2008-09     | [A] SRS IT SOLUTIONS P.LTD                                                   |         |
| 7   | ITA 4923/DEL/2018 | 2010-11     | [D] AMRIT BANASPATI COMPANY LTD.                                             |         |
| 8   | ITA 4924/DEL/2018 | 2011-12     | [D] AMRIT BANASPATI COMPANY LTD.                                             |         |
| 9   | ITA 4925/DEL/2018 | 2012-13     | [D] AMRIT BANASPATI COMPANY LTD.                                             |         |
| 10  | ITA 9671/DEL/2019 | 2016-17     | [A] PHI SEEDS PVT. LTD.                                                      |         |
| 11  | ITA 3719/DEL/2025 | 2013-14     | [A] M/S MAHAVIR TRADING CO (NOW KNOWN AS SHREE JAINA RICE AND ESTATES P LTD) |         |
| 12  | ITA 3811/DEL/2025 | 2012-13     | [A] LASCO CHEMIE PRIVATE LIMITED                                             |         |
| 13  | ITA 3828/DEL/2025 | 2014-15     | [A] PIYUSH TIWARI                                                            |         |
| 14  | ITA 3829/DEL/2025 | 2017-18     | [D] M/S CHARU CHAINS & JEWELS PVT LTD                                        |         |
| 15  | ITA 3833/DEL/2025 | 2016-17     | [A] M/S SOLITAIRIAN BUILDINFRA (P) LTD.                                      |         |
| 16  | ITA 3835/DEL/2025 | 2014-15     | [A] PIYUSH TIWARI                                                            |         |
| 17  | ITA 3847/DEL/2025 | 2003-04     | [A] RMSI PVT LTD                                                             |         |
| 18  | ITA 3924/DEL/2025 | 2019-20     | [D] LINGO IMPEX PRIVATE LIMITED (E FILE)                                     |         |
| 19  | ITA 5428/DEL/2025 | 2017-18     | [A] M/S MORPHEUS DEVELOPERS PVT. LTD.                                        |         |
| 20  | ITA 5430/DEL/2025 | 2016-17     | [A] SUPRA FINANCIAL SERVICES LIMITED                                         |         |
| 21  | ITA 5431/DEL/2025 | 2016-17     | [A] SUPRA FINANCIAL SERVICES LIMITED                                         |         |
| 22  | ITA 5432/DEL/2025 | 2022-23     | [A] HARI PARKASH                                                             |         |
| 23  | ITA 5433/DEL/2025 | 2017-18     | [A] AMIT GUPTA                                                               |         |

  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF F BENCH FOR 08-JANUARY-2026 (THURSDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                       | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------|---------|
| 1   | ITA 3868/DEL/2025 | 2017-18     | [A] HARISH CHANDER SEHGAL (E/H (E FILE))            |         |
| 2   | ITA 9692/DEL/2019 | 2013-14     | [D] ESS AAR AUTOMOTIVE PVT LTD                      |         |
| 3   | ITA 2473/DEL/2025 | 2019-20     | [A] SANJAY GOEL (E. FILE)                           |         |
| 4   | ITA 2474/DEL/2025 | 2020-21     | [A] SANJAY GOEL                                     |         |
| 5   | ITA 3854/DEL/2025 | 2019-20     | [D] SANJAY GOEL                                     |         |
| 6   | ITA 3855/DEL/2025 | 2020-21     | [D] SANJAY GOEL                                     |         |
| 7   | ITA 3842/DEL/2025 | 2020-21     | [A] KULBIR SINGH                                    |         |
| 8   | ITA 3850/DEL/2025 | 2022-23     | [D] SURENDRA JAIN                                   |         |
| 9   | ITA 3869/DEL/2025 | 2015-16     | [A] SH. RAJ KRISHAN GUPTA (E FILE)                  |         |
| 10  | ITA 3882/DEL/2025 | 2015-16     | [A] MUJAHID (E FILE)                                |         |
| 11  | ITA 3883/DEL/2025 | 2016-17     | [A] MUJAHID (E FILE)                                |         |
| 12  | ITA 3884/DEL/2025 | 2017-18     | [A] MUJAHID (E FILE)                                |         |
| 13  | ITA 3885/DEL/2025 | 2018-19     | [A] MUJAHID (E FILE)                                |         |
| 14  | ITA 3886/DEL/2025 | 2019-20     | [A] MUJAHID (E FILE)                                |         |
| 15  | ITA 3887/DEL/2025 | 2020-21     | [A] MUJAHID (E FILE)                                |         |
| 16  | ITA 5434/DEL/2025 | 2014-15     | [D] SAURABH GUPTA                                   |         |
| 17  | CO 269/DEL/2025   | 2012        | [A] WEE DEVELOPERS PVT. LTD.                        |         |
| 18  | ITA 5435/DEL/2025 | 2012        | [D] WEE DEVELOPERS PVT. LTD.                        |         |
| 19  | ITA 1185/DEL/2010 | 2004-05     | [D] SMT. SUDHARSHNA ARORA (OLD APPEAL TOP PRIORITY) |         |
| 20  | ITA 3181/DEL/2016 | 2011-12     | [A] CYGNUS INFRABUILD PVT. LTD.                     |         |
| 21  | CO 157/DEL/2016   | 2004-05     | [A] SMT. SUDHARSHNA ARORA                           |         |

  
**Assistant Registrar**  
**29-Dec-2025**

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF F BENCH FOR 12-JANUARY-2026 (MONDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                                     | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------------------------------------|---------|
| 1   | ITA 664/DEL/2021  | 2015-16     | [A] JAYPEE HEALTHCARE LIMITED                                                     |         |
| 2   | ITA 4241/DEL/2024 | 2012-13     | [A] SHAMIM AHMAD                                                                  |         |
| 3   | ITA 3880/DEL/2025 | 2022-23     | [A] MANISH KUMAR AGARWAL (LEGAL HEIR OF LATE SH. VIRENDRA KUMAR AGARWAL) (E FILE) |         |
| 4   | ITA 3881/DEL/2025 | 2022-23     | [A] MANISH KUMAR AGARWAL (E FILE)                                                 |         |
| 5   | ITA 3888/DEL/2025 | 2017-18     | [A] SANJEEV KUMAR AGARWAL (E FILE)                                                |         |
| 6   | ITA 3889/DEL/2025 | 2018-19     | [A] SANJEEV KUMAR AGARWAL (E FILE)                                                |         |
| 7   | ITA 3890/DEL/2025 | 2019-20     | [A] SANJEEV KUMAR AGARWAL (E FILE)                                                |         |
| 8   | ITA 3891/DEL/2025 | 2022-23     | [A] SANJEEV KUMAR AGARWAL (E FILE)                                                |         |
| 9   | ITA 4095/DEL/2025 | 2022-23     | [D] SANJEEV KUMAR AGARWAL                                                         |         |
| 10  | ITA 3892/DEL/2025 | 2014-15     | [A] K L VEGETABLE OIL PRODUCTS PVT LTD (E FILE)                                   |         |
| 11  | ITA 3893/DEL/2025 | 2015-16     | [A] K L VEGETABLE OIL PRODUCTS PVT LTD (E FILE)                                   |         |
| 12  | ITA 3894/DEL/2025 | 2016-17     | [A] K L VEGETABLE OIL PRODUCTS PVT LTD (E FILE)                                   |         |
| 13  | ITA 3895/DEL/2025 | 2017-18     | [A] K L VEGETABLE OIL PRODUCTS PVT LTD (E FILE)                                   |         |
| 14  | ITA 3896/DEL/2025 | 2018-19     | [A] K L VEGETABLE OIL PRODUCTS PVT LTD (E FILE)                                   |         |
| 15  | ITA 3897/DEL/2025 | 2019-20     | [A] K L VEGETABLE OIL PRODUCTS PVT LTD (E FILE)                                   |         |
| 16  | ITA 3898/DEL/2025 | 2020-21     | [A] K L VEGETABLE OIL PRODUCTS PVT LTD (E FILE)                                   |         |
| 17  | ITA 3899/DEL/2025 | 2021-22     | [A] K L VEGETABLE OIL PRODUCTS PVT LTD (E FILE)                                   |         |
| 18  | ITA 3900/DEL/2025 | 2022-23     | [A] K L VEGETABLE OIL PRODUCTS PVT LTD (E FILE)                                   |         |
| 19  | ITA 3901/DEL/2025 | 2022-23     | [A] RAJIV KUMAR AGARWAL (E FILE)                                                  |         |
| 20  | ITA 3902/DEL/2025 | 2022-23     | [A] SONIKA AGARWAL (E FILE)                                                       |         |
| 21  | ITA 4109/DEL/2025 | 2022-23     | [D] SONIKA AGARWAL                                                                |         |
| 22  | ITA 3903/DEL/2025 | 2022-23     | [A] SHAMMI AGARWAL (E FILE)                                                       |         |
| 23  | ITA 4107/DEL/2025 | 2022-23     | [D] SHAMMI AGARWAL                                                                |         |
| 24  | ITA 3925/DEL/2025 | 2022-23     | [A] RAVINDRA KUMAR AGARWAL (E FILE)                                               |         |
| 25  | ITA 4087/DEL/2025 | 2022-23     | [D] RAVINDRA KUMAR AGARWAL                                                        |         |
| 26  | ITA 3904/DEL/2025 | 2014-15     | [A] J K TRADING COMPANY (E FILE)                                                  |         |
| 27  | ITA 3905/DEL/2025 | 2015-16     | [A] J K TRADING COMPANY (E FILE)                                                  |         |
| 28  | ITA 3906/DEL/2025 | 2016-17     | [A] J K TRADING COMPANY (E FILE)                                                  |         |
| 29  | ITA 3907/DEL/2025 | 2017-18     | [A] J K TRADING COMPANY (E FILE)                                                  |         |
| 30  | ITA 3908/DEL/2025 | 2018-19     | [A] J K TRADING COMPANY (E FILE)                                                  |         |
| 31  | ITA 3909/DEL/2025 | 2019-20     | [A] J K TRADING COMPANY (E FILE)                                                  |         |
| 32  | ITA 3910/DEL/2025 | 2020-21     | [A] J K TRADING COMPANY (E FILE)                                                  |         |
| 33  | ITA 3911/DEL/2025 | 2021-22     | [A] J K TRADING COMPANY (E FILE)                                                  |         |
| 34  | ITA 3912/DEL/2025 | 2022-23     | [A] J K TRADING COMPANY (E FILE)                                                  |         |

*Don't*

**CAUSE LIST OF F BENCH FOR 12-JANUARY-2026 (MONDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                             | Remarks |
|-----|-------------------|-------------|-------------------------------------------|---------|
| 35  | ITA 3913/DEL/2025 | 2014-15     | [A] RAVINDRA OIL & GINNING MILLS (E FILE) |         |
| 36  | ITA 3914/DEL/2025 | 2015-16     | [A] RAVINDRA OIL & GINNING MILLS (E FILE) |         |
| 37  | ITA 3915/DEL/2025 | 2016-17     | [A] RAVINDRA OIL & GINNING MILLS (E FILE) |         |
| 38  | ITA 3916/DEL/2025 | 2017-18     | [A] RAVINDRA OIL & GINNING MILLS (E FILE) |         |
| 39  | ITA 3917/DEL/2025 | 2018-19     | [A] RAVINDRA OIL & GINNING MILLS (E FILE) |         |
| 40  | ITA 3918/DEL/2025 | 2019-20     | [A] RAVINDRA OIL & GINNING MILLS (E FILE) |         |
| 41  | ITA 3919/DEL/2025 | 2020-21     | [A] RAVINDRA OIL & GINNING MILLS (E FILE) |         |
| 42  | ITA 3920/DEL/2025 | 2021-22     | [A] RAVINDRA OIL & GINNING MILLS (E FILE) |         |
| 43  | ITA 3921/DEL/2025 | 2022-23     | [A] RAVINDRA OIL & GINNING MILLS (E FILE) |         |
| 44  | ITA 4010/DEL/2025 | 2022-23     | [A] HARYANA FOOTBALL ASSOCIATION (E FILE) |         |

  
**Assistant Registrar**  
 29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF F BENCH FOR 13-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                             | Remarks |
|-----|-------------------|-------------|-------------------------------------------|---------|
| 1   | CO 241/DEL/2016   | 2011-12     | [A] M/S. BHARAT SANCHAR NIGAM LTD.        |         |
| 2   | ITA 1085/DEL/2020 | 2010-11     | [A] SHYAM SUNDER (R/M)                    |         |
| 3   | ITA 1291/DEL/2017 | 2010-11     | [A] OCL INDIA LTD.                        |         |
| 4   | ITA 1772/DEL/2018 | 2013-14     | [A] BHARAT SANCHAR NIGAM LTD.             |         |
| 5   | ITA 1875/DEL/2020 | 1996-97     | [A] KUBER FLORITECH LTD                   |         |
| 6   | ITA 1876/DEL/2020 | 1997-98     | [A] KUBER FLORITECH LTD                   |         |
| 7   | ITA 1877/DEL/2020 | 1997-98     | [A] KUBER FINANCE (I) LTD                 |         |
| 8   | ITA 1975/DEL/2015 | 2010-11     | [A] MAHAGUN INDIA PVT. LTD.               |         |
| 9   | ITA 2448/DEL/2018 | 2013-14     | [D] BHARAT SANCHAR NIGAM LTD.             |         |
| 10  | ITA 2575/DEL/2018 | 2012-13     | [A] OCL INDIA LTD                         |         |
| 11  | ITA 3110/DEL/2018 | 2012-13     | [D] OCL INDIA LTD                         |         |
| 12  | ITA 3768/DEL/2015 | 2008-09     | [D] M/S OCL INDIA LTD.                    |         |
| 13  | ITA 3815/DEL/2015 | 2009-10     | [D] M/S OCL INDIA LTD.                    |         |
| 14  | ITA 3824/DEL/2025 | 2011-12     | [A] MAHAVIR SHARMA                        |         |
| 15  | ITA 3825/DEL/2025 | 2018-19     | [A] MAHAVIR SHARMA                        |         |
| 16  | ITA 3877/DEL/2017 | 2011-12     | [A] OCL INDIA LTD.                        |         |
| 17  | ITA 4069/DEL/2015 | 2008-09     | [A] OCL INDIA LTD.                        |         |
| 18  | ITA 4070/DEL/2015 | 2009-10     | [A] OCL INDIA LTD.                        |         |
| 19  | ITA 5050/DEL/2018 | 2014-15     | [A] OCL INDIA LTD                         |         |
| 20  | ITA 5254/DEL/2018 | 2014-15     | [D] OCL INDIA LTD                         |         |
| 21  | ITA 5367/DEL/2024 | 2011-12     | [D] M/S MAHAGUN (INDIA) PVT. LTD (E FILE) |         |
| 22  | ITA 5567/DEL/2017 | 2013-14     | [A] OCL INDIA LTD.                        |         |
| 23  | ITA 6445/DEL/2017 | 2013-14     | [D] OCL INDIA LTD.                        |         |
| 24  | ITA 6566/DEL/2017 | 2009-10     | [A] OCL INDIA LTD.                        |         |
| 25  | ITA 6727/DEL/2018 | 2015-16     | [A] OCL INDIA LTD                         |         |
| 26  | ITA 7324/DEL/2018 | 2015-16     | [D] OCL INDIA LTD.                        |         |
| 27  | ITA 961/DEL/2016  | 2011-12     | [D] M/S. BHARAT SANCHAR NIGAM LTD.        |         |
| 28  | ITA 962/DEL/2016  | 2011-12     | [A] BHARAT SANCHAR NIGAM LTD.             |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025



**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF F BENCH FOR 14-JANUARY-2026 (WEDNESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                             | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------------|---------|
| 1   | ITA 1001/DEL/2021 | 2016-17     | [A] VIBHOR TYAGI                                          |         |
| 2   | ITA 1648/DEL/2019 | 2014-15     | [A] SUNSTONE LEARNING PVT LTD                             |         |
| 3   | ITA 1677/DEL/2019 | 2010-11     | [A] UNION OF INDIA (260A)                                 |         |
| 4   | ITA 1678/DEL/2019 | 2008-2009   | [A] UNION OF INDIA (260A)                                 |         |
| 5   | ITA 184/DEL/2021  | 2016-17     | [D] DINESH KUMAR SHARMA                                   |         |
| 6   | ITA 2187/DEL/2017 | 2009-10     | [A] MEERUT ROLLER FLOUR MILLS PVT. LTD. (R/M)             |         |
| 7   | ITA 3895/DEL/2013 | 2009-10     | [D] M/S. MEERUT ROLLER FLOUR MILLS (P) LTD. (260-A (R/M)) |         |
| 8   | ITA 5562/DEL/2015 | 2010-11     | [A] PANACEA BIOTEC LTD.                                   |         |
| 9   | ITA 5563/DEL/2015 | 2011-12     | [A] PANACEA BIOTEC LTD.                                   |         |
| 10  | ITA 5615/DEL/2015 | 2005-06     | [D] M/S. PANACEA BOITEC LTD.                              |         |
| 11  | ITA 5616/DEL/2015 | 2006-07     | [D] M/S. PANACEA BOITEC LTD.                              |         |
| 12  | ITA 5617/DEL/2015 | 2007-08     | [D] M/S. PANACEA BOITEC LTD.                              |         |
| 13  | ITA 5618/DEL/2015 | 2008-09     | [D] M/S. PANACEA BOITEC LTD.                              |         |
| 14  | ITA 5619/DEL/2015 | 2009-10     | [D] M/S. PANACEA BOITEC LTD.                              |         |
| 15  | ITA 5620/DEL/2015 | 2010-11     | [D] M/S. PANACEA BOITEC LTD.                              |         |
| 16  | ITA 5621/DEL/2015 | 2011-12     | [D] M/S. PANACEA BOITEC LTD.                              |         |
| 17  | ITA 5622/DEL/2015 | 2012-13     | [D] M/S. PANACEA BOITEC LTD.                              |         |
| 18  | ITA 5853/DEL/2016 | 2006-07     | [A] SHRI HARISH BHASIN                                    |         |
| 19  | ITA 5854/DEL/2016 | 2007-08     | [A] SHRI HARISH BHASIN                                    |         |
| 20  | ITA 67/DEL/2018   | 2012-13     | [D] BEST INTERNATIONAL PROJECTS PVT. LTD.                 |         |
| 21  | ITA 7343/DEL/2018 | 2006-07     | [A] HARISH BHASIN                                         |         |
| 22  | ITA 7344/DEL/2018 | 2007-08     | [A] HARISH BHASIN                                         |         |
| 23  | ITA 7394/DEL/2019 | 2016-17     | [A] ESCORTS LTD. (260A)                                   |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF F BENCH FOR 15-JANUARY-2026 (THURSDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                              | Remarks |
|-----|-------------------|-------------|----------------------------------------------------------------------------|---------|
| 1   | ITA 3530/DEL/2017 | 2010-11     | [A] HARIDAY                                                                |         |
| 2   | ITA 6874/DEL/2014 | 2010-11     | [D] M/S. RAUS INFRAS LIMITED                                               |         |
| 3   | ITA 6875/DEL/2014 | 2011-12     | [D] M/S. RAUS INFRAS LIMITED                                               |         |
| 4   | ITA 3531/DEL/2017 | 2011-12     | [A] HARIDAY                                                                |         |
| 5   | ITA 3532/DEL/2017 | 2012-13     | [A] HARIDAY                                                                |         |
| 6   | ITA 6876/DEL/2014 | 2012-13     | [D] M/S. RAUS INFRAS LIMITED                                               |         |
| 7   | ITA 6881/DEL/2014 | 2010-11     | [D] SH. RAMESH SHARMA                                                      |         |
| 8   | ITA 3533/DEL/2017 | 2013-14     | [A] HARIDAY                                                                |         |
| 9   | ITA 3534/DEL/2017 | 2014-15     | [A] HARIDAY                                                                |         |
| 10  | ITA 3068/DEL/2019 | 2014-15     | [A] SURYA KIRAN EXIM                                                       |         |
| 11  | ITA 578/DEL/2020  | 2015-16     | [A] AJAY GUPTA                                                             |         |
| 12  | ITA 630/DEL/2020  | 2014-15     | [A] NEEMRANA HOTELS PRIVATE LIMITED                                        |         |
| 13  | ITA 1108/DEL/2020 | 2015-16     | [A] ANITA GUPTA                                                            |         |
| 14  | ITA 1656/DEL/2020 | 2011-12     | [A] AASHIYANA INFRASTRUCTURE DEVELOPMENT PVT LTD                           |         |
| 15  | ITA 1662/DEL/2020 | 2013-14     | [A] SATYA METALS (PRESENTLY MERGED WITH RCI INDUSTRIES & TECHNOLOGIES LTD) |         |
| 16  | ITA 1815/DEL/2020 | 2011-12     | [A] ISH BUILDCON.(P) LIMITED                                               |         |
| 17  | ITA 1740/DEL/2021 | 2015-16     | [A] VIJAY KUMAR GUPTA                                                      |         |
| 18  | ITA 1639/DEL/2016 | 2008-09     | [D] M/S. OIL & NATURAL GAS CORPORATION LTD. (E/H)                          |         |
| 19  | ITA 1882/DEL/2021 | 2011-12     | [D] JAGAT AGRO COMMODITIES PV. LTD.                                        |         |
| 20  | ITA 1883/DEL/2021 | 2012-13     | [D] JAGAT AGRO COMMODITIES PV. LTD.                                        |         |
| 21  | ITA 2294/DEL/2019 | 2012-13     | [A] OIL AND NATURAL GAS CORPORATION LTD. (E/H)                             |         |
| 22  | ITA 2429/DEL/2019 | 2009-10     | [A] KAMAL JOSHI (R/M)                                                      |         |
| 23  | ITA 2809/DEL/2019 | 2012-13     | [D] OIL AND NATURAL GAS CORPORATION LTD. (E/H)                             |         |
| 24  | ITA 3207/DEL/2017 | 2010-11     | [A] OIL AND NATURAL GAS CORPORATION LTD. (E/H)                             |         |
| 25  | ITA 3740/DEL/2025 | 2016-17     | [D] DINESH GUPTA HUF                                                       |         |
| 26  | ITA 7754/DEL/2017 | 2011-12     | [D] OIL & NATURAL GAS CORPORATION LTD. (E/H)                               |         |
| 27  | ITA 92/DEL/2018   | 2011-12     | [A] OIL AND NATURAL GAS CORPORATION LTD. (E/H)                             |         |

  
**Assistant Registrar**  
 W 29-Dec-2025

## CAUSE LIST OF F BENCH FOR 19-JANUARY-2026 (MONDAY)

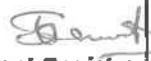
| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                                       | Remarks |
|-----|-------------------|-------------|-------------------------------------------------------------------------------------|---------|
| 1   | ITA 5579/DEL/2016 | 2012-13     | [D] M/S GRAND VENICE DEVELOPERS PVT. LTD.                                           |         |
| 2   | ITA 5019/DEL/2017 | 2009-10     | [D] VISHWANATH AGARWAL                                                              |         |
| 3   | ITA 1352/DEL/2018 | 2013-14     | [D] AAMBY VALLEY LTD.                                                               |         |
| 4   | ITA 1434/DEL/2018 | 2013-14     | [A] AMBAY VALLEY LTD.                                                               |         |
| 5   | ITA 535/DEL/2019  | 2014-15     | [A] AAMBY VALLEY LTD.                                                               |         |
| 6   | ITA 780/DEL/2019  | 2014-15     | [D] AMBAY VALLEY LTD.                                                               |         |
| 7   | ITA 205/DEL/2020  | 2009-10     | [D] D-ART FURNITURE SYSTEMS P.LTD                                                   |         |
| 8   | ITA 3655/DEL/2025 | 2015-16     | [A] S-NET FREIGHT (INDIA) PRIVATE LIMITED (E FILE)                                  |         |
| 9   | ITA 3657/DEL/2025 | 2013-14     | [A] SUNIL KUMAR SINGH (E FILE)                                                      |         |
| 10  | ITA 3665/DEL/2025 | 2014-15     | [D] EBERSPAECHER SUETRAK BUS CLIMATE CONTROL SYSTEMS INDIA PRIVATE LIMITED (E FILE) |         |
| 11  | ITA 3765/DEL/2025 | 2017-18     | [A] ANKUR AGGARWAL                                                                  |         |
| 12  | ITA 5447/DEL/2025 | 2019-20     | [A] SHRI RAM RICE MILLS                                                             |         |
| 13  | ITA 5448/DEL/2025 | 2018-19     | [A] AZVIK GLASSES PVT LTD                                                           |         |
| 14  | ITA 5450/DEL/2025 | 2017-18     | [A] SHIV SHAKATI TRADERS                                                            |         |
| 15  | ITA 5451/DEL/2025 | 2011-12     | [A] ANKUSH SINGHAL S/O ANIL KUMAR                                                   |         |
| 16  | ITA 5452/DEL/2025 | 2018-19     | [A] ALAKNANDA ASSOCIATES                                                            |         |
| 17  | ITA 5453/DEL/2025 | 2012-13     | [A] NARAINGARH SUGAR MILLS LIMITED                                                  |         |
| 18  | ITA 5454/DEL/2025 | 2023-24     | [A] FERRANZA ELECTRIC VEHICLE PRIVATE LIMITED                                       |         |
| 19  | ITA 5455/DEL/2025 | 2012-13     | [A] DHARAM SINGH                                                                    |         |
| 20  | ITA 5456/DEL/2025 | 2020-21     | [D] LALIT KUMAR TALUJA                                                              |         |
| 21  | ITA 5459/DEL/2025 | 2014-15     | [A] VIJAY KUMAR SONI                                                                |         |
| 22  | ITA 6408/DEL/2025 | 1994-1995   | [A] RAMESH RAJPAL HUF (E-(FILE))                                                    |         |

  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF F BENCH FOR 20-JANUARY-2026 (TUESDAY)**

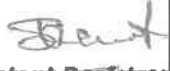
| Srl | Appeal Number     | Assmt. Year            | Assessee Name                                    | Remarks |
|-----|-------------------|------------------------|--------------------------------------------------|---------|
| 1   | ITA 4081/DEL/2015 | 2010-11 (F.Y. 2009-10) | [A] M.P.N. COLLEGE                               |         |
| 2   | ITA 4403/DEL/2019 | 2015-16                | [A] JAYA SINGH                                   |         |
| 3   | ITA 8055/DEL/2019 | 2006-07                | [A] HCL INFOSYSTEMS LTD                          |         |
| 4   | ITA 9321/DEL/2019 | 2016-17                | [D] ANJU MADHAN                                  |         |
| 5   | ITA 9450/DEL/2019 | 2015-16                | [A] TECHPARK HOTELS PVT LTD                      |         |
| 6   | ITA 717/DEL/2020  | 2016-17                | [D] QUETZAL EXIM PVT LTD                         |         |
| 7   | ITA 1109/DEL/2020 | 2013-14                | [A] MANK ELECTRIC & TOWERS P.LTD                 |         |
| 8   | ITA 1110/DEL/2020 | 2014-15                | [A] MANK ELECTRIC & TOWERS P.LTD                 |         |
| 9   | ITA 1984/DEL/2024 | 2013-14                | [D] PACIFIC MINING PRODUCTS PVT. LTD. (E FILING) |         |
| 10  | ITA 2890/DEL/2024 | 2016-17                | [A] PBG INTERNATIONAL PRIVATE LIMITED            |         |
| 11  | ITA 3758/DEL/2025 | 2018-19                | [A] ELEVATOR BUILDERS PRIVATE LIMITED (E FILE)   |         |
| 12  | ITA 3759/DEL/2025 | 2017-18                | [A] ELEVATOR BUILDERS PRIVATE LIMITED (E FILE)   |         |
| 13  | ITA 3761/DEL/2025 | 2015-16                | [A] BRAHAM PAL                                   |         |
| 14  | ITA 3762/DEL/2025 | 2016-17                | [A] SONI TRADERS                                 |         |
| 15  | ITA 3763/DEL/2025 | 2017-18                | [A] SONI TRADERS                                 |         |
| 16  | ITA 5460/DEL/2025 | 2019-20                | [D] SAMPARK LAMINATORS PRIVATE LIMITED           |         |
| 17  | ITA 5461/DEL/2025 | 2020-21                | [D] M/S SAMPARK LAMINATORS PRIVATE LIMITED       |         |
| 18  | ITA 5462/DEL/2025 | 2021-22                | [D] M/S SAMPARK LAMINATORS PRIVATE LIMITED       |         |
| 19  | ITA 5463/DEL/2025 | 2022-23                | [D] M/S SAMPARK LAMINATORS PRIVATE LIMITED       |         |
| 20  | ITA 5464/DEL/2025 | 2018-19                | [A] IOC SHARES TRUST                             |         |
| 21  | ITA 5465/DEL/2025 | 2025-26                | [A] SARASWATI VEDIC SANSTHA                      |         |
| 22  | ITA 5466/DEL/2025 | 2011-12                | [D] BRAHAM DEV GUPTA                             |         |
| 23  | ITA 5467/DEL/2025 | 2012-13                | [D] BRAHAM DEV GUPTA                             |         |

  
**Assistant Registrar**  
 29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF F BENCH FOR 21-JANUARY-2026 (WEDNESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                        | Remarks |
|-----|-------------------|-------------|--------------------------------------|---------|
| 1   | ITA 3418/DEL/2014 | 2008-09     | [A] M/S. BELIEF CHITS PVT. LTD.      |         |
| 2   | ITA 1460/DEL/2016 | 2011-12     | [A] SMT. VIDHI AGARWAL               |         |
| 3   | ITA 682/DEL/2017  | 2012-13     | [D] M/S. PNB GILTS LTD.              |         |
| 4   | ITA 7434/DEL/2017 | 2013-14     | [D] PNB GILTS LTD.                   |         |
| 5   | ITA 3295/DEL/2019 | 2010-11     | [A] RAMESH KUMAR                     |         |
| 6   | ITA 6866/DEL/2019 | 2014-15     | [A] J.R. MODI ASSOCIATES LTD.        |         |
| 7   | ITA 7728/DEL/2019 | 2012-13     | [A] J.R. MODI ASSOCIATES LTD.        |         |
| 8   | ITA 688/DEL/2020  | 2011-12     | [A] RITESH KUMAR GUPTA               |         |
| 9   | ITA 689/DEL/2020  | 2012-13     | [A] RITESH KUMAR GUPTA               |         |
| 10  | ITA 690/DEL/2020  | 2013-14     | [A] RITESH KUMAR GUPTA               |         |
| 11  | ITA 691/DEL/2020  | 2014-15     | [A] RITESH KUMAR GUPTA               |         |
| 12  | ITA 693/DEL/2020  | 2016-17     | [A] RITESH KUMAR GUPTA               |         |
| 13  | ITA 694/DEL/2020  | 2017-18     | [A] RITESH KUMAR GUPTA               |         |
| 14  | ITA 1655/DEL/2020 | 2011-12     | [A] PIONEER TOWN PLANNERS PVT LTD    |         |
| 15  | ITA 5470/DEL/2025 | 2022-23     | [A] ATUL KUMAR GARG                  |         |
| 16  | ITA 5471/DEL/2025 | 2017-18     | [D] NUTSHELL VYAPAAR PVT LTD         |         |
| 17  | ITA 5472/DEL/2025 | 2018-19     | [D] NUTSHELL VYAPAAR PRIVATE LIMITED |         |
| 18  | ITA 5473/DEL/2025 | 2019-20     | [D] NUTSHELL VYAPAAR PVT LTD         |         |
| 19  | ITA 5474/DEL/2025 | 2009-10     | [D] BSES YAMUNA POWER LIMITED        |         |

  
**Assistant Registrar**  
**29-Dec-2025**

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF F BENCH FOR 22-JANUARY-2026 (THURSDAY)**

| Srl | Appeal Number     | Assmt. Year  | Assessee Name                                                | Remarks |
|-----|-------------------|--------------|--------------------------------------------------------------|---------|
| 1   | ITA 236/DEL/2020  | 2015-16      | [A] RASHMI SALWAN                                            |         |
| 2   | ITA 2725/DEL/2019 | 2015-16      | [A] RHC IT SOLUTIONS PVT. LTD.                               |         |
| 3   | ITA 3049/DEL/2008 | 2005-2006    | [D] EVINEX ACCESSORIES (P) LTD ((OLD APPEAL/TOP PRIORITY))   |         |
| 4   | ITA 311/DEL/2018  | 2008-09      | [A] SUDESH DEVI (R/M)                                        |         |
| 5   | ITA 312/DEL/2018  | 2009-10      | [A] SUDESH DEVI (R/M)                                        |         |
| 6   | ITA 3304/DEL/2018 | 2009-10      | [A] SANDEEP GUPTA                                            |         |
| 7   | ITA 3551/DEL/2010 | 2007-08      | [D] M/S. EVINIX ACCESSORIES LTD. ((OLD APPEAL/TOP PRIORITY)) |         |
| 8   | ITA 3773/DEL/2018 | 2014-15      | [A] KAVITA SHARMA                                            |         |
| 9   | ITA 3991/DEL/2016 | 2011-12      | [A] SHRI ANUJ MAHAJAN                                        |         |
| 10  | ITA 4087/DEL/2017 | 2007-08      | [A] KIRAN TYAGI                                              |         |
| 11  | ITA 5475/DEL/2025 | A.Y. 2013-14 | [A] ARJUN SINGH                                              |         |
| 12  | ITA 5476/DEL/2025 | 2017-18      | [A] PAWAN RAJ KHANNA                                         |         |
| 13  | ITA 5477/DEL/2025 | 2015-16      | [D] RAJIV TYAGI                                              |         |
| 14  | ITA 5478/DEL/2025 | 2022-23      | [A] TELEPLEX CONSTRUCTION CO.                                |         |
| 15  | ITA 5480/DEL/2025 | 2015-16      | [A] DHRUVA GOEL                                              |         |
| 16  | ITA 5482/DEL/2025 | 2018-19      | [A] KESHAV POWER LIMITED                                     |         |
| 17  | ITA 5484/DEL/2025 | 2014-15      | [A] BASERA INTERIORS & BUILDERS PRIVATE LIMITED              |         |
| 18  | ITA 5485/DEL/2025 | 2017-18      | [A] KIRTI CHUGH                                              |         |
| 19  | ITA 599/DEL/2020  | 2011-12      | [A] DEEPAK BHARDWAJ                                          |         |
| 20  | ITA 8201/DEL/2019 | 2011-12      | [A] BLUE BELL PROMOTERS P.LTD (R/M)                          |         |

  
**Assistant Registrar**  
**29-Dec-2025**

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF F BENCH FOR 27-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                                                               | Remarks |
|-----|-------------------|-------------|-------------------------------------------------------------------------------------------------------------|---------|
| 1   | ITA 1293/DEL/2018 | 2013-14     | [A] SHANTI DEVI JAIN MEMORIAL TRUST                                                                         |         |
| 2   | ITA 1328/DEL/2020 | 2011-12     | [A] PREFERENCE TELECOM INFRASTRUCTURE PVT. LTD. (FORMELY KNOWN AS QUIPPPO TELECOM INFRASTRUCTURE PVT. LTD.) |         |
| 3   | ITA 3720/DEL/2025 | 2021-22     | [D] RADIATE E SERVICES PVT. LTD.                                                                            |         |
| 4   | ITA 3721/DEL/2025 | 2013-14     | [A] PRATIK JINDAL                                                                                           |         |
| 5   | ITA 3722/DEL/2025 | 2014-15     | [A] PRATIK JINDAL                                                                                           |         |
| 6   | ITA 3724/DEL/2025 | 2014-15     | [D] PRAMOD KUMAR                                                                                            |         |
| 7   | ITA 3725/DEL/2025 | 2015-16     | [D] PRAMOD KUMAR                                                                                            |         |
| 8   | ITA 3726/DEL/2025 | 2016-17     | [D] PRAMOD KUMAR                                                                                            |         |
| 9   | ITA 3727/DEL/2025 | 2017-18     | [D] PRAMOD KUMAR                                                                                            |         |
| 10  | ITA 3728/DEL/2025 | 2018-19     | [D] PRAMOD KUMAR                                                                                            |         |
| 11  | ITA 4567/DEL/2019 | 2015-16     | [A] INDERPREET SINGH JHELUMI                                                                                |         |
| 12  | ITA 5486/DEL/2025 | 2018-19     | [A] AVINASH SINGH GREWAL                                                                                    |         |
| 13  | ITA 5487/DEL/2025 | 2017-18     | [D] MOHAN LAL SHARMA                                                                                        |         |
| 14  | ITA 5488/DEL/2025 | 2019-20     | [D] PREEKSHAT BHASIN                                                                                        |         |
| 15  | ITA 5489/DEL/2025 | 2016-17     | [D] COTTON WORKS                                                                                            |         |
| 16  | ITA 5490/DEL/2025 | 2017-18     | [D] DEEPAK GUPTA HUF                                                                                        |         |
| 17  | ITA 5491/DEL/2025 | 2016-2017   | [A] BRIGHT ENTERPRISES PVT LTD, DELHI                                                                       |         |
| 18  | ITA 5492/DEL/2025 | 2017-18     | [A] GIIR COMMUNICATIONS INDIA PRIVATE LIMITED                                                               |         |
| 19  | ITA 5493/DEL/2025 | 2019-20     | [A] ADITYA BHARDWAJ                                                                                         |         |
| 20  | ITA 5494/DEL/2025 | 2018-19     | [A] LION JEANS                                                                                              |         |
| 21  | ITA 5495/DEL/2025 | 2018-19     | [A] LION JEANS                                                                                              |         |

*S. S. S.*  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF F BENCH FOR 28-JANUARY-2026 (WEDNESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                  | Remarks |
|-----|-------------------|-------------|------------------------------------------------|---------|
| 1   | CO 53/DEL/2019    | 2011-12     | [A] SAHARA INDIA MASS COMMUNICATION            |         |
| 2   | CO 76/DEL/2024    | 2017-18     | [A] SAHARA INDIA MASS COMMUNICATION            |         |
| 3   | ITA 1039/DEL/2013 | 2005-06     | [A] M/S. SAHARA INDIA MASS COMMUNICATION       |         |
| 4   | ITA 1070/DEL/2014 | 2010-11     | [A] M/S. SAHARA INDIA MASS COMMUNICATION       |         |
| 5   | ITA 1149/DEL/2014 | 2009-10     | [D] M/S. SAHARA INDIA MASS COMMUNICATION(FIRM) |         |
| 6   | ITA 1150/DEL/2014 | 2010-11     | [D] M/S. SAHARA INDIA MASS COMMUNICATION(FIRM) |         |
| 7   | ITA 1346/DEL/2013 | 2005-06     | [D] M/S. SAHARA INDIA MASS COMMUNICATION       |         |
| 8   | ITA 1970/DEL/2013 | 2004-05     | [D] M/S SAHARA INDIA MASS COMMUNICATION        |         |
| 9   | ITA 2419/DEL/2016 | 2011-12     | [D] M/S. SAHARA INDIA MASS COMMUNICATION       |         |
| 10  | ITA 2478/DEL/2011 | 2005-06     | [D] M/S SAHARA INDIA MASS COMMUNICATION LTD.   |         |
| 11  | ITA 2479/DEL/2011 | 2006-07     | [D] M/S SAHARA INDIA MASS COMMUNICATION LTD.   |         |
| 12  | ITA 2480/DEL/2011 | 2007-08     | [D] M/S SAHARA INDIA MASS COMMUNICATION LTD.   |         |
| 13  | ITA 2735/DEL/2025 | 2016-17     | [A] ALOK & CO LLP                              |         |
| 14  | ITA 2736/DEL/2025 | 2017-18     | [A] ALOK & CO LLP                              |         |
| 15  | ITA 4860/DEL/2017 | 2012-13     | [D] SAHARA INDIA MASS COMMUNICATION            |         |
| 16  | ITA 4861/DEL/2017 | 2013-14     | [D] SAHARA INDIA MASS COMMUNICATION            |         |
| 17  | ITA 4862/DEL/2017 | 2014-15     | [D] SAHARA INDIA MASS COMMUNICATION            |         |
| 18  | ITA 4863/DEL/2017 | 2015-16     | [D] SAHARA INDIA MASS COMMUNICATION            |         |
| 19  | ITA 5496/DEL/2025 | 2013-14     | [A] SANJEEV AGGARWAL                           |         |
| 20  | ITA 5499/DEL/2025 | 2017-18     | [A] MR. RAKESH                                 |         |
| 21  | ITA 5500/DEL/2025 | -           | [A] RADHA MADHAV COMMUNITY EDUCATION TRUST     |         |
| 22  | ITA 5501/DEL/2025 | -           | [A] RADHA MADHAV COMMUNITY EDUCATION TRUST     |         |
| 23  | ITA 6271/DEL/2019 | 2015-16     | [A] GYAN PRAKASH GUPTA (R/M)                   |         |
| 24  | ITA 64/DEL/2014   | 2003-04     | [D] M/S. SAHARA INDIA MASS COMMUNICATION       |         |
| 25  | ITA 6643/DEL/2019 | 2016-17     | [A] INSTRONICS LIMITED (R/M)                   |         |
| 26  | ITA 67/DEL/2014   | 2006-07     | [D] M/S. SAHARA INDIA MASS COMMUNICATION       |         |
| 27  | ITA 68/DEL/2014   | 2007-08     | [D] M/S. SAHARA INDIA MASS COMMUNICATION       |         |
| 28  | ITA 69/DEL/2014   | 2008-09     | [D] M/S. SAHARA INDIA MASS COMMUNICATION       |         |
| 29  | ITA 932/DEL/2024  | 2017-18     | [D] SAHARA INDIA MASS COMMUNICATION ((E FILE)) |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025



**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF F BENCH FOR 29-JANUARY-2026 (THURSDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                     | Remarks |
|-----|-------------------|-------------|---------------------------------------------------|---------|
| 1   | ITA 1732/DEL/2014 | 2010-11     | [A] M/S. EMAAR MGF CONSTRUCTION PRIVATE LIMITED   |         |
| 2   | ITA 2002/DEL/2014 | 2010-11     | [D] M/S. EMAAR MGF CONSTRUCTION PVT. LTD.         |         |
| 3   | ITA 5827/DEL/2014 | 2011-12     | [D] M/S. EMAAR MGF CONSTRUCTION PVT. LTD.         |         |
| 4   | ITA 6114/DEL/2014 | 2011-12     | [A] M/S. EMAAR MGF CONSTRUCTION PVT. LTD.         |         |
| 5   | ITA 1072/DEL/2017 | 2012-13     | [A] SH. VIKAS SHARMA                              |         |
| 6   | ITA 3599/DEL/2018 | 2009-10     | [D] SUMATI GARG ((R/M))                           |         |
| 7   | ITA 5284/DEL/2019 | 2008-09     | [A] BOOST SHEET METALS PVT. LTD.                  |         |
| 8   | ITA 632/DEL/2020  | 2014-15     | [A] BHAWNA KAPOOR                                 |         |
| 9   | ITA 1165/DEL/2020 | 2009-10     | [D] INDERPAL SINGH L/H OF LATE SHRI RAGHBIR SINGH |         |
| 10  | ITA 3680/DEL/2025 | 2019-20     | [A] MATOD INDUSTRIES PRIVATE LIMITED (E FILE)     |         |
| 11  | ITA 3681/DEL/2025 | 2020-21     | [A] MATOD INDUSTRIES PRIVATE LIMITED (E FILE)     |         |
| 12  | ITA 3682/DEL/2025 | 2021-22     | [A] MATOD INDUSTRIES PRIVATE LIMITED (E FILE)     |         |
| 13  | ITA 3687/DEL/2025 | 2012-2013   | [A] GOLYAN EXIM PRIVATE LIMITED (E FILE)          |         |
| 14  | ITA 3695/DEL/2025 | 2015-16     | [D] ANKIT GUPTA HUF (E FILE)                      |         |
| 15  | ITA 3696/DEL/2025 | 2014-15     | [D] ANKIT GUPTA HUF (E FILE)                      |         |
| 16  | ITA 5504/DEL/2025 | 2009-10     | [A] M/S NRA IRON AND STEEL PRIVATE LIMITED        |         |
| 17  | ITA 5505/DEL/2025 | 2017-18     | [A] AMBEY ENTERPRISES                             |         |
| 18  | ITA 5506/DEL/2025 | 2016-17     | [A] ANGAD DEVELOPERS PRIVATE LIMITED              |         |
| 19  | ITA 5507/DEL/2025 | 2018-19     | [A] PRATEEK SANGHVI HUF                           |         |
| 20  | ITA 5511/DEL/2025 | 2022-23     | [A] DUSHMANTA BAMAN MANGARAJ                      |         |
| 21  | ITA 5514/DEL/2025 | 2018-19     | [A] SABIHA CONSTRUCTION COMPANY PRIVATE LIMITED   |         |

  
**Assistant Registrar**  
**29-Dec-2025**

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF G BENCH FOR 05-JANUARY-2026 (MONDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                  | Remarks |
|-----|-------------------|-------------|------------------------------------------------|---------|
| 1   | ITA 4055/DEL/2025 | 2015-16     | [A] SEHAJ IMPEX                                |         |
| 2   | ITA 4084/DEL/2025 | 2024-25     | [A] THE INDIAN FOUNDATION                      |         |
| 3   | ITA 4094/DEL/2025 | 2018-19     | [D] SANJEEV KUMAR AGARWAL                      |         |
| 4   | ITA 4096/DEL/2025 | 2020-21     | [A] SURESH CHAND GUPTA                         |         |
| 5   | ITA 4099/DEL/2025 | 2012-13     | [A] NARENDER SINGH                             |         |
| 6   | ITA 5725/DEL/2025 | 2017-18     | [D] M/S RANYAL TRADERS PVT LTD                 |         |
| 7   | ITA 5727/DEL/2025 | 2018-19     | [D] M/S INDERJIT MEHTA CONSTRUCTIONS PVT. LTD. |         |
| 8   | CO 239/DEL/2025   | 2018-19     | [A] INDERJIT MEHTA CONSTRUCTIONS PVT. LTD.     |         |
| 9   | ITA 5728/DEL/2025 | 2019-20     | [D] M/S INDERJIT MEHTA CONSTRUCTIONS PVT. LTD. |         |
| 10  | CO 240/DEL/2025   | 2019-20     | [A] INDERJIT MEHTA CONSTRUCTIONS PVT. LTD.     |         |
| 11  | ITA 5729/DEL/2025 | 2020-21     | [D] M/S INDERJIT MEHTA CONSTRUCTIONS PVT. LTD. |         |
| 12  | CO 241/DEL/2025   | 2020-21     | [A] INDERJIT MEHTA CONSTRUCTIONS PVT. LTD.     |         |
| 13  | ITA 5730/DEL/2025 | 2021-22     | [D] M/S INDERJIT MEHTA CONSTRUCTIONS PVT. LTD. |         |
| 14  | CO 242/DEL/2025   | 2021-22     | [A] INDERJIT MEHTA CONSTRUCTIONS PVT LTD       |         |
| 15  | ITA 5731/DEL/2025 | 2016-17     | [A] RINGLETS TRADEX PVT LTD                    |         |
| 16  | ITA 5732/DEL/2025 | 2023-2024   | [A] MEERA GOYAL                                |         |
| 17  | ITA 5734/DEL/2025 | 2017-18     | [A] AMIT GUPTA                                 |         |
| 18  | ITA 5735/DEL/2025 | 2016-17     | [A] M/S ELDECO INFRASTRUCTURE & PROPERTIES LTD |         |

  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF G BENCH FOR 06-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                       | Remarks |
|-----|-------------------|-------------|-------------------------------------|---------|
| 1   | ITA 2921/DEL/2023 | 2017-18     | [A] SHASHANK JAIN                   |         |
| 2   | ITA 2965/DEL/2023 | 2017-18     | [D] SHASHANK JAIN (E FILE)          |         |
| 3   | ITA 3709/DEL/2023 | 2018-19     | [A] SITAC RE PRIVATE LIMITED        |         |
| 4   | ITA 1596/DEL/2025 | 2021-22     | [D] BONANZA PORTFOLIO LTD           |         |
| 5   | ITA 5736/DEL/2025 | 2017-18     | [D] PAWAN KUMAR GOHLYAN             |         |
| 6   | ITA 5739/DEL/2025 | 2017-18     | [D] PVR INOX LIMITED                |         |
| 7   | ITA 5740/DEL/2025 | 2018-19     | [D] PVR INOX LIMITED                |         |
| 8   | ITA 5741/DEL/2025 | 2023-24     | [D] UDIT JAIN                       |         |
| 9   | ITA 5742/DEL/2025 | 2018-19     | [A] RAJIV KAWATRA                   |         |
| 10  | ITA 5743/DEL/2025 | 2016-17     | [A] DAYALU FASHIONS PRIVATE LIMITED |         |
| 11  | ITA 5744/DEL/2025 | 2020-21     | [D] MAURIA UDYOG LTD.               |         |
| 12  | ITA 5745/DEL/2025 | 2025-26     | [A] MATRIBHOOMI SEWA SANSTHA        |         |
| 13  | ITA 5747/DEL/2025 | 2017-18     | [A] A R HOSE PRIVATE LIMITED        |         |
| 14  | ITA 5748/DEL/2025 | 2020-21     | [A] RAHUL SONDHI                    |         |
| 15  | ITA 5750/DEL/2025 | 2018-19     | [A] M/S RISE PROJECTS (P) LTD.      |         |
| 16  | ITA 5751/DEL/2025 | 2019-20     | [A] M/S RISE PROJECTS (P) LTD.      |         |
| 17  | ITA 5752/DEL/2025 | 2020-21     | [A] M/S RISE PROJECTS (P) LTD.      |         |
| 18  | ITA 5753/DEL/2025 | 2016-17     | [A] MACHINING & FORGING             |         |
| 19  | ITA 5755/DEL/2025 | 2021-22     | [A] MALWA PACKAGING                 |         |
| 20  | ITA 5756/DEL/2025 | 2022-23     | [A] MALWA PACKAGING                 |         |
| 21  | ITA 5757/DEL/2025 | 2023-24     | [A] MALWA PACKAGING                 |         |
| 22  | ITA 5754/DEL/2025 | 2015-16     | [A] GD GOENKA PVT. LTD.             |         |

  
**Assistant Registrar**  
**29-Dec-2025**

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF G BENCH FOR 07-JANUARY-2026 (WEDNESDAY)**

| Srl | Appeal Number            | Assmt. Year | Assessee Name                                         | Remarks |
|-----|--------------------------|-------------|-------------------------------------------------------|---------|
| 1   | IT(SS)A<br>5764/DEL/2025 | 2012-13     | [A] JASBIR MAN                                        |         |
| 2   | IT(SS)A<br>5773/DEL/2025 | 2013-14     | [A] MAAN PROPERTIES AND DEVELOPERS PRIVATE LIMITED    |         |
| 3   | IT(SS)A<br>5774/DEL/2025 | 2014-15     | [A] MAAN PROPERTIES AND DEVELOPERS PRIVATE LIMITED    |         |
| 4   | IT(SS)A<br>5775/DEL/2025 | 2015-16     | [A] MAAN PROPERTIES AND DEVELOPERS PRIVATE LIMITED    |         |
| 5   | IT(SS)A<br>5776/DEL/2025 | 2016-17     | [A] MAAN PROPERTIES AND DEVELOPERS PRIVATE LIMITED    |         |
| 6   | ITA 5777/DEL/2025        | 2017-18     | [A] MAAN PROPERTIES AND DEVELOPERS PRIVATE LIMITED    |         |
| 7   | ITA 1462/DEL/2023        | 2012-12     | [D] SAT PAL NAGAR                                     |         |
| 8   | CO 61/DEL/2023           | 2012-12     | [A] SAT PAL NAGAR                                     |         |
| 9   | ITA 1463/DEL/2023        | 2011-12     | [D] SAT PAL NAGAR                                     |         |
| 10  | CO 62/DEL/2023           | 2011-12     | [A] SAT PAL NAGAR                                     |         |
| 11  | ITA 6048/DEL/2024        | 2019-20     | [D] THE SILK FACTORY                                  |         |
| 12  | CO 231/DEL/2025          | 2019-20     | [A] THE SILK FACTORY                                  |         |
| 13  | ITA 3958/DEL/2025        | 2018-19     | [A] RAJPUT MOHAMMADMUNTASIM TASHBIHUDDIN              |         |
| 14  | ITA 3961/DEL/2025        | 2013-14     | [A] MONISHA DHAWAN (THROUGH LEGAL HEIR NAYANA DHAVAN) |         |
| 15  | ITA 5758/DEL/2025        | 2023-24     | [A] VIDYA POLYMERS PVT. LTD.                          |         |
| 16  | ITA 5760/DEL/2025        | 2016-17     | [A] RAKESH TRISAL                                     |         |
| 17  | ITA 5761/DEL/2025        | 2019-20     | [A] RAKESH TRISAL                                     |         |
| 18  | ITA 5762/DEL/2025        | 2016-17     | [A] AMRIT PAL SINGH HUF                               |         |
| 19  | ITA 5763/DEL/2025        | 2016        | [D] ASHWANI KUMAR                                     |         |
| 20  | ITA 5765/DEL/2025        | 2015-16     | [A] SANJAY KUMAR                                      |         |
| 21  | ITA 5769/DEL/2025        | 2018-19     | [A] JAI SHANTI ENTERPRISES                            |         |
| 22  | ITA 5770/DEL/2025        | 2019-20     | [A] VISION PLUS SECURITY CONTROL PRIVATE LIMITED      |         |
| 23  | ITA 5771/DEL/2025        | 2015-16     | [A] VARDHMAN INTERNATIONAL                            |         |
| 24  | ITA 5772/DEL/2025        | 2016-17     | [A] VARDHMAN INTERNATIONAL                            |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF G BENCH FOR 08-JANUARY-2026 (THURSDAY)**

| Srl | Appeal Number            | Assmt. Year | Assessee Name                                  | Remarks |
|-----|--------------------------|-------------|------------------------------------------------|---------|
| 1   | IT(SS)A<br>5779/DEL/2025 | 2013-14     | [A] JASBIR MAAN                                |         |
| 2   | IT(SS)A<br>5780/DEL/2025 | 2014-15     | [A] JASBIR MAAN                                |         |
| 3   | IT(SS)A<br>5781/DEL/2025 | 2015-16     | [A] JASBIR MAAN                                |         |
| 4   | IT(SS)A<br>5782/DEL/2025 | 2016-17     | [A] JASBIR MAAN                                |         |
| 5   | ITA 3938/DEL/2025        | 2014-15     | [A] SAROJ GUPTA                                |         |
| 6   | ITA 3939/DEL/2025        | 2015-16     | [A] SAROJ GUPTA                                |         |
| 7   | ITA 3940/DEL/2025        | 2016-17     | [A] SAROJ GUPTA                                |         |
| 8   | ITA 3941/DEL/2025        | 2017-18     | [A] SAROJ GUPTA                                |         |
| 9   | ITA 3942/DEL/2025        | 2018-19     | [A] SAROJ GUPTA                                |         |
| 10  | ITA 3943/DEL/2025        | 2019-20     | [A] SAROJ GUPTA                                |         |
| 11  | ITA 3944/DEL/2025        | 2020-21     | [A] SAROJ GUPTA                                |         |
| 12  | ITA 4044/DEL/2025        | 2014-15     | [A] NEHA GUPTA                                 |         |
| 13  | ITA 4045/DEL/2025        | 2015-16     | [A] NEHA GUPTA                                 |         |
| 14  | ITA 4079/DEL/2025        | 2017-18     | [D] SATISH BANSAL                              |         |
| 15  | ITA 5778/DEL/2025        | 2018-19     | [A] BIHAR MILK FEDERATION DISTRIBUTORS         |         |
| 16  | ITA 5783/DEL/2025        | 2017-18     | [A] JASBIR MAAN                                |         |
| 17  | ITA 5786/DEL/2025        | 2010-11     | [A] M/S BHUPENDRA AUTOTECH INDUSTRIES (P) LTD. |         |
| 18  | ITA 5787/DEL/2025        | 2011-12     | [A] M/S BHUPENDRA AUTOTECH INDUSTRIES (P) LTD. |         |
| 19  | ITA 5788/DEL/2025        | 2012-13     | [A] M/S BHUPENDRA AUTOTECH INDUSTRIES (P) LTD. |         |
| 20  | ITA 5789/DEL/2025        | 2013-14     | [A] M/S BHUPENDRA AUTOTECH INDUSTRIES (P) LTD. |         |

  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF G BENCH FOR 12-JANUARY-2026 (MONDAY)**

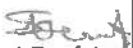
| Srl | Appeal Number     | Assmt. Year | Assessee Name                                       | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------|---------|
| 1   | ITA 1644/DEL/2025 | 2018-19     | [A] TRIUMPH REALTY PRIVATE LIMITED                  |         |
| 2   | ITA 3599/DEL/2025 | 2017-18     | [D] M/S HYDERABAD RING ROAD PROJECT PRIVATE LIMITED |         |
| 3   | CO 81/DEL/2025    | 2017-18     | [A] HYDERABAD RING ROAD PROJECT PRIVATE LIMITED     |         |
| 4   | ITA 4090/DEL/2025 | 2017-18     | [A] HYDERABAD RING ROAD PROJECT PRIVATE LIMITED     |         |
| 5   | ITA 4064/DEL/2025 | 2021-22     | [A] DEEPANSHU SRIVASTAVA                            |         |
| 6   | ITA 4063/DEL/2025 | 2017-18     | [A] DEEPANSHU SRIVASTAVA                            |         |
| 7   | ITA 4069/DEL/2025 | 2013-14     | [A] SANJAY GUPTA                                    |         |
| 8   | ITA 4070/DEL/2025 | 2013-14     | [D] M/S DEE ESS PROPERTIES PRIVATE LIMITED          |         |
| 9   | ITA 4080/DEL/2025 | 2019-20     | [A] JAASODHA AUTO PVT. LTD.                         |         |
| 10  | ITA 4144/DEL/2025 | 2016-17     | [A] GURGAON ONE RESIDENT WELFARE ASSOCIATION        |         |
| 11  | ITA 4145/DEL/2025 | 2017-18     | [A] GURGAON ONE RESIDENT WELFARE ASSOCIATION        |         |
| 12  | ITA 5790/DEL/2025 | 2018-19     | [A] SH. ARPIT CHAURASIA                             |         |
| 13  | ITA 5791/DEL/2025 | 2016-17     | [A] SANJAM SAYAL                                    |         |
| 14  | ITA 5792/DEL/2025 | 2017-18     | [A] SANJAM SAYAL                                    |         |
| 15  | ITA 5794/DEL/2025 | 2012-13     | [A] DHARAMBIR KHATTAR                               |         |
| 16  | ITA 5795/DEL/2025 | 2014-15     | [A] MIRHA EXPORTS PVT. LTD                          |         |
| 17  | ITA 5796/DEL/2025 | 2015-16     | [A] MIRHA EXPORTS PVT. LTD.                         |         |
| 18  | ITA 5797/DEL/2025 | 2016-17     | [A] MIRHA EXPORTS PVT. LTD.                         |         |
| 19  | ITA 5798/DEL/2025 | 2017-18     | [A] MIRHA EXPORTS PVT. LTD.                         |         |
| 20  | ITA 5799/DEL/2025 | 2018-19     | [A] MIRHA EXPORTS PVT. LTD.                         |         |
| 21  | ITA 5800/DEL/2025 | 2019-20     | [A] MIRHA EXPORTS PVT LTD                           |         |
| 22  | ITA 5801/DEL/2025 | 2020-21     | [A] MIRHA EXPORTS PVT LTD                           |         |
| 23  | ITA 5802/DEL/2025 | 2021-22     | [A] MIRHA EXPORTS PVT. LTD.                         |         |
| 24  | ITA 5803/DEL/2025 | 2022-23     | [A] MIRHA EXPORTS PVT LTD                           |         |
| 25  | ITA 5804/DEL/2025 | 2023-24     | [A] MIRHA EXPORTS PVT LTD.                          |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF G BENCH FOR 13-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                   | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------------------|---------|
| 1   | ITA 2621/DEL/2024 | 2017-18     | [A] SEAVIEW DEVELOPERS PRIVATE LIMITED (E FILE)                 |         |
| 2   | ITA 2719/DEL/2024 | 2017-18     | [D] SEAVIEW DEVELOPERS PVT LTD (E FILE)                         |         |
| 3   | ITA 3990/DEL/2025 | 2018-19     | [A] GLOBAL STAINLESS                                            |         |
| 4   | ITA 4086/DEL/2025 | 2017-18     | [A] MINACLE TRAEXIM PRIVATE LIMITED                             |         |
| 5   | ITA 5805/DEL/2025 | 2013-14     | [A] RAMA PASHU AAHAR PRIVATE LIMITED                            |         |
| 6   | ITA 5806/DEL/2025 | 2013-14     | [A] RAMA PASHU AAHAR PRIVATE LIMITED                            |         |
| 7   | ITA 5807/DEL/2025 | 2012-13     | [A] METRO TECHNOBUILD PVT LTD (AMALGAMATED CO.)                 |         |
| 8   | ITA 5808/DEL/2025 | 2019-20     | [A] METRO TECHNOBUILD PVT. LTD. (AMALAMATED COMPANY)            |         |
| 9   | ITA 5810/DEL/2025 | -           | [A] SHRI AADI SHANKARACHARYA SANATAN SEWA SANSTHANAM FOUNDATION |         |
| 10  | ITA 5811/DEL/2025 | 2017-18     | [A] AMIT SHARMA                                                 |         |
| 11  | ITA 5812/DEL/2025 | 2017-18     | [A] AMIT SHARMA                                                 |         |
| 12  | ITA 5813/DEL/2025 | 2017-18     | [A] SH. AMIT SHARMA                                             |         |
| 13  | ITA 5814/DEL/2025 | 2017-18     | [A] AMIT SHARMA                                                 |         |
| 14  | ITA 5815/DEL/2025 | 2012-13     | [A] TOFFEE AGRICULTURAL FARMS PRIVATE LIMITED                   |         |
| 15  | ITA 5816/DEL/2025 | 2013-14     | [A] TOFFEE AGRICULTURAL FARMS PRIVATE LIMITED                   |         |
| 16  | ITA 5818/DEL/2025 | 2019-20     | [A] SANJAY KUMAR YADAV                                          |         |
| 17  | ITA 5819/DEL/2025 | 2016-17     | [D] SUNANDA POLYMERS                                            |         |
| 18  | ITA 5820/DEL/2025 | 2022-2023   | [A] SANDEEP GARG                                                |         |

  
**Assistant Registrar**  
**29-Dec-2025**

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF G BENCH FOR 14-JANUARY-2026 (WEDNESDAY)**

| Srl | Appeal Number            | Assmt. Year | Assessee Name                                     | Remarks |
|-----|--------------------------|-------------|---------------------------------------------------|---------|
| 1   | IT(SS)A<br>4129/DEL/2025 | 2008-09     | [A] IL&FS RAIL LIMITED                            |         |
| 2   | IT(SS)A<br>4130/DEL/2025 | 2009-10     | [A] IL&FS RAIL LIMITED                            |         |
| 3   | IT(SS)A<br>4131/DEL/2025 | 2010-11     | [A] IL&FS RAIL LIMITED                            |         |
| 4   | IT(SS)A<br>4132/DEL/2025 | 2011-12     | [A] IL&FS RAIL LIMITED                            |         |
| 5   | IT(SS)A<br>4133/DEL/2025 | 2012-13     | [A] IL&FS RAIL LIMITED                            |         |
| 6   | IT(SS)A<br>4134/DEL/2025 | 2013-14     | [A] IL&FS RAIL LIMITED                            |         |
| 7   | IT(SS)A<br>4135/DEL/2025 | 2014-15     | [A] IL&FS RAIL LIMITED                            |         |
| 8   | IT(SS)A<br>4136/DEL/2025 | 2015-16     | [A] IL&FS RAIL LIMITED                            |         |
| 9   | ITA 1660/DEL/2025        | 2023-24     | [A] M.B.D PRINTOGRAPHICS PRIVATE LIMITED, DELHI   |         |
| 10  | ITA 1744/DEL/2025        | 2021-22     | [A] UNITED WAY OF INDIA                           |         |
| 11  | ITA 2362/DEL/2024        | 2017-18     | [A] SIKKA INFRASTRUCTURE PRIVATE LIMITED (E FILE) |         |
| 12  | ITA 3065/DEL/2024        | 2018        | [D] SHANSHANK GARG (E FILE)                       |         |
| 13  | ITA 3999/DEL/2025        | 2018-19     | [D] VEER KUNWAR SINGH SHODH SANSTHAN              |         |
| 14  | ITA 5821/DEL/2025        | 2020-21     | [A] MDGUPTA DEVELOPERS PRIVATE LIMITED            |         |
| 15  | ITA 5823/DEL/2025        | 2019-2020   | [A] VEENA GUPTA                                   |         |
| 16  | ITA 5825/DEL/2025        | 2022-23     | [A] SANJAY KUMAR YADAV                            |         |
| 17  | ITA 5827/DEL/2025        | 2015-16     | [A] M/S BHUPENDRA AUTOTECH INDUSTRIES (P) LTD.    |         |
| 18  | ITA 5829/DEL/2025        | 2012-13     | [A] SATENDER TYAGI C/O B K KAPUR AND COMPANY      |         |
| 19  | ITA 5830/DEL/2025        | 2014-15     | [A] SATENDER TYAGI C/O B K KAPUR & COMPANY        |         |
| 20  | ITA 5831/DEL/2025        | 2015-16     | [A] SATENDER TYAGI C/O B K KAPUR & COMPANY        |         |
| 21  | ITA 5832/DEL/2025        | 2019-20     | [A] SATENDER TYAGI C/O B K KAPUR & COMPANY        |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025



INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF G BENCH FOR 15-JANUARY-2026 (THURSDAY)

| Srl | Appeal Number            | Assmt. Year | Assessee Name                                     | Remarks |
|-----|--------------------------|-------------|---------------------------------------------------|---------|
| 1   | IT(SS)A<br>5845/DEL/2025 | 2012-2013   | [A] GHANSHYAM GUPTA                               |         |
| 2   | IT(SS)A<br>5846/DEL/2025 | 2013-2014   | [A] GHANSHYAM GUPTA                               |         |
| 3   | IT(SS)A<br>5847/DEL/2025 | 2014-2015   | [A] GHANSHYAM GUPTA                               |         |
| 4   | IT(SS)A<br>5848/DEL/2025 | 2015-2016   | [A] GHANSHYAM GUPTA                               |         |
| 5   | IT(SS)A<br>5849/DEL/2025 | 2016-2017   | [A] GHANSHYAM GUPTA                               |         |
| 6   | IT(SS)A<br>5850/DEL/2025 | 2017-2018   | [A] GHANSHYAM GUPTA                               |         |
| 7   | ITA 1673/DEL/2025        | 2013-14     | [A] MAKAM INDUSTRIES PRIVATE LIMITED              |         |
| 8   | ITA 2097/DEL/2025        | 2018-19     | [D] MEHFOOZ KHAN                                  |         |
| 9   | ITA 2769/DEL/2022        | 2017-18     | [A] SHALIMAR CORP LTD                             |         |
| 10  | ITA 3068/DEL/2022        | 2017-18     | [D] SHALIMAR CORP. LTD                            |         |
| 11  | ITA 5833/DEL/2025        | 2023-24     | [A] SHREE BABA BALAKPURI JI CHARITABLE TRUST      |         |
| 12  | ITA 5834/DEL/2025        | 2016-17     | [A] PRITHVI LANDCRAFT PRIVATE LIMITED             |         |
| 13  | ITA 5835/DEL/2025        | 2017-18     | [A] PRITHVI LANDCRAFT PRIVATE LIMITED             |         |
| 14  | ITA 5838/DEL/2025        | 2020-21     | [A] ENN V ENN DESIGNS PRIVATE LIMITED             |         |
| 15  | ITA 5839/DEL/2025        | 2021-22     | [A] ENN V ENN DESIGNS PRIVATE LIMITED             |         |
| 16  | ITA 5840/DEL/2025        | 2022-23     | [A] ENN V ENN DESIGNS PRIVATE LIMITED             |         |
| 17  | ITA 5841/DEL/2025        | 2023-24     | [A] ENN V ENN DESIGNS PRIVATE LIMITED             |         |
| 18  | ITA 5842/DEL/2025        | 2017-18     | [A] MODERN INSTITUTE OF EDUCATION PRIVATE LIMITED |         |
| 19  | ITA 5843/DEL/2025        | 2014-15     | [A] M/S UTC SOFTECH (P) LTD.                      |         |
| 20  | ITA 5851/DEL/2025        | 2018-2019   | [A] GHANSHYAM GUPTA                               |         |

  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF G BENCH FOR 19-JANUARY-2026 (MONDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                   | Remarks |
|-----|-------------------|-------------|-------------------------------------------------|---------|
| 1   | ITA 1829/DEL/2025 | 2018-19     | [D] LORD SHIVA CONSTRUCTION CO. PRIVATE LIMITED |         |
| 2   | ITA 1898/DEL/2025 | 2016-17     | [D] VIVEK SEHGAL                                |         |
| 3   | ITA 2530/DEL/2022 | 2016-17     | [A] SHOBHIT GUPTA                               |         |
| 4   | ITA 2685/DEL/2022 | 2018-19     | [D] SHIV SHAKTI TRADERS                         |         |
| 5   | ITA 3704/DEL/2025 | 2010-11     | [A] CHUNNU INTERNATIONAL                        |         |
| 6   | ITA 3718/DEL/2024 | 2014-15     | [A] SHRITI VERMA (E FILE)                       |         |
| 7   | ITA 3986/DEL/2024 | 2018-19     | [A] SANJAY JAIN                                 |         |
| 8   | ITA 4029/DEL/2025 | 2017-18     | [A] MAHENDER MANDA                              |         |
| 9   | ITA 4031/DEL/2025 | 2016-2017   | [A] SUNITA RAO                                  |         |
| 10  | ITA 4073/DEL/2025 | 2019-20     | [A] PRATEEK CHITKARA                            |         |
| 11  | ITA 4138/DEL/2025 | 2019-20     | [D] PRATEEK CHITKARA                            |         |
| 12  | ITA 4139/DEL/2025 | 2017-18     | [D] PRATEEK CHITKARA                            |         |
| 13  | ITA 4177/DEL/2025 | 2011-12     | [A] BLUE SKY PORTFOLIOS PRIVATE LIMITED         |         |
| 14  | ITA 4178/DEL/2025 | 2012-13     | [A] BLUE SKY PORTFOLIOS PRIVATE LIMITED         |         |
| 15  | ITA 5009/DEL/2024 | 2018        | [D] SANJAY JAIN                                 |         |
| 16  | ITA 5718/DEL/2025 | 2021-22     | [A] OYO HOTELS AND HOMES PRIVATE LIMITED        |         |
| 17  | ITA 5852/DEL/2025 | 2023-2024   | [A] DEVRANJAN MITTRA                            |         |
| 18  | ITA 5853/DEL/2025 | 2018-19     | [A] KANWAR BIR SINGH                            |         |
| 19  | ITA 5854/DEL/2025 | 2019-20     | [A] KANWAR BIR SINGH                            |         |
| 20  | ITA 5855/DEL/2025 | 2020-21     | [A] KANWAR BIR SINGH                            |         |
| 21  | ITA 5856/DEL/2025 | 2021-22     | [A] KANWAR BIR SINGH                            |         |
| 22  | ITA 5857/DEL/2025 | 2022-23     | [A] KANWAR BIR SINGH                            |         |
| 23  | ITA 5858/DEL/2025 | 2023-24     | [A] KANWAR BIR SINGH                            |         |
| 24  | ITA 5859/DEL/2025 | 2024-25     | [A] KANWAR BIR SINGH                            |         |

  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF G BENCH FOR 20-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                 | Remarks |
|-----|-------------------|-------------|-----------------------------------------------|---------|
| 1   | ITA 1264/DEL/2023 | 2017-18     | [A] VIKRAM KUMAR BAJAJ                        |         |
| 2   | ITA 1627/DEL/2025 | 2019-20     | [A] KARAN ISRANI                              |         |
| 3   | ITA 1727/DEL/2025 | 2017-18     | [D] NAVEEN JINDAL                             |         |
| 4   | ITA 3580/DEL/2024 | 2013-14     | [A] SHEFALI BANSAL                            |         |
| 5   | ITA 3581/DEL/2024 | 2013-14     | [A] SURENDER KUMAR BANSAL                     |         |
| 6   | ITA 3603/DEL/2024 | 2014-15     | [A] SURENDER KUMAR BANSAL                     |         |
| 7   | ITA 3604/DEL/2024 | 2014-15     | [A] SHEFALI BANSAL                            |         |
| 8   | ITA 5860/DEL/2025 | 2018-19     | [A] GAUTAM BALI                               |         |
| 9   | ITA 5861/DEL/2025 | 2019-20     | [A] GAUTAM BALI                               |         |
| 10  | ITA 5862/DEL/2025 | 2020-21     | [A] GAUTAM BALI                               |         |
| 11  | ITA 5863/DEL/2025 | 2021-22     | [A] GAUTAM BALI                               |         |
| 12  | ITA 5864/DEL/2025 | 2022-23     | [A] GAUTAM BALI                               |         |
| 13  | ITA 5865/DEL/2025 | 2023-24     | [A] GAUTAM BALI                               |         |
| 14  | ITA 5866/DEL/2025 | 2024-25     | [A] GAUTAM BALI                               |         |
| 15  | ITA 5867/DEL/2025 | 2018-19     | [A] DEEPAK SOOD                               |         |
| 16  | ITA 5868/DEL/2025 | 2019-20     | [A] DEEPAK SOOD                               |         |
| 17  | ITA 5869/DEL/2025 | 2020-21     | [A] DEEPAK SOOD                               |         |
| 18  | ITA 5870/DEL/2025 | 2021-22     | [A] DEEPAK SOOD                               |         |
| 19  | ITA 5871/DEL/2025 | 2022-23     | [A] DEEPAK SOOD                               |         |
| 20  | ITA 5872/DEL/2025 | 2023-24     | [A] DEEPAK SOOD                               |         |
| 21  | ITA 5873/DEL/2025 | 2024-25     | [A] DEEPAK SOOD                               |         |
| 22  | ITA 6369/DEL/2025 | 2020-2021   | [A] GENINS INDIA INSURANCE TPA LTD (E-(FILE)) |         |

  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF G BENCH FOR 21-JANUARY-2026 (WEDNESDAY)**

| Sr | Appeal Number     | Assmt. Year | Assessee Name                                                            | Remarks |
|----|-------------------|-------------|--------------------------------------------------------------------------|---------|
| 1  | ITA 5874/DEL/2025 | 2019-20     | [A] DELHI E-GOVERNANCE SOCIETY                                           |         |
| 2  | ITA 5875/DEL/2025 | 2015-16     | [A] ACCURATE PRESSINGS                                                   |         |
| 3  | ITA 5876/DEL/2025 | 2013-14     | [A] AMITA JAIN                                                           |         |
| 4  | ITA 5877/DEL/2025 | 2018-19     | [A] VIJAY KUMAR BHASIN                                                   |         |
| 5  | ITA 5878/DEL/2025 | -           | [A] MICRO FINANCE INDUSTRY NETWORK                                       |         |
| 6  | ITA 5879/DEL/2025 | -           | [A] MICRO FINANCE INDUSTRY NETWORK                                       |         |
| 7  | ITA 5880/DEL/2025 | 2021-22     | [A] KARAM VIR                                                            |         |
| 8  | ITA 5881/DEL/2025 | 2017-18     | [A] PENTAMED HOSPITAL                                                    |         |
| 9  | ITA 5882/DEL/2025 | 2017-18     | [A] RAKESH KUMAR                                                         |         |
| 10 | ITA 5883/DEL/2025 | 2017-18     | [A] BASANT KUMAR AGGARWAL                                                |         |
| 11 | ITA 5884/DEL/2025 | 2012-13     | [A] OFFICIAL LIQUIDATOR RGTL INDUSTRIES LTD. (COMPANY UNDER LIQUIDATION) |         |
| 12 | ITA 5885/DEL/2025 | 2017-18     | [A] OFFICIAL LIQUIDATOR RGTL INDUSTRIES LTD. (COMPANY UNDER LIQUIDATION) |         |
| 13 | ITA 5886/DEL/2025 | 2013-14     | [A] THE SRI SHIV MAHIMA CO OPERATIVE GROUP HOUSING SOCIETY LIMITED       |         |
| 14 | ITA 5887/DEL/2025 | 2014-15     | [A] THE SRI SHIV MAHIMA CO OPERATIVE GROUP HOUSING SOCIETY LIMITED       |         |
| 15 | ITA 5888/DEL/2025 | 2015-16     | [A] THE SRI SHIV MAHIMA CO OPERATIVE GROUP HOUSING SOCIETY LIMITED       |         |
| 16 | ITA 5889/DEL/2025 | 2016-17     | [A] THE SRIV SHIV MAHIMA CO OPERATIVE GROUP HOUSING SOCIETY LIMITED      |         |
| 17 | ITA 5890/DEL/2025 | 2017-18     | [A] THE SRI SHIV MAHIMA CO OPERATIVE GROUP HOUSING SOCIETY LIMITED       |         |
| 18 | ITA 5891/DEL/2025 | 2018-19     | [A] THE SRI SHIV MAHIMA CO OPERATIVE GROUP HOUSING SOCIETY LIMITED       |         |
| 19 | ITA 5892/DEL/2025 | 2022-23     | [A] INTAZAMIYA KAMETI SHRI HASTINAPUR TEERH KSHETRA MEERUT               |         |
| 20 | ITA 5893/DEL/2025 | 2023-24     | [A] INTAZAMIYA KAMETI SHRI HASTINAPUR TEERTH KSHETRA MEERUT              |         |
| 21 | ITA 5906/DEL/2024 | 2020-21     | [A] WELL BEING RESEARCH & REHABILITATION CENTRE                          |         |

*Bent*  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF G BENCH FOR 22-JANUARY-2026 (THURSDAY)**

| Srl | Appeal Number            | Assmt. Year | Assessee Name                                              | Remarks |
|-----|--------------------------|-------------|------------------------------------------------------------|---------|
| 1   | IT(SS)A<br>5900/DEL/2025 | 2012-2013   | [A] ANJULA GUPTA                                           |         |
| 2   | IT(SS)A<br>5901/DEL/2025 | 2013-2014   | [A] ANJULA GUPTA                                           |         |
| 3   | IT(SS)A<br>5902/DEL/2025 | 2014-2015   | [A] ANJULA GUPTA                                           |         |
| 4   | IT(SS)A<br>5903/DEL/2025 | 2015-2016   | [A] ANJULA GUPTA                                           |         |
| 5   | IT(SS)A<br>5904/DEL/2025 | 2016-2017   | [A] ANJULA GUPTA                                           |         |
| 6   | IT(SS)A<br>5905/DEL/2025 | 2017-2018   | [A] ANJULA GUPTA                                           |         |
| 7   | ITA 5894/DEL/2025        | 2012-13     | [A] M/S CHANDRA CO-OPERATIVE GROUP HOUSING SOCIETY LIMITED |         |
| 8   | ITA 5896/DEL/2025        | 2022-23     | [A] ABHA KHANNA                                            |         |
| 9   | ITA 5898/DEL/2025        | 2010-11     | [A] M/S NAVAYUGA CONSULTANCY PRIVATE LIMITED               |         |
| 10  | ITA 5899/DEL/2025        | 2011-12     | [A] M/S NAVAYUGA CONSULTANCY PRIVATE LIMITED               |         |

  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF G BENCH FOR 27-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                             | Remarks |
|-----|-------------------|-------------|-------------------------------------------|---------|
| 1   | ITA 1937/DEL/2025 | 2011-12     | [A] SURENDRA KUMAR JAIN                   |         |
| 2   | ITA 1956/DEL/2025 | 2011-12     | [A] SURENDER KUMAR JAIN                   |         |
| 3   | ITA 3955/DEL/2025 | 2012-13     | [A] SHREE BALKRISHNA COMMERCIAL CO. LTD   |         |
| 4   | ITA 4065/DEL/2025 | 2015-16     | [D] OM DRISHIAN INTERNATIONAL LTD.        |         |
| 5   | ITA 5710/DEL/2025 | 2012-13     | [A] AADINATH PROBUILD(INDIA) PVT. LTD.    |         |
| 6   | ITA 5711/DEL/2025 | 2012-13     | [A] PARK VIEW AUTOMOTIVES PRIVATE LIMITED |         |
| 7   | ITA 5907/DEL/2025 | 2020-21     | [A] SALUJA CONSTRUCTION COMPANY LIMITED   |         |
| 8   | ITA 5908/DEL/2025 | 2022-23     | [A] SALUJA CONSTRUCTION COMPANY LIMITED   |         |
| 9   | ITA 5909/DEL/2025 | 2018-19     | [D] DELHI CONTROL DEVICES PRIVATE LIMITED |         |
| 10  | ITA 5911/DEL/2025 | 2017-18     | [A] KARAMVIR                              |         |
| 11  | ITA 5912/DEL/2025 | 2018-19     | [A] SEEMA AGARWAL                         |         |
| 12  | ITA 5913/DEL/2025 | 2017-18     | [A] SUMANGAL DIAMONDS PRIVATE LIMITED     |         |
| 13  | ITA 5914/DEL/2025 | 2014-15     | [A] SANJAY BHANDARI                       |         |

  
Assistant Registrar  
29-Dec-2025

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

CAUSE LIST OF G BENCH FOR 28-JANUARY-2026 (WEDNESDAY)

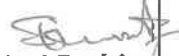
| Srl | Appeal Number            | Assmt. Year | Assessee Name                      | Remarks |
|-----|--------------------------|-------------|------------------------------------|---------|
| 1   | IT(SS)A<br>4016/DEL/2025 | 2020-2021   | [A] MANOJ VASUDEO PARDASANY (HUF)  |         |
| 2   | ITA 2880/DEL/2024        | 2018-19     | [A] SUSHMA PRAKASH (E FILE)        |         |
| 3   | ITA 3982/DEL/2025        | 2012-13     | [D] JAGDISH KUMAR                  |         |
| 4   | ITA 4125/DEL/2025        | 2017-18     | [A] SBL PVT. LTD.                  |         |
| 5   | ITA 4126/DEL/2025        | 2018-19     | [A] SBL PVT. LTD.                  |         |
| 6   | ITA 4127/DEL/2025        | 2019-20     | [A] SBL PVT. LTD.                  |         |
| 7   | ITA 4128/DEL/2025        | 2020-21     | [A] SBL PVT. LTD                   |         |
| 8   | ITA 5724/DEL/2025        | 2015-16     | [A] SMRITI JHUNJHUNWALA            |         |
| 9   | ITA 5916/DEL/2025        | 2016-17     | [A] SHWETA AGRAWAL                 |         |
| 10  | ITA 5917/DEL/2025        | 2017-18     | [A] SYED SALMAN ALI                |         |
| 11  | ITA 5918/DEL/2025        | 2012-13     | [A] YU SASAKI                      |         |
| 12  | ITA 5919/DEL/2025        | 2017-18     | [D] SURESH SONI                    |         |
| 13  | ITA 5920/DEL/2025        | 2017-2018   | [A] ALANKIT BRANDS PRIVATE LIMITED |         |
| 14  | ITA 5921/DEL/2025        | 2013-14     | [A] DHARAMBIR KHATTAR              |         |
| 15  | ITA 5922/DEL/2025        | 2020-2021   | [A] DINESH KUMAR TYAGI             |         |
| 16  | ITA 5923/DEL/2025        | 2015-16     | [A] NIRMAL KISHORE JAIN            |         |

  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF G BENCH FOR 29-JANUARY-2026 (THURSDAY)**

| Sri | Appeal Number     | Assmt. Year | Assessee Name                                                       | Remarks |
|-----|-------------------|-------------|---------------------------------------------------------------------|---------|
| 1   | ITA 1630/DEL/2025 | 2013-14     | [A] PRAMOD KUMAR JAIN                                               |         |
| 2   | ITA 2085/DEL/2025 | 2013-14     | [A] VINOD JINDAL                                                    |         |
| 3   | ITA 3729/DEL/2024 | 2013-14     | [A] SHANTI DEVI JAIN MEMORIAL TRUST (E FILE)                        |         |
| 4   | ITA 3878/DEL/2025 | 2016-17     | [A] VIJAY KUMAR AGARWAL (E FILE)                                    |         |
| 5   | ITA 3879/DEL/2025 | 2022-23     | [A] VIJAY KUMAR AGARWAL (E FILE)                                    |         |
| 6   | ITA 3959/DEL/2025 | 2015-16     | [A] DS SPICECO P. LTD.                                              |         |
| 7   | ITA 4058/DEL/2025 | 2024-25     | [A] QASBA FOUNDATION                                                |         |
| 8   | ITA 4143/DEL/2025 | 2022-23     | [D] VIJAY KUMAR AGARWAL                                             |         |
| 9   | ITA 4150/DEL/2025 | 2021-22     | [D] STEEL AUTHORITY OF INDIA LIMITED                                |         |
| 10  | ITA 5712/DEL/2025 | 2020-21     | [A] TOURISM FINANCE CORPORATION OF INDIA LIMITED                    |         |
| 11  | ITA 5715/DEL/2025 | 2023-2024   | [A] MORGAN SIGNATURE TOWERS PRIVATE LIMITED                         |         |
| 12  | ITA 5924/DEL/2025 | 2013-14     | [A] THE SRI SHIV MAHIMA CO OPERATIVE GROUP HOUSING SOCIETY LIMITED  |         |
| 13  | ITA 5925/DEL/2025 | 2013-14     | [A] THE SRI SHIV MABHIMA CO OPERATIVE GROUP HOUSING SOCIETY LIMITED |         |
| 14  | ITA 5927/DEL/2025 | 2014-15     | [A] THE SRI SHIV MAHIMA CO OPERATIVE GROUP HOUSING SOCIETY LIMITED  |         |
| 15  | ITA 5928/DEL/2025 | 2014-15     | [A] THE SRI SHIV MAHIMA CO-OPERATIVE GROUP HOUSING SOCIETY LIMITED  |         |
| 16  | ITA 5929/DEL/2025 | 2015-16     | [A] THE SRI SHIV MAHIMA CO OPERATIVE GROUOP HOUSING SOCIETY LIMITED |         |
| 17  | ITA 5930/DEL/2025 | 2015-16     | [A] THE SRI SHIV MAHIMA CO OPERATIVE GROUP HOUSING SOCIETY LTD      |         |
| 18  | ITA 5931/DEL/2025 | 2016-17     | [A] THE SRI SHIV MAHIMA CO OPERATIVE GROUP HOUSING SOCIETY LIMITED  |         |
| 19  | ITA 5932/DEL/2025 | 2016-17     | [A] THE SRI SHIV MAHIMA CO OPERATIVE GROUP HOUSING SOCIETY LIMITED  |         |
| 20  | ITA 5933/DEL/2025 | 2018-19     | [A] THE SRI SHIV MAHIMA CO OPERATIVE GROUP HOUSING SOCIETY LIMITED  |         |
| 21  | ITA 681/DEL/2023  | 2017-18     | [A] SHOBHIT SINHA                                                   |         |

  
Assistant Registrar  
29-Dec-2025



## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF H BENCH FOR 05-JANUARY-2026 (MONDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                          | Remarks |
|-----|-------------------|-------------|--------------------------------------------------------|---------|
| 1   | ITA 881/DEL/2016  | 2011-12     | [A] M/S. SONY INDIA PVT. LTD. (S/G)                    |         |
| 2   | ITA 1076/DEL/2017 | 2012-13     | [A] M/S. SONY INDIA PVT. LTD. (S/G)                    |         |
| 3   | ITA 2107/DEL/2016 | 2011-12     | [D] M/S. SONY INDIA PVT. LTD.                          |         |
| 4   | SA 500/DEL/2024   | 2021-22     | [A] EXPEDITORS INTERNATIONAL (INDIA) PRIVATE LIMITED   |         |
| 5   | ITA 5501/DEL/2024 | 2021-22     | [A] EXPEDITORS INTERNATIONAL (INDIA) PRIVATE LIMITED   |         |
| 6   | ITA 4392/DEL/2024 | 2020-21     | [A] EXPEDITORS INTERNATIONAL (INDIA) PRIVATE LIMITED   |         |
| 7   | ITA 4389/DEL/2018 | 2014-15     | [A] AGILENT TECHNOLOGIES INDIA PVT. LTD.               |         |
| 8   | ITA 502/DEL/2022  | 2017-18     | [A] BEAM GLOBAL SPIRITS & WINE (INDIA) PRIVATE LIMITED |         |
| 9   | ITA 1475/DEL/2022 | 2004-05     | [A] WHIRLPOOL OF INDIA LTD                             |         |
| 10  | ITA 2263/DEL/2022 | 2018-19     | [A] KGS SOURCING INDIA PVT LTD                         |         |
| 11  | CO 86/DEL/2023    | 2014-15     | [A] BACARDI INDIA PVT.LTD.                             |         |
| 12  | ITA 1872/DEL/2023 | 2014-15     | [D] BACARDI INDIA PVT.LTD.                             |         |
| 13  | ITA 3738/DEL/2024 | 2020-21     | [A] SHAHI EXPORTS PRIVATE LIMITED (E-FILE)             |         |
| 14  | ITA 4326/DEL/2024 | 2020-21     | [A] OSKAM LIGHTING PRIVATE LIMITED (E FILE)            |         |
| 15  | ITA 4410/DEL/2024 | 2020-21     | [A] HONDA R AND D (INDIA) PRIVATE LIMITED (E FILE)     |         |
| 16  | ITA 3846/DEL/2025 | 2020-21     | [A] BERGER BECKER COATINGS PVT LTD                     |         |

Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF H BENCH FOR 06-JANUARY-2026 (TUESDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                        | Remarks |
|-----|-------------------|-------------|----------------------------------------------------------------------|---------|
| 1   | SA 608/DEL/2025   | 2021-22     | [A] IDEMITSU LUBE INDIA PRIVATE LIMITED                              |         |
| 2   | ITA 5132/DEL/2024 | 2021-22     | [A] IDEMITSU LUBE INDIA PRIVATE LIMITED (E FILE)                     |         |
| 3   | ITA 6397/DEL/2017 | 2010-11     | [D] MAKEMYTRIP INDIA PVT. LTD. (FOR TRANSFER)                        |         |
| 4   | ITA 728/DEL/2019  | 2011-12     | [D] JNS INSTRUMENT LTD                                               |         |
| 5   | ITA 897/DEL/2019  | 2011-12     | [A] JNS INSTRUMENTS LTD.                                             |         |
| 6   | ITA 1872/DEL/2021 | 2017-18     | [A] BUCHER HYDRAULICS PRIVATE LIMITED                                |         |
| 7   | ITA 2287/DEL/2022 | 2018-19     | [A] LUMMUS TECHNOLOGIES HEAT TRANSFER BV                             |         |
| 8   | ITA 1054/DEL/2023 | 2012-13     | [A] BRY AIR ASIA P.LTD                                               |         |
| 9   | ITA 1357/DEL/2024 | 2012-13     | [A] BERGEN ENGINES (INDIA) PRIVATE LIMITED (E-FILE)                  |         |
| 10  | ITA 3056/DEL/2024 | 2020-2021   | [A] MITSUBI PRIME ADVANCED COMPOSITES INDIA PRIVATE LIMITED (E FILE) |         |
| 11  | ITA 4158/DEL/2024 | 2020-21     | [A] YUTAKA AUTOPARTS INDIA PRIVATE LIMITED (E-FILE)                  |         |
| 12  | ITA 5840/DEL/2024 | 2021-22     | [A] YUTAKA AUTOPARTS INDIA PRIVATE LIMITED                           |         |
| 13  | ITA 4448/DEL/2024 | 2020-21     | [A] DELTA ELECTRONICS INDIA PRIVATE LIMITED (E FILE)                 |         |
| 14  | ITA 3631/DEL/2025 | 2013-14     | [D] OMAXE LTD.                                                       |         |
| 15  | ITA 3564/DEL/2025 | 2012-13     | [A] OMAXE LIMITED                                                    |         |
| 16  | ITA 3630/DEL/2025 | 2012-13     | [D] M/S OMAXE LIMITED                                                |         |
| 17  | ITA 3565/DEL/2025 | 2013-14     | [A] OMAXE LIMITED                                                    |         |
| 18  | ITA 3580/DEL/2025 | 2012-13     | [A] YUSHIRO INDIA COMPANY PRIVATE LIMITED                            |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF H BENCH FOR 07-JANUARY-2026 (WEDNESDAY)

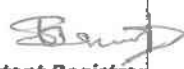
| Sr | Appeal Number     | Assmt. Year | Assessee Name                                                                              | Remarks |
|----|-------------------|-------------|--------------------------------------------------------------------------------------------|---------|
| 1  | ITA 960/DEL/2023  | 2008-09     | [A] MOTOROLA SOLUTIONS INDIA P.LTD                                                         |         |
| 2  | SA 261/DEL/2022   | 2012-13     | [A] MOTOROLA SOLUTIONS INDIA PVT. LTD.                                                     |         |
| 3  | ITA 1083/DEL/2021 | 2016-17     | [A] MOTOROLA SOLUTION INDIA PVT. LTD.                                                      |         |
| 4  | ITA 842/DEL/2022  | 2018-19     | [A] MOTOROLA SOLUTIONS INDIA PRIVATE LTD.                                                  |         |
| 5  | ITA 695/DEL/2022  | 2017-18     | [A] MOTOROLA SOLUTIONS INDIA P.LTD                                                         |         |
| 6  | ITA 1245/DEL/2017 | 2012-13     | [A] MOTOROLA SOLUTIONS INDIA PVT. LTD. (S/G)                                               |         |
| 7  | ITA 1435/DEL/2014 | 2009-10     | [A] M/S. MOTOROLA SOLUTIONS INDIA PVT. LTD.                                                |         |
| 8  | ITA 1422/DEL/2015 | 2010-11     | [A] M/S MOTOROLA SOLUTIONS INDIA PVT. LTD.                                                 |         |
| 9  | ITA 632/DEL/2016  | 2011-12     | [A] MOTOROLA SOLUTION INDIA PVT. LTD.                                                      |         |
| 10 | ITA 7553/DEL/2017 | 2013-14     | [A] MOTOROLA SOLUTIONS INDIA PVT. LTD.                                                     |         |
| 11 | ITA 8090/DEL/2018 | 2014-15     | [A] MOTOROLA SOLUTIONS INDIA PVT. LTD.                                                     |         |
| 12 | ITA 2294/DEL/2015 | 2010-11     | [D] M/S. ALCATEL LUCENT INDIA LTD. (R/M)                                                   |         |
| 13 | ITA 9044/DEL/2019 | 2009-10     | [A] ALCATEL LUCENT INDIA LTD.                                                              |         |
| 14 | ITA 9493/DEL/2019 | 2009-10     | [D] ALCATEL LUCENT INDIA LTD.                                                              |         |
| 15 | BMA 8/DEL/2024    | 2017-18     | [A] SARVESH NAIDU                                                                          |         |
| 16 | ITA 5418/DEL/2012 | 2008-09     | [A] HEWITT ASSOCIATES (INDIA) PVT. LTD. (260A)                                             |         |
| 17 | ITA 5988/DEL/2019 | 2008-09     | [D] AON SERVICES INDIA P.LTD                                                               |         |
| 18 | ITA 8362/DEL/2019 | 2013-14     | [A] VODAFONE IDEA LIMITED (SUCCESSOR OF VODAFONE MOBILE SERVICES LIMITED) (INTL. TAXATION) |         |
| 19 | ITA 8972/DEL/2019 | 2014-15     | [A] VODAFONE IDEA LIMITED (SUCCESSOR OF VODAFONE MOBILE SERVICES LTD.) (INTL. TAXATION)    |         |
| 20 | ITA 1754/DEL/2021 | 2017-18     | [A] SANDEN VIKAS INDIA PRIVATE LIMITED                                                     |         |
| 21 | ITA 2186/DEL/2022 | 2016-17     | [D] ONE WORLD CORPORATION PVT. LTD.                                                        |         |
| 22 | ITA 3789/DEL/2023 | 2012-13     | [A] RICHEMONT INDIA PRIVATE LIMITED (ERSTWHILE KNOWN AS RLG RETAIL PRIVATE LIMITED)        |         |
| 23 | ITA 3813/DEL/2024 | 2020-21     | [A] KEYSIGHT TECHNOLOGIES INTERNATIONAL INDIA PRIVATE LIMITED                              |         |
| 24 | ITA 5162/DEL/2024 | 2021-22     | [A] SQUARE YARDS CONSULTING PRIVATE LIMITED                                                |         |
| 25 | ITA 3476/DEL/2025 | 2016-17     | [A] VARUN BEVERAGES LIMITED                                                                |         |
| 26 | ITA 3477/DEL/2025 | 2017-18     | [A] VARUN BEVERAGES LIMITED                                                                |         |
| 27 | ITA 3478/DEL/2025 | 2018-19     | [A] VARUN BEVERAGES LIMITED                                                                |         |

*S. Singh*  
Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF H BENCH FOR 08-JANUARY-2026 (THURSDAY)

| Sri | Appeal Number     | Assmt. Year | Assessee Name                                   | Remarks |
|-----|-------------------|-------------|-------------------------------------------------|---------|
| 1   | ITA 3015/DEL/2017 | 2011-12     | [A] THYSENKRUPP ELEVATOR (INDIA) PVT. LTD.      |         |
| 2   | ITA 3658/DEL/2017 | 2011-12     | [D] M/S. THYSENKRUPP ELEVATOR (INDIA) PVT. LTD. |         |
| 3   | ITA 834/DEL/2022  | 2017-18     | [A] ACHAMPET SOLAR PRIVATE LTD.                 |         |
| 4   | ITA 2390/DEL/2022 | 2017-18     | [A] GHANPUR SOLAR PRIVATE LIMITED               |         |

  
Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF H BENCH FOR 12-JANUARY-2026 (MONDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                                                          | Remarks |
|-----|-------------------|-------------|--------------------------------------------------------------------------------------------------------|---------|
| 1   | SA 7/DEL/2025     | 2017-18     | [A] INFOGAIN INDIA PVT. LTD.                                                                           |         |
| 2   | SA 6/DEL/2025     | 2018-19     | [A] INFOGAIN INDIA P.LTD                                                                               |         |
| 3   | ITA 2116/DEL/2022 | 2018-19     | [A] INFOGAIN INDIA P.LTD                                                                               |         |
| 4   | ITA 686/DEL/2022  | 2017-18     | [A] INFOGAIN INDIA PVT. LTD.                                                                           |         |
| 5   | ITA 4215/DEL/2019 | 2013-14     | [A] CANDOR GURGAON ONE REALTY PROJECTS PVT. LTD. (FORMERLY KNOWN AS UNITECH REALTY PROJECTS PVT. LTD.) |         |
| 6   | ITA 9713/DEL/2019 | 2015-16     | [A] INDUCTIS (INDIA) PVT. LTD.                                                                         |         |
| 7   | ITA 537/DEL/2022  | 2017-18     | [A] QUALCOMM INDIA PRIVATE LIMITED                                                                     |         |
| 8   | ITA 1508/DEL/2022 | 2017-18     | [A] FUJITSU CONSULTING INDIA PRIVATE LIMITED                                                           |         |
| 9   | ITA 1698/DEL/2022 | 2018-19     | [A] FUJITSU CONSULTING INDIA PVT LTD NEW DELHI                                                         |         |
| 10  | ITA 3878/DEL/2024 | 2020-21     | [A] FUJITSU CONSULTING INDIA PRIVATE LIMITED                                                           |         |
| 11  | ITA 4481/DEL/2024 | 2020-21     | [A] FUJITSU INDIA PRIVATE LIMITED (E FILE)                                                             |         |
| 12  | ITA 2314/DEL/2022 | 2018-19     | [A] PHARMA FORCE LAB                                                                                   |         |
| 13  | ITA 2356/DEL/2022 | 2018-19     | [A] FMI AUTOMOTIVE COMPONENTS PVT LTD                                                                  |         |
| 14  | ITA 5988/DEL/2024 | 2021-22     | [A] FMI AUTOMOTIVE COMPONENTS PRIVATE LIMITED                                                          |         |
| 15  | ITA 3838/DEL/2024 | 2020-21     | [A] FMI AUTOMOTIVE COMPONENTS PRIVATE LIMITED                                                          |         |
| 16  | ITA 2383/DEL/2022 | 2018-19     | [A] SANY HEAVY INDUSTRY INDIA PVT. LTD.                                                                |         |
| 17  | ITA 2564/DEL/2022 | 2018-19     | [A] JOHNSON MATTHEY INDIA P.LTD                                                                        |         |
| 18  | ITA 3953/DEL/2024 | 2020-21     | [A] JOHNSON MATTHEY INDIA PVT. LTD.                                                                    |         |
| 19  | ITA 5199/DEL/2024 | 2021-22     | [A] JOHNSON MATTHEY INDIA PVT. LTD.                                                                    |         |
| 20  | ITA 1683/DEL/2023 | 2017-18     | [A] MIH INTERNET SEA PTE LTD                                                                           |         |
| 21  | ITA 3782/DEL/2024 | 2020-21     | [A] KOHLER INDIA CORPORATION PRIVATE LIMITED                                                           |         |
| 22  | ITA 4302/DEL/2024 | AY 2020-21  | [A] INTERCONTINENTAL HOTELS GROUP (INDIA) PRIVATE LIMITED (E-FILE)                                     |         |
| 23  | ITA 4412/DEL/2024 | 2020-21     | [A] QUALCOMM INDIA PRIVATE LIMITED                                                                     |         |

Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF H BENCH FOR 13-JANUARY-2026 (TUESDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                                                     | Remarks |
|-----|-------------------|-------------|---------------------------------------------------------------------------------------------------|---------|
| 1   | ITA 555/DEL/2021  | 2021-22     | [A] ESCORTS SKILL DEVELOPMENT                                                                     |         |
| 2   | ITA 556/DEL/2021  | 2016-17     | [A] SYNIVERSE TECHNOLOGIES SERVICES (INDIA) PVT. LTD.                                             |         |
| 3   | ITA 598/DEL/2021  | 2016-17     | [A] FURUKAWA MINDA ELECTRIC PRIVATE LIMITED (FORMERLY KNOWN AS MINDA FURUKAWA ELECTRIC PVT. LTD.) |         |
| 4   | ITA 610/DEL/2021  | 2016-17     | [A] BERGEN ENGINES INDIA PVT. LTD.                                                                |         |
| 5   | ITA 2043/DEL/2022 | 2018-19     | [A] BERGEN ENGINES (INDIA) PVT LTD                                                                |         |
| 6   | ITA 506/DEL/2022  | 2017-18     | [A] BERGEN ENGINES (INDIA) PRIVATE LIMITED                                                        |         |
| 7   | ITA 1759/DEL/2021 | 2013-14     | [A] SYNIVERSE TECHNOLOGIES SERVICES(INDIA) PRIVATE LIMITED                                        |         |
| 8   | ITA 1934/DEL/2021 | 2017-18     | [A] JAIPUR MAHUA TOLLWAY LIMITED                                                                  |         |
| 9   | ITA 536/DEL/2022  | 2017-18     | [A] AAPC INDIA HOTEL MANAGEMENT PRIVATE LRD.                                                      |         |
| 10  | ITA 704/DEL/2022  | 2017-18     | [A] UNIWORLD SUGARS P.LTD                                                                         |         |
| 11  | ITA 1454/DEL/2022 | 2017-18     | [A] SHEELA FOAM LTD.                                                                              |         |
| 12  | ITA 1455/DEL/2022 | 2018-19     | [A] SHEELA FOAM LTD                                                                               |         |
| 13  | ITA 4555/DEL/2024 | 2020-21     | [A] SHEELA FOAMS LIMITED                                                                          |         |
| 14  | ITA 1463/DEL/2022 | 2017-18     | [A] CADENCE DESIGN SYSTEMS (INDIA) PRIVATE LIMITED                                                |         |
| 15  | ITA 1699/DEL/2022 | 2018-19     | [A] ATOTECH INDIA PVT LTD                                                                         |         |
| 16  | ITA 1707/DEL/2022 | 2018-19     | [A] AAPC INDIA HOTEL MANAGEMENT PRIVATE LIMITED                                                   |         |
| 17  | ITA 2745/DEL/2022 | 2013-14     | [A] EXPERION DEVELOPERS PVT. LTD                                                                  |         |
| 18  | ITA 2882/DEL/2022 | 2013-14     | [D] EXPERION DEVELOPERS PVT. LTD.                                                                 |         |
| 19  | ITA 1698/DEL/2023 | 2014-15     | [A] EXPERION DEVELOPERS P.LTD                                                                     |         |
| 20  | ITA 1797/DEL/2023 | 2014-15     | [D] EXPERION DEVELOPERS PVT.LTD.                                                                  |         |
| 21  | ITA 6157/DEL/2024 | 2021-22     | [A] CONTINENTAL ENGINEERING CORPORATION                                                           |         |
| 22  | ITA 2167/DEL/2023 | 2019-20     | [A] CONTINENTAL ENGINEERING CORPORATION                                                           |         |
| 23  | ITA 1039/DEL/2024 | AY 2011-12  | [A] A.T. KEARNEY LIMITED - INDIA BRANCH OFFICE (E- ( FILING ))                                    |         |
| 24  | ITA 4329/DEL/2024 | 2020-21     | [A] ATOTECH INDIA PRIVATE LIMITED (E FILE)                                                        |         |
| 25  | ITA 4466/DEL/2024 | 2020-21     | [A] COIM INDIA PRIVATE LIMITED (E FILE)                                                           |         |
| 26  | ITA 4469/DEL/2024 | 2020-21     | [A] TORAY INDUSTRIES (INDIA) PRIVATE LIMITED (E FILE)                                             |         |
| 27  | ITA 5023/DEL/2024 | 2021-22     | [A] RAMBOLL INDIA PRIVATE LIMITED (E-FILED)                                                       |         |
| 28  | ITA 5222/DEL/2024 | 2021-22     | [A] ATOTECH INDIA PRIVATE LIMITED (E FILE)                                                        |         |

Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF H BENCH FOR 14-JANUARY-2026 (WEDNESDAY)**

| Srl | Appeal Number         | Assmt. Year | Assessee Name                                                                                                  | Remarks |
|-----|-----------------------|-------------|----------------------------------------------------------------------------------------------------------------|---------|
| 1   | SA 619/DEL/2025       | 2022-23     | [A] CANON INDIA PRIVATE LIMITED                                                                                |         |
| 2   | ITA 3490/DEL/2016     | 2009-10     | [D] M/S. BBC WORLD INDIA PVT. LTD.                                                                             |         |
| 3   | ITA 3491/DEL/2016     | 2010-11     | [D] M/S. BBC WORLD INDIA PVT. LTD.                                                                             |         |
| 4   | ITA 5350/DEL/2017     | 2007-08     | [D] REEBOK INDIA COMPANY                                                                                       |         |
| 5   | ITA 5397/DEL/2017     | 2007-08     | [A] REEBOK INDIA COMPANY                                                                                       |         |
| 6   | ITA 2394/DEL/2022     | 2018-19     | [A] REEBOK INDIA                                                                                               |         |
| 7   | ITA 673/DEL/2021      | 2016-17     | [A] HYUNDAI ROTEM COMPANY                                                                                      |         |
| 8   | ITA 998/DEL/2022      | 2017-18     | [A] HYUNDAI ROTEM COMPANY-INDIAN PROJECT OFFICES ("ROTEM POS")                                                 |         |
| 9   | IT(IT)A 5898/DEL/2024 | 2021-22     | [A] HYUNDAI ROTEM COMPANY- INDIAN PROJECT OFFICES                                                              |         |
| 10  | IT(TP)A 31/DEL/2025   | 2022-23     | [A] CANON INDIA PRIVATE LIMITED                                                                                |         |
| 11  | ITA 1961/DEL/2017     | 2012-13     | [A] LS CABLE INDIA PVT. LTD.                                                                                   |         |
| 12  | ITA 4665/DEL/2017     | 2013-14     | [A] LS CABLE INDIA P.LTD.                                                                                      |         |
| 13  | ITA 4298/DEL/2017     | 2010-11     | [A] PROMETRIC TESTING PVT. LTD.                                                                                |         |
| 14  | ITA 1753/DEL/2021     | 2016-17     | [A] PROMETRIC TESTING PRIVATE LIMITED                                                                          |         |
| 15  | ITA 1639/DEL/2020     | 2015-16     | [A] ST MICROELECTRONICS PVT LTD                                                                                |         |
| 16  | ITA 607/DEL/2021      | 2016-17     | [A] ERICSSON INDIA GLOBAL SERVICES PVT LTD                                                                     |         |
| 17  | ITA 710/DEL/2021      | 2016-17     | [A] TOSHIBA INDIA PVT. LTD.                                                                                    |         |
| 18  | ITA 1274/DEL/2021     | 2016-17     | [A] CBRE SOUTH ASIA PRIVATE LIMITED                                                                            |         |
| 19  | ITA 4450/DEL/2024     | 2020-21     | [A] CBRE SOUTH ASIA PRIVATE LIMITED (E FILE)                                                                   |         |
| 20  | ITA 1290/DEL/2022     | 2017-18     | [A] SOPRA STERIA INDIA LTD                                                                                     |         |
| 21  | ITA 4398/DEL/2024     | 2020-21     | [A] SOPRA STERIA INDIA LIMITED                                                                                 |         |
| 22  | ITA 2302/DEL/2022     | 2018-19     | [A] STMICROELECTRONICS PRIVATE LIMITED (AS SUCCESSOR IN INTEREST OF STMICROELECTRONICS MARKETING PVT. LTD.))   |         |
| 23  | ITA 2315/DEL/2022     | 2018-19     | [A] AMPLUS KN SOLAR PRIVATE LIMITED                                                                            |         |
| 24  | ITA 3461/DEL/2024     | 2020-21     | [A] DANISCO INDIA PRIVATE LIMITED                                                                              |         |
| 25  | ITA 3887/DEL/2024     | 2020-21     | [A] OLYMPUS MEDICAL SYSTEMS INDIA PRIVATE LIMITED (E FILE)                                                     |         |
| 26  | ITA 5396/DEL/2024     | 2021-22     | [A] OLYMPUS MEDICAL SYSTEMS INDIA PVT LTD                                                                      |         |
| 27  | ITA 3895/DEL/2024     | 2020-21     | [A] HYUNDAI ROTEM COMPANY (INTL. TAXATION)                                                                     |         |
| 28  | ITA 6000/DEL/2024     | 2021-22     | [A] BECTON DICKINSON INDIA PRIVATE LIMITED                                                                     |         |
| 29  | ITA 4210/DEL/2024     | 2020-21     | [A] BECTON DICKINSON INDIA PRIVATE LIMITED ((E-FILING))                                                        |         |
| 30  | ITA 4492/DEL/2024     | 2020-21     | [A] ERICSSON INDIA PRIVATE LIMITED (EARLIER KNOWN AS, ERICSSON INDIA GLOBAL SERVICES PRIVATE LIMITED) (E FILE) |         |
| 31  | ITA 5287/DEL/2024     | 2021-22     | [A] IKEA INDIA PRIVATE LIMITED (E-FILE)                                                                        |         |

*[Signature]*  
**Assistant Registrar**  
**29-Dec-2025**

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF H BENCH FOR 15-JANUARY-2026 (THURSDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                    | Remarks |
|-----|-------------------|-------------|--------------------------------------------------|---------|
| 1   | CO 10/DEL/2017    | 2008-09     | [A] M/S JINDAL PIPES LTD                         |         |
| 2   | ITA 1887/DEL/2012 | 2007-08     | [D] M/S. JINDAL DRILLING & INDUSTRIES LTD. (OLD) |         |
| 3   | ITA 512/DEL/2015  | 2010-11     | [A] JINDAL DRILLING & INDUSTRIES LTD.            |         |
| 4   | ITA 890/DEL/2015  | 2010-11     | [D] M/S. JINDAL DRILLING & INDUSTRIES LTD.       |         |
| 5   | ITA 1156/DEL/2015 | 2008-09     | [A] JINDAL DRILLING & INDUSTRIES LTD.            |         |
| 6   | ITA 1157/DEL/2015 | 2009-10     | [A] JINDAL DRILLING & INDUSTRIES LTD.            |         |
| 7   | ITA 1168/DEL/2015 | 2008-09     | [D] M/S. JINDAL DRILLING & INDUSTRIES LTD.       |         |
| 8   | ITA 1169/DEL/2015 | 2009-10     | [D] M/S. JINDAL DRILLING & INDUSTRIES LTD.       |         |
| 9   | ITA 5889/DEL/2016 | 2008-09     | [A] JINDAL DRILLING & INDUSTRIES LTD.            |         |
| 10  | ITA 6129/DEL/2016 | 2008-09     | [D] M/S JINDAL PIPES LTD                         |         |
| 11  | ITA 7414/DEL/2017 | 2011-12     | [D] JINDAL DRILLING & INDUSTRIES PVT. LTD.       |         |
| 12  | ITA 7717/DEL/2017 | 2011-12     | [A] JINDAL DRILLING & INDUSTRIES LTD.            |         |
| 13  | ITA 745/DEL/2018  | 2012-13     | [A] JINDAL DRILLING & INDUSTRIES LTD.            |         |
| 14  | ITA 746/DEL/2018  | 2013-14     | [A] JINDAL DRILLING & INDUSTRIES LTD.            |         |
| 15  | ITA 790/DEL/2018  | 2012-13     | [D] JINDAL DRILLING & INDUSTRIES LTD.            |         |
| 16  | ITA 791/DEL/2018  | 2013-14     | [D] JINDAL DRILLING & INDUSTRIES LTD.            |         |
| 17  | ITA 2110/DEL/2023 | 2014-15     | [A] JINDAL DRILLING AND INDUSTRIES LTD.          |         |
| 18  | ITA 2248/DEL/2023 | 2014-15     | [D] JINDAL DRILLING AND INDUSTRIES LIMITED       |         |
| 19  | ITA 2249/DEL/2023 | 2016-17     | [D] JINDAL DRILLING AND INDUSTRIES LIMITED       |         |
| 20  | ITA 2250/DEL/2023 | 2015-16     | [D] JINDAL DRILLING AND INDUSTRIES LIMITED       |         |
| 21  | ITA 1684/DEL/2022 | 2017-18     | [A] CLIX CAPITAL SERVICES PRIVATE LIMITED        |         |
| 22  | ITA 997/DEL/2024  | 2013-14     | [A] GENPACT SERVICES LLC (E FILE)                |         |
| 23  | ITA 998/DEL/2024  | 2016-17     | [A] GENPACT SERVICES LLC (E FILE)                |         |

Assistant Registrar  
29-Dec-2025



## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF H BENCH FOR 19-JANUARY-2026 (MONDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                                          | Remarks |
|-----|-------------------|-------------|----------------------------------------------------------------------------------------|---------|
| 1   | ITA 690/DEL/2018  | 2013-14     | [A] AMERICAN EXPRESS BANKING CORP. (INDIA BRANCH)                                      |         |
| 2   | ITA 1003/DEL/2019 | 2014-15     | [A] AMERICAN EXPRESS BANKING CORP. (INDIA BRANCH)                                      |         |
| 3   | ITA 1071/DEL/2019 | 2014-15     | [D] AMERICAN EXPRESS BANKING CORP. (INDIA BRANCH)                                      |         |
| 4   | ITA 1207/DEL/2022 | 2012-13     | [A] AMERICAN EXPRESS BANKING CORP.(INDIA BRANCH)                                       |         |
| 5   | ITA 1208/DEL/2022 | 2015-16     | [A] AMERICAN EXPRESS BANKING CORP.(INDIA BRANCH)                                       |         |
| 6   | ITA 1379/DEL/2022 | 2012-13     | [D] AMERICAN EXPRESS BANKING CORP.                                                     |         |
| 7   | ITA 1380/DEL/2022 | 2015-16     | [D] AMERICAN EXPRESS BANKING CORP.                                                     |         |
| 8   | ITA 837/DEL/2021  | 2016-17     | [A] CLAAS INDIA PVT. LTD.                                                              |         |
| 9   | ITA 1507/DEL/2022 | 2018-19     | [A] CLAAS INDIA PVT. LTD.                                                              |         |
| 10  | ITA 4563/DEL/2024 | AY 2020-21  | [A] CLAAS AGRICULTURAL MACHINERY PRIVATE LIMITED (E FILE)                              |         |
| 11  | ITA 1235/DEL/2022 | 2017-18     | [A] ITRON INDIA PLTD                                                                   |         |
| 12  | ITA 3310/DEL/2024 | 2020-21     | [A] KELLOGG BROWN AND ROOT ENGINEERING AND CONSTRUCTION INDIA PRIVATE LIMITED          |         |
| 13  | ITA 3974/DEL/2024 | 2020-21     | [A] AL MAHA FOODS INTERNATIONAL PRIVATE LIMITED                                        |         |
| 14  | ITA 4197/DEL/2024 | 2020-21     | [A] TEVA PHARMACEUTICAL & CHEMICAL INDUSTRIES INDIA PRIVATE LIMITED                    |         |
| 15  | ITA 4282/DEL/2024 | AY 2020-21  | [A] LINTEC INDIA PRIVATE LIMITED (E-FILE)                                              |         |
| 16  | BMA 7/DEL/2025    | 2018-19     | [A] BINDU TODI                                                                         |         |
| 17  | BMA 8/DEL/2025    | 2019-20     | [A] ASHUTOSH SHARMA                                                                    |         |
| 18  | BMA 9/DEL/2025    | 2019-20     | [A] ASHUTOSH SHARMA                                                                    |         |
| 19  | BMA 10/DEL/2025   | 2019-20     | [A] ASHISH GARG                                                                        |         |
| 20  | BMA 11/DEL/2025   | 2019-20     | [A] ASHISH GARG                                                                        |         |
| 21  | ITA 4290/DEL/2024 | 2020-21     | [A] AVAYA INDIA PRIVATE LIMITED (E-FILE)                                               |         |
| 22  | ITA 4332/DEL/2024 | 2020-2021   | [A] XL INDIA BUSINESS SERVICES PRIVATE LIMITED (E FILE)                                |         |
| 23  | ITA 4389/DEL/2024 | 2020-21     | [A] ITRON INDIA PRIVATE LIMITED                                                        |         |
| 24  | ITA 4459/DEL/2024 | 2020-21     | [A] BBC WORLD SERVICE PRIVATE LIMITED                                                  |         |
| 25  | ITA 4460/DEL/2024 | 2020-21     | [A] BBC GLOBAL NEWS INDIA PRIVATE LIMITED                                              |         |
| 26  | ITA 4461/DEL/2024 | 2020-21     | [A] MANLIFT INDIA PRIVATE LIMITED (E FILE)                                             |         |
| 27  | ITA 4533/DEL/2024 | 2020-21     | [A] PIONEER INDIA ELECTRONICS PRIVATE LIMITED (E FILE)                                 |         |
| 28  | ITA 4998/DEL/2024 | 2021-22     | [A] DORA MEDICAL TRADING (INDIA) PRIVATE LIMITED (E-FILE)                              |         |
| 29  | ITA 5239/DEL/2024 | 2021-22     | [A] KELLOGG BROWN AND ROOT ENGINEERING AND CONSTRUCTION INDIA PRIVATE LIMITED (E FILE) |         |
| 30  | ITA 5271/DEL/2024 | 2021-22     | [A] MIDEA INDIA PRIVATE LIMITED (E-FILE)                                               |         |
| 31  | ITA 5279/DEL/2024 | AY 2021-22  | [A] AVAYA INDIA PRIVATE LIMITED                                                        |         |
| 32  | ITA 5372/DEL/2024 | AY 2021-22  | [A] ATHENA HISAR SOLAR POWER PRIVATE LIMITED                                           |         |

  
Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF H BENCH FOR 20-JANUARY-2026 (TUESDAY)

| Srl | Appeal Number            | Assmt. Year | Assessee Name                                                      | Remarks |
|-----|--------------------------|-------------|--------------------------------------------------------------------|---------|
| 1   | SA 33/DEL/2022           | 2017-18     | [A] HONDA R&D (INDIA) PVT. LTD.                                    |         |
| 2   | ITA 5758/DEL/2015        | 2011-12     | [A] HONDA R & D (INDIA) PVT. LTD.                                  |         |
| 3   | ITA 150/DEL/2022         | 2017-18     | [A] HONDA R&D (INDIA) PVT. LTD.                                    |         |
| 4   | ITA 8150/DEL/2018        | 2014-15     | [A] SONY INDIA PVT. LTD. (S/G)                                     |         |
| 5   | ITA 6996/DEL/2017        | 2013-14     | [A] LUMINOUS POWER TECHNOLOGIES PVT. LTD.                          |         |
| 6   | ITA 6084/DEL/2018        | 2014-15     | [A] LUMINOUS POWER TECHNOLOGIES PVT. LTD.                          |         |
| 7   | ITA 8768/DEL/2019        | 2015-16     | [A] LUMINOUS POWER TECHNOLOGIES PVT. LTD.                          |         |
| 8   | ITA 608/DEL/2021         | 2016-17     | [A] LUMINOUS POWER TECHNOLOGIES PVT. LTD.                          |         |
| 9   | IT(TP)A<br>5264/DEL/2024 | 2021-22     | [A] YOONIL INDIA PRIVATE LIMITED (E-FILED)                         |         |
| 10  | ITA 1041/DEL/2023        | 2015-16     | [A] BELLSONICA AUTO COMPONENT INDIA PRIVATE LIMITED                |         |
| 11  | ITA 1049/DEL/2023        | 2014-15     | [A] BELLSONICA AUTO COMPONENT INDIA PRIVATE LIMITED                |         |
| 12  | ITA 2705/DEL/2024        | 2011-12     | [A] ARIBA INDIA PRIVATE LIMITED (E- (FILING))                      |         |
| 13  | ITA 3438/DEL/2024        | 2020-21     | [A] GBT INDIA PRIVATE LIMITED (E FILE)                             |         |
| 14  | ITA 3443/DEL/2024        | AAFCT0104J  | [A] TOYOTA BOSHOKU DEVICE INDIA PRIVATE LIMITED (E FILE)           |         |
| 15  | ITA 3474/DEL/2024        | 2020-21     | [A] TECHBOOKS INTERNATIONAL PRIVATE LIMITED (E FILE)               |         |
| 16  | ITA 3931/DEL/2024        | 2020-2021   | [A] MMTC-PAMP INDIA PRIVATE LIMITED (E FILE)                       |         |
| 17  | ITA 3973/DEL/2024        | 2020-21     | [A] ABBOTT DIAGNOSTICS MEDICAL PRIVATE LIMITED (E FILE)            |         |
| 18  | ITA 4178/DEL/2024        | 2020-21     | [A] VALVOLINE CUMMINS PRIVATE LIMITED (E-FILE)                     |         |
| 19  | ITA 4207/DEL/2024        | 2020-21     | [A] WABTEC LOCOMOTIVE PRIVATE LIMITED (E-FILE)                     |         |
| 20  | ITA 4257/DEL/2024        | AY 2020-21  | [A] AT AND T COMMUNICATION SERVICES INDIA PRIVATE LIMITED (E-FILE) |         |
| 21  | ITA 4263/DEL/2024        | 2020-21     | [A] AIRBNB PAYMENTS INDIA PRIVATE LIMITED (E-FILE)                 |         |
| 22  | ITA 4331/DEL/2024        | 2020-21     | [A] AIRBNB INDIA PRIVATE LIMITED (E FILE)                          |         |
| 23  | ITA 4265/DEL/2024        | 2020-21     | [A] XCHANGING TECHNOLOGY SERVICES INDIA PRIVATE LIMITED (E-FILE)   |         |
| 24  | ITA 2456/DEL/2025        | 2020-21     | [A] XCHANGING TECHNOLOGY SERVICES INDIA PRIVATE LIMITED (E FILE)   |         |
| 25  | ITA 4324/DEL/2024        | 2020-21     | [A] MOTOROLA SOLUTIONS INDIA PRIVATE LIMITED (E FILE)              |         |
| 26  | ITA 4330/DEL/2024        | 2020-21     | [A] MASSIMO DUTTI INDIA PRIVATE LIMITED (E FILE)                   |         |
| 27  | ITA 4335/DEL/2024        | 2020-21     | [A] MARKIT INDIA SERVICE PRIVATE LIMITED (E FILE)                  |         |
| 28  | ITA 4344/DEL/2024        | AY 2020-21  | [A] GOOGLE CLOUD INDIA PRIVATE LIMITED (E FILE)                    |         |
| 29  | ITA 4510/DEL/2024        | 2020-2021   | [A] SIGNIFY INNOVATIONS INDIA LIMITED (E FILE)                     |         |
| 30  | ITA 4532/DEL/2024        | 2020-21     | [A] DNATA INTERNATIONAL PRIVATE LIMITED (E FILE)                   |         |
| 31  | ITA 5221/DEL/2024        | 2021-22     | [A] ACCURAY MEDICAL EQUIPMENT (INDIA) PRIVATE LIMITED (E FILE)     |         |
| 32  | ITA 3479/DEL/2025        | 2014-15     | [A] GENFACT SERVICES LLC                                           |         |

Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF H BENCH FOR 21-JANUARY-2026 (WEDNESDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                           | Remarks |
|-----|-------------------|-------------|-------------------------------------------------------------------------|---------|
| 1   | ITA 2012/DEL/2017 | 2011-12     | [A] INFORMATION MOSAIC SOFTWARE PVT. LTD.                               |         |
| 2   | ITA 7833/DEL/2017 | 2013-14     | [A] BAXTER INDIA PVT. LTD.                                              |         |
| 3   | ITA 1360/DEL/2022 | 2017-18     | [A] BAXTER (INDIA) PRIVATE LTD.                                         |         |
| 4   | ITA 1361/DEL/2022 | 2018-19     | [A] BAXTER (INDIA) PVT. LTD.                                            |         |
| 5   | ITA 4413/DEL/2024 | 2020-21     | [A] BAXTER INDIA PRIVATE LIMITED (E FILE)                               |         |
| 6   | ITA 503/DEL/2019  | 2013-14     | [A] MITSUBISHI HITACHI POWER SYSTEMS INDIA PVT. LTD.                    |         |
| 7   | ITA 589/DEL/2021  | 2016-17     | [A] FUJIFILM SONOSITE INDIA PRIVATE LIMITED                             |         |
| 8   | ITA 669/DEL/2021  | 2016-17     | [A] FIBERHOME INDIA (P) LTD                                             |         |
| 9   | ITA 762/DEL/2022  | 2017-18     | [A] SCHENKER INDIA PRIVATE LTD.                                         |         |
| 10  | ITA 794/DEL/2022  | 2017-18     | [A] TRIUMPH MOTORCYCLES (INDIA) PRIVATE LIMITED                         |         |
| 11  | ITA 1487/DEL/2022 | 2017-18     | [A] VIVO MOBILE INDIA PRIVATE LIMITED                                   |         |
| 12  | ITA 1488/DEL/2022 | 2018-19     | [A] VIVO MOBILE INDIA PRIVATE LIMITED                                   |         |
| 13  | ITA 1823/DEL/2022 | 2018-19     | [A] MCKINSEY KNOWLEDGE CENTRE INDIA P.LTD                               |         |
| 14  | ITA 4422/DEL/2024 | AY 2020-21  | [A] MCKINSEY GLOBAL CAPABILITIES AND SERVICES PRIVATE LIMITED           |         |
| 15  | ITA 3159/DEL/2024 | 2020-21     | [A] WIN MEDICARE PRIVATE LIMITED (E-FILE)                               |         |
| 16  | ITA 3812/DEL/2024 | 2020-21     | [A] HITACHI ASTEMO GURUGRAM POWERTRAIN SYSTEMS PRIVATE LIMITED (E FILE) |         |
| 17  | ITA 4115/DEL/2024 | 2020-21     | [A] GENPACT INDIA PRIVATE LIMITED (E FILE)                              |         |
| 18  | ITA 4343/DEL/2024 | 2020-21     | [A] BEAM GLOBAL SPIRITS AND WINE (INDIA) PRIVATE LIMITED (E FILE)       |         |
| 19  | ITA 4430/DEL/2024 | 2020-21     | [A] HASKONINGDHV CONSULTING PRIVATE LIMITED                             |         |
| 20  | ITA 4449/DEL/2024 | AY 2020-21  | [A] SCHENKER INDIA PRIVATE LIMITED (E FILE)                             |         |
| 21  | ITA 5017/DEL/2024 | 2021-22     | [A] GENPACT INDIA PRIVATE LIMITED                                       |         |

*Sanjay*  
Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF H BENCH FOR 22-JANUARY-2026 (THURSDAY)

| SrI | Appeal Number     | Assmt. Year | Assessee Name                                                                  | Remarks |
|-----|-------------------|-------------|--------------------------------------------------------------------------------|---------|
| 1   | SA 577/DEL/2025   | 2021-22     | [A] PERFETTI VAN MELLE INDIA PVT LT.D                                          |         |
| 2   | ITA 5389/DEL/2024 | 2021-22     | [A] PERFETTI VAN MELLE INDIA PVT LT.D                                          |         |
| 3   | ITA 6907/DEL/2014 | 2007-08     | [A] M/S. ORACLE INDIA PRIVATE LIMITED                                          |         |
| 4   | ITA 7015/DEL/2014 | 2007-08     | [D] M/S. ORACLE INDIA PVT. LTD.                                                |         |
| 5   | ITA 938/DEL/2016  | 2007-08     | [A] ORACLE INDIA PVT. LTD.                                                     |         |
| 6   | ITA 5484/DEL/2017 | 2013-14     | [A] SARA SAE PRIVATE LIMITED                                                   |         |
| 7   | ITA 880/DEL/2019  | 2013-14     | [A] INTERNATIONAL HOSPITAL LTD.                                                |         |
| 8   | ITA 915/DEL/2019  | 2013-14     | [D] INTERNATIONAL HOSPITAL LTD.                                                |         |
| 9   | ITA 530/DEL/2022  | 2017-18     | [A] MSD PHARMACEUTICALS PRIVATE LIMITED                                        |         |
| 10  | ITA 2330/DEL/2022 | 2018-19     | [A] MSD PHARMACEUTICALS PVT LTD                                                |         |
| 11  | ITA 4571/DEL/2024 | 2020-21     | [A] MSD PHARMACEUTICALS PRIVATE LIMITED (E FILE)                               |         |
| 12  | ITA 541/DEL/2022  | 2017-18     | [A] COMPACT INDIA PRIVATE LIMITED                                              |         |
| 13  | ITA 548/DEL/2022  | 2017-18     | [A] EVERSUB INDIA PRIVATE LTD. (FORMELY AS ' SUBWAY SYSTEMS INDIA PRIVATE LTD. |         |
| 14  | ITA 782/DEL/2022  | 2018-19     | [A] EVERSUB INDIA PRIVATE LIMITED                                              |         |
| 15  | ITA 2322/DEL/2022 | 2018-19     | [A] BEUMER INDIA P.LTD                                                         |         |
| 16  | ITA 1599/DEL/2023 | 2018-19     | [A] BEUMER INDIA P.LTD                                                         |         |
| 17  | ITA 2392/DEL/2022 | 2018-19     | [A] VOLVO AUTO INDIA PVT LTD                                                   |         |
| 18  | ITA 3858/DEL/2024 | 2020-21     | [A] ADIDAS INDIA MARKETING PRIVATE LIMITED (E FILE)                            |         |
| 19  | ITA 3884/DEL/2024 | 2020-21     | [A] SAMSUNG DATA SYSTEMS INDIA PRIVATE LIMITED (E-FILE)                        |         |
| 20  | ITA 4251/DEL/2024 | 2020-2021   | [A] HONDA ACCESS INDIA PRIVATE LIMITED (E-FILE)                                |         |
| 21  | ITA 4299/DEL/2024 | 2020-21     | [A] TOYO INK INDIA PRIVATE LIMITED (E FILE)                                    |         |
| 22  | ITA 4316/DEL/2024 | 2020-21     | [A] JUBILANT GENERICS LIMITED (E FILE)                                         |         |
| 23  | ITA 4391/DEL/2024 | 2020-2021   | [A] TS TECH SUN INDIA PRIVATE LIMITED (E-FILE)                                 |         |
| 24  | ITA 4465/DEL/2024 | AY 2020-21  | [A] BENTLEY SYSTEMS INDIA PRIVATE LIMITED (E FILE)                             |         |
| 25  | ITA 4936/DEL/2024 | 2020-21     | [A] HONDA TRADING ASIA COMPANY LIMITED                                         |         |
| 26  | ITA 3342/DEL/2025 | 2015-16     | [A] BHARTI AIRTEL SERVICES LIMITED                                             |         |
| 27  | ITA 3343/DEL/2025 | 2016-17     | [A] BHARTI AIRTEL SERVICES LIMITED                                             |         |

*Seema*  
Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF H BENCH FOR 28-JANUARY-2026 (WEDNESDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                           | Remarks |
|-----|-------------------|-------------|---------------------------------------------------------|---------|
| 1   | ITA 1657/DEL/2017 | 2012-13     | [A] M/S. SYSTRA MVA CONSULTING (INDIA) PVT. LTD.        |         |
| 2   | ITA 906/DEL/2021  | 2016-17     | [A] SYSTRA MVA CONSULTING (INDIA) PVT. LTD.             |         |
| 3   | ITA 6036/DEL/2017 | 2009-10     | [A] DHV GLOBAL ENGINEERING CENTER BV                    |         |
| 4   | ITA 6037/DEL/2017 | 2010-11     | [A] DHV GLOBAL ENGINEERING CENTER BV                    |         |
| 5   | ITA 6038/DEL/2017 | 2011-12     | [A] DHV GLOBAL ENGINEERING CENTER BV                    |         |
| 6   | ITA 7962/DEL/2019 | 2013-14     | [A] ESCORTS HEART AND SUPER SPECIALITY HOSPITAL LIMITED |         |
| 7   | ITA 1471/DEL/2022 | 2017-18     | [A] CONVERGYS INDIA SERVICES PVT. LTD.                  |         |
| 8   | ITA 1472/DEL/2022 | 2018-19     | [A] CONVERGYS INDIA SERVICES PVT. LTD.                  |         |
| 9   | ITA 4417/DEL/2024 | 2020-21     | [A] CONVERGYS INDIA SERVICES PRIVATE LIMITED (E-FILE)   |         |
| 10  | ITA 7415/DEL/2018 | 2014-15     | [A] AHRESTY INDIA PVT. LTD.                             |         |
| 11  | ITA 1672/DEL/2022 | 2018-19     | [A] ROLLS-ROYCE INDIA PRIVATE LIMITED                   |         |
| 12  | ITA 2403/DEL/2022 | 2018-19     | [A] HEADSTRONG SERVICES INDIA PVT LTD                   |         |
| 13  | ITA 3312/DEL/2024 | 2020-21     | [A] BIRFA IT SERVICES PVT LTD                           |         |
| 14  | ITA 3883/DEL/2024 | AY 2020-21  | [A] G-MOBILE DEVICES PRIVATE LIMITED                    |         |
| 15  | ITA 4155/DEL/2024 | 2020-21     | [A] LONZA INDIA PRIVATE LIMITED (E-FILE)                |         |
| 16  | ITA 4225/DEL/2024 | 2020-21     | [A] G4S IT SERVICES (INDIA) PRIVATE LIMITED (E-FILE)    |         |
| 17  | ITA 4390/DEL/2024 | 2020-21     | [A] PERSOLKELLY INDIA PRIVATE LIMITED (E-FILE)          |         |
| 18  | ITA 4409/DEL/2024 | AY 2020-21  | [A] REFOP INDIA COMPANY (E FILE)                        |         |
| 19  | ITA 2401/DEL/2022 | 2018-19     | [A] GROUPE SEB INDIA PVT LTD                            |         |
| 20  | ITA 4425/DEL/2024 | 2020-21     | [A] L T FOODS LIMITED                                   |         |
| 21  | ITA 4440/DEL/2024 | 2020-21     | [A] FEDERAL-MOGUL IGNITION PRODUCTS INDIA LIMITED       |         |
| 22  | ITA 4501/DEL/2024 | 2020-21     | [A] EMAAR INDIA LIMITED                                 |         |

Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF H BENCH FOR 29-JANUARY-2026 (THURSDAY)

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                        | Remarks |
|-----|-------------------|-------------|------------------------------------------------------|---------|
| 1   | ITA 1580/DEL/2017 | 2012-13     | [A] M/S. COSMO FILMS LTD.                            |         |
| 2   | ITA 2135/DEL/2014 | 2009-10     | [D] M/S. COSMO FILMS LTD.                            |         |
| 3   | ITA 2348/DEL/2014 | 2009-10     | [A] M/S. COSMO FILMS LTD.                            |         |
| 4   | ITA 1192/DEL/2015 | 2010-11     | [A] M/S. COSMO FILMS LTD.                            |         |
| 5   | ITA 4453/DEL/2015 | 2011-12     | [A] M/S COSMO FILMS LTD.                             |         |
| 6   | ITA 800/DEL/2022  | 2017-18     | [A] GENERAL MOTORS INDIA PRIVATE LIMITED             |         |
| 7   | CO 87/DEL/2023    | 2015-16     | [A] BACARDI INDIA PVT.LTD.                           |         |
| 8   | ITA 1193/DEL/2023 | 2015-16     | [A] BACARDI INDIA PRIVATE LIMITED                    |         |
| 9   | ITA 1873/DEL/2023 | 2015-16     | [D] BACARDI INDIA PVT.LTD.                           |         |
| 10  | ITA 3667/DEL/2024 | 2020-21     | [A] NIKON INDIA PRIVATE LIMITED (S/G)                |         |
| 11  | ITA 4454/DEL/2024 | 2020-21     | [A] VEDANTA LIMITED                                  |         |
| 12  | ITA 5028/DEL/2024 | 2021-22     | [A] H-D MOTOR COMPANY INDIA PRIVATE LIMITED (E-FILE) |         |

  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF I BENCH FOR 05-JANUARY-2026 (MONDAY)**

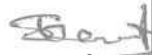
| Srl | Appeal Number     | Assmt. Year | Assessee Name                                       | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------|---------|
| 1   | ITA 2166/DEL/2022 | 2018-19     | [A] DCM SHRIRAM INDUSTRIES LTD (S/G)                |         |
| 2   | ITA 1595/DEL/2017 | 2007-08     | [A] M/S. BOSE CORPORATION INDIA PVT. LTD.           |         |
| 3   | ITA 1596/DEL/2017 | 2008-09     | [A] M/S. BOSE CORPORATION INDIA PVT. LTD.           |         |
| 4   | ITA 2391/DEL/2019 | 2013-14     | [A] BHARAT ALUMINIUM COMPANY LTD.                   |         |
| 5   | ITA 2471/DEL/2019 | 2013-14     | [D] BHARAT ALUMINIUM COMPANY LTD. ((R/M))           |         |
| 6   | ITA 810/DEL/2022  | 2018-19     | [A] CONCENTRIX DAKSH SERVICES INDIA PRIVATE LIMITED |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025  
✓

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF I BENCH FOR 06-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                               | Remarks |
|-----|-------------------|-------------|-------------------------------------------------------------|---------|
| 1   | ITA 850/DEL/2017  | 2007-08     | [A] CORNELL OVERSEAS P. LTD.                                |         |
| 2   | ITA 3553/DEL/2018 | 2010-11     | [A] CONTINENTAL FOUNDATION JOINT VENTURE                    |         |
| 3   | ITA 575/DEL/2021  | 2016-17     | [A] CEVA LOGISTICS INDIA P.LTD                              |         |
| 4   | ITA 1499/DEL/2023 | 2012-13     | [A] FIELDCORE SERVICE SOLUTIONS INTERNATIONAL INDIA P.LTD   |         |
| 5   | ITA 5374/DEL/2024 | 2021-22     | [A] INSHORTS INDIA ADVERTISING AND SERVICES PRIVATE LIMITED |         |
| 6   | ITA 5499/DEL/2024 | AY 2021-22  | [A] EXTREME LABS INDIA PRIVATE LIMITED                      |         |
| 7   | ITA 6092/DEL/2024 | 2017-18     | [A] GLEN APPLLIANCES                                        |         |

  
**Assistant Registrar**  
**29-Dec-2025**



**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF I BENCH FOR 07-JANUARY-2026 (WEDNESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                                     | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------------------------------------|---------|
| 1   | ITA 3959/DEL/2024 | 2020-21     | [A] PERFETTI VAN MELLE INDIA PVT. LTD (S/G)                                       |         |
| 2   | ITA 66/DEL/2018   | 2010-11     | [D] BERTELSMANN MARKETING SERVICES INDIA PVT. LTD.                                |         |
| 3   | CO 60/DEL/2018    | 2010-11     | [A] BERTELSMANN MARKETING SERVICES INDIA PVT. LTD.                                |         |
| 4   | ITA 6784/DEL/2018 | 2009-10     | [A] HONDA CARS INDIA LTD. (SUCCESSOR IN INTEREST OF HONDA MOTORS INDIA PVT. LTD.) |         |
| 5   | ITA 6785/DEL/2018 | 2010-11     | [A] HONDA CARS INDIA LTD. (SUCCESSOR IN INTEREST OF HONDA MOTOR INDIA PVT. LTD.)  |         |
| 6   | ITA 5919/DEL/2024 | AY 2021-22  | [A] MAJOREL INDIA PRIVATE LIMITED                                                 |         |

  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF I BENCH FOR 08-JANUARY-2026 (THURSDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                             | Remarks |
|-----|-------------------|-------------|-------------------------------------------|---------|
| 1   | ITA 960/DEL/2016  | 2011-12     | [A] LOCKHEED MARTIN INDIA PVT. LTD. (R/M) |         |
| 2   | ITA 5938/DEL/2018 | 2010-11     | [A] UNICHARM INDIA PVT. LTD.              |         |
| 3   | ITA 6088/DEL/2018 | 2011-12     | [A] UNICHARM INDIA PVT. LTD.              |         |
| 4   | ITA 6104/DEL/2018 | 2010-11     | [D] UNICHARM INDIA PVT. LTD.              |         |
| 5   | ITA 6203/DEL/2018 | 2011-12     | [D] UNICHARM INDIA PVT. LTD.              |         |
| 6   | ITA 7414/DEL/2019 | 2012-13     | [A] UNICHARM INDIA PVT. LTD.              |         |
| 7   | ITA 1478/DEL/2022 | 2017-18     | [A] UNICHARM INDIA PRIVATE LIMITED        |         |
| 8   | ITA 2045/DEL/2022 | 2018-19     | [A] UNICHARM INDIA P.LTD                  |         |

  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF I BENCH FOR 12-JANUARY-2026 (MONDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                       | Remarks |
|-----|-------------------|-------------|---------------------------------------------------------------------|---------|
| 1   | SA 141/DEL/2021   | 2016-17     | [A] HUAWEI TELECOMMUNICATIONS (INDIA) COMPANY PRIVATE LIMITED       |         |
| 2   | ITA 827/DEL/2021  | 2016-17     | [A] HUAWEI TELECOMMUNICATIONS (INDIA) COMPANY PRIVATE LIMITED       |         |
| 3   | ITA 2062/DEL/2022 | 2017-18     | [A] HUAWEI TELECOMMUNICATIONS (INDIA) COMPANY PRIVATE LIMITED (S/G) |         |
| 4   | ITA 2063/DEL/2022 | 2018-19     | [A] HUAWEI TELECOMMUNICATIONS (INDIA) COMPANY PRIVATE LIMITED (S/G) |         |
| 5   | SA 450/DEL/2025   | 2020-21     | [A] LI & FUNG (INDIA) PRIVATE LIMITED                               |         |
| 6   | SA 449/DEL/2025   | 2018-19     | [A] LI & FUNG (INDIA) P.LTD                                         |         |
| 7   | ITA 1820/DEL/2022 | 2018-19     | [A] LI & FUNG (INDIA) P.LTD (S/G)                                   |         |
| 8   | ITA 3819/DEL/2024 | 2020-21     | [A] LI & FUNG (INDIA) PRIVATE LIMITED                               |         |
| 9   | ITA 1417/DEL/2016 | 2011-12     | [A] JINDAL STEEL & POWER LTD. (S/G)                                 |         |
| 10  | ITA 6674/DEL/2017 | 2012-13     | [A] JINDAL STEEL & POWER LTD. (S/G)                                 |         |
| 11  | ITA 8277/DEL/2018 | 2013-14     | [A] JINDAL STEEL & POWER LTD.                                       |         |
| 12  | ITA 9835/DEL/2019 | 2014-15     | [A] JINDAL STEEL & POWER LTD.                                       |         |
| 13  | ITA 9836/DEL/2019 | 2015-16     | [A] JINDAL STEEL & POWER LTD.                                       |         |
| 14  | ITA 628/DEL/2021  | 2016-17     | [A] JINDAL STEEL & POWER LTD.                                       |         |
| 15  | ITA 533/DEL/2022  | 2017-18     | [A] BT INDIA PRIVATE LTD. (S/G)                                     |         |
| 16  | ITA 1701/DEL/2022 | 2018-19     | [A] BT INDIA PRIVATE LIMITED (S/G)                                  |         |
| 17  | ITA 5223/DEL/2010 | 2004-05     | [A] COCA-COLA INDIA INC. (OLD APPEAL/ TOP PRIORITY)                 |         |
| 18  | ITA 3093/DEL/2011 | 2006-07     | [A] COCA-COLA INDIA INC.-INDIA BRANCH OFFICE                        |         |
| 19  | ITA 3564/DEL/2011 | 2005-06     | [A] M/S COCA- COLA INDIA INC.- INDIA BRANCH OFFICE                  |         |
| 20  | ITA 3565/DEL/2011 | 2007-08     | [A] M/S COCA- COLA INDIA INC.- INDIA BRANCH OFFICE                  |         |
| 21  | ITA 5787/DEL/2011 | 2003-04     | [A] COCA- COLA INDIA INC.- INDIA BRANCH OFFICE                      |         |
| 22  | ITA 5472/DEL/2012 | 2008-09     | [A] M/S. COCA- COLA INDIA INC.- INDIA BRANCH OFFICE                 |         |
| 23  | ITA 1164/DEL/2014 | 2009-10     | [A] M/S. COCA-COLA INDIA INC.                                       |         |
| 24  | ITA 1964/DEL/2015 | 2010-11     | [A] COCA-COLA INDIA INC.- INDIA BRANCH OFFICE (R/M)                 |         |
| 25  | ITA 2243/DEL/2016 | 2011-12     | [A] COCA-COLA INDIA INC.                                            |         |
| 26  | ITA 1149/DEL/2017 | 2012-13     | [A] COCA-COLA INDIA INC.                                            |         |
| 27  | ITA 495/DEL/2018  | 2013-14     | [A] COCA-COLA INDIA INC. INDIA BRANCH OFFICE                        |         |
| 28  | ITA 5031/DEL/2018 | 2014-15     | [A] COCA-COLA INDIA INC. INDIA BRANCH OFFICE                        |         |
| 29  | ITA 431/DEL/2021  | 2016-17     | [A] COCA-COLA INDIA INC. INDIA BRANCH OFFICE                        |         |
| 30  | ITA 503/DEL/2022  | 2017-18     | [A] COCA-COLA INDIA INC.                                            |         |
| 31  | ITA 4420/DEL/2024 | 2020-21     | [A] COCA-COLA INDIA INC- INDIA BRANCH OFFICE                        |         |
| 32  | ITA 5316/DEL/2024 | 2021-22     | [A] COCA-COLA INDIA INC. - INDIA BRANCH OFFICE                      |         |
| 33  | ITA 5823/DEL/2024 | 2021-22     | [A] A.HARTRODT INDIA PRIVATE LIMITED, GURUGRAM                      |         |
| 34  | ITA 5922/DEL/2024 | 2021-22     | [A] MANPOWERGROUP SERVICES INDIA PRIVATE LIMITED                    |         |
| 35  | ITA 6059/DEL/2024 | 2021-22     | [A] DEGANIA MEDICAL DEVICES PRIVATE LIMITED                         |         |

*Bent*  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF I BENCH FOR 13-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                    | Remarks |
|-----|-------------------|-------------|------------------------------------------------------------------|---------|
| 1   | ITA 1842/DEL/2014 | 2009-10     | [A] HCL TECHNOLOGIES LTD. (S/G)                                  |         |
| 2   | ITA 2327/DEL/2015 | 2010-11     | [A] M/S. HCL TECHNOLOGIES LTD. (S/G)                             |         |
| 3   | ITA 1645/DEL/2016 | 2011-12     | [A] HCL TECHNOLOGIES LTD.                                        |         |
| 4   | ITA 506/DEL/2021  | 2016-17     | [A] STERIA (INDIA) LTD. ((S/G))                                  |         |
| 5   | ITA 1995/DEL/2022 | 2018-19     | [A] SOPRA STERIA INDIA LTD                                       |         |
| 6   | ITA 3384/DEL/2024 | 2020-21     | [A] SOPRA BANKING SOFTWARE SOLUTIONS INDIA PRIVATE LIMITED       |         |
| 7   | ITA 854/DEL/2021  | 2016-17     | [A] RESEARCH NOW INDIA PRIVATE LIMITED (S/G)                     |         |
| 8   | ITA 354/DEL/2022  | 2017-18     | [A] THE CHEMOURS INDIA PRIVATE LIMITED (S/G)                     |         |
| 9   | ITA 1104/DEL/2022 | 2018-19     | [A] THE CHEMOURS INDIA P.LTD (S/G)                               |         |
| 10  | ITA 2139/DEL/2022 | 2017-18     | [A] HONDA INDIA POWER PRODUCTS LTD (S/G)                         |         |
| 11  | ITA 2140/DEL/2022 | 2018-19     | [A] HONDA INDIA POWER PRODUCTS LTD (S/G)                         |         |
| 12  | ITA 1727/DEL/2014 | 2009-10     | [A] M/S. LUFTHANSA TECHNIK SERVICES INDIA PVT. LTD.              |         |
| 13  | ITA 1965/DEL/2015 | 2010-11     | [A] LUFTHANSA TECHNIK SERVICES INDIA PRIVATE LIMITED             |         |
| 14  | ITA 1706/DEL/2016 | 2011-12     | [A] M/S LUFTHANSA TECHNIK SERVICES INDIA PVT. LTD.               |         |
| 15  | ITA 506/DEL/2017  | 2012-13     | [A] LUFTHANSA TECHNIK SERVICES INDIA PVT. LTD.                   |         |
| 16  | ITA 1441/DEL/2017 | 2012-13     | [A] DENSO INDIA PVT. LTD.                                        |         |
| 17  | ITA 3870/DEL/2017 | 2011-12     | [A] MINDA FURUKAWA ELECTRIC PRIVATE LIMITED                      |         |
| 18  | ITA 520/DEL/2022  | 2017-18     | [A] FURUKAWA MINDA ELECTRIC PRIVATE LIMITED                      |         |
| 19  | ITA 163/DEL/2018  | 2013-14     | [A] ALSTOM BHARAT FORGE POWER PVT. LTD.                          |         |
| 20  | ITA 3386/DEL/2019 | 2012-13     | [A] JAS FORWARDING WORLDWIDE PVT. LTD.                           |         |
| 21  | ITA 4017/DEL/2019 | 2012-13     | [D] JAS FORWARDING WORLDWIDE PVT. LTD.                           |         |
| 22  | ITA 497/DEL/2021  | 2016-17     | [A] BENETTON INDIA P.LTD                                         |         |
| 23  | ITA 984/DEL/2021  | 2016-17     | [A] MCKINSEY KNOWLEDGE CENTRE INDIA PVT. LTD.                    |         |
| 24  | ITA 1028/DEL/2021 | 2016-17     | [A] MCKINSEY & COMPANY INDIA LLP                                 |         |
| 25  | ITA 1040/DEL/2021 | 2016-17     | [A] HONDA CARS INDIA LTD.                                        |         |
| 26  | ITA 2056/DEL/2022 | 2018-19     | [A] SYNTIVERSE TECHNOLOGIES SERVICES INDIA P.LTD                 |         |
| 27  | ITA 2072/DEL/2022 | 2018-19     | [A] SOFTWARE ONE INDIA P.LTD                                     |         |
| 28  | ITA 2292/DEL/2022 | 2018-19     | [A] MEIDEN T&D (INDIA) LTD ( FORMERLY KNOWN AS PRIME MEIDEN LTD) |         |
| 29  | ITA 3383/DEL/2024 | 2020-21     | [A] HORIBA INDIA PRIVATE LIMITED                                 |         |
| 30  | ITA 6120/DEL/2024 | 2021-22     | [A] HASKONINGDHV CONSULTING PRIVATE LIMITED                      |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF I BENCH FOR 14-JANUARY-2026 (WEDNESDAY)

| Srl | Appeal Number         | Assmt. Year | Assessee Name                                                    | Remarks |
|-----|-----------------------|-------------|------------------------------------------------------------------|---------|
| 1   | ITA 1503/DEL/2021     | 2016-2017   | [A] QUALCOMM INDIA PVT. LTD. (S/G)                               |         |
| 2   | ITA 1939/DEL/2022     | 2018-19     | [A] CORTEVA AGRISCIENCE INDIA PVT. LTD. (S/G)                    |         |
| 3   | ITA 3941/DEL/2024     | 2020-21     | [A] PERFORMANCE SPECIALTY PRODUCTS (INDIA) PRIVATE LIMITED (S/G) |         |
| 4   | ITA 5828/DEL/2024     | 2021-22     | [A] PERFORMANCE SPECIALTY PRODUCTS INDIA PRIVATE LIMITED         |         |
| 5   | ITA 5351/DEL/2024     | 2021-22     | [A] VOITH PAPER FABRICS INDIA LIMITED (S/G)                      |         |
| 6   | ITA 5602/DEL/2024     | 2021-22     | [A] QSG MINERALS PVT LTD (S/G)                                   |         |
| 7   | ITA 5763/DEL/2024     | 2021-22     | [A] IQR ANALYTICS PVT LTD (S/G)                                  |         |
| 8   | ITA 550/DEL/2022      | 2017-18     | [A] CLAIRVOLEX IP SOLUTIONS PRIVATE LIMITED (E/H)                |         |
| 9   | ITA 853/DEL/2016      | 2011-12     | [A] VEETEE FINE FOODS LTD.                                       |         |
| 10  | ITA 2572/DEL/2017     | 2012-13     | [A] VEETEE FINE FOODS LTD.                                       |         |
| 11  | ITA 959/DEL/2016      | 2011-12     | [D] M/S. VEE TEE FINE FOODS LTD.                                 |         |
| 12  | ITA 8416/DEL/2019     | 2013-14     | [D] VEETEE FINE FOODS LTD.                                       |         |
| 13  | ITA 7371/DEL/2019     | 2013-14     | [A] VEETEE FINE FOODS LTD.                                       |         |
| 14  | ITA 5488/DEL/2024     | 2021-22     | [A] VEETEE FINE FOODS LIMITED                                    |         |
| 15  | ITA 5471/DEL/2018     | 2011-12     | [A] JINDAL STAINLESS LTD                                         |         |
| 16  | ITA 5473/DEL/2018     | 2013-14     | [A] JINDAL STAINLESS LTD                                         |         |
| 17  | ITA 5472/DEL/2018     | 2012-13     | [A] JINDAL STAINLESS LTD                                         |         |
| 18  | ITA 5685/DEL/2018     | 2012-13     | [D] JINDAL STAINLESS LTD.                                        |         |
| 19  | ITA 5686/DEL/2018     | 2013-14     | [D] JINDAL STAINLESS LTD.                                        |         |
| 20  | ITA 5684/DEL/2018     | 2011-12     | [D] JINDAL STAINLESS LTD.                                        |         |
| 21  | ITA 7249/DEL/2019     | 2014-15     | [A] JINDAL STAINLESS LTD.                                        |         |
| 22  | ITA 7687/DEL/2019     | 2014-15     | [D] JINDAL STAINLESS LTD.                                        |         |
| 23  | ITA 134/DEL/2019      | 2012-13     | [A] VE COMMERCIAL VEHICLES LTD.                                  |         |
| 24  | ITA 277/DEL/2019      | 2012-13     | [D] V E COMMERCIAL VEHICLES LTD.                                 |         |
| 25  | ITA 7106/DEL/2019     | 2013-14     | [A] V E COMMERCIAL VEHICLES LTD.                                 |         |
| 26  | ITA 7107/DEL/2019     | 2014-15     | [A] V E COMMERCIAL VEHICLES LTD.                                 |         |
| 27  | ITA 7729/DEL/2019     | 2014-15     | [D] VE COMMERCIAL VEHICLES LTD.                                  |         |
| 28  | ITA 8415/DEL/2019     | 2013-14     | [D] V E COMMERCIAL VEHICLES LTD.                                 |         |
| 29  | ITA 525/DEL/2022      | 2017-18     | [A] SMART CUBE INDIA PRIVATE LIMITED                             |         |
| 30  | ITA 5939/DEL/2024     | 2021-22     | [A] PERSOLKELLY INDIA PRIVATE LIMITED                            |         |
| 31  | ITA 6010/DEL/2024     | 2021-22     | [A] LONZA INDIA PRIVATE LIMITED                                  |         |
| 32  | ITA 6011/DEL/2024     | 2021-22     | [A] CAMFIL INDIA PRIVATE LIMITED                                 |         |
| 33  | ITA 6090/DEL/2024     | 2021-22     | [A] MOTOROLA SOLUTIONS INDIA PRIVATE LIMITED                     |         |
| 34  | IT(TP)A 5943/DEL/2024 | 2021-22     | [A] TIMES INTERNET LIMITED                                       |         |
| 35  | IT(TP)A 6047/DEL/2024 | 2021-22     | [A] INDO BRITISH GARMENTS PRIVATE LIMITED                        |         |

Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF I BENCH FOR 15-JANUARY-2026 (THURSDAY)

| Sl | Appeal Number         | Assmt. Year | Assessee Name                                                                                           | Remarks |
|----|-----------------------|-------------|---------------------------------------------------------------------------------------------------------|---------|
| 1  | ITA 835/DEL/2022      | 2017-18     | [A] GIESECKE & DEVRIENT MS INDIA PRIVATE LTD. (S/G)                                                     |         |
| 2  | ITA 5388/DEL/2024     | 2021-22     | [A] GIESECKE & DEVRIENT MS INDIA PVT LTD. (S/G)                                                         |         |
| 3  | ITA 3860/DEL/2024     | 2020-21     | [A] GIESECKE & DEVRIENT MS INDIA PVT. LTD.                                                              |         |
| 4  | ITA 5268/DEL/2024     | 2020-21     | [A] JSW MG MOTOR INDIA PRIVATE LIMITED (FORMERLY KNOWN AS MG MOTOR INDIA PRIVATE LIMITED) (S/G)         |         |
| 5  | ITA 2404/DEL/2015     | 2010-11     | [A] M/S. AECOM INDIA PVT. LTD.                                                                          |         |
| 6  | ITA 1021/DEL/2016     | 2011-12     | [A] AECOM INDIA PVT. LTD.                                                                               |         |
| 7  | ITA 3563/DEL/2015     | 2009-10     | [A] PROMETRIC TESTING PVT. LTD. (R/M)                                                                   |         |
| 8  | ITA 7193/DEL/2018     | 2011-12     | [A] LUMMUS TECHNOLOGY HEAT TRASFER BV                                                                   |         |
| 9  | ITA 7337/DEL/2018     | 2011-12     | [D] LUMMUS TECHNOLOGY HEAT TRASFER BV                                                                   |         |
| 10 | ITA 2071/DEL/2017     | 2012-13     | [A] EBERSPAECHER SUETRAK BUS CLIMATE CONTROL SYSTEMS INDIA PVT. LTD.                                    |         |
| 11 | ITA 598/DEL/2019      | 2014-15     | [A] SICPA INDIA PVT. LTD.                                                                               |         |
| 12 | ITA 8456/DEL/2019     | 2015-16     | [A] SICPA INDIA PRIVATE LIMITED                                                                         |         |
| 13 | ITA 672/DEL/2021      | 2016-17     | [A] LE PASSAGE TO INDIA TOURS & TRAVELS PVT. LTD.                                                       |         |
| 14 | ITA 725/DEL/2022      | 2017-18     | [A] MODI-MUNDIPHARMA BEAUTY PRODUCTS PRIVATE LIMITED                                                    |         |
| 15 | ITA 1186/DEL/2022     | 2018-19     | [A] IKEA INDIA P.LTD                                                                                    |         |
| 16 | ITA 422/DEL/2021      | 2016-17     | [A] EVALUESERVE.COM PVT. LTD.                                                                           |         |
| 17 | ITA 1813/DEL/2022     | 2018-19     | [A] VEDANTA LTD                                                                                         |         |
| 18 | ITA 1994/DEL/2022     | 2013-14     | [A] GOOD YEAR INDIA LTD                                                                                 |         |
| 19 | ITA 2000/DEL/2022     | 2018-19     | [A] SIGNIFY INNOVATIONS INDIA LIMITED                                                                   |         |
| 20 | ITA 1616/DEL/2022     | 2008-09     | [A] LG ELECTRONICS INDIA PRIVATE LIMITED                                                                |         |
| 21 | ITA 5982/DEL/2024     | 2021-22     | [A] MMTC-PAMP INDIA PRIVATE LIMITED                                                                     |         |
| 22 | ITA 5983/DEL/2024     | 2021-22     | [A] FEDERAL-MOGUL IGNITION PRODUCTS INDIA LIMITED                                                       |         |
| 23 | ITA 5984/DEL/2024     | 2021-22     | [A] TUPPERWARE INDIA PRIVATE LIMITED                                                                    |         |
| 24 | ITA 5991/DEL/2024     | 2021-22     | [A] BERGEN ENGINES (INDIA) PRIVATE LIMITED                                                              |         |
| 25 | ITA 5992/DEL/2024     | 2021-22     | [A] ESCORTS KUBOTA LIMITED (ESCORTS KUBOTA INDIA PRIVATE LIMITED MERGED WITH ESCORTS KUBOTA LIMITED)    |         |
| 26 | ITA 6031/DEL/2024     | 2021-22     | [A] MUNJAL HOSPITALITY PRIVATE LIMITED                                                                  |         |
| 27 | ITA 6034/DEL/2024     | 2021-22     | [A] YANMAR AGRICULTURAL MACHINERY INDIA PRIVATE LIMITED (FORMERLY KNOWN AS CLAAS INDIA PRIVATE LIMITED) |         |
| 28 | ITA 6037/DEL/2024     | AY 2021-22  | [A] ACCEDO TECHNOLOGIES INDIA PRIVATE LIMITED                                                           |         |
| 29 | IT(TP)A 5986/DEL/2024 | AY 2021-22  | [A] IMI NORGREN HERJON PRIVATE LIMITED                                                                  |         |

Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF I BENCH FOR 19-JANUARY-2026 (MONDAY)

| Srl | Appeal Number         | Assmt. Year | Assessee Name                                                     | Remarks |
|-----|-----------------------|-------------|-------------------------------------------------------------------|---------|
| 1   | ITA 549/DEL/2023      | 2019-20     | [A] MICROSOFT CORPORATION (INDIA) P.LTD (S/G)                     |         |
| 2   | ITA 5369/DEL/2024     | 2021-22     | [A] MICROSOFT INDIA (R&D) PRIVATE LIMITED (S/G)                   |         |
| 3   | ITA 3809/DEL/2024     | 2020-21     | [A] MARATHON ELECTRIC INDIA PRIVATE LIMITED (S/G (E-FILE))        |         |
| 4   | ITA 3922/DEL/2024     | 2020-21     | [A] INCEDO TECHNOLOGY SOLUTIONS LIMITED (S/G)                     |         |
| 5   | IT(TP)A 5917/DEL/2024 | 2021-22     | [A] INSTRUMENTATION LABORATORY INDIA PRIVATE LIMITED (S/G)        |         |
| 6   | ITA 183/DEL/2022      | 2017-18     | [A] VALVOLINE COMMINS PRIVATE LIMITED (E/H)                       |         |
| 7   | ITA 1122/DEL/2022     | 2018-19     | [A] VALVOLINE CUMMINS P.LTD                                       |         |
| 8   | ITA 5930/DEL/2024     | 2021-2022   | [A] MXP MEDIA INDIA LIMITED (E/H)                                 |         |
| 9   | ITA 5553/DEL/2011     | 2007-08     | [A] ALCATEL LUCENT INDIA LTD. (260A)                              |         |
| 10  | ITA 5554/DEL/2011     | 2007-08     | [A] ALCATEL LUCENT INDIA LTD. (260A)                              |         |
| 11  | ITA 2055/DEL/2015     | 2009-10     | [A] GENPACT INFRASTRUCTURE (HYDERABAD) PVT. LTD. (RE-CONSTRUCTED) |         |
| 12  | ITA 1767/DEL/2016     | 2011-12     | [A] CONSULTING ENGINEERING SERVICES (INDIA) PVT. LTD.             |         |
| 13  | ITA 1992/DEL/2017     | 2012-13     | [A] CONSULTING ENGINEERING SERVICES (INDIA) PVT. LTD.             |         |
| 14  | ITA 3922/DEL/2017     | 2013-14     | [A] TECHBOOKS INTERNATIONAL PVT. LTD.                             |         |
| 15  | ITA 6045/DEL/2018     | 2014-15     | [A] TECHBOOKS INTERNATIONAL PVT. LTD.                             |         |
| 16  | ITA 507/DEL/2022      | 2017-18     | [A] TECHBOOKS INTERNATIONAL PRIVATE LIMITED                       |         |
| 17  | ITA 6528/DEL/2017     | 2013-14     | [A] DIXON TECHNOLOGIES (INDIA) LTD.                               |         |
| 18  | ITA 7706/DEL/2017     | 2013-14     | [A] MENETA AUTOMOTIVE COMPONENTS PVT. LTD.                        |         |
| 19  | ITA 1014/DEL/2018     | 2012-13     | [A] THE BANK OF TOKYO MISTUBISHI UFJ LTD.                         |         |
| 20  | ITA 4894/DEL/2018     | 2012-13     | [D] THE BANK OF TOKYO MISTUBISHI UFJ LTD.                         |         |
| 21  | CO 224/DEL/2018       | 2012-13     | [A] THE BANK OF TOKYO MISTUBISHI UFJ LTD.                         |         |
| 22  | ITA 1082/DEL/2019     | 2012-13     | [A] TRANSCEND MT SERVICES PVT. LTD.                               |         |
| 23  | ITA 1206/DEL/2019     | 2012/13     | [D] TRANCEND MT SERVICES PVT. LTD                                 |         |
| 24  | ITA 3897/DEL/2019     | 2009-10     | [A] ZTE TELECOM INDIA PVT. LTD.                                   |         |
| 25  | ITA 9237/DEL/2019     | 2015-16     | [A] SEAVIEW DEVELOPERS PRIVATE LIMITED                            |         |
| 26  | ITA 548/DEL/2021      | 2016-17     | [A] NITTO DENKO INDIA PRIVATE LIMITED                             |         |
| 27  | ITA 325/DEL/2022      | 2017-18     | [A] BALTECNO INDIA P LTD.                                         |         |
| 28  | ITA 553/DEL/2022      | 2017-18     | [A] NOIDA TOWERS PRIVATE LIMITED                                  |         |
| 29  | ITA 1603/DEL/2022     | 2009-10     | [A] PHILIP MORRIS SERVICES INDIA SARL                             |         |
| 30  | ITA 1604/DEL/2022     | 2010-11     | [A] PHILIP MORRIS SERVICES INDIA SARL                             |         |
| 31  | ITA 1946/DEL/2022     | 2018-19     | [A] DIXON TECHNOLOGIES (INDIA) LIMITED                            |         |
| 32  | ITA 5593/DEL/2024     | AY 2021-22  | [A] AT&T COMMUNICATION SERVICES INDIA PRIVATE LIMITED             |         |

Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF I BENCH FOR 20-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                                                                | Remarks |
|-----|-------------------|-------------|--------------------------------------------------------------------------------------------------------------|---------|
| 1   | ITA 3919/DEL/2013 | 2009-10     | [A] M/S NEEL METAL PRODUCTS LTD.                                                                             |         |
| 2   | ITA 386/DEL/2017  | 2011-12     | [A] NEEL METAL PRODUCTS LTD.                                                                                 |         |
| 3   | ITA 443/DEL/2017  | 2011-12     | [D] NEEL METAL PRODUCTS LTD.                                                                                 |         |
| 4   | ITA 5935/DEL/2017 | 2012-13     | [A] NEEL METAL PRODUCTS LTD.                                                                                 |         |
| 5   | ITA 6464/DEL/2017 | 2012-13     | [D] NEEL METAL PRODUCTS LTD.                                                                                 |         |
| 6   | ITA 7246/DEL/2018 | 2013-14     | [A] NEEL METAL PRODUCTS LTD.                                                                                 |         |
| 7   | ITA 7318/DEL/2018 | 2013-14     | [D] NEEL METAL PRODUCTS LTD.                                                                                 |         |
| 8   | ITA 6775/DEL/2013 | 2007-08     | [A] M/S. EXXONMOBIL GAS (INDIA) PVT. LTD.                                                                    |         |
| 9   | ITA 6367/DEL/2018 | 2008-09     | [D] EXXON MOBILE GAS (INDIA) P.LTD                                                                           |         |
| 10  | ITA 6555/DEL/2018 | 2008-09     | [A] EXXON MOBILE GAS (INDIA) P.LTD                                                                           |         |
| 11  | ITA 56/DEL/2016   | 2007-08     | [D] M/S EXXON MOBI LUBRICANTS PVT. LTD.                                                                      |         |
| 12  | ITA 57/DEL/2016   | 2008-09     | [D] M/S EXXON MOBI LUBRICANTS PVT. LTD.                                                                      |         |
| 13  | ITA 74/DEL/2016   | 2007-08     | [A] M/S EXXON MOBIL LUBRICANTS PVT. LTD.                                                                     |         |
| 14  | ITA 75/DEL/2016   | 2008-09     | [A] M/S EXXON MOBIL LUBRICANTS PVT. LTD.                                                                     |         |
| 15  | ITA 1654/DEL/2016 | 2011-12     | [A] EXXONMOBIL LUBRICANTS PVT. LTD.                                                                          |         |
| 16  | ITA 6366/DEL/2018 | 2009-10     | [D] EXXON MOBILE LUBRICANTS P.LTD                                                                            |         |
| 17  | ITA 6368/DEL/2018 | 2012-13     | [D] EXXON MOBILE LUBRICANTS P.LTD                                                                            |         |
| 18  | ITA 6556/DEL/2018 | 2009-10     | [A] EXXON MOBILE LUBRICANTS P.LTD                                                                            |         |
| 19  | ITA 6557/DEL/2018 | 2012-13     | [A] EXXON MOBILE LUBRICANTS P.LTD                                                                            |         |
| 20  | ITA 5983/DEL/2017 | 2012-13     | [D] JUBILANT LIFE SCIENCES LIMITED                                                                           |         |
| 21  | ITA 6260/DEL/2017 | 2012-13     | [A] JUBILANT LIFE SCINECES LTD.                                                                              |         |
| 22  | ITA 6989/DEL/2017 | 2013-14     | [A] NEC INDIA PVT. LTD.                                                                                      |         |
| 23  | ITA 7531/DEL/2018 | 2014-15     | [A] NEC TECHNOLOGIES INDIA P.LTD (FORMERLY KNOWN AS NEC INDIA PVT. LTD.)                                     |         |
| 24  | ITA 7962/DEL/2018 | 2013-14     | [D] WOLTERS KLUWER FINANCIAL AND COMPLIANCE SERVICES SOFTWARE P.LTD                                          |         |
| 25  | CO 106/DEL/2023   | 2013-14     | [A] WOLTERS KLUWER FINANCIAL AND COMPLIANCE SERVICES SOFTWARE P.LTD                                          |         |
| 26  | ITA 6039/DEL/2024 | 2021-22     | [A] WOLTERS KLUWER INDIA PRIVATE LIMITED                                                                     |         |
| 27  | ITA 7310/DEL/2019 | 2014-15     | [A] MCCAIN FOODS INDIA PVT. LTD                                                                              |         |
| 28  | ITA 7567/DEL/2019 | 2014-15     | [D] MCCAIN FOODS INDIA PVT. LTD                                                                              |         |
| 29  | ITA 9862/DEL/2019 | 2015-16     | [A] VATIKA SEVEN ELEMENTS P.LTD                                                                              |         |
| 30  | ITA 523/DEL/2021  | 2016-17     | [A] HITACHI ASTEMO GURUGRAM POWERTRAIN SYSTEMS PVT LTD (FORMELY KNOWN AS KEIHIN INDIA MANUFACTURING PVT LTD) |         |
| 31  | ITA 142/DEL/2022  | 2017-18     | [A] HITACHI ASTEMO GURUGRAM POWERTRAIN SYSTEMS PVT. LTD.                                                     |         |
| 32  | ITA 510/DEL/2022  | 2017-18     | [A] HITACHI ASTEMO HARYANA PRIVATE LIMITED(FORMERLY SHOWA INDIA PRIVATE LIMITED)                             |         |
| 33  | ITA 476/DEL/2022  | 2017-18     | [A] SINOCEM INDIA COMPANY PRIVATE LTD.                                                                       |         |
| 34  | ITA 489/DEL/2022  | 2017-18     | [A] ELOFIC INDUSTRIES LIMITED                                                                                |         |
| 35  | ITA 811/DEL/2022  | 2006-07     | [A] CENGAGE LERNING INDIA PRIVATE LIMITED                                                                    |         |

  
Assistant Registrar  
29-Dec-2025



## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF I BENCH FOR 21-JANUARY-2026 (WEDNESDAY)

| Srl | Appeal Number         | Assmt. Year | Assessee Name                                                                       | Remarks |
|-----|-----------------------|-------------|-------------------------------------------------------------------------------------|---------|
| 1   | SA 287/DEL/2025       | 2017-18     | [A] OPPO MOBILES INDIA PVT LTD                                                      |         |
| 2   | SA 288/DEL/2025       | 2018-19     | [A] OPPO MOBILES INDIA PVT LTD                                                      |         |
| 3   | ITA 2548/DEL/2022     | 2017-18     | [A] OPPO MOBILES INDIA PVT LTD                                                      |         |
| 4   | ITA 2549/DEL/2022     | 2018-19     | [A] OPPO MOBILES INDIA PVT LTD                                                      |         |
| 5   | ITA 4071/DEL/2011     | 2007-08     | [A] GEMALTO DIGITAL SECURITY LTD. (NOW KNOWN AS GEMALTO DIGITAL SECURITY PVT. LTD.) |         |
| 6   | ITA 226/DEL/2019      | 2007-08     | [D] CADENCE DESIGNS SYSTEMS INDIA PVT. LTD.                                         |         |
| 7   | CO 59/DEL/2021        | 2007-08     | [A] CADENCE DESIGNS SYSTEMS INDIA PVT. LTD.                                         |         |
| 8   | ITA 1103/DEL/2017     | 2007-08     | [A] COMVERSE NETWORK SYSTEMS INDIA PVT. LTD. (R/M)                                  |         |
| 9   | ITA 3907/DEL/2024     | 2020-21     | [A] LS CABLE INDIA PRIVATE LIMITED                                                  |         |
| 10  | ITA 4337/DEL/2024     | 2020-21     | [A] BOEING INDIA PRIVATE LIMITED                                                    |         |
| 11  | ITA 4407/DEL/2024     | 2020-21     | [A] FEDERAL-MOGUL GOETZE INDIA LIMITED                                              |         |
| 12  | ITA 5340/DEL/2024     | 2021-22     | [A] INTERGLOBE AIR TRANSPORT LIMITED                                                |         |
| 13  | ITA 5342/DEL/2024     | 2021-22     | [A] T.EN GLOBAL BUSINESS SERVICES PRIVATE LIMITED                                   |         |
| 14  | ITA 5349/DEL/2024     | 2021-22     | [A] BC MANAGEMENT SERVICES PRIVATE LIMITED                                          |         |
| 15  | ITA 5371/DEL/2024     | 2021-22     | [A] EGENCIA TRAVEL INDIA PRIVATE LIMITED                                            |         |
| 16  | ITA 5376/DEL/2024     | 2021-22     | [A] ORIENTAL CONSULTANTS INDIA PRIVATE LIMITED                                      |         |
| 17  | ITA 5407/DEL/2024     | 2021-22     | [A] INDIA SEAH PRECISION METAL PRIVATE LIMITED                                      |         |
| 18  | ITA 5417/DEL/2024     | 2021-22     | [A] MCDONALDS INDIA PRIVATE LIMITED                                                 |         |
| 19  | ITA 5422/DEL/2024     | 2021-22     | [A] EXPRESS FREIGHT CONSORTIUM                                                      |         |
| 20  | ITA 5461/DEL/2024     | 2021-22     | [A] PIONEER INDIA ELECTRONICS PRIVATE LIMITED                                       |         |
| 21  | ITA 5466/DEL/2024     | 2021-22     | [A] HANU SOFTWARE SOLUTIONS INDIA PRIVATE LIMITED                                   |         |
| 22  | IT(TP)A 5468/DEL/2024 | 2021-22     | [A] AIR LIQUIDE GLOBAL E&C SOLUTIONS INDIA PRIVATE LIMITED                          |         |
| 23  | ITA 5573/DEL/2024     | 2021-22     | [A] FARFETCH INDIA PVT LTD                                                          |         |
| 24  | ITA 5885/DEL/2024     | 2021-22     | [A] LUMILEDS INDIA PRIVATE LIMITED                                                  |         |
| 25  | ITA 5948/DEL/2024     | 2021-22     | [A] GE INDIA INDUSTRIAL PRIVATE LIMITED                                             |         |
| 26  | ITA 5951/DEL/2024     | 2021-22     | [A] MITSUI & CO INDIA PRIVATE LIMITED                                               |         |
| 27  | ITA 5979/DEL/2024     | AY 2021-22  | [A] MORI SEIKI INDIA PRIVATE LIMITED                                                |         |
| 28  | ITA 5995/DEL/2024     | 2021-22     | [A] DONALDSON INDIA FILTER SYSTEMS PRIVATE LIMITED                                  |         |
| 29  | ITA 5999/DEL/2024     | 2021-22     | [A] ROHDE & SCHWARZ INDIA PVT LTD                                                   |         |
| 30  | ITA 6003/DEL/2024     | 2021-22     | [A] UNIQLO INDIA PRIVATE LIMITED                                                    |         |
| 31  | ITA 6004/DEL/2024     | 2021-22     | [A] MUFG BANK LTD (E-FILING)                                                        |         |
| 32  | ITA 6009/DEL/2024     | 2021-22     | [A] NANGUNERI-KANYAKUMARI TOLLWAY PRIVATE LIMITED                                   |         |
| 33  | ITA 6041/DEL/2024     | 2021-22     | [A] KANYAKUMARI-ETTURAVATTAM TOLLWAY PRIVATE LIMITED                                |         |
| 34  | ITA 6012/DEL/2024     | 2021-22     | [A] HAZARIBAGH TOLLWAY PRIVATE LIMITED                                              |         |
| 35  | ITA 6040/DEL/2024     | 2021-22     | [A] ITRON INDIA PRIVATE LIMITED                                                     |         |

Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF I BENCH FOR 22-JANUARY-2026 (THURSDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                                                                         | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------------------------------------------------------------------------|---------|
| 1   | SA 122/DEL/2021   | 2016-17     | [A] SHAHNAZ HUSAIN                                                                                                    |         |
| 2   | SA 350/DEL/2022   | 2017-18     | [A] SHAHNAZ HUSAIN                                                                                                    |         |
| 3   | ITA 538/DEL/2021  | 2016-17     | [A] SHAHNAZ HUSAIN                                                                                                    |         |
| 4   | ITA 492/DEL/2022  | 2017-18     | [A] SHAHNAZ HUSAIN                                                                                                    |         |
| 5   | SA 433/DEL/2024   | 2018-19     | [A] CRM SERVICES INDIA PLTD                                                                                           |         |
| 6   | ITA 1693/DEL/2022 | 2018-19     | [A] CRM SERVICES INDIA PLTD (S/G)                                                                                     |         |
| 7   | ITA 1517/DEL/2022 | 2008-09     | [A] CRM SERVICES INDIA PLTD                                                                                           |         |
| 8   | ITA 845/DEL/2023  | 2012-13     | [A] CRM SERVICES INDIA PVT LTD.                                                                                       |         |
| 9   | ITA 844/DEL/2023  | 2011-12     | [A] CRM SERVICES INDIA PVT LTD.                                                                                       |         |
| 10  | ITA 869/DEL/2021  | 2016-17     | [A] BAXTER INDIA PVT. LTD. (S/G)                                                                                      |         |
| 11  | ITA 7954/DEL/2018 | 2014-15     | [A] BAXTER INDIA PVT. LTD.                                                                                            |         |
| 12  | ITA 1938/DEL/2016 | 2011-12     | [A] CLAAS INDIA PVT. LTD.                                                                                             |         |
| 13  | ITA 1896/DEL/2017 | 2012-13     | [A] CLAAS INDIA PVT. LTD.                                                                                             |         |
| 14  | ITA 6711/DEL/2017 | 2013-14     | [A] CLAAS INDIA PVT. LTD.                                                                                             |         |
| 15  | ITA 7901/DEL/2018 | 2014-15     | [A] CLAAS INDIA PVT. LTD.                                                                                             |         |
| 16  | ITA 5347/DEL/2019 | 2015-16     | [A] CLAAS INDIA PVT. LTD.                                                                                             |         |
| 17  | ITA 2328/DEL/2022 | 2017-18     | [A] CLAAS INDIA PRIVATE LIMITED                                                                                       |         |
| 18  | ITA 4511/DEL/2024 | AY 2020-21  | [A] CLAAS INDIA PRIVATE LIMITED                                                                                       |         |
| 19  | ITA 1493/DEL/2022 | 2018-19     | [A] BT GLOBAL BUSINESS SERVICES PRIVATE LIMITED                                                                       |         |
| 20  | ITA 730/DEL/2022  | 2017-18     | [A] HERITAGE MAX REALTECH PRIVATE LTD.                                                                                |         |
| 21  | ITA 3693/DEL/2024 | 2020-21     | [A] BOSTON SCIENTIFIC TECHNOLOGY AND ENGINEERING SERVICES PVT LTD ERST<br>BOSTON SCIENTIFIC SERVICES PVT LTD (E-FILE) |         |
| 22  | ITA 3908/DEL/2024 | 2020-21     | [A] LUXOTTICA INDIA EYEWEAR PRIVATE LIMITED                                                                           |         |
| 23  | ITA 5493/DEL/2024 | 2021-22     | [A] NEC CORPORATION INDIA PRIVATE LIMITED                                                                             |         |
| 24  | ITA 5856/DEL/2024 | 2021-22     | [A] LINTEC INDIA PRIVATE LIMITED                                                                                      |         |
| 25  | ITA 5946/DEL/2024 | 2021-22     | [A] FEDERAL MOGUL GOETZE INDIA LIMITED                                                                                |         |
| 26  | ITA 5996/DEL/2024 | 2021-22     | [A] EFACEC INDIA PRIVATE LIMITED                                                                                      |         |
| 27  | ITA 5997/DEL/2024 | 2021-22     | [A] BENETTON INDIA PRIVATE LIMITED                                                                                    |         |
| 28  | ITA 6050/DEL/2024 | 2021-22     | [A] ORIFLAME INDIA PRIVATE LIMITED                                                                                    |         |
| 29  | ITA 6056/DEL/2024 | 2021-22     | [A] AMPLIFON (INDIA) PRIVATE LIMITED                                                                                  |         |
| 30  | ITA 6061/DEL/2024 | 2021-22     | [A] BOEING INDIA PRIVATE LIMITED                                                                                      |         |
| 31  | ITA 6094/DEL/2024 | 2021-22     | [A] ERICSSON INDIA PRIVATE LIMITED (FORMERLY KNOWN AS ERICSSON INDIA<br>GLOBAL SERVICES PRIVATE LIMITED)              |         |
| 32  | ITA 6133/DEL/2024 | 2021-22     | [A] GENPACT MOBILITY SERVICES INDIA PRIVATE LIMITED                                                                   |         |

*S. S. S.*  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF I BENCH FOR 27-JANUARY-2026 (TUESDAY)**

| Sr | Appeal Number     | Assmt. Year | Assessee Name                                                                 | Remarks |
|----|-------------------|-------------|-------------------------------------------------------------------------------|---------|
| 1  | SA 412/DEL/2024   | 2020-21     | [A] MUNJAL SHOWA LIMITED                                                      |         |
| 2  | ITA 486/DEL/2021  | 2016-17     | [A] MUNJAL SHOWA LTD. (S/G)                                                   |         |
| 3  | ITA 593/DEL/2022  | 2017-18     | [A] MUNJAL SHOWA LIMITED (S/G)                                                |         |
| 4  | ITA 1420/DEL/2022 | 2018-19     | [A] MUNJAL SHOWA LIMITED (S/G)                                                |         |
| 5  | ITA 6493/DEL/2016 | 2012-13     | [A] M/S MUNJAL SHOWA LTD.                                                     |         |
| 6  | ITA 5584/DEL/2017 | 2013-14     | [A] MUNJAL SHOWA LTD.                                                         |         |
| 7  | ITA 942/DEL/2021  | 2010-11     | [A] MUNJAL SHOWA LTD.                                                         |         |
| 8  | ITA 145/DEL/2022  | 2006-07     | [A] MUNJAL SHOWA LIMITED                                                      |         |
| 9  | ITA 3966/DEL/2024 | 2020-21     | [A] MUNJAL SHOWA LIMITED                                                      |         |
| 10 | ITA 5847/DEL/2024 | 2021-22     | [A] MUNJAL SHOWA LIMITED                                                      |         |
| 11 | ITA 134/DEL/2023  | 2019-20     | [A] MUFG BANK LTD (S/G)                                                       |         |
| 12 | ITA 3929/DEL/2024 | AY 2020-21  | [A] MUFG BANK, LTD. (S/G (E-FILE))                                            |         |
| 13 | ITA 844/DEL/2021  | 2016-17     | [A] MUFG BANK LTD                                                             |         |
| 14 | ITA 1476/DEL/2022 | 2017-18     | [A] MUFG BANK LTD. (EARLIER KNOWN AS THE BANK OF TOKYO MITSUBISHI UFJ, LTD. ) |         |
| 15 | ITA 1477/DEL/2022 | 2018-19     | [A] MUFG BANK LTD. (EARLIER KNOWN AS THE BANK OF TOKYO MITSUBISHI UFJ, LTD. ) |         |
| 16 | ITA 9752/DEL/2019 | 2015-16     | [A] TOSHIBA INDIA PVT. LTD. ((E/H))                                           |         |
| 17 | ITA 3666/DEL/2024 | 2012-13     | [D] TOSHIBA INDIA PRIVATE LIMITED (E-( FILE))                                 |         |
| 18 | ITA 3841/DEL/2024 | 2020-21     | [A] ELENTEC INDIA PRIVATE LIMITED (E/H)                                       |         |
| 19 | ITA 2295/DEL/2017 | 2010-11     | [D] M/S. L T FOODS LTD.                                                       |         |
| 20 | ITA 7887/DEL/2018 | 2012-13     | [A] L T FOODS LTD.                                                            |         |
| 21 | ITA 7935/DEL/2018 | 2012-13     | [D] L T FOODS LTD.                                                            |         |
| 22 | ITA 778/DEL/2019  | 2013-14     | [A] L T FOODS LTD.                                                            |         |
| 23 | ITA 1346/DEL/2019 | 2013-14     | [D] LT FOODS LIMITED                                                          |         |
| 24 | ITA 1759/DEL/2017 | 2010-11     | [A] LT FOODS LTD.                                                             |         |
| 25 | ITA 5216/DEL/2019 | 2011-12     | [D] L T FOODS LTD.                                                            |         |
| 26 | ITA 8092/DEL/2019 | 2014-15     | [A] LT FOODA LTD                                                              |         |
| 27 | ITA 8257/DEL/2019 | 2014-15     | [D] L T FOODS LTD.                                                            |         |
| 28 | ITA 1825/DEL/2023 | 2018-19     | [A] LT FOODS LIMITED                                                          |         |
| 29 | ITA 5708/DEL/2024 | 2021-22     | [A] LT FOODS LIMITED                                                          |         |
| 30 | ITA 4367/DEL/2019 | 2011-12     | [A] LT FOODS LIMITED                                                          |         |
| 31 | ITA 1202/DEL/2019 | 2012-13     | [A] G4S SECURE SOLUTIONS (INDIA)                                              |         |
| 32 | ITA 7732/DEL/2019 | 2010-11     | [A] G4S SECURE SOLUTIONS (INDIA) PRIVATE LIMITED                              |         |
| 33 | ITA 7733/DEL/2019 | 2011-12     | [A] G4S SECURE SOLUTIONS (INDIA) PRIVATE LIMITED                              |         |
| 34 | ITA 1446/DEL/2022 | 2017-18     | [A] CLYDE BERGEMANN INDIA PRIVATE LIMITED                                     |         |
| 35 | ITA 5381/DEL/2024 | AY 2021-22  | [A] AT & T GLOBAL NETWORK SERVICES INDIA PRIVATE LIMITED                      |         |

  
Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF I BENCH FOR 28-JANUARY-2026 (WEDNESDAY)

| Srl | Appeal Number         | Assmt. Year | Assessee Name                                                                                                                      | Remarks |
|-----|-----------------------|-------------|------------------------------------------------------------------------------------------------------------------------------------|---------|
| 1   | SA 225/DEL/2025       | 2016-17     | [A] ARICENT TECHNOLOGIES (HOLDINGS) LIMITED (AS SUCCESSOR - IN - INTEREST OF ERSTWHILE ARICENT TECHNOLOGIES PRIVATE LIMITED)       |         |
| 2   | ITA 600/DEL/2021      | 2016-17     | [A] ARICENT TECHNOLOGIES (HOLDINGS) LIMITED (AS SUCCESSOR - IN - INTEREST OF ERSTWHILE ARICENT TECHNOLOGIES PRIVATE LIMITED) (S/G) |         |
| 3   | SA 348/DEL/2025       | 2021-22     | [A] INTERTEK INDIA PRIVATE LIMITED                                                                                                 |         |
| 4   | ITA 5454/DEL/2024     | 2021-22     | [A] INTERTEK INDIA PRIVATE LIMITED (S/G)                                                                                           |         |
| 5   | ITA 5913/DEL/2024     | 2021-22     | [A] LX PANTOS INDIA PRIVATE LIMITED (S/G)                                                                                          |         |
| 6   | ITA 4518/DEL/2024     | 2020-21     | [A] LX PANTOS INDIA PRIVATE LIMITED                                                                                                |         |
| 7   | ITA 6022/DEL/2024     | 2021-22     | [A] POSCO INDIA PROCESSING CENTER PRIVATE LIMITED (E/H)                                                                            |         |
| 8   | ITA 3938/DEL/2019     | 2009-10     | [A] CARGILL INDIA PVT. LTD.                                                                                                        |         |
| 9   | ITA 4033/DEL/2019     | 2009-10     | [D] CARGILL INDIA PVT. LTD.                                                                                                        |         |
| 10  | ITA 786/DEL/2021      | 2016-17     | [A] ELCA COSMETICS PVT. LTD.                                                                                                       |         |
| 11  | ITA 797/DEL/2022      | 2017-18     | [A] ELCA COSMETICS PRIVATE LIMITED                                                                                                 |         |
| 12  | ITA 1452/DEL/2022     | 2018-19     | [A] ELCA COSMETICS P.LTD                                                                                                           |         |
| 13  | ITA 4108/DEL/2024     | 2020-21     | [A] ELCA COSMETICS PRIVATE LIMITED                                                                                                 |         |
| 14  | ITA 5974/DEL/2024     | 2021-22     | [A] ELCA COSMETICS PRIVATE LIMITED                                                                                                 |         |
| 15  | ITA 1711/DEL/2022     | 2011-12     | [A] M/S MUNJAL SHOWA LTD                                                                                                           |         |
| 16  | ITA 6081/DEL/2024     | 2021-22     | [A] BILANDER LOGISTICS (P) LTD                                                                                                     |         |
| 17  | ITA 3393/DEL/2024     | 2020-21     | [A] BC MANAGEMENT SERVICES PRIVATE LIMITED                                                                                         |         |
| 18  | ITA 4325/DEL/2024     | 2020-21     | [A] MCDONALDS INDIA PRIVATE LIMITED                                                                                                |         |
| 19  | ITA 5319/DEL/2024     | 2021-22     | [A] INDIGRID SOLAR-I (AP) PRIVATE LIMITED                                                                                          |         |
| 20  | ITA 5452/DEL/2024     | 2021-22     | [A] CUBE HIGHWAYS AND TRANSPORTATION ASSETS ADVISORS PVT. LTD.                                                                     |         |
| 21  | IT(TP)A 5735/DEL/2024 | 2021-22     | [A] INDITEX TRENT RETAIL INDIA PRIVATE LIMITED                                                                                     |         |
| 22  | ITA 5747/DEL/2024     | 2021-22     | [A] FIL INDIA BUSINESS AND RESEARCH SERVICES PRIVATE LIMITED                                                                       |         |
| 23  | ITA 5788/DEL/2024     | AY 2021-22  | [A] ATHENA BHIWADI SOLAR POWER PRIVATE LIMITED                                                                                     |         |
| 24  | ITA 5835/DEL/2024     | 2021-22     | [A] ATHENA KARNAL SOLAR POWER PRIVATE LIMITED                                                                                      |         |
| 25  | ITA 5820/DEL/2024     | 2021-22     | [A] AAPC INDIA HOTEL MANAGEMENT PRIVATE LIMITED                                                                                    |         |
| 26  | ITA 5893/DEL/2024     | 2021-22     | [A] LOUIS DREYFUS COMPANY INDIA PRIVATE LIMITED                                                                                    |         |
| 27  | ITA 5907/DEL/2024     | 2021-2022   | [A] RENEW SOLAR ENERGY (TN) PRIVATE LIMITED                                                                                        |         |
| 28  | ITA 5908/DEL/2024     | 2021-2022   | [A] RENEW WIND ENERGY (MP TWO) PRIVATE LIMITED                                                                                     |         |
| 29  | ITA 5909/DEL/2024     | 2021-2022   | [A] RENEW WIND ENERGY (RAJKOT) PRIVATE LIMITED                                                                                     |         |
| 30  | ITA 5910/DEL/2024     | 2021-2022   | [A] TABOOLA INDIA PRIVATE LIMITED                                                                                                  |         |
| 31  | ITA 6021/DEL/2024     | 2021-22     | [A] GROUPE SEB INDIA PRIVATE LIMITED                                                                                               |         |
| 32  | ITA 1993/DEL/2025     | 2018-19     | [A] TRIBURG DESIGN STUDIO LLP                                                                                                      |         |
| 33  | ITA 1994/DEL/2025     | 2019-20     | [A] TRIBURG DESIGN STUDIO LLP                                                                                                      |         |
| 34  | ITA 1995/DEL/2025     | 2020-21     | [A] TRIBURG DESIGN STUDIO LLP                                                                                                      |         |
| 35  | ITA 2017/DEL/2025     | 2016-17     | [A] TRIBURG SPORTSWEAR PRIVATE LIMITED                                                                                             |         |
| 36  | ITA 2018/DEL/2025     | 2020-21     | [A] TRIBURG SPORTSWEAR PRIVATE LIMITED                                                                                             |         |
| 37  | ITA 2019/DEL/2025     | 2020-21     | [A] TRIBURG SPORTSWEAR AGENCY SERVICES LLP                                                                                         |         |

Assistant Registrar  
29-Dec-2025

## INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

## CAUSE LIST OF I BENCH FOR 29-JANUARY-2026 (THURSDAY)

| SrI | Appeal Number     | Assmt. Year | Assessee Name                                  | Remarks |
|-----|-------------------|-------------|------------------------------------------------|---------|
| 1   | SA 637/DEL/2025   | 2018-19     | [A] WHIRLPOOL OF INDIA LIMITED                 |         |
| 2   | SA 638/DEL/2025   | 2011-12     | [A] WHIRLPOOL OF INDIA LIMITED                 |         |
| 3   | ITA 2050/DEL/2022 | 2018-19     | [A] WHIRLPOOL OF INDIA LIMITED (S/G)           |         |
| 4   | ITA 2051/DEL/2022 | 2011-12     | [A] WHIRLPOOL OF INDIA LIMITED (S/G)           |         |
| 5   | ITA 4426/DEL/2024 | 2020-21     | [A] WHIRLPOOL OF INDIA LIMITED (S/G)           |         |
| 6   | ITA 2166/DEL/2016 | 2011-12     | [D] M/S. WHIRLPOOL OF INDIA LTD.               |         |
| 7   | ITA 81/DEL/2022   | 2006-07     | [A] EXXON MOBIL LUBRICANTS PVT. LTD. (S/G)     |         |
| 8   | ITA 1521/DEL/2022 | 2018-19     | [A] HAIER APPLIANCES INDIA P.LTD (S/G AND R/M) |         |
| 9   | ITA 2278/DEL/2018 | 2006-07     | [A] HAIER APPLIANCES INDIA PVT. LTD.           |         |
| 10  | ITA 2279/DEL/2018 | 2008-09     | [A] HAIER APPLIANCES INDIA PVT. LTD. (260A)    |         |
| 11  | ITA 4997/DEL/2024 | 2017-18     | [A] JUBILANT FOODWORKS LIMITED (S/G)           |         |
| 12  | ITA 4339/DEL/2024 | 2020-2021   | [A] JUBILANT FOODWORKS LIMITED                 |         |
| 13  | ITA 5712/DEL/2024 | 2021-2022   | [A] JUBILANT FOODWORKS LIMITED                 |         |
| 14  | ITA 1970/DEL/2022 | 2018-19     | [A] JUBILANT PHARMOVA LTD                      |         |
| 15  | ITA 5713/DEL/2024 | 2021-22     | [A] JUBILANT PHARMOVA LIMITED                  |         |
| 16  | ITA 5485/DEL/2024 | 2021-22     | [A] FUJIFILM INDIA PRIVATE LIMITED (S/G)       |         |
| 17  | ITA 6734/DEL/2017 | 2013-14     | [A] DENSO INDIA PVT. LTD.                      |         |
| 18  | ITA 1147/DEL/2022 | 2017-18     | [A] TBO TEK LTD                                |         |
| 19  | ITA 1102/DEL/2023 | 2017-18     | [A] VE COMMERCIAL VEHICLES LTD                 |         |
| 20  | ITA 1162/DEL/2022 | 2017-18     | [A] STANFORD LABORATORIES PVT. LTD.            |         |
| 21  | ITA 1163/DEL/2022 | 2018-19     | [A] STANFORD LABORATORIES PVT. LTD.            |         |
| 22  | ITA 2344/DEL/2022 | 2018-19     | [A] PAY U PAYMENTS P.LTD                       |         |
| 23  | ITA 2758/DEL/2022 | 2017-18     | [A] VOITH HYDRO P.LTD                          |         |
| 24  | ITA 2891/DEL/2023 | 2017-18     | [A] HEADSTAND PTE LTD                          |         |
| 25  | ITA 2348/DEL/2022 | 2018-19     | [A] HASKONINGDHV CONSULTING PVT LTD            |         |
| 26  | ITA 5517/DEL/2024 | 2021-22     | [A] AIRBNB PAYMENTS INDIA PRIVATE LIMITED      |         |
| 27  | ITA 5522/DEL/2024 | 2021-22     | [A] FUJITSU CONSULTING INDIA PRIVATE LIMITED   |         |
| 28  | ITA 5528/DEL/2024 | 2021-22     | [A] JINFEI TRADING INDIA PVT LTD               |         |
| 29  | ITA 5877/DEL/2024 | 2021-2022   | [A] SANGAL PAPERS LIMITED                      |         |
| 30  | ITA 6114/DEL/2024 | 2021-22     | [A] PAX POS SOLUTIONS INDIA PRIVATE LIMITED    |         |
| 31  | ITA 2830/DEL/2025 | 2020-21     | [A] VOLVO AUTO INDIA PRIVATE LIMITED           |         |
| 32  | ITA 2831/DEL/2025 | 2021-22     | [A] VOLVO AUTO INDIA PRIVATE LIMITED           |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF SMC BENCH FOR 05-JANUARY-2026 (MONDAY)**

| Sr# | Appeal Number     | Assmt. Year | Assessee Name                         | Remarks |
|-----|-------------------|-------------|---------------------------------------|---------|
| 1   | ITA 5060/DEL/2025 | 2009-10     | [A] MALL HOTEL LIMITED                |         |
| 2   | ITA 6191/DEL/2025 | 2020-21     | [A] SHAM SUNDER DHINGRA (E- ( FILE )) |         |

  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF SMC BENCH FOR 06-JANUARY-2026 (TUESDAY)**

| Sr | Appeal Number     | Assmt. Year | Assessee Name                | Remarks |
|----|-------------------|-------------|------------------------------|---------|
| 1  | ITA 6622/DEL/2025 | 2023-24     | [A] NISHANT ANAND (E-(FILE)) |         |
| 2  | ITA 7591/DEL/2025 | 2011-12     | [A] SEEMA PURI               |         |

Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF SMC BENCH FOR 07-JANUARY-2026 (WEDNESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name             | Remarks                                        |
|-----|-------------------|-------------|---------------------------|------------------------------------------------|
| 1   | ITA 4857/DEL/2025 | 2015-16     | [A] SANJEEV KUMAR RASTOGI |                                                |
| 2   | ITA 6507/DEL/2025 | 2012-13     | [A] MAHENDAR KUMAR SONI   |                                                |
|     |                   |             |                           | <div>Assistant Registrar<br/>29-Dec-2025</div> |



**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF SMC BENCH FOR 08-JANUARY-2026 (THURSDAY)**

| Srl | Appeal Number     | Assmt.<br>Year | Assessee Name                                    | Remarks                                        |
|-----|-------------------|----------------|--------------------------------------------------|------------------------------------------------|
| 1   | ITA 6409/DEL/2025 | 2016-17        | [A] QUETZAL BUILDTech PRIVATE LIMITED (E-(FILE)) |                                                |
|     |                   |                |                                                  | <div>Assistant Registrar<br/>29-Dec-2025</div> |

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF SMC BENCH FOR 12-JANUARY-2026 (MONDAY)**

| Srl | Appeal Number     | Assmt.<br>Year | Assessee Name              | Remarks |
|-----|-------------------|----------------|----------------------------|---------|
| 1   | ITA 7182/DEL/2025 | 2017-18        | [A] KAMLESH KUMAR AGGARWAL |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF SMC BENCH FOR 14-JANUARY-2026 (WEDNESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name               | Remarks |
|-----|-------------------|-------------|-----------------------------|---------|
| 1   | ITA 7904/DEL/2025 | 2017-18     | [A] GOPESH MEHTA (E-(FILE)) |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF SMC BENCH FOR 15-JANUARY-2026 (THURSDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                   | Remarks |
|-----|-------------------|-------------|-----------------------------------------------------------------|---------|
| 1   | ITA 6746/DEL/2025 | 2019-20     | [A] DEVINDER SINGH (E-(FILE))                                   |         |
| 2   | ITA 7552/DEL/2025 | 2016-17     | [A] GREAT INDIA HOUSING CO-OPERATIVE SOCIETY LIMITED (E-(FILE)) |         |
| 3   | ITA 7580/DEL/2025 | 2018-19     | [A] HARNISH KUMAR GOEL (E-(FILE))                               |         |
| 4   | ITA 7991/DEL/2025 | 2016-17     | [A] VINITA DARBARI (E-(FILE))                                   |         |

  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF SMC BENCH FOR 19-JANUARY-2026 (MONDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                   | Remarks |
|-----|-------------------|-------------|---------------------------------|---------|
| 1   | ITA 4927/DEL/2024 | 2012-13     | [A] VISHNU BHAGWAN ((R/C))      |         |
| 2   | ITA 6642/DEL/2025 | 2017-18     | [A] HIMANSHU SAWHNEY (E-(FILE)) |         |

*Seema*  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

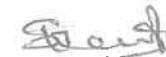
**CAUSE LIST OF SMC BENCH FOR 20-JANUARY-2026 (TUESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                                                        | Remarks |
|-----|-------------------|-------------|--------------------------------------------------------------------------------------|---------|
| 1   | ITA 2623/DEL/2022 | 2017-18     | [A] GEETU KAMRA (R/M)                                                                |         |
| 2   | ITA 6021/DEL/2025 | 2011-2012   | [A] GEETIKA SINGH (E- ( FILE ))                                                      |         |
| 3   | ITA 7026/DEL/2025 | 2016-2017   | [A] CO OPERATIVE CANE DEVELOPMENT UNION LTD SAMBHAOLI, HAPUR (E- (FILE))             |         |
| 4   | ITA 7027/DEL/2025 | 2017-2018   | [A] CO OPERATIVE CANE DEVELOPMENT UNION LTD, SIMBHAOLI, SAMBHAOLI, HAPUR (E- (FILE)) |         |
| 5   | ITA 7415/DEL/2025 | 2018-2019   | [A] SURBHI KHANDLWAL (E- (FILE))                                                     |         |
| 6   | ITA 7432/DEL/2025 | 2017-18     | [A] RAJESH GUPTA                                                                     |         |
| 7   | ITA 7450/DEL/2025 | 2015-16     | [A] AGARWAL FINESTATE PVT LTD (E- (FILE))                                            |         |
| 8   | ITA 7452/DEL/2025 | 2019-20     | [A] NITISH JAIN                                                                      |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025

**CAUSE LIST OF SMC BENCH FOR 21-JANUARY-2026 (WEDNESDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                             | Remarks |
|-----|-------------------|-------------|-------------------------------------------|---------|
| 1   | ITA 7457/DEL/2025 | 2017-18     | [A] INDERJEET KAUR, NEW DELHI (E- (FILE)) |         |
| 2   | ITA 7482/DEL/2025 | 2020-21     | [A] KOMAL KUMAR (E- (FILE))               |         |

  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF SMC BENCH FOR 22-JANUARY-2026 (THURSDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name     | Remarks |
|-----|-------------------|-------------|-------------------|---------|
| 1   | ITA 7411/DEL/2025 | 2012-13     | [A] KULJEET SINGH |         |

*[Signature]*  
Assistant Registrar  
29-Dec-2025



**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF SMC BENCH FOR 29-JANUARY-2026 (THURSDAY)**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                           | Remarks |
|-----|-------------------|-------------|-----------------------------------------|---------|
| 1   | ITA 1337/DEL/2025 | 2014-15     | [D] SURESH KUMAR JAIN (E- FILE)         |         |
| 2   | ITA 6973/DEL/2025 | 2021-22     | [A] NAVNEET NANDLAL GOENKA (E- (FILE))  |         |
| 3   | ITA 7125/DEL/2025 | 2012-13     | [A] MOHAMMAD PARWAIZ AKHTAR (E- (FILE)) |         |
| 4   | ITA 7291/DEL/2025 | 2020-21     | [A] BALHARA TRADERS (E- (FILE))         |         |
| 5   | ITA 7642/DEL/2025 | 2020-2021   | [A] ANSHIKA MISHRA (E-(FILE))           |         |

  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND EARLY HEARING PETITIONS**

**FOR 05-JANUARY-2026 (MONDAY)**

**BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER  
AND SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

| PART HEARD MATTERS |               |     |     |      |                      |                                               |                              |
|--------------------|---------------|-----|-----|------|----------------------|-----------------------------------------------|------------------------------|
| Srl                | Appeal Number |     |     |      | Assmt. Year          | Assessee                                      | Bench Remarks                |
| 1                  | IT(SS)A       | 124 | DEL | 2005 | 01.04.89 to 17.12.99 | [D] O.P. CHANANA ((OLD MATTER/TOP PRIRORITY)) | F (Old Matter/Top PRIRORITY) |

| CLARIFICATION MATTERS |               |    |     |      |                      |                                               |                              |
|-----------------------|---------------|----|-----|------|----------------------|-----------------------------------------------|------------------------------|
| Srl                   | Appeal Number |    |     |      | Assmt. Year          | Assessee                                      | Bench Remarks                |
| 1                     | IT(SS)A       | 65 | DEL | 2005 | 01.04.89 to 17.12.99 | [A] O.P. CHANANA ((OLD MATTER/TOP PRIRORITY)) | F (Old Matter/Top PRIRORITY) |

*So. and*  
Assistant Registrar  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND EARLY HEARING PETITIONS**

**FOR 06-JANUARY-2026 (TUESDAY)**

**BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER  
AND SHRI M BALAGANESH, ACCOUNTANT MEMBER**

| PART HEARD MATTERS |               |      |     |      |             |                          |  |       |         |  |
|--------------------|---------------|------|-----|------|-------------|--------------------------|--|-------|---------|--|
| Srl                | Appeal Number |      |     |      | Assmt. Year | Assessee                 |  | Bench | Remarks |  |
| 1                  | ITA           | 4649 | DEL | 2025 | 2011-12     | [D] UDAI SHANKER AWASTHI |  | B     |         |  |
| 2                  | ITA           | 4691 | DEL | 2025 | 2012-13     | [D] UDAI SHANKER AWASTHI |  | B     |         |  |
| 3                  | ITA           | 5343 | DEL | 2025 | 2013-14     | [D] UDAI SHANKAR AWASTHI |  | B     |         |  |
| 4                  | ITA           | 5344 | DEL | 2025 | 2014-15     | [D] UDAI SHANKAR AWASTHI |  | B     |         |  |
| 5                  | ITA           | 5345 | DEL | 2025 | 2015-16     | [D] UDAI SHANKER AWASTHI |  | B     |         |  |
| 6                  | ITA           | 5346 | DEL | 2025 | 2016-17     | [D] UDAI SHANKER AWASTHI |  | B     |         |  |
| 7                  | ITA           | 5347 | DEL | 2025 | 2018-19     | [D] UDAI SHANKER AWASTHI |  | B     |         |  |

**BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER**

| PART HEARD MATTERS |               |      |     |      |             |                                  |  |       |            |  |
|--------------------|---------------|------|-----|------|-------------|----------------------------------|--|-------|------------|--|
| Srl                | Appeal Number |      |     |      | Assmt. Year | Assessee                         |  | Bench | Remarks    |  |
| 1                  | ITA           | 5635 | DEL | 2025 | 2013-14     | [A] SANGEETA SHARMA (E-( FILE )) |  | SMC   | E-( FILE ) |  |

**BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER  
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

| PART HEARD MATTERS |               |      |     |      |             |                              |  |       |         |  |
|--------------------|---------------|------|-----|------|-------------|------------------------------|--|-------|---------|--|
| Srl                | Appeal Number |      |     |      | Assmt. Year | Assessee                     |  | Bench | Remarks |  |
| 1                  | ITA           | 5416 | DEL | 2024 | 2007-08     | [D] M/S SONY INDIA PVT. LTD. |  | G     |         |  |
| 2                  | ITA           | 5580 | DEL | 2024 | 2008-09     | [D] M/S SONY INDIA PVT. LTD. |  | G     |         |  |

**BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER  
AND SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

| PART HEARD MATTERS |               |      |     |      |             |                  |  |       |         |  |
|--------------------|---------------|------|-----|------|-------------|------------------|--|-------|---------|--|
| Srl                | Appeal Number |      |     |      | Assmt. Year | Assessee         |  | Bench | Remarks |  |
| 1                  | ITA           | 2978 | DEL | 2025 | 2013-14     | [A] LUV BHARDWAJ |  | C     |         |  |
| 2                  | ITA           | 2979 | DEL | 2025 | 2012-13     | [A] LUV BHARDWAJ |  | C     |         |  |

  
A.R.  
29-Dec-2025  
2

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND EARLY HEARING PETITIONS**

**FOR 07-JANUARY-2026 (WEDNESDAY)**

**BEFORE SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER  
AND MS. MADHUMITA ROY, JUDICIAL MEMBER**

| CLARIFICATION MATTERS |               |   |     |      |             |                       |  |               |
|-----------------------|---------------|---|-----|------|-------------|-----------------------|--|---------------|
| Sri                   | Appeal Number |   |     |      | Assmt. Year | Assessee              |  | Bench Remarks |
| 1                     | BMA           | 2 | DEL | 2024 | 2017-18     | [D] ASHOK KUMAR SINGH |  | H             |
| 2                     | BMA           | 3 | DEL | 2024 | 2017-18     | [D] ASHOK KUMAR SINGH |  | H             |
| 3                     | BMA           | 4 | DEL | 2024 | 2017-18     | [D] ASHOK KUMAR SINGH |  | H             |

**BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER  
AND SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

| PART HEARD MATTERS |               |      |     |      |             |                                   |  |               |
|--------------------|---------------|------|-----|------|-------------|-----------------------------------|--|---------------|
| Sri                | Appeal Number |      |     |      | Assmt. Year | Assessee                          |  | Bench Remarks |
| 1                  | ITA           | 2940 | DEL | 2025 | 2015-16     | [A] TARANG INFRA PROJECTS LIMITED |  | C             |
| 2                  | ITA           | 4748 | DEL | 2025 | 2023-24     | [A] DEEPIKA SHARMA                |  | C             |

*Sand*  
*12*  
**29-Dec-2025**  
✓

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND EARLY HEARING PETITIONS**

**FOR 08-JANUARY-2026 (THURSDAY)**

**BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT  
AND SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER**

| PART HEARD MATTERS |               |      |     |      |             |                                            |       |         |
|--------------------|---------------|------|-----|------|-------------|--------------------------------------------|-------|---------|
| Srl                | Appeal Number |      |     |      | Assmt. Year | Assessee                                   | Bench | Remarks |
| 1                  | ITA           | 4679 | DEL | 2025 | 2010-11     | [D] SAHARA INDIA FINANCIAL CORPORATION LTD | B     |         |

**BEFORE SHRI S RIFAUZ RAHMAN, ACCOUNTANT MEMBER  
AND SHRI VIMAL KUMAR, JUDICIAL MEMBER**

| PART HEARD MATTERS |               |      |     |      |             |                                                     |       |         |
|--------------------|---------------|------|-----|------|-------------|-----------------------------------------------------|-------|---------|
| Srl                | Appeal Number |      |     |      | Assmt. Year | Assessee                                            | Bench | Remarks |
| 1                  | ITA           | 3533 | DEL | 2025 | 2021-22     | [A] AMAZON SMART COMMERCE SOLUTIONS PRIVATE LIMITED | E     |         |

**BEFORE SHRI ANUBHAV SHARMA, JUDICIAL MEMBER  
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

| PART HEARD MATTERS |               |      |     |      |             |                        |       |         |
|--------------------|---------------|------|-----|------|-------------|------------------------|-------|---------|
| Srl                | Appeal Number |      |     |      | Assmt. Year | Assessee               | Bench | Remarks |
| 1                  | ITA           | 4918 | DEL | 2025 | 2018-19     | [A] FAHIM AHMED ABBASI | C     |         |

*Def*  
*A.B.*  
**29-Dec-2025**  
*N*

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI****CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND EARLY HEARING PETITIONS****FOR 12-JANUARY-2026 (MONDAY)****BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER  
AND SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

| PART HEARD MATTERS |               |      |     |      |             |                                            |  |       |          |  |
|--------------------|---------------|------|-----|------|-------------|--------------------------------------------|--|-------|----------|--|
| Srl                | Appeal Number |      |     |      | Assmt. Year | Assessee                                   |  | Bench | Remarks  |  |
| 1                  | CO            | 50   | DEL | 2022 | 2015-16     | [A] ROOPCHAND JEWELLERS                    |  | F     |          |  |
| 2                  | ITA           | 779  | DEL | 2019 | 2015-16     | [D] ROOPCHAND JEWELLERS                    |  | F     |          |  |
| 3                  | ITA           | 2395 | DEL | 2024 | 2015-16     | [A] ROOPCHAND JEWELLERS DELHI (E FILING)   |  | F     | e filing |  |
| 4                  | ITA           | 3690 | DEL | 2025 | 2008-09     | [D] BANSAL STEEL & SHEET TRADERS (E FILE)  |  | F     | E file   |  |
| 5                  | ITA           | 3691 | DEL | 2025 | 2010-11     | [D] BANSAL IRON & SHEET TRADERS (E FILE)   |  | F     | E file   |  |
| 6                  | ITA           | 3708 | DEL | 2025 | 2009-10     | [D] BANSAL IRON AND SHEET TRADERS (E FILE) |  | F     | E file   |  |
| 7                  | ITA           | 3709 | DEL | 2025 | 2011-12     | [D] BANSAL IRON & SHEET TRADERS (E FILE)   |  | F     | E file   |  |
| 8                  | ITA           | 3710 | DEL | 2025 | 2012-13     | [D] BANSAL IRON & SHEET TRADERS (E FILE)   |  | F     | E file   |  |
| 9                  | ITA           | 3711 | DEL | 2025 | 2013-14     | [D] BANSAL IRON AND SHEET TRADERS (E FILE) |  | F     | E file   |  |
| 10                 | ITA           | 3712 | DEL | 2025 | 2014-15     | [D] BANSAL IRON AND SHEET TRADERS (E FILE) |  | F     | E file   |  |
| 11                 | ITA           | 3713 | DEL | 2025 | 2015-16     | [D] BANSAL IRON AND SHEET TRADERS (E FILE) |  | F     | E file   |  |
| 12                 | ITA           | 3714 | DEL | 2025 | 2016-17     | [D] BANSAL IRON AND SHEET TRADERS (E FILE) |  | F     | E file   |  |
| 13                 | ITA           | 3715 | DEL | 2025 | 2017-18     | [D] BANSAL IRON AND SHEET TRADERS (E FILE) |  | F     | E file   |  |

**BEFORE SHRI ANUBHAV SHARMA, JUDICIAL MEMBER  
AND SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

| PART HEARD MATTERS |               |      |     |      |             |                                                                                         |  |       |         |  |
|--------------------|---------------|------|-----|------|-------------|-----------------------------------------------------------------------------------------|--|-------|---------|--|
| Srl                | Appeal Number |      |     |      | Assmt. Year | Assessee                                                                                |  | Bench | Remarks |  |
| 1                  | ITA           | 1123 | DEL | 2020 | 2015-16     | [A] S.C., JOHNSON PVT. LTD.                                                             |  | F     |         |  |
| 2                  | ITA           | 1209 | DEL | 2021 | 2015-16     | [D] SC JOHNSON PRODUCTS PVT LTD                                                         |  | F     |         |  |
| 3                  | ITA           | 1851 | DEL | 2019 | 2009-10     | [A] M/S. S.C. JOHNSON PRODUCTS PVT. LTD. (E/H)                                          |  | F     | E/H     |  |
| 4                  | ITA           | 1852 | DEL | 2019 | 2010-11     | [A] M/S. S.C. JOHNSON PRODUCTS PVT. LTD. (E/H)                                          |  | F     | E/H     |  |
| 5                  | ITA           | 1853 | DEL | 2019 | 2011-12     | [A] M/S KARAMCHAND APPLIANCES PVT. LTD (NOW KNOWN AS SC JOHNSON PRODUCTS P.LTD))) (E/H) |  | F     | E/H     |  |
| 6                  | ITA           | 1854 | DEL | 2019 | 2014-15     | [A] M/S. S.C. JOHNSON PRODUCTS PVT. LTD.                                                |  | F     |         |  |
| 7                  | ITA           | 1970 | DEL | 2019 | 2009-10     | [D] S.C. JOHNSON PRODUCTS PVT. LTD (E/H)                                                |  | F     | E/H     |  |
| 8                  | ITA           | 1971 | DEL | 2019 | 2011-12     | [D] S.C. JOHNSON PRODUCTS PVT. LTD (E/H)                                                |  | F     | E/H     |  |

*Shri*  
*A.B.*  
29-Dec-2025  
*AB*

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND EARLY HEARING PETITIONS**

**FOR 13-JANUARY-2026 (TUESDAY)**

**BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT**

| THIRD MEMBER MATTERS |               |      |     |      |             |                   |  |       |         |
|----------------------|---------------|------|-----|------|-------------|-------------------|--|-------|---------|
| Srl                  | Appeal Number |      |     |      | Assmt. Year | Assessee          |  | Bench | Remarks |
| 1                    | ITA           | 1569 | DEL | 2023 | 2018-19     | [A] MANISH TUTEJA |  | E     |         |

*Shri*  
*A.R.*  
29-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND EARLY HEARING PETITIONS  
FOR 15-JANUARY-2026 (THURSDAY)**

**BEFORE SHRI S RIFAUZ RAHMAN, ACCOUNTANT MEMBER  
AND SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**

| PART HEARD MATTERS |               |      |     |      |             |                         |  |  |       |         |
|--------------------|---------------|------|-----|------|-------------|-------------------------|--|--|-------|---------|
| Srl                | Appeal Number |      |     |      | Assmt. Year | Assessee                |  |  | Bench | Remarks |
| 1                  | ITA           | 5431 | DEL | 2024 | 2017-18     | [A] M3M INDIA PVT.LTD.  |  |  | E     |         |
| 2                  | ITA           | 5432 | DEL | 2024 | 2018-19     | [A] M3M INDIA PVT.LTD.  |  |  | E     |         |
| 3                  | ITA           | 5433 | DEL | 2024 | 2019-20     | [A] M3M INDIA PVT. LTD. |  |  | E     |         |
| 4                  | ITA           | 5434 | DEL | 2024 | 2021-22     | [A] M3M INDIA PVT.LTD.  |  |  | E     |         |
| 5                  | ITA           | 5660 | DEL | 2024 | 2020-21     | [A] M3M INDIA PVT.LTD.  |  |  | E     |         |

  
A.R.  
29-Dec-2025



**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND EARLY HEARING PETITIONS**

**FOR 19-JANUARY-2026 (MONDAY)**

**BEFORE SHRI ANUBHAV SHARMA, JUDICIAL MEMBER  
AND SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER**

| CLARIFICATION MATTERS |               |      |     |      |                                     |                                                              |       |         |
|-----------------------|---------------|------|-----|------|-------------------------------------|--------------------------------------------------------------|-------|---------|
| Srl                   | Appeal Number |      |     |      | Assmt. Year                         | Assessee                                                     | Bench | Remarks |
| 1                     | ITA           | 3241 | DEL | 2023 | 2014-15 to 2022-23, 2023-24 onwards | [A] LEGAL INITIATIVE FOR FOREST AND ENVIORNMENT (LIFE TRUST) | E     |         |

**BEFORE SHRI ANUBHAV SHARMA, JUDICIAL MEMBER  
AND SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

| PART HEARD MATTERS |               |      |     |      |             |                                    |       |         |
|--------------------|---------------|------|-----|------|-------------|------------------------------------|-------|---------|
| Srl                | Appeal Number |      |     |      | Assmt. Year | Assessee                           | Bench | Remarks |
| 1                  | ITA           | 1108 | DEL | 2024 | 2008-09     | [A] RAMPRASTHA DEVELOPERS (P) LTD. | A     |         |
| 2                  | ITA           | 1109 | DEL | 2024 | 2009-10     | [A] RAMPRASTHA DEVELOPERS (P) LTD. | A     |         |
| 3                  | ITA           | 1110 | DEL | 2024 | 2017-18     | [A] RAMPRASTHA DEVELOPERS (P) LTD. | A     |         |
| 4                  | ITA           | 4701 | DEL | 2025 | 2007-08     | [A] RAMPRASTHA DEVELOPERS (P) LTD. | A     |         |

  
A.R.  
29-Dec-2025

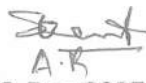
**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND EARLY HEARING PETITIONS**

**FOR 20-JANUARY-2026 (TUESDAY)**

**BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER  
AND SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER**

| PART HEARD MATTERS |               |     |     |      |                      |                                                |  |       |                            |
|--------------------|---------------|-----|-----|------|----------------------|------------------------------------------------|--|-------|----------------------------|
| Srl                | Appeal Number |     |     |      | Assmt. Year          | Assessee                                       |  | Bench | Remarks                    |
| 1                  | IT(SS)A       | 151 | DEL | 2006 | 01.04.89 to 23.06.99 | [A] JYOTI LIMBOO. ((OLD MATTER/TOP PRIRORITY)) |  | F     | (Old Matter/Top PRIRORITY) |
| 2                  | IT(SS)A       | 168 | DEL | 2006 | 01.04.89 to 23.06.99 | [D] JYOTI LIMBOO ((OLD MATTER/TOP PRIRORITY))  |  | F     | (Old Matter/Top PRIRORITY) |

  
A.R.  
29-Dec-2025  


**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND EARLY HEARING PETITIONS**

**FOR 21-JANUARY-2026 (WEDNESDAY)**

**BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER  
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

| PART HEARD MATTERS |               |      |     |      |             |                                             |  |       |         |  |
|--------------------|---------------|------|-----|------|-------------|---------------------------------------------|--|-------|---------|--|
| Srl                | Appeal Number |      |     |      | Assmt. Year | Assessee                                    |  | Bench | Remarks |  |
| 1                  | ITA           | 2742 | DEL | 2023 | 2014-15     | [A] NV DISTILLERIES AND BREWERIES PVT LTD   |  | E     |         |  |
| 2                  | ITA           | 2743 | DEL | 2023 | 2015-16     | [A] NV DISTILLERIES AND BREWERIES PVT LTD   |  | E     |         |  |
| 3                  | ITA           | 2744 | DEL | 2023 | 2012-13     | [A] NV DISTILLERIES AND BREWERIES PVT LTD   |  | E     |         |  |
| 4                  | ITA           | 2745 | DEL | 2023 | 2016-17     | [A] NV DISTILLERIES AND BREWERIES PVT LTD   |  | E     |         |  |
| 5                  | ITA           | 3468 | DEL | 2023 | 2013-14     | [D] NV DISTILLERIES AND BREWERIES PVT. LTD. |  | E     |         |  |
| 6                  | ITA           | 3636 | DEL | 2023 | 2014-15     | [D] NV DISTILLERIES AND BREWERIES PVT. LTD. |  | E     |         |  |
| 7                  | ITA           | 3637 | DEL | 2023 | 2012-13     | [D] NV DISTILLERIES AND BREWERIES PVT. LTD. |  | E     |         |  |

  
A.R.  
29-Dec-2025  
 

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND EARLY HEARING PETITIONS  
FOR 22-JANUARY-2026 (THURSDAY)**

**BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER  
AND SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

| PART HEARD MATTERS |               |      |     |      |             |                                       |  |       |         |
|--------------------|---------------|------|-----|------|-------------|---------------------------------------|--|-------|---------|
| Srl                | Appeal Number |      |     |      | Assmt. Year | Assessee                              |  | Bench | Remarks |
| 1                  | ITA           | 4930 | DEL | 2018 | 2013-14     | [D] AMWAY INDIA ENTERPRISES PVT. LTD. |  | I     |         |
| 2                  | ITA           | 8597 | DEL | 2019 | 2014-15     | [A] AMWAY INDIA ENTERPRISES (P) LTD.  |  | I     |         |

  
AK  
29-Dec-2025  
 

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND EARLY HEARING PETITIONS**

**FOR 29-JANUARY-2026 (THURSDAY).**

**BEFORE SHRI M BALAGANESH, ACCOUNTANT MEMBER  
AND SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER**

| PART HEARD MATTERS |               |      |     |      |             |                  |  |  |  |       |         |
|--------------------|---------------|------|-----|------|-------------|------------------|--|--|--|-------|---------|
| Srl                | Appeal Number |      |     |      | Assmt. Year | Assessee         |  |  |  | Bench | Remarks |
| 1                  | ITA           | 2201 | DEL | 2025 | 2017-18     | [A] ZELIANT CORP |  |  |  | A     |         |

**BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER  
AND SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

| PART HEARD MATTERS |               |      |     |      |             |                                     |  |       |         |  |
|--------------------|---------------|------|-----|------|-------------|-------------------------------------|--|-------|---------|--|
| Srl                | Appeal Number |      |     |      | Assmt. Year | Assessee                            |  | Bench | Remarks |  |
| 1                  | ITA           | 2990 | DEL | 2025 | 2018-19     | [A] WORLDFA EXPORTS PRIVATE LIMITED |  | C     |         |  |

*Handwritten signature*  
AIR  
29-Dec-2025  
*Handwritten mark*